



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

803

Ref. No. H.D.1920/C-6/Gen-766/O.A. No.176/2023

Dated 14/10/2023

To,

The Registrar General,
Hon'ble, National Green Tribunal,
Principal Bench,
Faridkot House, Copernicus Marg,
New Delhi- 110001 .

Sub: Regarding submission of Compliance Report along with Action Taken Against Respondent No. 2 on behalf of UPPCB in compliance of the order dated 30.05.2023 in Original Application No. 176 of 2022 In the matter Aman Chaudhary Vs. Union of India and Others.

Sir,

Kindly refer to the subject mentioned above. In compliance of the order dated 30.05.2023 in OA no. 176/2022 In the matter Aman Chaudhary Vs. Union of India and Others. The Compliance Report along with Action Taken Against Respondent No. 2 on behalf of UPPCB is enclosed herewith for your kind perusal and further necessary action.

Enclosures: As above

Sincerely Yours,

(Ajay Kumar Sharma)
Member Secretary

Copy to: Following for information and further necessary action.

Shri Pradeep Misra Advocate, Supreme Court, B-235, Sector-XIX, Noida,
District-GB Nagar, 201301.

Member Secretary

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow – 226010
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Compliance Report along with Action Taken Against Respondent No. 2 on behalf of UPPCB in compliance to the order dated 30.05.2023 passed by the Hon'ble NGT, New Delhi in Original Application No. 176 of 2022 In Re: Aman Chaudhary Vs. Union of India and Others

The Hon'ble National Green Tribunal, New Delhi vide its order dated 30.05.2023 in Original Application No. 176 of 2022 In Re: Aman Chaudhary Vs. Union of India and Others has passed the directions. The operative portion of the order is quoted as below:-

“.....56. The Director, Geology and Mining Department, U.P. and UPPCB is also directed to take appropriate action against Respondent No. 2 – the Project Proponent for violation of SSMG, 2016, EMGSM, 2020 and environmental clearance conditions.

57. The Director, Geology and Mining Department, U.P. and Member Secretary, UPPCB are also directed to file Compliance Reports regarding compliance with above referred aspects/directions as well as status report regarding action taken against the Project Proponent on or before 15.09.2023 by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.”

➤ **Action Taken Against Respondent No. 2**

1. That in compliance to the directions passed by the Hon'ble NGT, it is submitted that UPPCB has imposed Environmental Compensation amounting Rs. 4,29,37,500/- vide letter dated 02.09.2022 for carrying out the mining activities for 1145 days without obtaining Consent to Operate under the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981.
2. That the aforesaid levy of Environmental Compensation was opposed by the Project Proponent by filing Writ Petition No. 6812 of 2022 before the Hon'ble High Court of Judicature at Allahabad, Lucknow Bench, Lucknow and Hon'ble High Court vide order dated 30.09.2022 set aside the order of imposition of Environmental Compensation due to not affording opportunity of hearing to the Project Proponent prior to imposition of Environmental Compensation.
3. That thereafter, in compliance to the order passed by the Hon'ble High Court, UPPCB has issued show cause notice dated 02.12.2022 thereby calling upon the Project Proponent for imposition of compensation of Rs.

4,29,37,500/- due to mining without obtaining Consent to Operate from the answering Respondent and Show cause notice was received by the Project Proponent on 21.12.2022.

4. That in response to the aforesaid show cause notice UPPCB has received a reply dated 03.01.2023 from Project Proponent. After reviewing the reply and recommendation of Regional Officer, Kanpur Nagar, Environmental Compensation of Rs. 4,29,37,500/- has been imposed against the unit on 30.01.2023.
 5. That it is submitted that SEIAA, U.P. vide letter no. 174/Parya/SEAC/4026/2017 dated 12.08.2018 has issued Environmental Clearance to M/s Vaishnavi Enterprises Proprietor Shri Nagendra Singh R/o 113 MIG-2, Mahabalipuram, Kalyanpur, Kanpur Nagar for ordinary sand mining of 2,10,000 Cubic meter/year at Gata No. 2Mi, Village-Katari, Sunaudha, Tehsil-Bilhour, Kanpur Nagar in 10.5 hectare Lease Area, for the period of 5 years. Regional Officer, U.P. Pollution Control Board, Kanpur Nagar vide his letter dated 22.09.2023 has informed that as per the letter dated 11.04.2023 sent by District Mining Officer, Kanpur Nagar, the mining activity has been restricted on 20.12.2022 and at present no mining activity is being done at Gata No. 2Mi, Village-Katari, Sunaudha, Tehsil-Bilhour, Kanpur Nagar.
- In compliance of the Hon'ble NGT order dated 30.05.2023 in aforesaid case the details as desired by Hon'ble NGT regarding the status of Mining Leases and action against defaulter units etc. is being annexed herewith and marked as **Annexure No-1** to this report.

The above compliance report of the Uttar Pradesh Pollution Control Board is placed before this Hon'ble National Green Tribunal for perusal and kind consideration.



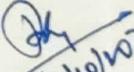
(Ajay Kumar Sharma)
Member Secretary,

**Consolidated Status of Mining Leases in UP (As per UPPCB records) in the matter of
OA No. 176 / 2022 Aman Chaudhary Vs State of UP & Ors.**

- Total Number of Mining Leases (As per the information received by concerned Regional officer from the District Mining Officer) : 1232
- Total No. of CTO Granted to Mining Leases : 445
- Total No. of CTO Rejected of Mining Leases : 30
- Total No. of CTO pending of Mining Leases : 02
- Total No. of Mining Leases which have not applied for CTO : 755
- Total Number of Cases Carrying Out Mining without Grant of CTO by UPPCB : 550
- Total No. of E.C. issued by SEIAA to Mining Leases : 1232
- Total Number of Cases in which Environmental Compensation has been Imposed on Mining Units : 623
- Total Number of Cases in which Show Cause for Environmental Compensation has been revoked on Mining Units: 29
- Total Amount of Environmental Compensation has been Imposed on Mining Units : Rs. 831734132.00 /-
- Total Number of Cases in which Environmental Compensation has been Recovered/Realized from Mining Units : 05
- Total Amount of Environmental Compensation that has been Recovered/Realized from Mining Units: Rs. 5370000 /-
- Total Number of Cases in which Recovery of Environmental Compensation is Pending from Mining Units : 618 (in Which 10 Units have taken stay from Hon'ble Supreme Court)


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(Shnu Sonkar)
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(B.P. Maurya)
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(Dr. Ram Kaban)
CEO-6

Status of Mining Leases in UP

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
1	MS VAIBHAVRAJ ENTERPRISES, Gata/Khand No. 01, Village/Ghat-Nauraspur, Tehsil- Loni, Distt - Ghaziabad	Ghaziabad	14.01.2023	24.01.2023	NA	NO	No	Yes	No	No	NA	No
2	SHRI MUMTAJ ALI, 8Mi, 9Mi, 10Mi, 11Mi, 12Mi, 13Mi, 17Mi, 18, 19,20Mi, 21Mi,22Mi, 25Mi,26Mi,27Mi, 30Mi, 37Mi, 38Mi, 39Mi, 40Mi, 41Mi, 53Mi, 54Mi, 55Mi, 56Mi, 57Mi, 237Mi, 238 Mi, 239Mi, 240 Mi, Khand 01, Panchayara, GHAZIABAD.	Ghaziabad	12.12.2023	05.01.2023	NA	NO	No	Yes	No	No	NA	No
3	NEW PANTHER SECURITY GUARD SERVICE, Gata 303mi, 313mi, 290mi, 301mi, 303, 304mi, 314mi, 297mi, 298mi, 302mi, 311mi, 312mi, 313mi, 314mi. GHAZIABAD.	Ghaziabad	14.12.2022	07.01.2023	NA	NO	No	Yes	No	No	NA	No
4	M/s Garvit Hospitality and infracon Pvt. Ltd, 639, 637Mi, 635, 636Mi, 632Mi, 631Mi, 633, 634, 614 Jhuppa, Jewar, Greater Nojda.	Gautambudh Nagar	13-02-2023	13-02-2023	NA	NO	No	Yes	No	No	NA	No
5	M/s H.S.M. Holding Pvt. Ltd., at Gata No. 76Mi, Village-Bela Kalan, Sadar, Gautambudh Nagar.	Gautambudh Nagar	17-11-2020	7/7/2021	NA	NO	No	Yes	No	No	NA	No
6	Mr. Suresh Chandra Dani, R/o Gujajali Vichali, Haldwani Nainital. Uttarakhand, Proposed Sand Mining Project in Ganga River At Gata no. 10, Vill: Gangli Masharq, Tehsil Kaimaganj, Distt: Farrukhabad, U.P., I. Area 7.366 ha	Farrukhabad	1/10/2022	2/22/2022	NA	NO	NO	YES	NO	SCN for EC Revoked	NO	NO
7	Shri Abhay Pratap Singh S/o Shri Arun Pratap Singh, R/o- Murhas, Post- Jaitpur, Tehsil & District- Farrukhabad, U.P. Proposed "Soil Excavation" Project at Gata No.-942, 945, 984, Village-Gagoli, Tehsil- Sadar, District- Farrukhabad, U.P., (Leased Area- 1.2510 Ha)	Farrukhabad	NOT APPLIED	NA	NA	NO	YES	YES	NO	SCN for EC Revoked	NO	NO
8	Shri Bhupendra Singh S/o Shri Ramratn Singh, R/o- Manohar Nagar, Pikhana, District- Farrukhabad, U.P., Proposed "Soil Excavation Project" at Gata No.-04, Village- Meerpur, Tehsil - Farrukhabad, District- Farrukhabad, U.P., (Leased Area-1.1980 1.1980 Ha)	Farrukhabad	NOT APPLIED	NA	NA	NO	YES	YES	NO	SCN for EC Revoked	NO	NO


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 (B.P. Maurya)
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 (Dr. Ram Kishan)
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S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
9	Shri Anil Kumar S/o Shri Ranjesh, R/o- Village-Aakhoonpur Raipur Khas,Lakhanpur, Tehsil- Kaimganj, District- Farrukhabad, U.P., Proposed "Soil Execavation Project" at Gata No.- 313,Village-Lakhanpur, Tehsil-Kaimganj, District- Farrukhabad, U.P., (Leased Area-0.3280 Ha)	Farrukhabad	NOT APPLIED	NA	NA	NO	YES	YES	NO	SCN for EC Revoked	NO	NO
10	Shri Anantram Shakya S/o Shri Kalicharan, R/o- Kuyianboot Dhillawal, Post- Pachpukhara, Tehsil- Sadar, District- Farrukhabad, U.P., M/s Kamla Contractor & Supplier Assampur Amritpur, Proposed for Ordinary Sand Mining Project at Gata No.33, Village-Assampur, Teshil-Amritpur, District-Farrukhabad, U.P., M/s Kamla Contractor & Supplier Assampur Amritpur,Leased Area -10.05 ha	Farrukhabad	NOT APPLIED	NA	NA	NO	YES	YES	NO	SCN for EC Revoked	NO	NO
11	MS SARANG INFRATECH Village Hardauli, TehsilGhatampur, District Kanpur Nagar, State Uttar Pradesh,KANPUR NAGAR,209206, 14.0 hectare leased area at Khasra/Gata no. 1152, 1087, 1155, 1153, 1156, 1157, 1158, 1159, 1160, 1154, 1171, 1163 & 1164, Village: Hardauli, Tehsil: Ghatampur, District- Kanpur Nagar	KANPUR NAGAR	11/5/2022	12/7/2022	NA	NO	NO	YES	NO	NO	NO	NO
12	Shri Nagebdra Singh, R/o - MIG-02 Mahabalipuram, Kanpur Nagar, U.P., M/s Vaishnavi Enterprics, River Ordinary Sand Mining at Arajji/Gata/Khand No.-2Mi, Area 26.00 Acre (10.50 Ha) , Village- Katari Sunaudha, Tehsil- Bihaur, Distt.- Kanpur Nagar, U.P.,M/s Vaishnavi Enterprics (Leased Area-10.50 Ha)	Kanpur Nagar	NOT APPLIED	NA	NA	NO	YES	YES	NO	42937500.00		YES
13	Shri Suresh Chandra Dani (Prop.), R/o- Gaujajali, Bichli Haldawani, District-Nainital, Uttar Khand, Proposed of River Bed Sand Mining along Ganga river, at Gata No.- 72, at Village/Ghat-Katri Manpur, Tehsil- Sadar, District-Farrukhabad, U.P., of Shri Suresh Chandra Dani,Leased Area -10.177 ha	Farrukhabad	NOT APPLIED	NA	NA	NO	No	YES	NO	NO	NO	NO


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(B.P. Mawrya)
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(Dr. Ram Kishan)
CEO-G

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
14	Shri Suresh Chandra Dani, R/o- Gaujajali, Bichli Haldawani, District-Nainital, Uttar Khand, Proposed of River Bed Sand Mining along river bed of Ganga river, at Gata No.- 1/3, at Village-Sinauli, Tehsil- Kaimganj, District- Farrukhabad, U.P., of Shri Suresh Chandra Dani, Leased Area - 10.177 ha	Farrukhabad	NOT APPLIED	NA	NA	NO	No	YES	NO	NO	NO	NO
15	Shri Abdul Samad, S/o Shri Abdul Qayyum, House No. 151/165, Village-Pura, Manohar Das, Akbarpur, Post-Kareli, GTB Nagar, District-Allahabad, U.P. Proposed river bed Sand Mining from Yamuna River at Gata No. 10/25 & 10/26, Village-Kataiya, Tehsil-Chail, District-Kaushambi, U.P. (Leased Area-24.28 ha)	Kaushambi	03.12.2021	15.02.2022	NA	NO	No	Yes	No	NO	-	-
16	Shri Rajesh Sharma S/o Shri Ram Gopal Sharma, R/o - 2-450/1, Tulsī Nagar Polysheet Haldwani, Distt.- Nanital, U.P. River Sand/Morrum Mining at Khand No.-16/18 To 16/19, Area 60.00 Acre (24.28 Ha) , Village-Jamunapur, Tehsil- Manjhanpur, Distt.- Kaushambi, U.P., M/s Vaishnavi Enterprises. (Leased Area-24.28 Ha)	Kaushambi	03.02.2021	03.06.2021	NA	NO	NO	Yes	No	NO	NO	NO
17	Shri Jaspal Singh S/o Shri Hukum Singh, R/o- 2/337, Guru Nanakpur Bhotia Parao Haldwani, District-Nanital, U.K. Area- 60.00 Acre/ 24.28 Ha. for River Sand/ Morrum Mining at Khand No.- 11/29 to 11/30, Village-Chhikawa, Tehsil- Manjhanpur, District- Kaushambi U.P.	Kaushambi	10.12.2021	15.02.2022	NA	NO	No	Yes	No	NO	NO	NO
18	Shri Rajesh Kumar Singh S/o Shri Ranjeet Singh H.No.28B/100 D/1, Neta Chauraha, Allahpur Tehsil - Sadar, District - Allahabad, UP Proposed Riverbed Morrum Mining Project from Yamuna River of M/s R. A. And Sons located at Khand No. 14/3,14/4, Village - Dedhawal, Tehsil - Manjhanpur, District - Kaushambi,UP. Sanctioned Lease Area - 24.28 ha, Effective working Area 16.996 ha	Kaushambi	26.11.2021	08.12.2021	NA	NO	NA	Yes	No	NO	No	No

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(B.P. Maurya)
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13/10/23
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CEO-6

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
19	Shri Nafees Ahmad, H.No.- 1/47, Naim Khan Hata, Sadar Bazar Cantt, Ahmadpur, Urf Kamlapur, Lucknow, M/s Kunwar Infradevelopers Pvt. Ltd. Proposed River Bed Sand/Morrum Mining Project for M/s Kunwar Infradevelopers Pvt. Ltd., located at Khand No.- 16/20 to 16/22, Village-Mahewa, Tehsil- Manjhanpur, District-Kaushambi, U.P., Sanctioned Lease Area: 36.28 ha (89.645 Acre), Effective Area- 27.30 ha (67.459 Acre)	Kaushambi	22.10.2021	09.12.2021	NA	NO	NA	Yes	No	NO	No	No
20	Shri Manoj Kumar Yadav, Managing Director, M/s Classic Infraventures L.L.P., Village- Adhawal, Tehsil & District- Fatehpur, U.P. Proposed Sand/Morrum Mining Project at Khand No.- A-11 (Gata No.-250 Mi, 249 239 Mi, 240 Mi, 241 Mi, 227 Mi, 229 Mi, 219 Mi, 212 Mi, 220 Mi, 225, 222, 221, 224, 223, 226, 244, 245, 242, Part of 252, 23, 256, Part of 251, 243, 246, 248, 247) , Village- Adhawal, Tehsil- Fatehpur, District- Fatehpur, U.P., M/s Classic Infraventures L.L.P., Sanctioned Lease Area: 40.48 Ha	Fatehpur	31.10.2020	05.11.2020	NA	NO	NO	Yes	No	NO	No	No
21	Smt. Kalpana Karwariya W/o Shri Kapil Muni Karwariya, H.No.- Flat No.- 219, Near RML Hospital, North Avenue, District- New Delhi, M/s K.K. Associates Proposed Riverbed Sand/Morrum Mining Project from Ken River of M/s K.K. Associates located at Khand No.-10/27 to10/28 , Village-Kataaiya, Tehsil- Chail, District-Kaushambi, Uttar Pradesh. Sanctioned Lease Area- 24.28 Ha	Kaushambi	29.01.2021	01.06.2021	NA	NO	NO	Yes	No	NO	No	No
22	Smt. Neelam Singh , Village-Katka, Post- Tamakhus, Distret- Sant Kabir Nagar, U.P. Proposed Riverbed Sand/Morrum Mining Project from Yamuna River at Khand No.-14/5 & 14/6 (Area: 24.28 Ha) located at Village - Dedhawal, Tehsil - Manjhanpur , District - Kaushmbhi , U.P. Lease Area - 24.28 Ha	Kaushambi	27.10.2020	21.12.2020	NA	NO	NO	Yes	No	NO	No	No


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(Shri Manoj Kumar)
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(B.P. Maurya)
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S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
23	Shri Tejinder Pal Singh S/o Suchha Singh, Ghumman, 233, Vishnupuri Annex Indore,M.P., M/s Indore Property Pvt. Ltd., "Ram Nagar Kauhan" Ordinary Sand Mining Project at Gata No.- 36 & 5mi, Khand- 1 B, 36 & 15 Mi"Sand/Morrum Mining Project at Village-Ram Nagar Kauhan, Tehsil-Fatehpur, District- Fatehpur,, U.P. Lease Area: 40.48 ha	Fatehpur	11.12.2022	07.01.2023	NA	NO	NO	Yes	No	NO	No	No
24	Shri Yogesh Kumar Saxena, S/o Shri Brahmdev Saxena M/s Sainik Foods Pvt.Ltd R/o111, Virat Khand 2, Gomti Nagar , Lucknow River Sand/Morrum Mining Area - 84.0 Acre (34.00 Ha) For River Sand/ Morrum Mining Khand No. G.M-02 Gata No. 127, 128, 130, 126, 125, 123, 124, 122, 121, 108 97, 96 95 112, 99 98, 93, 94, 129, 132, 140 Area - 84.00 Acre (34.00 Ha) Village - Gadhiwa Majhigawa Tehsil-Khaga, District - Fatehpur U.P	Fatehpur	26.08.2020	21.10.2020	NA	NO	NO	Yes	No	NO	No	No
25	Shri Upendra Kumar Gupta S/o Shri Munnilal Gupta, R/o- House No.- E-91, Shree Nath Vihar, Flat No- 2, Chilla Road, District- Fatehpur, U.P. Proposed River Bed Sand/Morrum Mining Project having lease area- 35.63 ha (88.00 acre)along River Yamuna in Khand No.- 04, Gata No.- 121 to 124, 135 to 153, at Village- Oti, Tehsil- Sadar, District- Fatehpur, U.P., M/s Shreebamdev Global Pvt. Ltd. Lease Area: 35.63 ha	Fatehpur	06.10.2020	27.12.2020	NA	NO	No	Yes	No	NO	No	No
26	Shri Sanjay Tyagi ,Managing Director, M/s Devyash Project & Infra-Structure Pvt. Ltd., Village- Pura, Thana- Mansoorpur, Tehsil- Khatauli, District- Muzaffarnagar, U.P. Proposed Sand/Morrum Mining Project at Khand No.-R-2,(Gata No.- 20, 42, 43, 45, 48, 21, 41, 40, 46, 47,29, 30, 39, 38, 37, 28, 31, 32, 33, 36, 27, 34) , Village- Ranipur, Tehsil-Khaga, District- Fatehpur, U.P./M/s Devyash Project & Infra-Structure Pvt. Ltd. ,(Leased Area- 22.28 ha)	Fatehpur	04.02.2021	21.02.2021	NA	NO	No	Yes	No	NO	No	No


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(Shri Sanjay Tyagi)
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S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
27	Shri Kavach Kumar Nirmal, M/s Prime Vision Industries Pvt. Ltd., 312, 3 Floor, Vishal Chambar, P-1, Sector -18, Noida, U.P. Proposed of Sand/Morrum Mining Project for M/s Prime Vision Industries Pvt. Ltd. at Khand No.-11/37 to 11/39, Village- Engna, Tehsil- Manjhanpur, District- Kaushambi, U.P.,Leased Area -16.0 ha	Kaushambi	26.08.2020	17.10.2020	NA	NO	No	Yes	No	NO	-	-
28	Shri Daljeet Singh, Owner, Amlikaur, Kalukuwan, Banda Gadhiwa Majhigawan Sand/Morrum Mining at Khasra No.- 177, 178 Mi, 176, 160, 159 A, 162, 161, 158, 157 Mi, 156, 155, 163 Mi, 154, 148, 146, 147, 145, 144, 143, 138, 142, 141, 139 Mi, 140 Mi, 129,, Village- Gadhiwa Majhigawan, Tehsil- Khaga, District- Fatehpur, U.P. Lease Area: 34.00 ha	Fatehpur	23.01.2021	29.05.2021	NA	NO	No	Yes	No	NO	No	No
29	Shri Narendra Singh Romar, R/o-Shop No.-03, Radhey Govind Complex, Dharmshala road, M/s Anantadrishti Multiventures L.L.P "Adhwal Sand/Morrum Mining " Project for at river bank of Yamuna Gata No.-299, 300, 305, 306, 325 mi, 326 mi, 327 mi, at river bank of Yamuna Village- Adhawal, Tehsil- Fatehpur, District- Fatehpur, U.P.,(Leased Area: 15.0 Ha)	Fatehpur	26.11.2020	31.12.2020	NA	NO	No	Yes	No	NO	No	No
30	Smt. Yaduvanshi Pragma Singh ,Director, R/o- K-1, Block-D, Shalimar Grand -10, Jopling Road, Lucknow, U.P. Proposed Sand/ Morrum Mining Project at Adhawal Composite-02, Gata No.-331, 33 to 335, 339 to 343, 346 to 351, 362 to 366, 376, 380 to 390, 392, 395 to 397, 407, Village- Adhawal, Tehsil- Fatehpur, District- Fatehpur, U.P. , M/s Pragyasana Business Pvt. Ltd. Lease Area: 45.0 ha	Fatehpur	19.03.2023	28.03.2023	NA	NO	No	Yes	No	NO	No	No
31	Shri Alok Mishra, R/o- S-17/78, E-5, Krishna Nagar, Colony, Pahadiya, Thana- Sarnath, Tehsil- Sadar, District- Varanasi, U.P. Proposed of Sand /Morrum Mining Project at Gata No.- 402 to 404, 432 to 436, 438, 440 to 453, 468 to 473, 480 to 488,Village- Adhawal, Tehsil & District- Fatehpur, U.P.,Leased Area -30.0 ha	Fatehpur	11.02.2021	02.06.2021	NA	NO	No	Yes	No	NO	No	No

13/10/23
(Shru Saman)
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S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
32	Shri Taaraknath Kaviraaj, R/o- 284, Maharaja Nand Kumar Road(N), Alam Bazar, Baranagar, Kolkata Proposed river bed Sand/Morrum Mining Yamuna River for at Khand No.- 05, Gata No.- 376 Mi, 377 Mi, 374 Mi, 415 Mi, 414 Mi, 378, 381 Mi, 413 Mi, 379, 380 Mi, 412 Mi, 409, 408 Mi, 411 Mi, 410, 406 Mi, 438 Mi, 439, 405, 398 Mi, 399 Mi, 440 Mi, 404 Mi, 403 Mi, 435, Village- Adhaval, Tehsil-Fatepur, District-Fatepur, U.P. ,M/s Lime Light Dealers Pvt. Ltd., Lease Area: 22.00 Ha.	Fatehpur	01.09.2021	07.11.2021	NA	NO	NO	Yes	No	NO	No	No
33	Shri Anuruddha Kumar Tiwari, R/o- 44 Kalaulter, Danda, District- Hamirpur, U.P., M/s Tesmas Treading Pvt. Ltd. Proposed of Sangolipur Garha Sand/ Morrum Mining Project for Production of 2,50.00 cubic/year or 4,50,00 TPA located at Khasra No./Gata No.- 191, 269/3, 270 to 277, 293/2, 375, 376, 378, 379, Village- Sangolipur Garha , Tehsil-Khaga, District-Fatehpur, U.P., M/s Tesmas Treading Pvt. Ltd..Lease Area: 25 ha	Fatehpur	18.11.2021	15.02.2022	NA	NO	NO	Yes	No	NO	No	No
34	Shri Anuruddha Kumar Tiwari, R/o- 44 Kalaulter, Danda, District- Hamirpur, U.P., M/s Tesmas Treading Pvt. Ltd. Proposed of Gadhiva Majhgawan-1 Sand/ Morrum Mining Project for Production of 2,50.00 cubic/year or 4,50,00 TPA located at Khasra No./Gata No.- 61 to 69, 86 to 92, 93 Mi, 94 Mi, 98 Mi, 99 Mi, Village- Gadhiva Majhgawan, Tehsil-Khaga, District-Fatehpur, U.P., M/s Tesmas Treading Pvt. Ltd..Lease Area: 25 ha	Fatehpur	23.09.2022	10.11.2022	NA	NO	NO	Yes	No	NO	No	No
35	Shri Rohit Vershney S/o Shri Jitendra Rai Vershney, R/o- Shankargarh, Tehsil- Bara, District- Prayagraj, U.P. Proposed of " Building Stone (Khanda ,Gitti, Boulder) Mining" Project at ArajiNo./ Plot No.-98, Khand No.- 07, at Village-Parvezabad, Tehsil- Bara, District- Prayagraj, U.P., Lease area- 8.094 ha.	Prayagraj	26.02.2023	24.03.2023	NA	NO	No	Yes	No	NO	-	-


13/10/23
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13/10/23
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36	Shri Madan Gupta S/o Vidhya Prasad Gupta, R/o- Nearby ISRO Ayodhya Nagar, Huzur, Bhopal, M.P. Proposed of Sand/Morrum Mining Project from Riverbed of Yamuna River located at Gata No.- 78 to 120, 124 to 133, 153 to 162, Village- Oti Composite , Tehsil & District- Fatehpur, U.P., (Lease Area: 50.0 ha)	Fatehpur	19.01.2023	06.03.2023	NA	NO	NO	Yes	No	NO	No	No
37	M/s Chawla Silica Sand Trading Company R/o A1, Ekanki kunj ,Prayagraj, U.P. Proposed "Silica Sand Mining Project" at Arazi No. -2 , Village- Lakhnauti, Tehsil- Bara, District- Prayagraj, U.P.,Lease Area: 16.75 Ha, M/s Chawla Silica Sand Trading Company	Prayagraj	07.10.2022	14.11.2022	NA	NO	NO	Yes	No	NO	NO	NO
38	Shri Sontosh Kuamr Yadav S/o Shri Deena Nath Yadav, R/o- 94, Eldeco Green, Gomti Nagar, Lucknow, U.P. Proposed "Ordinary Sand Mining Project at, Gata No.-46, 47, 50, 54, 61, 62, 69, 55, 60, 63, 68, 70, 75, 74, 71, 67, 64, 59 & 56, Village- Devranar, Tehsil- Fatehpur, District- Fatehpur, U.P. , M/s Pragyasan Contractor Pvt. Ltd. Lease Area-15.0 ha	Fatehpur	25.11.2022	22.12.2022	NA	NO	No	Yes	No	NO	No	No
39	Shri Mahesh Chandra, Owner, R/o- Chak Nagar Dwitty, Tehsil- Manjhanpur, District- Kausambhi, U.P. Proposed Project of river "Sand/ Morrum Mining" on the River bed of Yamuna River, at Khand No- 13/15 to 13/17, Village-Badahari, Tehsil- Manjhanpur, District- Kausambhi, U.P. Lease Area 27.17 Ha	Kaushambi	17.03.2023	26.03.2023	NA	NO	NO	Yes	No	NO	NO	NO
40	Shri Birendra Singh S/o Shri Ram Kishor Singh R/o- Atarra Chungi, Chowki Khushwaha Nagar, Tehsil- Banda, District- Banda (U.P.) Proposed of "Riverbed of Yamuna Sand/Morrum Mining Project" located at Gata No. 64 to 69, 83 to 91, 108 to 112, 115 to 121, 141 to 149, 161, 162, 167, 168, 183 to 186, 202 to 210, 234 to 245, 301 to 313, 383 to 390, 395 to 402, 409 to 412, 417 to 423, 463, 464, 587/471, 471 to 475, 499, 500, 505 to 510, 537 to 544, 561 to 565, 577 to 579, 585 & 586 , Village: Urauli, Tehsil & District- Fatehpur, Uttar Pradesh,(Area 50.0 Ha.)	Fatehpur	19.01.2023	06.03.2023	NA	NO	NO	Yes	No	NO	No	No

13/10/23
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13/10/23
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CEO-6

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41	Smt. Mohini Devi W/o Shri Shankar Dayal Singh R/o- Village-Osa, Post – Kherhat Khurd, Jari, District- Prayagraj, U.P Proposed “Building stone Sand stone (Gitti, Boulder, Khanda)” Project at GataNo.-2061 Khand No.- 2A, Village- Bhatouti, Tehsil- Meja, District- Prayagraj, U.P. (Applied Area - 8.097 ha.)	Prayagraj	11.02.2023	28.02.2023	NA	NO	NO	Yes	No	NO	No	No
42	Shri Rupesh Tripathi S/o Shri Ram Naresh Tripathi, R/o-Village- Ganpa, Tehsil- Sirathu, District- Kaushambi, U.P Proposed for Sand/Moram Mining From Yamuna Riverbed located at Khand No. 9/20 to 9/21, Village- Nanda ka purwa, Tehsil- Chail, District- Kaushambi (U.P.),Lease Area: 14.0 Ha	Kaushambi	24.05.2022	22.08.2022	NA	NO	NO	Yes	No	NO	No	No
43	Shri Vinod Kumar Rai S/o Late Hardas R/o- 1962/2 Sahni Compound, Civil Line, Station Road, District- Jhansi, U.P., M/s Anuradha Construction Proposed “Sand/ Morrum Mining” Project at Khand No.- 10/30 to 10/34, VillageBhakhanda, Tehsil- Manjhanpur, District- Kaushambi, U.P. (Leased Area : 21.50 ha.)	Kaushambi	28.12.2022	06.03.2023	NA	NO	NO	Yes	No	NO	No	No
44	Shri Rajeshwar Mishra (Prop) R/o: D-168, Gangotri Nagar Dandi, Prayagraj. U.P., , M/s Khushi Enterprises Proposed of Building Stone (Gitti, Boulder, Khanda) Sand Stone mine at Araj No./Plot No./Gata No.- 1744, Khand No.-59, at Village – Bhatauti, Tehsil- Meja, District-Prayagraj, Uttar Pradesh of M/s Khushi Enterprises, Area 8.097 ha.	Prayagraj	15.02.2023	28.02.2023	NA	NO	NA	Yes	No	NO	NO	NO
45	Shri Alok Tiwari S/o Shri Anil Tiwari R/o- 4781 / 190F1 Alopi Bag, Tehsil- Sadar, District – Prayagraj U.P. Proposed Building Stone (Gitti, Boulder, Khanda) Sand Stone mine at Araj No. /Plot No. Gata No- 642, 644, at Village – Sikikalan, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of Shri Alok Tiwari, Area- 4.048 ha	Prayagraj	10.02.2023	18.02.2023	NA	NO	NA	Yes	No	NO	NO	NO

13/10/23
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13/10/23
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46	Shri Jitendra Singh S/o Shri Shankar Dayal Singh, R/o- VillAage- Bhatauti, Teh.- Meja, Distt.- Prayagraj,Uttar Pradesh Proposed of Building Stone Sand Stone (Gitti, Boulder, Khanda) Mine at Gata No. - 2098, Khand No.-44, Village- Bhatouti, Tehsil- Meja, District- Prayagraj,U.P., M/S Kanha Enterprises (Area-8.097 Ha)	Prayagraj	11.02.2023	28.02.2023	NA	NO	NA	Yes	No	NO	NO	NO
47	Shri Suresh Kumar Pathak, R/o-Bhadiwa Amba, Dandi, Prayagraj U.P. Proposed Building Stone (Gitti, Boulder, Khanda) Sand Stone mine at Araji No./Plot No./Gata No.- 2061, 2098, Khand No.-03, at Village - Bhatauti, Tehsil- Meja, District-Prayagraj, Uttar Pradesh of M/s A.K. Enterprises. Area 8.097 ha	Prayagraj	05.02.2023	30.03.2023	NA	NO	NA	Yes	No	NO	NO	NO
48	NAVNEET AGARWAL (MINING LEASE) BHUKHAND NO. 376, KHAND NO. 2, GOLAHYA, BARA, PRAYAGRAJ	Prayagraj	3/19/2023	3/30/2023	NA	NO	NA	Yes	No	NO	No	No
49	SHRI BAJRANG STONE (MINING LEASE) BHUKHAND NO. 584, KHAND NO. 2 & 3, PIPRAON, MEJA, PRAYAGRAJ	Prayagraj	3/17/2023	3/30/2023	NA	NO	NA	Yes	No	NO	No	No
50	SHRI BAJRANG STONE BHUKHAND NO. 584, KHAND NO. 8, PIPRAON, MEJA, PRAYAGRAJ	Prayagraj	3/17/2023	3/30/2023	NA	NO	NA	Yes	No	NO	No	No
51	SITA RAM AGARWAL CHIDI, BARA, PRAYAGRAJ	Prayagraj	3/15/2023	3/30/2023	NA	NO	NA	Yes	No	NO	No	No
52	MAA GANGA STONES GATA NO. 90, KHAND NO. 5, 6, AREA-4.05 HECT. VILLAGE-KOTA TEHSIL-BARA, PRAYAGRAJ,PRAYAGRAJ	Prayagraj	3/13/2023	3/30/2023	NA	NO	NA	Yes	No	NO	No	No
53	PARERHAT INFRASTRUCTURE PRIVATE LIMITED KOHDAR, MEJA, PRAYAGRAJ	Prayagraj	3/11/2023	3/30/2023	NA	NO	NA	Yes	No	NO	No	No
54	AMAN BRICK FIELD KHAND NO. 08, AREA 8.0 HECTARE, (19.76 ACRES)VILLAGE-KACHARA, MISHRAPUR, NAGARWAR, TEHSIL-BARA, PRAYAGRAJ,PRAYAGRAJ	Prayagraj	3/3/2023	3/30/2023	NA	NO	NA	Yes	No	NO	No	No


13/10/23
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13/10/23
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13/10/23
(Dr. Ram Kishan)
CEO-6

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55	Shri Prabhat Jain S/o Shri Suresh Jain, R/o: Purana High Court, Laskar, District- Gwalior, Madhya Pradesh, M/s Skybridge Developers Pvt. Ltd., Proposed of Riverbed Sand/Morrum Mining from Riverbed of Betwa River located at Gata No.- 01, Khand No.- 01, Village- Ghatyari, Tehsil- Garautha, District- Jhansi, Uttar Pradesh, M/s Skybridge Developers Pvt. Ltd., Area: 40.0 ha	Jhansi	1/25/2023	2/4/2023	NA	No	No	Yes	No	NO	NA	NO
56	Shri Ramesh Kumar Saravagi S/o Shri Chedi Lal Saravagi, R/o 94/11, Civil Line, Tehsil- Sadar, District- Jhansi, (U.P.), Proposed for Khailar Khanda-Boulder/ Gitty- Ballast Mining Project at Gata No.- 669 (Khand No.40), Village- Khailar, Tehsil- Sadar, District- Jhansi, Uttar Pradesh by Shri Ramesh Kumar Saravagi, Area 3.237 Ha.	Jhansi	10/7/2023	NO	NA	Yes	No	Yes	No	NO	NA	No
57	Smt. Priyanka Seth, W/o Shri Saurabh Gupta, R/o 905, Chandra Vihar Colony, Tehsil & District: Jhansi, U.P., Proposed of "Sand/Morrum Mining" at Betwa River Bed at Gata No. 321 (Khand - 01) of Area: 4.5 Ha, Village: Saujna, Tehsil: Moth, District: Jhansi, State: Uttar Pradesh.	Jhansi	3/23/2023	NA	6/4/2023	NA	No	Yes	No	NO	NA	No
58	Shri Vaibhav Gupta S/o Late Shri Urmila Charan Gupta R/o- 944, Civil Lines Tehsil- Jhansi, District - Jhansi, UP., Proposed "Building Stone Boulder Khanda / Gitti-Ballast" located at Gata No. 654/3 (Khand No.- 12), Area- 1.274 Ha. in Village- Goramachhiya, Tehsil- Sadar & District- Jhansi, Uttar Pradesh.	Jhansi	4/5/2023	6/12/2023	NA	NA	No	Yes	No	NO	NA	No
59	Shri Mukul Yadav S/o Shri Deendayal Yadav, R/o- 516, Shivaji Nagar, Kanpur Road, Jhansi, U.P., Proposed Project of Building Stone (Khandas, Gitti, Boulder) Mining at Khand -12, Gata No.-27, Village- Dunara, Tehsil- Sadar, District- Jhansi, U.P. Lease area- 1.416 ha.	Jhansi	1/17/2023	2/18/2023	NA	No	No	Yes	No	No	NA	NO


13/10/23
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13/10/23
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13/10/23
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60	Shri Devendra Kumar Gupta, R/o- 160 OM Shanti Nagar, Tehsil- Sadar, District- Jhansi, U.P., M/s Saksham Contractor and Suppliers, Proposed of " Building Stone (Khanda, Gitti, Boulder) Mining" Project at Gata No.- 181, Khand No.- 04, at Village- Haivatpura, Tehsil-Garautha, District - Jhansi, U.P., M/s Saksham Contractor and Suppliers, Lease area-0.8090 ha.	Jhansi	3/11/2023	NA	31-06-2023	NA	No	Yes	No	NO	NA	No
61	Shri Devendra Kumar Gupta, R/o- Gata No.-181, Khand No.- 03, at Village- Haivatpura, Tehsil-Garautha, District - Jhansi, U.P., M/s Saksham Contractor and Suppliers, Proposed of " Building Stone (Khanda,Gitti, Boulder) Mining" Project at Gata No.-181, Khand No.- 03, at Village- Haivatpura, Tehsil-Garautha, District -Jhansi, U.P. Lease area-1.214 ha	Jhansi	3/11/2023	NA	31-06-2023	NA	No	Yes	No	NO	NA	No
62	Shri Dinesh Kumar Rajpoot S/o Shri Manohar Lal Rajpoot, R/o- H.No.- Mo Parwaripura, Tehsil- Mauranipur, District- Jhansi, U.P., Proposed of Sand/Morrum Mining Project from Sukhani Riveratlocated at Gata No.- 1984 mi & 01, Village- Dhawakar/ Sitaura, Tehsil- Mauranipur, District- Jhansi U.P. Lease Area-09.0 ha	Jhansi	3/13/2023	5/3/2023	NA	NA	No	Yes	No	NO	NA	No
63	Shri Pawan Kumar Seth S/o Shri Bhagwat Prasad, R/o- Damele Chowk, Mauranipur, District-Jhansi, U.P., Proposed of " Building Stone (Khanda, Gitti, Boulder) Mining" Project at Gata No.-479, 480, Khand No.- 01, at Village-Kanja, Tehsil-Mauranipur, District-Jhansi, U.P., Lease area-2.023 ha	Jhansi	3/25/2023	NA	6/4/2023	NA	No	Yes	No	NO	NA	No
64	Shri Veerendra Singh Rajput, Owner, R/o- Ward NO.- 02, Ganesh Colony, Near Bus, Tehsil- Bareilly , District- Raisen, M.P., Proposed of river bed Sand/Morrum Mine in Betwa river bed located at ,Gata No.-64 Khand No.-01, Village-Kalyanpura , Tehsil-Tahrauli, District-Jhansi, U.P., (Leased Area-4.0 Ha)	Jhansi	3/22/2023	4/24/2023	NA	NA	No	Yes	No	NO	NA	No


13/10/23
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13/10/23
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13/10/23
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CEO-6

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65	Shri Akhil Pratap Singh S/o Shri Raj Bahadur Singh, R/o- Village- Chhappar, Post- Bharosa, Tehsil- Moth, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti)" Project at Gata No.-87, Khand No.-02, at Village- Dasna, Tehsil- Moth, District- Jhansi, U.P., Lease area- 0.809 ha.,	Jhansi	3/25/2023	NA	6/4/2023	NA	No	Yes	No	NO	NA	No
66	Smt. Sumit Singh W/o Shri Shri Brij Mohan Singh, R/o- 1184, Shivaji Nagar, Tehsil & District- Jhansi, U.P., M/s R.S. Mines & Minerals, Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 02, Khand No.- 01, Village- Kalothra, Tehsil- Tahrauli, District- Jhansi, U.P., M/s R.S. Mines & Minerals, (Lease Area: 3.50 ha)	Jhansi	11/14/2022	12/26/2022	NA	NA	No	Yes	No	NO	NA	No
67	Shri Pawan Kumar Seth S/o Shri Bhagwat Prasad, R/o- Damele Chowk, Mauranipur, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti)Mining" Project at Gata No.-1619, Khand No.- 03, at Village- Rauni, Tehsil- Mauranipur, District- Jhansi, U.P., Lease area- 1.618 ha	Jhansi	3/25/2023	NA	6/4/2023	NA	No	Yes	No	NO	NA	No
68	Smt. Archana Gupta W/o Shri Devendra Kumar Gupta, 160, Om Shanti Nagar, Laxmi Gate, Jhansi Khas, Jhansi-284002., Proposed for Building Stone (Khandas, Gitti, Boulder Mining at Gata No.-515, 16, 17, Khand -03, Village- Sirbo, Chanpura, Tehsil-Garautha, District- Jhansi, U.P. Lease area- 1.214 ha	Jhansi	3/11/2023	NA	6/7/2023	NA	No	Yes	No	NO	NA	No
69	Shri Kailash Chand Gupta, R/o- H.No.- 17, Purani Truck Union, Mandrayal Road, District- Karauli, Rajasthan, Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River at Gata No.-1 Ka, 470, Village- Khama, Tehsil- Garautha, District- Jhansi, U.P., (Lease Area: 12.00 ha)	Jhansi	1/10/2022	1/25/2022	NA	No	No	Yes	No	NO	NA	No


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70	Shri Mukul Yadav S/o Shri Deendayal Yadav, R/o- 516 Shivaji Nagar Kanpur Road, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Khandas, Gitti & Boulder,)Mining" Project atKhand No.- 13, Gata No.-27, at Village- Dunara, Tehsil-Sadar, District -Jhansi, U.P. Lease area-2.023 ha	Jhansi	1/17/2023	2/18/2023	NA	No	No	Yes	No	NO	NA	NO
71	Shri Tarun Gupta S/o Shri Ashok umar Gupta, R/o- 1346 Naya 712, Kunj Bihari Colony, Gwalior Road, Tehsil & District- Jhansi,U.P., Proposed River Bed Sand/Morrum Mining having lease Area 14.00 ha (34.58 acre) along river Betwa in Gata No.- 01, 218 Ka, Village- Kudri, Tehsil- Garautha, District- Jhansi, U.P., Lease Area: 14.00 ha, Shri Tarun Gupta	Jhansi	3/9/2023	NA	6/4/2023	No	No	Yes	No	NO	NA	No
72	Shri Vipin Kumar Saxena, Owner,R/o-MG-A/135, Ashiyana Prtham, Tehsil & District- Moradabad, U.P. Area-24.00 Ha on Dhasan River for Sand/Moorum Mining Project at Gata No.-1419 Kha, Khand No.-01, Villlage- Dhamnaud, Tehsil- Garautha, District- Jhansi, U.P., Area-24.00 Ha on Dhasan River for Sand/Moorum Mining Project at Gata No.-1419 Kha, Khand No.-01, Villlage- Dhamnaud, Tehsil- Garautha, District- Jhansi, U.P.	Jhansi	12/28/2022	3/6/2023	NA	No	No	Yes	No	NO	NA	NO
73	Smt. Ratna Jadaun W/o Virendra Singhy Jadaun, R/o- E-7, M-708, Arera Colony Bhopal, M.P., Proposed River Bed Sand Mining Project at Gata No.- 523, Village- Khakura , Tehsil- Mauranipur, District- Jhansi, U.P., Lease Area: 20.0 ha)	Jhansi	1/10/2022	1/28/2022	NA	No	No	Yes	No	NO	NA	No


13/10/23
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74	Shri Dinesh Kmar S/o Shri Sheetal Prasad, Village- Bharosa, Tehsil- Moth, District- Jhansi, U.P., M/s Bharosa Sarkar Cintractor Suppliers, Proposed River Bed Sand/Morrum Mining Project from Dhasan River of Shri Dinesh Kmar S/o Shri Sheetal Prasad located at Gata No.- 908 Na, Khand No.-02, Village- Kharwanch, Tehsil- Garautha, District- Jhansi, U.P., M/s Bharosa Sarkar Cintractor Suppliers, Leased Area- 20 ha	Jhansi	3/13/2023	4/19/2023	NA	NA	No	Yes	No	NO	NA	No
75	Shri Sanjay Kumar Gupta S/o Shri Govind Prasad Gupta, R/o- 1/1, Virangana Nagar, Kanpur Road, District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti & Boulder) Mining" Project at located Gata No./Araji No./ Plot No.-643, Khanda No.- 17, Area - 2.306 ha (5.698 Acres), at Village- Goramachhiya, Tehsil & District- Jhansi U.P. Leased Area- 2.306 ha	Jhansi	10/12/2023	NA	NA	Yes	No	Yes	No	NO	NA	No
76	Kamlesh Sahu (Shri Ashish Yadav), R/o- Village- Palar, Badagaon, Distt.- Jhansi, U.P., Shamsherpara Sand Mine on Betwa River located at Gata No. 01 Village - Shamsherpara, Tehsil- Tehrauli, Distt.- Jhansi, U.P., (Leased Area-12.140 Ha)	Jhansi	3/25/2023	NA	6/4/2023	NA	No	Yes	No	NO	NA	No
77	Shri Saurabh Gupta (Shri Jagat Vikram Singh), Owner, Add.- Ream Nagar Road, Near Bharat Mandir, Chirgaon Road, Jhansi, U.P., M/s Vikram Construction Company, Sand Mining from River Bed of Dhasan River at Gata No.-434, Village- Kharwanch, Tehsil- Garautha, Distt.- Jhansi, U.P., M/s Vikram Construction Company, (Leased Area-24.281 Ha)	Jhansi	10/21/2020	11/11/2020	NA	No	No	Yes	No	NO	NA	No
78	Smt. Manju Kushwaha, 429, Bada Gaon Gate, Teachers colony, Jhansi, 284001, Diaspore-Pyrophilite Mining project at Plot No. 1002, Village- Parvasi, Tehsil & District Jhansi, 10.12 Ha	Jhansi	8/9/2018	NA	8/10/2018	No	No	Yes	No	NO	NA	NO
79	Smt. Meera Yadav., Sand/Morum Mining Project	Jhansi	1/17/2023	2/18/2023	NA	No	No	Yes	No	NO	NA	NO

13/10/23
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13/10/23
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13/10/23
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80	Shri Baljit Saluja, R/o- 526 Civil Line, Near Bank Of Baroda, Court Road, District- Lalitpur, U.P., Proposed of "Building stone (khanda-boulder/gitti-ballast)" Mine at Gata/Arazi No-584/1/6, Village- Amarpur, Tehsil- Lalitpur & District- Lalitpur, Uttar Pradesh	Lalitpur	3/13/2023	3/26/2023	NA	No	No	Yes	No	NO	NA	NO
81	Smt. Seema Yadav, R/o- 86, CIVIL LINE, LALITPUR, UTTAR PRADESH, Proposed of "Building stone (khanda-boulder/gitti-ballast)" Mine at Gata/Arazi No-1342/3, Village- Gugarwara, Tehsil- Mahroni & District- Lalitpur, Uttar Pradesh By Smt. Seema Yadav, Area - 2.023 ha	Lalitpur	2/15/2023	3/16/2023	NA	No	No	Yes	No	NO	NA	NO
82	Shri Surendra Kumar Rai, R/o- Village- Chhillia, Pargana- Banpur, Tehsil- Mahroni & District- Lalitpur, Uttar Pradesh By M/s Tridev Construction, Proposed of "Building stone (khanda-boulder/gitti-ballast)" Mine at Gata/Arazi No-217Kha, Village- Chhillia, Pargana- Banpur, Tehsil- Mahroni & District- Lalitpur, Uttar Pradesh By M/s Tridev Construction (Shri Surendra Kumar Rai), Area- 2.53 ha	Lalitpur	12/14/2022	12/16/2022	NA	No	No	Yes	No	NO	NA	NO
83	Smt. Rajni Raja, R/o- Village- Pipra, Tehsil- Talbehat & District- Lalitpur, Uttar Pradesh, "Proposed of Building stone (khanda-boulder/gitti-ballast)" Mine at Gata/Arazi No-558Mi, Khand-1, VillagePipra, Tehsil- Talbehat & District- Lalitpur, Uttar Pradesh By Smt. Rajni Raja, Area-1.437 ha.	Lalitpur	1/22/2023	5/12/2023	NA	NA	No	Yes	No	NO	NA	NO
84	Shri Brijendra Rai, R/o- Village- Daulatpur, Tehsil-Mahroni, District-Lalitpur, Uttar Pradesh By M/s Trishira Material Supplier, Proposed of "Building stone (Khanda-Boulder/Gitti-Ballast)" Mine at Arazi No.-26, Khand-01, Village- Daulatpur, Tehsil- Mahroni, District-Lalitpur, Uttar Pradesh By M/s Trishira Material Supplier (Shri Brijendra Rai), Area 2.214 ha	Lalitpur	12/14/2022	12/16/2022	NA	No	No	Yes	No	NO	NA	NO

13/10/23
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85	Shri Pancham Singh Tomar, R/o-Village- Ramgarha, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh, Proposed of "Building stone (Khanda-Boulder/Gitti-Ballast)" Mine at Arazi No.-287/5, Village- Ramgarha, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh By Shri Pancham Singh Tomar, Area 1.214 ha	Lalitpur	1/22/2023	5/10/2023	NA	NA	No	Yes	No	NO	NA	NO
86	Smt. Punkunvar Raja Bundela, R/o-Village- Ramgarha , Tehsil- Madawara & District- Lalitpur, Developed By M/s Rajmani Bundela Construction,, Proposed Red Morrum mine, at Gata No.-557, Village- Ramgarha , Tehsil-Madawara & District Lalitpur, Developed By M/s Rajmani Bundela Construction, (Smt. Punkunvar Raja Bundela), Area 2.023 ha	Lalitpur	2/2/2023	5/10/2023	NA	NA	No	Yes	No	NO	NA	NO
87	Smt. Neelam Baronia W/o - Shri Dushyant Baronia R/o- 934, Main bajar, Lalitpur road, Mahroni District - Lalitpur, U.P., Proposed Project of "Red Morrum Mine (by the weathering of stony rocks)" located at Gata No-315, Village Pachauda, Tehsil Mahroni, District Lalitpur, Uttar Pradesh. Area 1.0 Ha	Lalitpur	9/30/2022	10/20/2022	NA	No	No	Yes	No	NO	NA	NO
88	Shri Mrityunjay Singh, R/o- Village-Madanpur, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh, Proposed of "Imarati Patthar/Sandstone (Slab/Patiya, Gitti, Khanda, Boulders)" Mine at Arazi No.-815/4, Khand-02, Village- Madanpur, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh, Area:1.214, By Shri Mrityunjay Singh	Lalitpur	2/15/2023	5/26/2023	NA	NA	No	Yes	No	NO	NA	NO
89	Shri Khilawan Singh, R/o- Village-Madanpur, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh, Proposed of "Imarati Patthar/Sandstone (Slab/Patiya, Gitti, Khanda, Boulders)" Mine at Arazi No.-815/4, Khand-03, Village- Madanpur, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh By Smt. Nupur Singh, Area: 1.214	Lalitpur	2/14/2023	5/26/2023	NA	NA	No	Yes	No	NO	NA	NO


13/10/23
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13/10/23
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13/10/23
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90	Smt. Nupur Singh, R/o- Village- Madanpur, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh, Proposed of "Imarati Patthar/Sandstone (Slab/Patiya, Gitti, Khanda, Boulders)" Mine at Arazi No.-815/4, Khand-03, Village- Madanpur, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh By Smt. Nupur Singh, Area: 1.0	Lalitpur	2/14/2023	5/26/2023	NA	NA	No	Yes	No	NO	NA	NO
91	Shri Harjeet Singh, M/s Sangam Stone Crusher, Village- Lakhanpura, Tehsil-Lalitpur, District-Lalitpur, U.P., Proposed for Khanda, Gitti Mining Project for Area- 2.064 ha, at Araji No.- 93/1, Khand-08, Village- Lakhanpura, Tehsil- Lalitpur, District-Lalitpur, U.P., Lease area- 2.064 ha	Lalitpur	1/1/2023	1/10/2023	NA	No	No	Yes	No	NO	NA	NO
92	Shri Yogendra Pramani, R/o-356/4, Civil Line Thana-Nawabad, Tehsil-Sadar, istrict- Jhansi, U.P., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 747, Khand No.- 05, Village- Pathrehta , Tehsil- Kalpi, District- Jalaun U.P. (Lease Area- 16.194 ha)	Jalaun	12/25/2022	3/25/2023	NA	No	No	Yes	No	NO	NO	NO
93	Shri Priyesh Gangele, R/o- 02 Bhawani Nagar, Amit Motors. Bhopal, M.P., M/s Kamtanath Enterprises Pvt. Ltd., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 1782 & 1783, Khand No.- 01, Village- Mohan, Tehsil- Orai, District- Jalaun, U.P., (Lease Area: 14.574 ha)	Jalaun	12/23/2022	1/10/2023	NA	No	No	Yes	No	NO	NO	NO
94	Shri Shyam Mohan Tiwari, R/o- 03, Bhawan Nagar, Near Bhel, Gate No.- 1, Indrapuri, Bhopal, M.P., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 747, Khand No.- 06, Village- Pathrehta , Tehsil- Kalpi, District- Jalaun, U.P., M/s Krishna Technoconsultant Pvt. Ltd., (Lease Area: 10.121 ha)	Jalaun	12/19/2022	1/10/2023	NA	No	No	Yes	No	NO	NO	NO


13/10/23
(Shri Shyam Mohan Tiwari)
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13/10/23
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95	Shri jaideep Rai(Shri Yogendra Pramani,R/o-356/4, Civil Line Thana-Nawabad, Tehsil- Sadar, istrict- Jhansi, U.P.), Proposed River Bed Sand/Morrum Mining Project from Betwa River for located at Khand No.-240, Khand No.-04, Village-Himanpura, Tehsil-Kalpi, District-Jalaun U.P. Lease Area: 16.194 ha)	Jalaun	3/12/2023	NA	5/20/2023	NA	No	Yes	No	NO	NO	NO
96	Shri Karan Singh Rajput S/o Shri Hamarayan Singh, Add.-257, Ganeshganj, Orai, Jalaun, U.P., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 1064, Khand No.-01, Village- Kahta Hamirpur, Tehsil-Kalpi, District- Jalaun, U.P., (Lease Area: 9.710 ha)	Jalaun	12/15/2022	1/2/2023	NA	No	No	Yes	No	No	No	No
97	Shri Sudhir Singh, Owner,R/o- 561 Gopalganj, Tehsil- Orai,District- Jalaun,U.P., M/s Gauri Traders, Proposed Project of River Bed Ordinary Sand Mining on the River Betwa at Gata No.- 1191/2, Khand No.-04 , Village- Sikarivyas, ,Tehsil-Orai,District- Jalaun,U.P., M/s Gauri Traders Lease Area: 20.242 ha)	Jalaun	12/17/2022	3/22/2022	NA	No	No	Yes	No	No	No	No
98	Smt. Archana Gupta W/o Shri Devendra Kumar Gupta, Owner, R/o-160- Om Shanti Nagar Laxmi gate, Thana- Kotwali, Jhansi U.P., Proposed Sand/Morrum Mining Project located at Gata No.- 317 Mi, Khand No.- 04, Village- Kurauna, Tehsil- Orai, District- Jalaun, U.P.,(Leased Area-16.194 Ha)	Jalaun	3/27/2023	6/7/2023	NA	NA	No	Yes	No	NO	NO	NO
99	Shri Sumit Kumar Singh, R/o-Majhara Gonda,District-Gonda, U.P.,M/s A.S.V.P. Construction, Proposed River Bed Sand/Morrum Mining Project at Gata No.-05A, Gata No.- 2556 & 2557, Village- Bandhauli, Tehsil- Urail, Distt.- Jalaun, U.P., M/s A.S.V.P. Construction, Lease Area 36.437 Ha	Jalaun	12/18/2021	2/14/2022	NA	No	No	Yes	No	No	No	No


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13/10/23
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100	Shri Ram Kumar Singh S/o Shri Harpal Singh Parmar, R/o- Range Chauraha, Gursarai, Thana- Gursarai, Tehsil- Garautha, District- Jhansi, U.P., Proposed Sand/Morrum Mining Project from Betwa River at Khand No.- 01, Gata No.- 2513, 2629, Village-Kharka, Tehsil- Orai, District-Jalaun, U.P., Lease Area-20.242 Ha	Jalaun	3/13/2023	5/1/2023	NA	NA	No	Yes	No	NO	NO	NO
101	Shri Suresh Chandra Gupta S/o Shri Narayan Das Gupta, Owner, H.No.- 60, Ganesh Bazar, Jhansi Khas, District- Jhansi, U.P., M/s Suresh Chandra Gupta, Proposed Riverbed Sand Mining Project from Betwa River at Gata No. 2559, 2563, Khand No.- 01 (Area: 20.242 Ha) Village - Bandhuali, Tehsil - Orai, District - Jalaun, U.P., Lease Area - 20.242 Ha	Jalaun	10/27/2020	11/12/2020	NA	No	No	Yes	No	No	No	No
102	Shri Yashpal Singh Parmar, Owner, M/s Khajuraho Motors Pvt.Ltd., District- Chhatarpur, M.P., Proposed Sand/Morrum Mining Area- 50.0 Acres (20.242 Ha), Effective Area: 49.41 Acres (20.005 Ha) Project at Gata No.-2558, 2559, Khand No.- 03, Village- Bandhuali, Tehsil- Orai, District- Jalaun, U.P., M/s Khajuraho Motors Pvt.Ltd., Sanctioned Lease Area:	Jalaun	7/13/2022	8/24/2022	NA	No	No	Yes	No	No	No	No
103	Shri Raghendra Singh S/o Shri Devi Prasad, Owner, Village & Post- Bijaura, Than- Todi Fatehpur, Tehsil- Garautha, District- Jhansi, U.P., Sand/Morrum Mining at Betwa River Bed, Gata No.- 1191/2, Khand No.- 03, Village- Sikarivyas, Tehsil- Orai, District- Jalaun, U.P., Lease Area 20.242 Ha	Jalaun	11/27/2020	4/17/2021	NA	No	No	Yes	No	No	No	No
104	Shri Rupesh Kumar Chauhan S/o Shri Shyampal Singh Chauhan, Owner, 2/588, Tulsinagar Pollysheets Post- Kathgodam Haldwani, District- Nanital, Uttarkhand, Area-30.00 Acre (12.145 Ha) for River Sand/ Morrum Mining at Gata No.- 2558, 2563, Khand No.- 05, Village- Bandhuali, Tehsil- Orai, District- Jalaun, U.P.	Jalaun	9/2/2020	11/5/2020	NA	No	No	Yes	No	No	No	No


13/10/23
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CEO-G

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105	Shri Sharad Pratap Singh S/o Shri Shyam Sundar Singh Yadav, Owner, H.No.- 240, 4A, Civil Lines, Kachahri Chauraha, Distt.- Jhansi, U.P., M/s Sharad Enterprises, Proposed River Bed sand/Morrum Mining from Betwa River for M/s Sharad Enterprises located at Gata No.- 240, Khand No.- 2, Village-Himanpura, Tehsil- Kalpi, District- Jalaun U.P., Working Area- 16.40 ha (43.0 Acre), Sanctioned Lease Area- 20.242 ha (50 A)	Jalaun	10/1/2020	11/12/2020	NA	No	No	Yes	No	No	No	No
106	Shri Sanjay Singh S/o. Shri Ramchandar Singh, R/o. Vill. Bhaluahi, Post Badalapur, Distt. Mirzapur, Mining Project at Gata No. 615K Mi & 615/692 Mi, Vill. Sahira(Niji), Teh. Lalganj, Area 10.00 Acre. Distt. Mirzapur.	MIRZAPUR	2/1/2023	3/15/2023	NA	No	No	Yes	No	NO	NA	NO
107	M/s. Nav Nirman Infrahiets & Moovers Pvt. Ltd., Partner Shri Ramesh Chandra Mishra S/o. Shri Hari Narayan Mishra, R/o. Vill. Dhanvativaya, Teh. Aurai, Distt. Bhadohi, Mining Project at Gata No. 83Ga, Vill. Bhusi Patharaha (Niji), Teh. Lalganj, Area 12.00 Acre, Distt. Mirzapur.	MIRZAPUR	1/24/2023	5/29/2023	NA	No	No	Yes	No	NO	NA	NO
108	Smt. Arun Devi W/o. Shri Dinesh Prasad Singh, R/o. Vill. Khaira Kala, Dubar Kalan, Teh. Lalganj, Distt. Mirzapur, Mining Project at Gata No. 614, 615 & 616, Village Layan (Niji), Teh. Lalganj, Area 3.91 Acre, Distt. Mirzapur.	MIRZAPUR	2/26/2023	3/5/2023	NA	No	No	Yes	No	NO	NA	NO
109	Shri Pankaj Kumar Pandey S/o. Shri Yag Narayan Pandey, R/o. Vill. Devari Kalan, Teh. Marihan, Distt. Mirzapur, Mining Project at Gata No. 146, Vill. Devari Kalan, Teh. Marihan, Area 5.00 Acre. Distt. Mirzapur.	MIRZAPUR	2/27/2023	3/5/2023	NA	No	No	Yes	No	NO	NA	NO
110	M/s. Jay Hanuman Industries, Prop. Shri Jagdish Tiwari S/o. Shri Santosh Tiwari, R/o. Mo. Rajshi Nagar Colony, Parmapur, Tarkapur, Sadar, Distt. Mirzapur, Mining Project at Gata No. 488/2 & 488/3, Vill. Devari Kalan (Niji), Teh. Marihan, Area 12.00 Acre, Distt. Mirzapur.	MIRZAPUR	7/8/2022	8/3/2022	NA	No	No	Yes	No	NO	NA	NO


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CEO-G

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111	Shri Jamidar Singh S/o. Shri Vikrmajit Singh, R/o. Vill. Semara, Khulua, Distt. Mirzapur, Mining Project at Gata No. 997Mi, Vill. Sindhaura, Teh. Sadar, Area 12.00 Acre, Distt. Mirzapur.	MIRZAPUR	1/31/2023	NA	5/6/2023	No	No	Yes	No	No	NA	NO
112	M/s. Master Jeni Services Pvt. Ltd., Floor-3, Busa Industrial Estate, S.H. Tandel Marg, Mumbai, Director Shri Vijay Kumar Sen S/o. Shri Ram Gopal Sen, R/o. House No. 31, Ward No. 19, Braepura, Vidisha, Madhya Pradesh, Mining Project at Gata No. 997Mi, Vill. Sindhaura, Teh. Sadar, Area 8.11, Distt. Mirzapur	MIRZAPUR	1/14/2023	2/7/2023	NA	No	No	Yes	No	NO	NA	NO
113	M/s. Euphoria Mines and Minerals, Partner Shri Chandrashekhar Chaurasiya S/o. Shri Deendayal Chaurasiya, R/o. Ward No. 1, Naugaon Road Bus Stand, Near in Saiter In Hotel, Bagauta, Chhatarpur & Shri Bheem Singh Meena S/o. Shri Sukhdev Singh Meena R/o. Ward No. 1, Vill. Needar, Jaipur, Mining Project at Gata No.997 Mi Vill. Sindhura, Teh. Sadar, Area 2.0 Acres, Distt. Mirzapur.	MIRZAPUR	1/16/2023	2/7/2023	NA	No	No	Yes	No	NO	NA	NO
114	Shri Ram Sevak Rajbhar S/o. Shri Sahati Rajbhar, R/o. Moh. Kesharipur, Lohata, Distt. Varanasi, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 2.70, Distt. Mirzapur.	MIRZAPUR	8/1/2021	5/29/2021	NA	No	No	Yes	No	NO	NA	NO
115	Shri Arvind Kumar S/o. Shri Paras Nath, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur	MIRZAPUR	2/8/2023	3/4/2023	NA	No	No	Yes	No	NO	NA	NO
116	Shri Kumud Kumar S/o. Shri Paras Nath, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur	MIRZAPUR	2/8/2023	3/4/2023	NA	No	No	Yes	No	NO	NA	NO
117	Smt. Malti Devi W/o. Shri Gulab Das, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 4.25 Acre, Distt. Mirzapur.	MIRZAPUR	2/8/2023	2/28/2023	NA	No	No	Yes	No	NO	NA	NO


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CEO-6

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
118	M/s. Shiv Shakti Enterprises, Budhipur (Dhadhiwadi), Prop. Shri Sabhajeet Yadav S/o. Shri Bhola Yadav, R/o. Vill. Budhipur (Dhadhiwadi), Post Rampur, Tehsil Saidpur, Distt. Ghazipur, Mining Project at Gata No. 1, Vill. Rampur Dhabahi, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	2/24/2023	3/23/2023	NA	No	No	Yes	No	NO	NA	NO
119	Shri Mukesh Singh S/o. Shri Shitala Singh R/o. Vill. Akodhi, Thana Vindhyaachal, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No.188Mi, Vill. Lahaura, Teh. Chunar, Area 07.00 Acre, Distt. Mirzapur.	MIRZAPUR	1/19/2023	3/5/2023	NA	No	No	Yes	No	NO	NA	NO
120	M/s. Om Sai Construction, Prop. Shri Jitendra Kumar Singh S/o. Shri Om Prakash Singh, R/o. H.No. 3/40 B 5X, Vishwanathpuri Colony, Navalpuri, Shivpur, Distt. Varanasi, Mining Project at Gata No. 188Mi, Vill. Lahaura, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur.	MIRZAPUR	1/12/2023	2/24/2023	NA	No	No	Yes	No	NO	NA	NO
121	Shri Ganesh Kumar Gupta S/o. Shri Uma Shankar Gupta, R/o. Moh. D 59/148-149/1, Shivpurawa, Distt. Varanasi, Mining Project at Gata No. 187/1, Vill. Madafa, Teh. Chunar, Area 10.00 Acre, Distt. Mirzapur.	MIRZAPUR	1/12/2023	2/7/2023	NA	No	No	Yes	No	NO	NA	NO
122	M/s. Pan Zurex LLP Partner Shri Vivek Maheshwari S/o Shri Govind Das Maheshwari R/o. Mauta Plot Pipariya, Distt. Hausangabad and Shri Arvind Singh Jayvar S/o. Shri Jitendra Singh Jayvar, R/o. Rajeev Ganthi Ward, Pipariya, Distt. Hausangabad, Mining Project at Gata No. 384 Mi, S.No.10, Vill. Kuba Kalan, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur.	MIRZAPUR	1/17/2023	2/7/2023	NA	No	No	Yes	No	NO	NA	NO
123	M/s. Pan Zurex LLP Partner Shri Vivek Maheshwari S/o Shri Govind Das Maheshwari R/o. Mauta Plot Pipariya, Distt. Hausangabad and Shri Arvind Singh Jayvar S/o. Shri Jitendra Singh Jayvar, R/o. Rajeev Ganthi Ward, Pipariya, Distt. Hausangabad, Mining Project at Gata No. 384Mi, S.No.11, Vill. Kuba Kalan, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur.	MIRZAPUR	1/16/2023	2/7/2023	NA	No	No	Yes	No	NO	NA	NO


13/10/23
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CEO-6

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124	M/s. Astha Traders, Prop. Shri Sandip Shekhar S/o. Shri Pramod Kumar Singh, R/o. Paramapur, Thana Kotawali Shahar, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 1006, Vill. Sariya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur	MIRZAPUR	2/27/2023	5/19/2023	NA	No	No	Yes	No	NA	NA	NO
125	Shri Pramod Kumar Singh S/o. Shri Rajbali Singh, R/o. Vill. Mongalpati, Chilh, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 1006, Vill. Sariya, Teh. Chunar, Area 05.00 Acre, Distt. Mirzapur	MIRZAPUR	2/10/2023	3/16/2023	NA	No	No	Yes	No	NO	NA	NO
126	Shri Ras Bihari Singh S/o. Shri Jhagaru Singh, R/o. Vill. Hinauti Mafi, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 04.60 Acre, Distt. Mirzapur	MIRZAPUR	1/19/2023	2/1/2023	NA	No	No	Yes	No	NO	NA	NO
127	Shri Lal Bihari Yadav S/o. Shri Shiv Yadav, R/o. Vill. Patti Kalan, Thana Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 3.39 Acre, Distt. Mirzapur	MIRZAPUR	2/8/2023	3/4/2023	NA	No	No	Yes	No	NO	NA	NO
128	M/s. Surya Construction & Suppliers, Prop. Smt. Sushila Devi W/o. Shri Pradip Kumar Vishwakarma, R/o. Vill. Patti Kalan, Thana Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 03.50 Acre, Distt. Mirzapur	MIRZAPUR	2/8/2023	3/4/2023	NA	No	no	Yes	No	NO	NA	NO
129	Shri Piyush Kumar Shrivastava S/o. Shri Rajesh Lal Srivastava, R/o. Vill. Dhuriya, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 05.00 Acre, Distt. Mirzapur	MIRZAPUR	10/21/2022	12/13/2022	NA	No	No	Yes	No	NO	NA	NO
130	Shri Piyush Kumar Shrivastava S/o. Shri Rajesh Lal Srivastava, R/o. Vill. Dhuriya, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 01, Vill. Dhuriya, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur	MIRZAPUR	10/21/2022	12/13/2022	NA	No	No	Yes	No	NO	NA	NO
131	Smt. Sushma Srivastava W/o. Shri Vinod Kumar Srivastava, R/o. Vill. Dhuriya, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 01, Vill. Dhuriya, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur	MIRZAPUR	10/21/2022	12/13/2022	NA	No	No	Yes	No	NO	NA	NO


13/10/23
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CEO-6

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132	Smt. Malti Devi W/o. Shri Gulab Das, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 137, Vill. Kanchanpur, Teh. Chunar, Area 2.00 Acre, Distt. Mirzapur.	MIRZAPUR	2/8/2023	2/27/2023	NA	No	No	Yes	No	NO	NA	NO
133	Smt. Jayprabha Devi W/o. Shri Kumud Kumar, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 754, Vill. Jigana, Teh. Chunar, Area 2.99 Acre, Distt. Mirzapur.	MIRZAPUR	2/8/2023	3/4/2023	NA	No	No	Yes	No	NO	NA	NO
134	Shri Ravindra Kumar Srivastava S/o. Shri Radhey Krishna, R/o. Khushipur, Bachhavan, Distt. Varanasi, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	10/21/2022	12/13/2022	NA	No	No	Yes	No	NO	NA	NO
135	Smt. Malti Devi W/o. Shri Gulab Das, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 105, Vill. Hinauta, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	2/8/2023	2/8/2023	NA	No	No	Yes	No	NO	NA	NO
136	M/s. P.B.R. Infratech Pvt. Ltd., Director Shri Arun Kumar Tripathi, S/o. Kapilmuni Tripathi, R/o. Sarswati Nagar Colony, Behind of TCI Transport, Chandpur, Thana Manduadih, Sadar, Distt. Varanasi, Mining Project at Gata No. 141, Vill. Chiraiya, Teh. Chunar, Area 848 Acre, Distt. Mirzapur.	MIRZAPUR	2/23/2021	5/7/2021	NA	No	No	Yes	No	NO	NA	NO
137	M/s. Satya Narayan Singh Construction Pvt. Ltd., Prop. Shri Satyanarayan Singh S/o. Late Devraj Singh, R/o. Vill. Narayanpur, Post Chenari, Rohtas, Bihar, Mining Project at Gata No. 732, S.No. 18, Vill. Bhagautideyee, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	1/31/2023	4/14/2023	NA	No	No	Yes	No	NA	NA	NO
138	M/s. Satya Narayan Singh Construction Pvt. Ltd., Prop. Shri Satyanarayan Singh S/o. Late Devraj Singh, R/o. Vill. Narayanpur, Post Chenari, Rohtas, Bihar, Mining Project at Gata No. 732, S.No. 21, Vill. Bhagautideyee, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	1/31/2023	4/14/2023	NA	No	No	Yes	No	NA	NA	NO


13/10/23
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CEO-G

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139	M/s. Satya Narayan Singh Construction Pvt. Ltd., Prop. Shri Satyanarayan Singh S/o. Late Devraj Singh, R/o. Vill. Narayanpur, Post Chenari, Rohtas, Bihar, Mining Project at Gata No. 180/2, S.No. 20, Vill. Bhagautideyee, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	1/31/2023	4/14/2023	NA	No	No	Yes	No	NA	NA	NO
140	Shri Sanjay Bhai Patel S/o. Shri Jagdish, R/o. Ramrasahi, Post Patihatta, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 180/2, Sl. No. 28, Vill. Bhagautideyee, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	10/21/2022	12/13/2022	NA	No	No	Yes	No	NO	NA	NO
141	M/s. Divyansh Construction Company, Prop. Smt. Kiran Singh W/o. Shri Vinod Kumar Singh, R/o. Moh. Gayatri Nagar, Pandeypur, Distt. Mirzapur, Mining Project at Gata No. 703, Vill. Bhagautideyee, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	12/28/2022	1/10/2023	NA	No	No	Yes	No	NO	NA	NO
142	M/s. Shailputri, Prop. Shri Lakshmi Shankar Mishra S/o. Shri Vishwanath Mishra, R/o. Vill. Birmauwa, Nakhara, Distt. Mirzapur, Mining Project at Gata No. 142, Vill. Sonpur, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	3/6/2023	5/22/2023	NA	No	No	Yes	No	NA	NA	NO
143	M/s. Lifemap Builders Pvt. Ltd. Shri Ajay Kumar Singh S/o. Shri Baijnath, R/o. 51415A, Ambrosiya Apartment, Lanka, Distt. Varanasi, Mining Project at Gata No. 142, Vill. Sonpur, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	No	Yes	No	NO	NA	NO
144	Smt. Usha Devi W/o. Shri Arvind Kumar, R/o. Koiran Bazar, Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 137, Vill. Kanchanpur, Teh. Chunar, Area 2.80 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	No	Yes	No	NO	NA	NO
145	M/s. Jay Maa Bhandari Stone Works, Prop. Shri Gulab Das S/o. Paras Nath, R/o. Koiran Bazar, Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 484, Vill. Patti Kalan, Teh. Chunar, Area 2.34 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	No	Yes	No	NO	NA	NO


13/10/23
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13/10/23
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13/10/23
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CEO-G

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146	Smt. Neelam Singh W/o. Shri Ghanshyam Singh, R/o. Ghasipur, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 485 & 486, Vill. Patti Kalan, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	No	Yes	No	NO	NA	NO
147	Shri Abhay Singh, S/o. Shri Jagat Narayan Singh, R/o. Vill. Lalpur, Adhwar, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 484, Vill. Patti Kalan, Teh. Chunar, Area 2.31 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	No	Yes	No	NO	NA	NO
148	Shri Chandra Shekhar Chaurasia S/o Shri Deen Dayal Chaurasia, R/o- Ward No.-01, Nougaoon Bus Stand , Near Shelter Inn Hotel, District- Chhatrapur Bagauta, (M.P.), Proposed of Building Stone, Gitti & Boulder at Araji No.-626, Sr. No.-17, at Village- Bhuli-II, Tehsil- Chaunar, District- Mirzapur, U.P., M/s Euphoria Mines and Minerals, Leased Area -0.909 ha	MIRZAPUR	1/14/2023	2/7/2023	NA	No	No	Yes	No	NO	NA	NO
149	Shri Vivek Maheshwari S/o Shri Govind Das Maheshwari, R/o- H.No.-51, Ward No.-21, Tilak Ward Mohta Plot, Tehsil- Pipariya, District- Hoshangabad, M.P., M/s Pan Zurex LLP, Extraction of Building Stone, Khanda, Gitti & Boulder at Araji No.-626, Sr. No.-16, at Village- Bhuli-I, Tehsil- Chaunar, District- Mirzapur, U.P., M/s Pan Zurex LLP, Leased Area 1.01 ha	MIRZAPUR	1/16/2023	2/7/2023	NA	No	No	Yes	No	NO	NA	NO
150	Shri Kumud Kumar, R/o- 65, Koiran Bazar, Ahraura, Tehsil- Chunar, District- Mirzapur, U.P., M/s Maa Vindhavasini Traders , Proposed of Building Stone (Sand Stone) Mining Project at Gata No.-37, at Village- Dakhi, Tehsil- Chunar, District- Mirzapur, U.P., M/s Maa Vindhavasini Traders , Leased Area -1.21 ha	MIRZAPUR	2/8/2023	3/4/2023	NA	No	No	Yes	No	NO	NA	NO
151	Shri Abhay Singh , Owner, R/o- Village- Adhwar, Tehsil- Chunar, District- Mirzapur., Proposed of Building Stone (Sand Stone) Mine Project at Khasra No.-360, at Village- Adhwar, Tehsil- Chunar, District- Mirzapur, U.P. Leased Area -1.01 ha	MIRZAPUR	2/8/2023	3/4/2023	NA	No	No	Yes	No	NO	NA	NO


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CEO-G

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
152	Smt. Neelam Singh, Owner, Village-Ghasipur, Tehsil- Chunar, District-Mirzapur, U.P., Proposed of Building Stone (Sand Stone) Mine" Project at Khasra No.-360, at Village-Adhwar, Tehsil- Chunar, District- Mirzapur, U.P.. Lease area-1.01 ha.	MIRZAPUR	1/26/2023	2/28/2023	NA	No	No	Yes	No	NO	NA	NO
153	Smt. Neelam Singh, Owner, Village-Ghasipur, Tehsil- Chunar, District-Mirzapur, U.P., Proposed of Building Stone (Sand Stone) Mine" Project at Khasra No./Gata No.-519, at Village-Ghasipur , Tehsil- Chunar, District-Mirzapur, U.P.. Lease area-1.21 ha.	MIRZAPUR	1/26/2023	2/28/2023	NA	No	No	Yes	No	NO	NA	NO
154	Shri Abdul Hamid Ansari R/o-Ward no. 15, Lala ka Gola, Ahraura, Chunar, Mirzapur, U.P., Proposed of Building Stone (Sandstone) Mine At Gata No.-485 & 486 Village- Pattikalan, Tehsil-Chunar & District- Mirzapur, Uttar Pradesh, Lease area-1.818 ha	MIRZAPUR	12/28/2022	1/9/2023	NA	No	No	Yes	No	NO	NA	NO
155	Shri Rajendra Prasad Tiwari, R/o-Village- Devri kalan, TehsilMadihan, District-Mirzapur, Uttar Pradesh, Proposed of "Building stone (Sandstone)" mine at Araj/Gata No.-432, Village- Devri kalan, TehsilMadihan, District-Mirzapur, Uttar Pradesh By Rajendra Prasad Tiwari Area 1.212 ha	MIRZAPUR	3/4/2023	3/15/2023	NA	No	No	Yes	No	NO	NA	NO
156	Shri Rajendra Kumar Singh S/o Shri Ram Dawan Singh R/o-153 Ward No.-6, Chopan Road, Parshoi, Obra, Sonbhadra, (U.P.), Proposed "Building Stone (Sand stone) Mining" located at Arazi No.- 615MI, 692/615MI, Village Sahira, Tehsil- Lalganj, District-Mirzapur, Uttar Pradesh, (Area- 2.02 Ha)	MIRZAPUR	2/15/2023	3/5/2023	NA	No	No	Yes	No	NO	NA	NO
157	Shri Shishir Pandey S/o Shri Ramesh Chandra Pandey R/o-Ahraura Khasdih, Thana:Ahraura, Tehsil: Chunar District: Mirzapur, U.P., Proposed of Building stone (Sand stone) mining project at Gata No. 588, at VillageJigana, Tehsil- Chunar, District-Mirzapur, Uttar Pradesh, Area- 2.02 ha.	MIRZAPUR	12/17/2022	1/16/2023	NA	No	No	Yes	No	NO	NA	NO


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158	Shri Dildar, R/o- Village- Hinauti, Tehsil-Sadar, District-Mirzapur, Uttar Pradesh, Area: 1.416 ha., Proposed of "Building stone (Sandstone)" mine at Araj/Gata No.-778, Village- Hinauti, Tehsil-Sadar, District-Mirzapur, Uttar Pradesh, By Shri Dildar, Area: 1.416 ha.	MIRZAPUR	12/28/2022	1/10/2023	NA	No	No	Yes	No	NO	NA	NO
159	Shri Shivdatt Singh, R/o- Village- Raipuri, Biroura, Pandeypur, District-Mirzapur, U.P., Proposed Project of Building Stone (Sand Stone) Mine at Gata No.- 88, Sl. No.- 53, Village- Kukuhipur, Tehsil- Chunar, District-Mirzapur, Uttar Pradesh, Area 2.428 ha	MIRZAPUR	12/18/2022	12/28/2022	NA	No	No	Yes	No	NO	NA	NO
160	Shri Upendra Singh R/o- M. No. 22, Village- Adalhat, Pachegada, District-Mirzapur, (U.P.), Proposd of Bhuli Building stone Sand Stone Mining project at Arazi No.- 626 (Sl. No. 01) Village- Bhuli, Tehsil- Chunar, District- Mirzapur, Uttar Pradesh. Area: 1.01 ha.	MIRZAPUR	3/3/2023	3/20/2023	NA	No	No	Yes	No	NO	NA	NO
161	Shri Arvind Kumar, R/o village- Koiran Bazar, Ahraura, Chunar, Mirzapur, U.P., M/s Maurya Stone Works, Proposed of "Building stone (Sandstone)" Project at Arazi No.-428, Village- Dhuria, Tehsil-Chunar, District-Mirzapur, Uttar Pradesh By M/s Maurya Stone Works (Shri Arvind Kumar), Area- 2.02 ha	MIRZAPUR	3/23/2023	3/28/2023	NA	No	No	Yes	No	NO	NA	NO
162	Shri Krishna Singh S/o Shri Ravikar Singh, R/o Shivpur, Paschim Kantit, Thana & The.-Sadar, Mirzapur, proposed mining M/s Shri Krishana Singh, Gata no. 166 (Khand No.01), Vill.-Nagwa, Teh.- Duddhi, District-Sonbhadra. Area-8.097 Acres	SONBHADRA	2/1/2023	3/25/2023	NA	No	No	Yes	No	NO	NA	No
163	Shri Praveen Kumar, Lessee, R/o-Kothi Lala Babu, H.No.- 169, Purab Tola & District- Balrampur, U.P., Barahmauri Morrum Mining Project at Aarji No.- 385, Khand No.- A, at Village -Barahmauri, Tehsil-Robertganj, District-Sonbhadra, U.P., (Leased Area-12.146 Ha)	SONBHADRA	5/5/2022	5/24/2022	NA	No	No	Yes	No	NO	NA	No


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CEO-6

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164	Shri Virendra Singh Jadon, M/s R.S.I. Stone World Pvt. Ltd, E-7, M 708, Arera Colony, Bhopal, M.P. Proposed of Sand/Morrum Mine of Gata No.-871 and 581 Ga near Village Pipardih and Koragi, Tehsil Dudhi, District Sonbhadra, U.P., (Leased Area: 32.338 Ha)	SONBHADRA	5/5/2022	5/24/2022	NA	No	No	Yes	No	NO	NA	No
165	Shri Anand Kumar Shukla S/o Shri Bhanu Prakash Shukla, R/o- Meetapur, Tehsil- Robertsganj, District- Sonbhadra, U.P., Proposed of Gitti/Boulder (Dolostone) Mine" Project at Gata No.- 410, at Village- Meetapur, Tehsil- Robertsganj, District- Sonbhadra, U.P., Leased Area -1.45 ha	SONBHADRA	2/16/2021	2/6/2021	NA	No	No	Yes	No	NO	NA	No
166	Shri Chandra Bhushan Gupta, Add.- 2091, Near Ayappa Mandir, Sector-8, Obra, Tehsil- Robertsganj, District- Sonbhadra, U.P, M/s Sai Ram Enterprises, Proposed Project of "Dolo Stone"(Gitti, Boulder) Mine Project located at Arazi No.- 7536 Ga Mi, Khand No.- 04, Villlage-Billimarkundi, Tehsil- Robertsganj, District- Sonbhadra, U.P, M/s Sai Ram Enterprises, Leased Area 4.0 ha	SONBHADRA	3/12/2021	2/2/2022	NA	No	No	Yes	No	NO	NA	No
167	Shri Rameshwar Pratap S/o Shri Shyama Prasad, R/o- S-3/36 B, Ardali Bazar, Varansi, U.P. Proposed river bed Sand/Morrum Mining Project along Sone River in Gata No./Arazi No.-21 mi, Khand No.- 01, Village- Bhagwa, Tehsil-Obra, District- Sonbhadra, U.P., M/s Veera Construction (Leased Area-14.98 Ha)	SONBHADRA	3/17/2023	3/31/2023	NA	No	No	Yes	No	NO	NA	No
168	Shri Surendra Tiwari S/o Shri Atmaram Tiwari, R/o- 190, Govindpur Ganeshpur, Akbarpur, District- Ambedkarnagar, U.P. Proposed river bed Sand/Morrum Mining Project along Sone River of M/s New India Minerals located at Gata No./Arazi No.-824 Kha, Khand No.- 03, Village- Agori Khas, Tehsil-Obra, District- Sonbhadra, U.P., (Leased Area-16.194 Ha)	SONBHADRA	1/13/2023	2/12/2023	NA	No	No	Yes	No	NO	NA	No


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CEO-6

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169	Shri Sudhakar Pandey S/o Shri Dudh Nath Pandey At Arazi No.- 824 Kh (Khand 04), Village- Agori Khas, Tehsil- Obra, District- Sonbhadra, U.P., Proposed "Morrum Mining" Project at Arazi No.- 824 Kh (Khand 04), Village-Agori Khas, Tehsil- Obra, District- Sonbhadra, U.P. (Applied Area - 12.368 ha.)	SONBHADRA	1/13/2022	1/25/2022	NA	No	No	Yes	No	NO	NA	No
170	Shri Rajiv Gupta S/O Shri Sundar Lal Ji Gupta, R/O- Shanti Enclave, Kalpi, Brajroad, Morar ,Gwalior, M.P., Proposed riverbed Morrum Mining Project from Sone River of M/s Vardhman Investment And Company located at Arazi No. 385 (Khand Dha), VillageBarhmori, Tehsil- Obra, District- Sonbhadra, Uttar Pradesh, Lease Area - 12.146 ha (30.01 acre)	SONBHADRA	4/29/2022	5/7/2022	NA	No	No	Yes	No	NO	NA	No
171	Shri Chander Shekhar Chaurasia, R/o- 9A- Paramount Villa Ansal Near, Regional College, Shyamla Hill, Bhopal, M.P., Proposed riverbed morrum mining project from Son River of Shri Chander Shekhar Chaurasia located at Arajaji No.- 824 Kha (Khand No. 01) of Villages Ahori Khas, Tehsil- Obra, District- Sonbhadra, Uttar Pradesh. Lease Area - 16.194 ha.	SONBHADRA	4/29/2022	5/7/2022	NA	No	No	Yes	No	NO	NA	No
172	Smt. Malti Devi, R/o-Samrat Bhawan, Vikash Nagar, Tehsil- Robertsganj, District -Sonbhadra (U.P.), Proposed Project of riverbed "Morrum Mining" from private land (Niji Bhoomi) at Arazi No.- 166 Kh , in Village- Nagwa, Tehsil-Dudhi, District- Sonbhadra, Uttar Pradesh, Area 1.30 ha	SONBHADRA	2/8/2023	2/28/2023	NA	No	No	Yes	No	NO	NA	No
173	Shri Sachin Agarwal, R/o- HIG-07, Sector-02, Shankar Nagar, Raipur, Proposed of Sand/Morrum Mining Project on the Rihand River at Arajaji No.-246, Khand No.- Sa , Village- Khebandha, Tehsil-Obra, District- Sonbhadra, U.P., M/s Omaxe Minerals Pvt. Ltd., (Leased Area-7.00 Ha)	SONBHADRA	1/27/2023	3/25/2023	NA	No	No	Yes	No	NO	NA	No


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174	Shri Sushil Kumar Singhal, R/o- H.I.G.-07, Sector-02, Shankar Nagar, Beside Madan Complex, Raipur, M/s R.K. Transport and Construction Ltd., Proposed of river bed Sand/Morrum Mine in Rihand river bed located at ,Gata No.-246, Khand No.-da, Village-Khebandha, Tehsil-Obrai, District-Sonbhadra, U.P., (Leased Area-6.00 Ha.)	SONBHADRA	3/12/2023	5/17/2023	NA	No	No	Yes	No	NO	NA	No
175	Shri Shri Sachin Agarwal Shankar Nagar Raipur, Chhattisgarh, M/s Omax Minerals Pvt Ltd, Proposed of Gitti - Boulder (Dolostone) Mining Project At Araji No. 4478 Chha Village- Billi Markundi, Tehsil- Obra , District-Sonbhadra, Uttar Pradesh, M/s Omax Minerals Pvt Ltd, Area 2.20 Ha	SONBHADRA	09/09/20220	9/27/2022	NA	No	No	Yes	No	NO	NA	No
176	Shri Manish Khushlani S/o Shri Rajkumar Khushlani R/o Jabarptra, Gali no. 2, New Sarkanda, Bilaspur, Chhatisgarh,M/s K.D. Resources Pvt. Ltd. , Proposed of Gitti - Boulder (Dolostone) Mining project At Araji No. 5593 Ka Khand No.-08 Village-Billi Markundi, Tehsil- Obra , District-Sonbhadra, Uttar Pradesh,M/s K.D. Resources Pvt. Ltd, Area:4.230 Ha	SONBHADRA	8/9/2022	27/09/2022	NA	No	No	Yes	No	NO	NA	No
177	Shri Alok Singh S/o Shri Prabhu Narayan Singh, R/o-house No. 62/77, Kashipura, Thana-Chauk, Tehsil-Sadar, Distt-Vanarasi (U.P). Proposed of "Billi Markundi Building Stone Gitty/Boulders Dolostone Mining Project (Khand-2)" at Gata no./ Arazi No. 7536 Ga. Mi, near Village - Billi Markundi, Taluka: Obra, District: Sonbhadra, Uttar Pradesh,M/s Ganeshay Enterprises, Area- 4.0 ha	SONBHADRA	10/12/2022	11/24/2022	NA	No	No	Yes	No	NO	NA	No
178	Shri Satyendra Singh Pawar R/o- 4 750, Vijyant Khand, Gomti Nagar, Lucknow, (U.P.), M/s N.D. Pharma Private Limited, Proposed Sand/Morrum Mining Project at Gata No. 385, Khand- Ba, Village Barhmori, Tehsil Obra, District Sonbhadra, Uttar Pradesh, M/s N.D. Pharma Private Limited (Total Lease Area -12.146 ha.)	SONBHADRA	12/19/2022	12/21/2022	NA	No	NO	Yes	No	NO	NA	No


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CEO-6

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179	Shri Arun Singh Yadav, R/o- G.F.-1, Signature Square, Shivanagar Colony, Tehsil-Obra, District- Sonbhadra, U.P., M/s Shri Mahadev Enterprises, Proposed "Building Stone (Gitti/ Boulder (Dolo Stone))" Project at Gata No.- 7536 Ga Mi , Village-Billimarkundi, Tehsil- Obra, District-Sonbhadra, U.P. (Area : 4.900 ha.), M/s Shri Mahadev Enterprises	SONBHADRA	10/18/2022	11/24/2022	NA	No	NO	Yes	No	NO	NA	No
180	Shri Ram Ashre Singh, R/o- Village-Ghadwa Uttari Thana Baburi Post Rampur Chakia Chandauli, Uttar Pradesh, Proposed of Building Stone Gitti/ Boulder(Sandstone) Mining Project At Araj No. 21/20/1, Village-Sukrit, Tehsil- Robertsganj , District-Sonbhadra, Uttar Pradesh, Area 1.0117 Ha	SONBHADRA	2/15/2023	3/5/2023	NA	No	No	Yes	No	NO	NA	No
181	Smt. Shri Ram Asrey Agrahari M/s Radhe Radhe Enterprises R/o: 79, Chudi Gali, Ward-3, Parshoi, Tehsil-Obra, District- Sonbhadra, U.P., Proposed for Building Stone Gitti/Boulder (Dolostone) Mining Project At Araj No.- 5006ka, Vill – Billi Markundi, Tehsil – Obra, Dist – Sonbhadra (U.P.) (Lease Area – 3.40 Ha)	SONBHADRA	12/19/2022	12/22/2022	NA	No	No	Yes	No	NO	NA	No
182	Shri Ajay Kumar Singh, R/o- 51415 A, Ambrosia Apartment, Lanka, Varanasi, U.P., M/s Lifemap Builders Pvt. Ltd., Proposed of "Building Stone Gitti/ Boulder (Granite)" Project at Gata No.- 2Ga, Village- Jata Juwa, Tehsil- Dudhi, District- Sonbhadra, U.P., M/s Lifemap Builders Pvt. Ltd. (Applied Area : 1.670 ha.)	SONBHADRA	1/11/2023	2/1/2023	NA	No	No	Yes	No	NO	NA	No
183	Shri Rajesh Kumar S/o Late Kaliram, R/o. Chopan, Tehsil-Obra and Smt. Farida Begam W/o Imtiyaj Ahmad, R/o. Chopan, Sonbhadra mining of Dolo Stone Boulders at Arazi no. 7586, 7584 and 7590, Area-1.84 Acre, Village-Billi-Markundi, Tehsil-Obra, District-Sonbhadra , M/s Rajesh Kumar and Farida	Sonbhadra	1/21/2021	2/23/2021	NA	No	No	Yes	No	NO	NA	


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184	MAA VAISHNO AGRO INDUSTRIES Sand Mining from Yamuna River bed at Gata No. 138 at Village – Bichhawali Kachhar, Tehsil-Sikandara, District- Kanpur Dehat	Kanpur Dehat	3/15/2023	3/15/2023	N.A.	No	No	Yes	No	NA	N.A.	N.A.
185	LAXMI KHAD BHANDAR River Bed Sand Mining having lease area 25.0 ha (61.77 acre) along River Yamuna in Gata No. 826mi/2 at Village Behmai, Tehsil Sikandara, District- Kanpur Dehat, U.P. Production Capacity-3,00,000 m3 per annum)	Kanpur Dehat	3/20/2023	3/20/2023	N.A.	No	No	Yes	No	NA	N.A.	N.A.
186	Shree Inder Singh S/o Shree Dariyalal, Address-19, Tilak Nagar Ramleela Maidan, Pukhrayan,	Kanpur Dehat	12/25/2022	5/9/2023	N.A.	NA	No	Yes	No	NA	N.A.	N.A.
187	ANANDESHWAR AGRO FOODS PVT LTD Gata 58, Yamuna River, Bilaspur Kachhar, Sikandra	Kanpur Dehat	3/27/2023	3/27/2023	N.A.	No	No	Yes	No	NA	N.A.	N.A.
188	Anthracite Infra Private Limited, khand no.-02, Village-Daulatpur, Kachhar, Tehsil-Bhognipur, Kanpur Dehat	Kanpur Dehat	10/21/2021	2/12/2021	N.A.	No	No	Yes	No	NA	N.A.	N.A.
189	Sand Mining Project, Gata no. 99mi,101mi, 102mi, 103, khand no.-02, Vill-bijhalpur, tehsil- ajitmal,auraiya	Auraiya	12/26/2022	2/21/2023	N.A.	No	No	Yes	No	NA	N.A.	N.A.
190	Pandey & Pandey Brothers, Gata no. 99mi, Village- Bijhalpur, Tehsil-Ajitmal, Auraiya	Auraiya	3/20/2023	6/20/2023	N.A.	NA	No	Yes	No	NA	N.A.	N.A.
191	AJIT SINGH MALHOTRA, GATA No. 41 and 42, KHAND No. 04, AREA 2.0 Hac., Vill. BARUWA SYODHA, Teh. NARAINI, BANDA, 210129	Banda	05.11.2022	11.11.2022	NA	No	No	Yes	NO	NA	NA	NA
192	Alok Kumar Shukla Gata No.-2494 (Block No.-34),Village - Chandaur, Tehsil - Atarra, District -Banda, U.P.. Leased Area - 7.80 ha, M/s Sri Falgun Giri Mines	Banda	-	08.01.2022	NA	No	No	Yes	NO	NA	NA	NA
193	Alok Kumar Shukla S/o Shri Gopal Chandra Shukla, Zone No./Gata No.- 38, 40, Part of 41, and Part of 42, Khand No.- 07, Village- Dadaukhadar, Tehsil- Baberu, Distt.- Banda, U.P.,Lease Area- 12.0 ha. M/s Sri Falgun Giri Mines	Banda	-	04.04.2022	NA	No	No	Yes	NO	NA	NA	NA
194	AMRIT KOUR MALHOTRA, GATA No. 587, 588, KHAND No. 08(AREA 2.0 Hac), Vill. NAHARI, NARAINI, BANDA, 210129	Banda	15.10.2022	06.11.2022	NA	No	No	Yes	NO	NA	NA	NA


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CEO-6

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195	AMRIT KOUR MALHOTRA, GATA No. 587, KHAND No. 05 (AREA 2.0 Hac.), Vill. NAHARI, NARAINI, BANDA, 210129	Banda	15.10.2022	06.11.2022	NA	No	No	Yes	NO	NA	NA	NA
196	Anand Kumar Tripathi, S/o Shri Devi Prasad Tripathi, Gata No.- Part of 1130 (Khand no. 01) Village Achraud, Tehsil-Banda District: Banda,U.P.,M/s Tripathi Contactor, Lease area 28.0 ha.	Banda	-	07.02.2021	NA	No	No	Yes	NO	NA	NA	NA
197	ASHIND IT SOLUTION PRIVATE LIMITED, GATA No. 41, 42, KHAND No. 03, LEASE AREA 2.0 Hac., Vill. BARUWA SYODHA, NARAINI, BANDA, 210129	Banda	19.02.2023	15.03.2023	NA	No	No	Yes	NO	NA	NA	NA
198	CHITRAKOOT TRADERS, VILLAGE- SANGRAMPUR, TEHSIL- ATARRA, DISTRICT- BANDA, U.P.	Banda	27.02.2023	15.03.2023	NA	No	No	Yes	NO	NA	NA	NA
199	Descon Buildtech Pvt. Ltd, Gata No. 333/7, Khand No. 05, Vill. Marauli Khadar, Tehsil and Dist. Banda	Banda	01.03.2023	4/21/2023	NA	NA	No	Yes	NO	NA	NA	NA
200	DISHA ENTERPRISES, GATA No. 332, KHAND No. 02, LEASE AREA 1.61 Hac., Vill. Barokhar Khurd, Teh. Naraini, BANDA, 210129	Banda	07.01.2023	26.03.2023	NA	No	No	Yes	NO	NA	NA	NA
201	EUREKA MINES AND MINERALS LLP, GATA No. 2451, KHAND No. 01(AREA 2.5 Hac), Vill. JARAR, NARAINI, BANDA, 210129	Banda	13.10.2022	06.11.2022	NA	No	No	Yes	NO	NA	NA	NA
202	GALLANT TRADING PVT LTD(Old Name Djiyana Mining Corporation Pvt. Ltd.), Gata No. 4185ch, 4388, 4470, 4471, 4473, 2776, 2709, 4590, Area 17 hac. Village- Lohra, Tehsil Baberu, District Banda, Uttar Pradesh,	Banda	26.11.2022	14.12.2022	NA	No	No	Yes	NO	NA	NA	NA
203	J S ENTERPRISES, GATA No. PART OF 100, KHAND No. 03, LEASE AREA 16 Hac. ON KEN RIVER, VILLAGE KHAPTIHA KALAN, Teh. PAULANI, BANDA, 210126	Banda	15.02.2023	4/18/2023	NA	NA	No	Yes	NO	NA	NA	NA
204	JAI MAA SHARDA TRADERS, GATA NO587(KHAND NO-01),VILLAGE-NAHARI TEHSIL-NARAINI DISTRICT BANDA	Banda	18.11.2022	02.01.2023	NA	No	No	Yes	NO	NA	NA	NA
205	Jasmit Kaur Malhotra, Gata no -1876, Khand no- 5, Village- Girwan, Naraini, Banda	Banda	21.05.2022	25.07.2022	NA	No	No	Yes	NO	NA	NA	NA


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206	JASMIT KAUR MALHOTRA, Gata No. 218, Khand No. 01 (Area 2.0 Hac), Vill. Nahari, Teh. Naraini, BANDA, 210129	Banda	15.10.2022	06.11.2022	NA	No	No	Yes	NO	NA	NA	NA
207	JASMIT KAUR MALHOTRA, Gata No. 218, Khand No. 02 (Area 2.0 Hac), Vill. Nahari, Teh. Naraini, BANDA, 210129	Banda	15.10.2022	06.11.2022	NA	No	No	Yes	NO	NA	NA	NA
208	Katyaina Sharma Gata No.- Part of 333/7, 418, 421 mi & 426/30 (Khand No.- 03), Village- Marauli Khandar, Tehsil- Banda, District- Banda, U.P., M/s K & S, Leased Area -23.00 ha	Banda	-	03.12.2020	NA	No	No	Yes	NO	NA	NA	NA
209	KUNWAR VINOD RAJA, Gata No. 332, Khand No -01, (Area-1.61 Hac.) Vill. Badokhar Khurd, TehsilNaraini, BANDA, 210129	Banda	07.02.2023	28.02.2023	NA	No	No	Yes	NO	NA	NA	NA
210	M/S BUNDELKHAND ROCKS, Gata No- 1876, (Khand No.09),(Leased Area 0.5 ha.), Village Girwan, Tehsil-Naraini, District-Banda, U.P.- 210001	Banda	17.12.2022	26.02.2023	NA	No	No	Yes	NO	NA	NA	NA
211	MALHOTRA BROTHERS, GATA No. 1073, KHAND No. 03, AREA 2.0 Hac., Vill. JARAR, Teh. NARAINI, BANDA, 210129	Banda	15.10.2022	06.11.2022	NA	No	No	Yes	NO	NA	NA	NA
212	MALHOTRA BROTHERS, GATA No. 1073, KHAND No. 04, LEASE AREA 2.0 Hac., Vill. JARAR, NARAINI, BANDA, 210129	Banda	20.02.2023	15.03.2023	NA	No	No	Yes	NO	NA	NA	NA
213	Manish Kumar Gupta S/o Chandra Kishor Gupta lease area 32.00 ha (79.07) along River Ken in Gata No.- 492/13, Village- Nihalur Syuda, Tehsil- Naraini, District- Banda, U.P., M/s Maa Jayanti Infrastructure, (Leased Area-32.00 Ha)	Banda	-	28.01.2021	NA	No	No	Yes	NO	NA	NA	NA
214	MANJEET CHAWLA, Gata No. 53 & Part of 337, Khand No. 02, Lease Area 14.65 Hac. Village Kanwara, BANDA	Banda	23.12.2022	30-02-2023	NA	NA	No	Yes	NO	NA	NA	NA
215	MS HARSHIT ENTERPRISES, gata no 45, area 3.68ha, khalaria, BANDA, 210129	Banda	29.11.2022	10.12.2022	NA	No	No	Yes	NO	NA	NA	NA


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S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
216	MS PEHALWAN TRADERS, Gata No. 2/4, 2/23, 2/24 2/28 (Khand No. 03), Village- Bendakhadar, Tehsil-Banda, District- Banda	Banda	26.11.2022	6/9/2023	NA	NA	No	Yes	NO	NA	NA	NA
217	MS THINK HOME INFRABUILD PVT LTD, Gata 332/17, part of 333/7,431/333/1, Khand 6, Marauli Khadar, BANDA, 210203	Banda	01.01.2023	10.01.2023	NA	No	No	Yes	NO	NA	NA	NA
218	MUJIBUDDIN SIDDIQUI, GATA No. 501 (AREA 1.21), Vill. NAHARI, NARAINI, BANDA, 210129	Banda	21.10.2022	06.11.2022	NA	No	No	Yes	NO	NA	NA	NA
219	NARENDRA KUMAR SINGH, Khand No.-5137, 5138, 5139, 5140 5141, Village-Bhawanipurwa, Tehsil- Banda, District- Banda, Uttar Pradesh, BANDA, 210001	Banda	07.02.2023	18.02.2023	NA	No	No	Yes	NO	NA	NA	NA
220	POORNIMA VERMA, Gata No./ Khand No. 168, (Block No. 05), Village- Sabadakhadar, Tehsil Pailani, District- Banda, Uttar Pradesh, BANDA, 210126	Banda	09.01.2023	15.01.2023	NA	No	No	Yes	NO	NA	NA	NA
221	ROHIT AGARWAL, GATA No. 634, KHAND No. 02, LEASE AREA 2.25 Hac., Vill. NAHARI, TEHSIL NARAINI, BANDA, 210129	Banda	28.02.2023	15.03.2023	NA	No	No	Yes	NO	NA	NA	NA
222	S.R. Innovation LLP, GATA No. 587, KHAND No. 02 (AREA 0.8 Hac.), Vill. NAHARI, Teh. NARAINI, BANDA, 210129	Banda	21.10.2022	06.11.2022	NA	No	No	Yes	NO	NA	NA	NA
223	S.R. Innovation LLP, GATA No. 587, KHAND No. 07 (AREA 2.0 Hac.), Vill. NAHARI, Teh. NARAINI, BANDA, 210129	Banda	21.10.2022	06.11.2022	NA	No	No	Yes	NO	NA	NA	NA
224	S.S. Granite, Gata No. 309, Area 3.25 Hac. Vill. Nahari, Teh. Naraini, Banda	Banda	18.09.2022	27.09.2022	NA	No	No	Yes	NO	NA	NA	NA
225	SAI ENT UDHYOG, Gata No. 2/4, 2/23, 2/24, 2/28 (Khand No. 02), Village- Benda Khadar, Tehsil District Banda, Uttar Pradesh, BANDA, 210207	Banda	17.02.2023	28.02.2023	NA	No	No	Yes	NO	NA	NA	NA
226	SANGRAM SINGH, GATA No. 1876, KHAND No. 01, AREA 2.02 Hac. Vill. GIRWA, Teh. NARAINI, BANDA, 210129	Banda	29.11.2022	16.12.2022	NA	No	No	Yes	NO	NA	NA	NA
227	Shiv Pratap Singh S/o Shri Kallu Singhlease area 17.0 ha (42.00 Acre) along River Ken in Gata No.- 62 and 63/1 (Block No.- 29(as per LoI), Village- Khatpatiha Kalan, Tehsil- Pailani, District- Banda, U.P., M/s Jai Shakti Realcon Pvt. Ltd., (Leased Area- 17.0 Ha)	Banda	-	16.10.2020	NA	No	No	Yes	NO	NA	NA	NA

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S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
228	Sulabh Saxena Gata No.-1876 (Khand No.- 02), at Village- Girwan, Tehsil- Naraini, District- Banda, U.P.,M/s Sulabh Saxena Pahari Pattedar , Leased Area -0.80 ha	Banda	-	09.06.2022	NA	No	No	Yes	NO	NA	NA	NA
229	V. P. CONSTRUCTION, Gata No.- Part of 333/7, 412, 413 414 (Khand No.- 04), Village/Marauli Khadar, Tehsil- Banda, District- Banda, U.P. 210203	Banda	02.03.2023	15.03.2023	NA	No	No	Yes	NO	NA	NA	NA
230	Vipul Tyagi S/o Shri Ravindrakant Tyagi lease area 25.29 ha (62.49 acre) along River Ken in Gata No.-176mi, 172ga, 182 and 187 at Village- Amlorkhadar, Tehsil- Pailani, District- Banda, U.P.,of Shri Vipul Tyagi , (Leased Area-25.29 Ha)	Banda	-	24.10.2020	NA	No	No	Yes	NO	NA	NA	NA
231	ARCHANA SINGH, gata 1078 khand 39 gonda karwi, Chitrakoot	Chitrakoot	15.01.2023	01.02.2023	NA	No	No	Yes	NO	NA	NA	NA
232	ASHIND IT SOLUTIONS PRIVATE LIMITED, KHASRA/GATA No. 714, KHAND No. 04, LEASE AREA 2.0241 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210202	Chitrakoot	13.12.2022	08.12.2023	NA	No	No	Yes	NO	NA	NA	NA
233	EIKONHEIGHTS INFRASTRUCTURE PRIVATE LIMITED , GATA No. 715, KHAND No 12A, LEASE AREA 0.910 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210205	Chitrakoot	21.03.2023	3/28/2023	NA	NA	No	Yes	NO	NA	NA	NA
234	EIKONHEIGHTS INFRASTRUCTURE PRIVATE LIMITED, GATA No. 715, KHAND No. 13, LEASE AREA 2.024 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210205	Chitrakoot	21.03.2023	3/28/2023	NA	NA	No	Yes	NO	NA	NA	NA
235	GIRDHARI LAL CHAWLA AND SONS, bargarh and guiya khurd, Mau, Chitrakoot,CHITRAKOOT,210209	Chitrakoot	06.03.2023	20.03.2023	NA	No	No	Yes	NO	NA	NA	NA
236	JAI MATA DI PACKAGING, Gata No- 2ka, 2kha, 3, 4/1, 4Ka, 4Kha, 5, 6, 7, 11, 21/3, 8, 9, 10, Lease Area- 108.499 Ha. Village-Dhaurahara Khadar, Tehsil- Rajapur, District- Chitrakoot, U.P. 210207	Chitrakoot	16.03.2023	3/28/2023	NA	NA	No	Yes	NO	NA	NA	NA

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237	KAMLA CONSTRUCTION, GATA No. 715, KHAND No. 23, LEASED AREA 2.024 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210205	Chitrakoot	06.12.2022	10.12.2022	NA	No	No	Yes	NO	NA	NA	NA
238	KASHI CONSTRUCTION COMPANY, GATA No. 392/1, AREA 17.71 Hac., Vill. BARUWA AEHATMALI, RAJAPUR, CHITRAKOOT, 210207	Chitrakoot	09.11.2022	15.11.2022	NA	No	No	Yes	NO	NA	NA	NA
239	Kavach Kumar Nirmal S/o Subhash Chandra Nirmal Area 101.45 Acres (41.073 Ha) Project at Araji No.- 4,5 & 6 Ch, Village- Chandi Khadar, Tehsil- Rajapur, Distt.- Chitrakoot, U.P. (Leased Area 41.073 Ha)	Chitrakoot	-	24.10.2020	NA	No	No	Yes	NO	NA	NA	NA
240	LAKHAN SINGH, GATA No. 1078, KHAND 27, LEASED AREA 3.036 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210204	Chitrakoot	29.11.2022	09.12.2022	NA	No	No	Yes	NO	NA	NA	NA
241	Mahesh Prasad Jaiswal Contractor, Gata No. 1078, Khand No. 38, Area 2.024 Hac. Vill Gonda, Karwi, Chitrakoot.	Chitrakoot	01.12.2022	09.12.2022	NA	No	No	Yes	NO	NA	NA	NA
242	MS SILICA KHANIJ UDYOG, Murka, Mau, Chitrakoot. Lease Area 10.40ha, CHITRAKOOT, 210208	Chitrakoot	18.03.2023	24.03.2023	NA	No	No	Yes	NO	NA	NA	NA
243	NARAYAN STONE MILL, GATA NO 1078, KHAND NO-32, GONDA KARWI CHITRAKOOT, CHITRAKOOT, 210202	Chitrakoot	30.11.2022	16.12.2022	NA	No	No	Yes	NO	NA	NA	NA
244	NARENDRA SINGH CONTRACTOR AND SUPPLIER, KHASRA/GATA No. 714, KHAND No. 02, LEASE AREA 1.2145 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210205	Chitrakoot	17.03.2023	3/28/2023	NA	NA	No	Yes	NO	NA	NA	NA
245	RAHUL YADAV, KHASRA/GATA No. 2131/08, LEASE AREA 4.0481 Hac., Vill. RAULIKALYANPUR, Teh. KARWI, CHITRAKOOT, 210202	Chitrakoot	13.12.2022	09.01.2023	NA	No	No	Yes	NO	NA	NA	NA
246	RICHA SINGH, BAGEN RIVER, GATA NO 218/1, VILLAGE MAMSI BUJURG, TEHSIL RAJAPUR, DISTRICT CHITRAKOOT, CHITRAKOOT, 210207	Chitrakoot	05.02.2023	4/15/2023	NA	NA	No	Yes	NO	NA	NA	NA


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247	SATYENDR KUMAR, KHASRA/GATA No. 2131/05, LEASE AREA 1.0121 Hac., Vill. RAULI KALYANPUR, Teh. KARWI, CHITRAKOOT, 210202	Chitrakoot	13.12.2022	08.01.2023	NA	No	No	Yes	NO	NA	NA	NA
248	SUBHAS CHANDRA CHAWLA MINES, Gata No. 1660, 1661, 1668, 1882, 2000, 2001, 2002, 2003, 2004, 2005, 2006 village-Semra, Talu-Mau, Chitrakoot (leased Area 21.04ha)	Chitrakoot	06.03.2023	20.03.2023	NA	No	No	Yes	NO	NA	NA	NA
249	SUSHIL STONE INDUSTRY, Granite-Imarati Pathar (Khanda, Gitty, Boulder, Red Morrum) Mining Project in Gata No-1078, Khand No-31, Lease area 3.645 ha Village Gonda, Tehsil-Karwi, District-Chitrakoot, U.P	Chitrakoot	06.03.2023	3/28/2023	NA	NA	No	Yes	NO	NA	NA	NA
250	A N BUILDERS, Khand No. 31/5, Village - Patyaura, Tehsil - Hamirpur, District - Hamirpur, Uttar Pradesh.	Hamirpur	19.12.2022	22.12.2022	NA	No	No	Yes	NO	NA	NA	NA
251	A. J. Construction, Area- 60.0 Acre/24.291 Ha. for River Sand/Morrum Mining Project at Khand No./ Gata No.- 23/14 ,Village- Bhedi Kharka, Tehsil- Sarila, District- Hamirpur, U.P.	Hamirpur	-	18.10.2020	NA	No	No	Yes	NO	NA	NA	NA
252	AGRAWAL JWELLERS, (Old name Raj kumar gupta) Khand No. 9/1, Village- Kandour, Tehsil- Hamirpur, District- Hamirpur, U.P.	Hamirpur	17.11.2022	25.11.2022	NA	No	No	Yes	NO	NA	NA	NA
253	Ajit Singh Malhotra, Proposed River Bed Sand Mining Project from Betwa River for located at Khand No.- 22/5, Village- Rirua Basaria, Tehsil- Sarila, District- Hamirpur, U.P., Lease Area: 23.0 ha)	Hamirpur	-	07.05.2022	NA	No	No	Yes	NO	NA	NA	NA
254	ALPINE RESOURCE LLP, KHAND No. 26/5, AREA 36.437 Hac., BETWA RIVER, Vill. CHANDWARI GHURALI, SARILA, HAMIRPUR, 210432	Hamirpur	12.10.2022	11.11.2022	NA	No	No	Yes	NO	NA	NA	NA
255	ANAND KUMAR GUPTA, Sand/Morrum mining along Betwa Riverbed in Khand No. 24/17 (Old Khand No. 24/16) at Village Chikasi, Tehsil- Sarila, District- Hamirpur, Uttar Pradesh, (Lease Area- 36.437 ha, Production Capacity-724640 m3/annum)	Hamirpur	26.12.2022	23.09.2022	NA	No	No	Yes	NO	3010000.00	0	3010000.00


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S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
256	ANAND KUMAR GUPTA, Khand No. 10/29, Village - Beri, Tehsil - Hamirpur, District - Hamirpur, Uttar Pradesh, 210301	Hamirpur	02.02.2023	3/4/2023	No	NA	No	Yes	NO	NA	NA	NA
257	ANAND KUMAR GUPTA, Khand No. 20/1 at Village - Tikapur, Tehsil- Maudaha, District- Hamirpur, U. P	Hamirpur	27.12.2022	02.03.2023	NA	No	No	Yes	NO	NA	NA	NA
258	ANNAPURNA UDYOG, Sand/Morrum mining along River Betwa, Khand No. 10/22 at Village Beri, Tehsil- Hamirpur, Dist. Hamirpur, U. P. (Lease Area- 36.437 ha, Production Capacity-5,82,912 m ³ /annum)	Hamirpur	27.12.2022	02.03.2023	NA	No	No	Yes	NO	1760000.00	0	1760000.00
259	ATIKURRAHMAN, Khand No. 22/14, Village Riua Basaria, Tehsil Sarila, District Hamirpur, Uttar Pradesh	Hamirpur	24.11.2022	22.12.2022	NA	No	No	Yes	NO	NA	NA	NA
260	DEEPTI GUPTA, Khasra No. 31/7, village- Patyora, Tehsil- Hamirpur, District- Hamirpur, State- Uttar Pradesh	Hamirpur	02.03.2023	15.03.2023	NA	No	No	Yes	NO	NA	NA	NA
261	DJIYANA INDUSTRIES PVT LTD, Khand 26/6, Village-Chandwari Ghurauli, Tehsil- Sarila, District Hamirpur	Hamirpur	07.11.2022	26.11.2022	NA	No	No	Yes	NO	NA	NA	NA
262	Environmenatal Clearance of Proposed Riverbed Sand/Morrum Mining Project from Betwa River of M/s Pratap Corporation located at Khand No. 9. Vmlage - Badera Khalsa, Tehsil - Sarila, District - Hamirpur, Uttar Pradesh. Sanctioned Lease Area - 24.291 ha.	Hamirpur	-	11.11.2022	NA	No	No	Yes	NO	NA	NA	NA
263	GUPTA AND COMPANY PVT LTD, KHAND N.04,VILLAGETOLAKHANGARAN, TESHIL-RATH,DIST.-HAMIRPUR210431,HAMIRPUR,210431	Hamirpur	24.12.2022	04.01.2023	NA	No	No	Yes	NO	NA	NA	NA
264	Gyan Infrabuild Pvt. Ltd., Khand No. 30/3, Vill. Bhulasi, Teh.-Maudaha, District- Hamirpur 210507	Hamirpur	02.03.2023	04.03.2023	NA	No	No	Yes	NO	NA	NA	NA
265	Harihar Minerals LLP, Khand No. 23/19, Area 12.145 Hac., Vill. Bhedi kharka, Teh. Sarila, Dist. Hamirpur	Hamirpur	02.03.2023	06.03.2023	NA	No	No	Yes	NO	NA	NA	NA
266	KHAJURAHO MINTECH LLP, Gata No 24/18 ,Village - Chikasi, Tahsil - Sarila District - Hamirpur(U.P.),210430	Hamirpur	11.11.2022	03.12.2022	NA	No	No	Yes	NO	NA	NA	NA


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CEO-6

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267	M.R. GUPTA AND COMPANY PVT LTD, Khand No 4 Village Tolakhanganar Teshil Rath District Hamirpur.HAMIRPUR.210431	Hamirpur	09.11.2022	04.01.2023	NA	No	No	Yes	NO	NA	NA	NA
268	MALHOTRA BROTHERS, KHAND NO. 22/4 VILLAGE-riruwa basaria, TEHSIL- sarila, DISTRICT- HAMIRPUR	Hamirpur	25.11.2022	26.12.2022	NA	No	No	Yes	NO	NA	NA	NA
269	NEW EOAN ASSOCIATES, River Betwa in Khand No. 26/3 at Village-Chandwari Ghurouli, Tehsil- Sarila, District- Hamirpur, Uttar Pradesh	Hamirpur	17.10.2022	06.11.2022	NA	No	No	Yes	NO	NA	NA	NA
270	NEW PRAVEERA INFRAHIGHT PRIVATE LIMITED, Khand No. 10/33, Village - Beri, Tehsil - Hamirpur	Hamirpur	23.12.2022	27.12.2022	NA	No	No	Yes	NO	NA	NA	NA
271	Pahalwan Treaders, Sand/Morrum mining along River Betwa, Khand no-23/7, Village- Bedi Kharaka, Tah-Sarila, Disstt- Hameerpur (Lease Area-12.145 ha, Production Capacity-194304 m3/annum)	Hamirpur	05.02.2023	21.02.2023	NA	No	No	Yes	NO	8470000.00	0	8470000.00
272	PARIHAR CONSTRUCTION, KHAND 10/2, VILLAGE BERI, HAMIRPUR, UTTAR PRADESH, HAMIRPUR, 210301	Hamirpur	06.12.2022	14.12.2022	NA	No	No	Yes	NO	NA	NA	NA
273	PRATAP CORPORATION, KHAND No. 9, AREA 24.291 Hac., BETWA RIVER, Vill. BADERA KHALSA, SARILA HAMIRPUR, 210432	Hamirpur	12.10.2022	11.11.2022	NA	No	No	Yes	NO	NA	NA	NA
274	RUPESH KUMAR CHAUHAN, nd No./Gata No-18/3 Village-Sahurapur, Tehsil District- Hamirpur (U.P), (Leased Area 36.437 Ha.),HAMIRPUR.210301	Hamirpur	31.10.2022	04.12.2022	NA	No	No	Yes	NO	NA	NA	NA
275	Sagar Parech, Khand 5 VillageTolakhanganar Tehsil Rath.HAMIRPUR.210430	Hamirpur	-	14.12.2022	NA	No	No	Yes	NO	NA	NA	NA
276	SANJEEV GUPTA, Khand No. 23/30, Village - Beri, Tehsil Sadar, District Hamirpur, Uttar Pradesh.HAMIRPUR.176041	Hamirpur	14.12.2022	27.12.2022	NA	No	No	Yes	NO	NA	NA	NA
277	Satyam Construction, Khand No. 24/9, Vill. Chikasi, The. Sarila, Dist. Hamirpur	Hamirpur	09.11.2022	15.11.2022	NA	No	No	Yes	NO	NA	NA	NA
278	SHACHIN AGARWAL, GATA No. 387, KHAND No. 02, LEASE AREA 2.63 Hac., Vill. TOOKA, RATH, HAMIRPUR, 210431	Hamirpur	20.02.2023	26.02.2023	NA	No	No	Yes	NO	NA	NA	NA


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279	Shalendra Yadav, Sand/Morrum mining along River Yamuna, Khand No. 31/4, village- Patyora, Tehsil- Hamirpur, District- Hamirpur, State- Uttar Pradesh(Lease Area- 36.437 ha, Production Capacity-5,82,912 m ³ /annum)	Hamirpur	Not Applied	NA	NA	No	YES	Yes	NO	3200000.00	0	3200000.00
280	SHRI KANHA CONSTRUCTION COMPANY, Sand/Morrum mining along Betwa, Khand No. 23/13, Village- Bhedi Kharka, Tehsil - Sarila, District Hamirpur, U.P.,HAMIRPUR,210430(Lease Area- 12.145 ha, Production Capacity-194304 m ³ /annum)	Hamirpur	02.09.2022	25.09.2022	NA	No	No	Yes	NO	7650000.00	0	7650000.00
281	SHRIKANT GUPTA, Sand/Morrum mining along Betwa, Khand No. 24/13, Village - Chikasi, Tehsil - Sarila, District - Hamirpur, Uttar Pradesh,210430(Lease Area- 36.437 ha, Production Capacity-728640 m ³ /annum)	Hamirpur	06.12.2022	14.12.2022	NA	No	No	Yes	NO	6700000.00	0	6700000.00
282	SRINIVAAS BUDHAULIYA So shri ganeshilal BUDHAULIYA, GATA N.346,VILLAGE-UMANNIYA,TEHSIL-RATH,DISTRICT-HAMIRPUR 210431.HAMIRPUR.210431	Hamirpur	23.12.2022	03.02.2023	NA	No	No	Yes	NO	NA	NA	NA
283	SS INFRATECH, VILLAGE BAKCHA KHANDAR TEHSIL MAUDAHA DISTRICT HAMIRPUR UTTAR PRADESH.HAMIRPUR	Hamirpur	16.11.2022	24.11.2022	NA	No	No	Yes	NO	NA	NA	NA
284	Surendra Singh Chauhan area 36.437 ha (90.03 acre) along River Yamuna in Khand No.- 31/8, at Village-Pateora, Tehsil & District- Hamirpur, U.P.,(Leased Area-36.437 Ha)	Hamirpur	-	23.10.2020	NA	No	No	Yes	NO	NA	NA	NA
285	UMA BUILDERS, Area -90.00 ACRE (36.437 HA) On Betwa River for Sand/Morrum Mining Project at Khand NO. 10/1 Village- Beri, Tehsil- Hamirpur	Hamirpur	30.11.2022	05.01.2023	NA	No	No	Yes	NO	NA	NA	NA
286	Vivek Kumar Singh S/o Shri Harbhajan Singh lease area 36.437 ha (90.03 acre) along River Betwa in Khand No.- 10/5, Village- Beri, Tehsil-Hamirpur, District- Hamirpur, U.P., , (Leased Area-36.437 Ha)	Hamirpur	-	26.10.2020	NA	No	No	Yes	NO	NA	NA	NA
287	A K AGARWAL MINES CONTRACTOR, Gata no 712 (Khand 08), Chikahra,MAHOBA.210424	Mahoba	01.11.2022	15.11.2022	NA	No	No	Yes	NO	NA	NA	NA

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288	A K AGARWALMINES CONTRACTOR, araji no 422/3, village Sijhari, mahoba.MAHOBA.210424	Mahoba	01.11.2022	15.11.2022	NA	No	No	Yes	NO	NA	NA	NA
289	AJAY RAJ SINGH PAHADI PATTEDHARAK, Gata no-323 (khand no-07 new), Village Mochipura, Tehsil and District Mahoba	Mahoba	27.12.2022	01.02.2023	NA	No	No	Yes	NO	NA	NA	NA
290	Amar Singh and Man Singh Pahari Pattedharak, Gata No. 142, Village, Naigawan, Teh. and Dist. Mahoba	Mahoba	22.12.2022	02.03.2023	NA	No	No	Yes	NO	NA	NA	NA
291	Anil Kumar Agrawal , A K AGRAWAL MINES CONTRACTOR, Araji no. 339 (Khand no. 39 Naya, 21 Purana) Daharra, MAHOBA, 210424	Mahoba	21.10.2022	08.11.2022	NA	No	No	Yes	NO	NA	NA	NA
292	ANUBHAV SINGH, ARAZI No. 1525, LEASE AREA 3.650 Hac., Vill. PAHRA, Teh. SADAR, MAHOBA, 210427	Mahoba	15.01.2023	26.03.2023	NA	No	No	Yes	NO	NA	NA	NA
293	APCO INFRATECH PRIVATE LIMITED, GATA/ARAZI No. 841 Mi, KHAND No. 03, LEASE AREA 4.0 Hac., Vill. PASWARA, Teh. SADAR MAHOBA 210427	Mahoba	20.01.2023	05.03.2023	NA	No	No	Yes	NO	NA	NA	NA
294	Arjun Singh, Gata No. 19, Khand No. 03, Vill. Ganj, Tah. & Dist. Mahoba	Mahoba	13.12.2022	02.03.2023	NA	No	No	Yes	NO	NA	NA	NA
295	ARTI SAHU, Gata No.-2/4 Khand No.-07,(Leased Area- 1.619 ha) Village-Jujhar,Tehsil- Mahoba, District- Mahoba	Mahoba	06.12.2022	20.12.2022	NA	No	No	Yes	NO	NA	NA	NA
296	Arun Kumar Pahari Patteddar (Arun Kumar Dubey S/O Late Vidya Sagar Dubey) Araji No. 122, Khand No. 03, Vill.-Chitaiya Teh. Sadar, Mahoba	Mahoba	02.03.2023	8/2/2023	NA	NA	No	Yes	NO	NA	NA	NA
297	Arun Kumar Pahari Patteddar, Araji No. 122, Khand No. 04, Chitaiya Sadar, Mahoba	Mahoba	01.02.2023	26.02.2023	NA	No	No	Yes	NO	NA	NA	NA
298	ASHOK KUMAR CONSTRUCTION, Gata No.- 664, Lease Area-1.417 ha, Village-Jailwara, Tehsil- Kulpahar, District- Mahoba, U.P.-210423	Mahoba	22.12.2022	20.01.2023	NA	No	No	Yes	NO	NA	NA	NA
299	BEEPENDRA SINGH, ARAZI No. 1093 Kha, LEASE AREA 2.630 Hac., Vill. MAKARBAL, Teh. SADAR MAHOBA 210427	Mahoba	13.01.2023	23.01.2023	NA	No	No	Yes	NO	NA	NA	NA

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CEO-6

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300	BRIJRAJ SINGH CONTRACTOR(BRIJRAJ SINGH S/O Kuber Singh), ARAZI No. 1129, LEASE AREA 0.785 Hac., Vill. UTIYAN, Teh. SADAR, MAHOBA, 210424	Mahoba	13.01.2023	23.01.2023	NA	No	No	Yes	NO	NA	NA	NA
301	C.B.S. MINERALS L.L.P., ARAJI No. 989, KHAND No. 10, LEASE AREA 1.619 Hac., Vill. MAKARBAI, Teh. SADAR, MAHOBA, 210424	Mahoba	01.01.2023	23.01.2023	NA	No	No	Yes	NO	NA	NA	NA
302	CHANDRAPRAKASH MAHESHWARI, VILLAGE-JAMALA,GATA N.60,KHAND N.-05,TEHSIL-KULPHAD,DISTT.-MAHOBA 210426,MAHOBA,210426	Mahoba	08.02.2023	22.03.2023	NA	No	No	Yes	NO	NA	NA	NA
303	Chunubad S/o Binda, Gata No. 1509, Lease Area 1.133 Hac., Vill Pahra, Teh. Sadar, Dist. Mahoba	Mahoba	29.01.2023	2/7/2023	NA	NA	No	Yes	NO	NA	NA	NA
304	DEVENDRA KUMAR GUPTA, GATA N.1097, KHAND N.09, VILLAGE UTIYAN, TEHSIL-DIST.-MHOBA 210424, MAHOBA, 210424	Mahoba	21.01.2023	02.03.2023	NA	No	No	Yes	NO	NA	NA	NA
305	DEVENDRA KUMAR GUPTA, GATA N.1097, KHAND N.10, VILLAGE-UTIYA, TEHSIL DIST.-MHOBA 210427	Mahoba	21.01.2023	02.03.2023	NA	No	No	Yes	NO	NA	NA	NA
306	DHANRAJ SINGH S/o Shri Shivraj Singh, GATA No.1939, KHAND No. 01, LEASE AREA 2.024 Hac., Vill. PAHRA, Teh. MAHOBA, MAHOBA, 210424	Mahoba	26.01.2023	6/5/2023	NA	NA	No	Yes	NO	NA	NA	NA
307	DHEEVANT SINGH, Gata No- 593, Khand No.- 01, Leased Area- 1.012 Ha, Village Mahobkanth, Tehsil-Kulpahar, District Mahoba, Uttar Pradesh-210429	Mahoba	27.12.2022	28.01.2023	NA	No	No	Yes	NO	NA	NA	NA
308	DINESH CHANDRA AGRAWAL, gata 288 khand 01 New village maihol, MAHOBA, 210421	Mahoba	29.11.2022	19.12.2022	NA	No	No	Yes	NO	NA	NA	NA
309	DINESH CHANDRA AGRAWAL, gata no 339, khand 13, daharra, mahoba, MAHOBA, 210424	Mahoba	21.10.2022	15.11.2022	NA	No	No	Yes	NO	NA	NA	NA


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310	DINESH CHANDRA GUPTA, Gata no 478/2 khand 02 new, Bilbai, Mahoba, MAHOBA, 210427	Mahoba	29.08.2022	10.09.2022	NA	No	No	Yes	NO	4,896,000	0	Stay by S.C in civil appeal No 613/2023 Dinesh Chandra and Others v/s State of U.P & Others
311	DINESH KUMAR MISHRA, ARAJI/GATA No. 989, KHAND No. 06, LEASE AREA 1.619 Hac., Vill. MAKARBAL, Teh. and Dist. MAHOBA, 210424	Mahoba	06.12.2022	15.12.2022	NA	No	No	Yes	NO	NA	NA	NA
312	DIPENDRA KUMAR BUDHOLIYA, ARAJI No. 188, KHAND No. 02, LEASE AREA 1.012 Hac., Vill. MAHUA ITAURA, Teh. KULPAHAR, MAHOBA, 210426	Mahoba	07.01.2023	05.02.2023	NA	No	No	Yes	NO	NA	NA	NA
313	EKTA CONSTRUCTION (SANTOSH KUMARI), ARAZI No.-288, Khand 03New, Majhol, Charkhari, Mahoba	Mahoba	13.01.2023	17.01.2023	NA	No	No	Yes	NO	NA	NA	NA
314	FAZALUDDIN RAHMANI, Gata no. 989 (khand 18), Makarbai, MAHOBA, 210424	Mahoba	21.10.2022	08.11.2022	NA	No	No	Yes	NO	NA	NA	NA
315	GIRDHARI LAL KUSHWAHA, ARAJI/GATA No. 2/4, KHAND No. 02, LEASE AREA 4.048 Hac., Vill. JUJHAR, Teh. SADAR, MAHOBA, 210424	Mahoba	07.02.2023	03.03.2023	NA	No	No	Yes	NO	NA	NA	NA
316	GOPAL DUTT PANDEY, GATA No. 323, KHAND No. 02, LEASE AREA 0.607 Hac., Vill. MOCHIPURA, Teh. & Dist. MAHOBA, 210424	Mahoba	07.02.2023	03.03.2023	NA	No	No	Yes	NO	NA	NA	NA
317	GURUDAYAL BADHORIA, GATA No. 735, KHAND No. 04 New, LEASE AREA 1.012 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424	Mahoba	21.12.2022	09.01.2023	NA	No	No	Yes	NO	NA	NA	NA
318	GURUDAYAL BADHORIA, GATA No. 735, KHAND No. 03 New 06 Old, LEASE AREA 1.012 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424	Mahoba	21.12.2022	09.01.2023	NA	No	No	Yes	NO	NA	NA	NA

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CEO-6

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319	H S M HOLDING, GATA No. 735, KHAND No. 01 New , LEASE AREA 0.959 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424	Mahoba	21.12.2022	09.01.2023	NA	No	No	Yes	NO	NA	NA	NA
320	H S M HOLDING, GATA No. 735, KHAND No. 02 New, LEASE AREA 2.024 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424	Mahoba	21.12.2022	09.01.2023	NA	No	No	Yes	NO	NA	NA	NA
321	H S M HOLDINGS (SAURABH PUROHIT) GATA No. 339, KHAND No. 07 NEW , LEASE AREA 1.619 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424	Mahoba	21.12.2022	09.01.2023	NA	No	No	Yes	NO	NA	NA	NA
322	HARI SHANKAR RAJPUT CONTRACTOR, ARAJI/GATA No. 50, LEASE AREA 0.635 Hac., Vill. KUMHAROURA, Teh. SADAR, MAHOBA, 210427	Mahoba	11.01.2023	15.01.2023	NA	No	No	Yes	NO	NA	NA	NA
323	HARISHANKAR RAJPUT CONTRACTOR, ARAJI/GATA No. 640, LEASE AREA 1.773 Hac., Vill. RATAULI, Teh. SADAR, MAHOBA 210427	Mahoba	11.01.2023	15.01.2023	NA	No	No	Yes	NO	NA	NA	NA
324	HARPAL SINGH CHANDEL, Gata No.- 339 (Khand No.- 12 Old 28 New),(Leased Area- 0.809 ha.) Village- Daharra, Tehsil- Sadar, District Mahoba U.P.-210424	Mahoba	17.12.2022	28.01.2023	NA	No	No	Yes	NO	NA	NA	NA
325	Husnara Bano, Araji No. 712, Khand No. 02, Lease Area 2.024 Hac., Chhikhara, Dist. Mahoba	Mahoba	26.01.2023	03.03.2023	NA	No	No	Yes	NO	NA	NA	NA
326	IDEAL BUILDTECH PRIVATE LIMITED, ARAJI/GATA No. 2456 Kh, KHAND No. 01, AREA 4.0 Hac., Vill. PAHRA, MAHOBA, 210424	Mahoba	09.12.2022	05.01.2023	NA	No	No	Yes	NO	NA	NA	NA
327	IDEAL BUILDTECH PRIVATE LIMITED,(Anirudhha Jain) ARAJI/GATA No. 2/4, KHAND No. 4, AREA 1.619 Hac., Vill. JUJHAR, Teh. MAHOBA	Mahoba	09.11.2022	19.12.2022	NA	No	No	Yes	NO	NA	NA	NA
328	ISHWAR DAYAL, ARAJI/GATA No. 711, LEASE AREA 2.109 Hac., Vill. CHHIKAHRA, MAHOBA, 210427	Mahoba	13.01.2023	15.01.2023	NA	No	No	Yes	NO	NA	NA	NA
329	JAGDISH AND COMPANY(MAYANK GUPTA), arazi 2456 kha khand 03 pahra mahoba ,MAHOBA,210427	Mahoba	06.12.2022	09.12.2022	NA	No	No	Yes	NO	NA	NA	NA


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CEO-C

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330	JAI PRAKASH RAWAT, GATA No. 60, KHAND No. 03, Lease Area 1.012 Hac., Vill. Jamala, Teh. Kulpahar, MAHOBA, 210426	Mahoba	23.12.2022	19.01.2023	NA	No	No	Yes	NO	NA	NA	NA
331	JAINENDRA SINGH CONTRACTER, Gata No.- 449/1,(Lease Area-0.684) Village- Thana, Tehsil Mahoba District- Mahoba	Mahoba	22.12.2022	28.01.2023	NA	No	No	Yes	NO	NA	NA	NA
332	JAIWANT SINGH, GATA NO - 2702, KHAND NO 04, PAHARA, TEHSIL AND DISTRICT-MAHOBA	Mahoba	28.12.2022	19.01.2023	NA	No	No	Yes	NO	NA	NA	NA
333	KANAK DHWAJ SINGH, Arajji No. /Plot No. - 989, Khand No.-17, Area 4.048 ha. (10.00 Acres) Village - Makarbai, Tehsil- Sadar, District- Mahoba	Mahoba	10.01.2023	07.02.2023	NA	No	No	Yes	NO	NA	NA	NA
334	M/S C.P.S.K VENTURES PVT. LTD., Gata No.- 967, (Khand No.- 02),Leased Area- 3.036 ha. Village- Kabrai, Tehsil- Mahoba, District- Mahoba, U.P.-210424	Mahoba	21.01.2023	26.02.2023	NA	No	No	Yes	NO	NA	NA	NA
335	M/S SAHU STONE CRUSHING INDUSTRIES, Gata No.- 128/1, Leased Area- 1.619 ha. VillageMarhathi, Tehsil- Mahoba, District- Mahoba, U.P.- 210427	Mahoba	21.01.2023	26.02.2023	NA	No	No	Yes	NO	NA	NA	NA
336	MALTI MISHRA, GATA No. 339, KHAND No. 10 OLD 29 NEW, LEASE AREA 0.809 Hac., Vill. DAHARRA, Teh SADAR, MAHOBA, 210427	Mahoba	06.12.2022	15.12.2022	NA	No	No	Yes	NO	NA	NA	NA
337	MALTI MISHRA, GATA No. 989, KHAND No. 08, LEASE AREA 1.619 Hac., Vill. MAKARBAI, Teh. and Dist. MAHOBA, 210424	Mahoba	06.12.2022	15.12.2022	NA	No	No	Yes	NO	NA	NA	NA
338	MALTI MISHRA,GATA No. 339, KHAND No. 04 New, LEASE AREA 1.609 Hac., Vill. DAHARRA, Teh. SADAR, MAHOBA, 210427	Mahoba	06.12.2022	15.12.2022	NA	No	No	Yes	NO	NA	NA	NA
339	Mamta Trivedi W/o Shri Manoj Kumar SinghGata No.-2/4, Khand No.-06, at Village- Jujhar, Tehsil-Sadar, District - Mahoba, U.P. Lease area-1.619 ha.	Mahoba	19.09.2022	27.09.2022	NA	No	No	Yes	NO	NA	NA	NA

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340	MANISH SAXENA, ARAJI/GATA No. 1097, Khand No. 05, Lease Area 0.809 Hac., Vill. Utiyan Teh. and Dist. MAHOBA, 210424	Mahoba	24.12.2022	15.01.2023	NA	No	No	Yes	NO	NA	NA	NA
341	Mateen Pahadi (Mohammad Mateen Khan) , Gata No. 989, Khand No. 20, Vill. Makarbai, Tah. and Dist. Mahoba	Mahoba	10.12.2022	20.12.2022	NA	No	No	Yes	NO	NA	NA	NA
342	MOHAD WASEEM S/O SH. MOHD ISRAIL, Gata No.- 2101/2, (Khand No.- 03),Leased Area- 1.149 ha. Village- Sijahri, Tehsil- Sadar, District- Mahoba, U.P.-210427	Mahoba	02.01.2023	05.02.2023	NA	No	No	Yes	NO	NA	NA	NA
343	MOHAMMAD ARIF KHAN, Gata No.- 142, (Khand No.- 02),Leased Area 0.809 ha. Village Pachehara, Tehsil- Mahoba, District- Mahoba, U.P.- 210423	Mahoba	20.01.2023	16.02.2023	NA	No	No	Yes	NO	NA	NA	NA
344	NAIMUR RAHMAN KHAN, Gata 1370 khand 05, area 2.02ha, Kulpahar, Mahoba	Mahoba	09.12.2022	31.12.2026	NA	No	No	Yes	NO	NA	NA	NA
345	NARENDRA GRANITE, Gata 1465, Pahara, Mahoba	Mahoba	23.12.2022	31.12.2022	NA	No	No	Yes	NO	NA	NA	NA
346	Naresh Kumar Khatri S/O Shri Tulsi Das Khatri, Gata No. 791 kh, Khand No. 03, Paswara, Teh. and Dist. Banda	Mahoba	09.12.2022	26.12.2022	NA	No	No	Yes	NO	NA	NA	NA
347	NATIONAL GRANITE, GATA No. 339, KHAND No. 19, LEASE AREA 1.214 Hac., Vill. DAHARRA, MAHOBA, 210427	Mahoba	26.01.2023	03.03.2023	NA	No	No	Yes	NO	NA	NA	NA
348	NEHA SHIVHARE, gata 979 khand 01 Gahra Mahoba, MAHOBA, 210425	Mahoba	30.11.2022	10.12.2022	NA	No	No	Yes	NO	NA	NA	NA
349	OM PRAKASH KHATRI, araji 972, area 2.429, paswara, Mahoba	Mahoba	10.12.2022	14.12.2022	NA	No	No	Yes	NO	NA	NA	NA
350	OM PRAKASH KHATRI, gata no 2702, khand 02 New, area 2.024, Pahra, Mahoba	Mahoba	10.12.2022	14.12.2022	NA	No	No	Yes	NO	NA	NA	NA
351	OM PRAKASH KHATRI, Gata No.- 339 Khand No.- 14 New, 39 Old, (Leased Area 1.619 ha.), Village- Daharra, Tehsil- Mahoba, District- Mahoba, U.P.-210424	Mahoba	09.12.2022	26.12.2022	NA	No	No	Yes	NO	NA	NA	NA
352	PNC INFRATECH LIMITED (ASHWANI RAWAT), ARAJI/GATA No. 93, KHAND No. 11, AREA 1.012 Hac., Vill. BARI, Teh. MAHOBA, MAHOBA, 210424	Mahoba	15.11.2022	19.12.2022	NA	No	No	Yes	NO	NA	NA	NA


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353	PNC INFRATECH LIMITED(ASHWANI RAWAT), ARAJI/GATA No. 755/2, AREA 1.081 Hac., UTIYAN, Teh. SADAR, MAHOBA	Mahoba	15.11.2022	19.12.2022	NA	No	No	Yes	NO	NA	NA	NA
354	POONAM BHARADWAJ, ARAJI/GATA No. 935, KHAND No. 01, AREA 3.643 Hac., Vill. MAKARBAI, MAHOBA, 210424	Mahoba	08.12.2022	17.12.2022	NA	No	No	Yes	NO	NA	NA	NA
355	Poonam Yadav, Gata No. 959, Area 2.024 Hac., Tikamau, Tah. Sadar, Dist. Mahoba	Mahoba	09.12.2022	11.02.2023	NA	No	No	Yes	NO	NA	NA	NA
356	PRADEEP KUMAR AGRAWAL MINES CONTRACTOR (Pradeep Kumar Agrawal), gata no 946, Village Makarbai, Mahoba , 210424	Mahoba	21.10.2022	08.11.2022	NA	No	No	Yes	NO	NA	NA	NA
357	Pranjal Agrwal, Gata No. 93, Khand No. 34, area 1.012 Hec. Vill. Bari, Mahoba	Mahoba	19.11.2022	08.12.2022	NA	No	No	Yes	NO	NA	NA	NA
358	PRASHANT AHIRWAR, ARAJI/GATA No. 1370, KHAND No. 09, LEASE AREA 2.02 Hac., Vill. KULPAHAD, MAHOBA, 210426	Mahoba	26.01.2023	07.02.2023	NA	No	No	Yes	NO	NA	NA	NA
359	PREM ENTERPRISES (SAURAV SHARMA S/O Premnath Sharma) GATA No. 791 Kha, KHAND No. 5, Vill. PASWARA, Teh. SADAR, MAHOBA, 210427	Mahoba	06.12.2022	15.12.2022	NA	No	No	Yes	NO	NA	NA	NA
360	PREM ENTERPRISES, GATA No. 19, KHAND No. 01 NEW, Vill. GANJ, Teh. MAHOBA, MAHOBA, 210424	Mahoba	06.12.2022	15.12.2022	NA	No	No	Yes	NO	NA	NA	NA
361	PREM ENTERPRISES, Gata/ Arajji No. 978 Kha, Area 2.429 Hac. Vill. Paswara, Teh. Mahoba, MAHOBA, 210427	Mahoba	06.12.2022	15.12.2022	NA	No	No	Yes	NO	NA	NA	NA
362	RAJENDRA KUMAR PALIWAL, gata 323, khand 05new, area 2.024ha, Mochipura, Mahoba, MAHOBA, 210427	Mahoba	30.12.2022	05.01.2023	NA	No	No	Yes	NO	NA	NA	NA
363	RAJENDRA KUMAR PANDEY, arazi 989, khand 12, makarbai, mahoba, MAHOBA, 210425	Mahoba	10.01.2023	01.02.2023	NA	No	No	Yes	NO	NA	NA	NA
364	RAJENDRA KUMAR SHIVHARE S/O Shri Ram Manohar Shivhare, araji 712 khand 6 chikahara mahoba, MAHOBA, 210427	Mahoba	30.11.2022	13.12.2022	NA	No	No	Yes	NO	NA	NA	NA
365	RAJENDRA KUMAR SHIVHARE, GATA 541, Bilbai, Mahoba	Mahoba	30.11.2022	13.12.2022	NA	No	No	Yes	NO	NA	NA	NA


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S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
366	RAJENDRA KUMAR SHIVHARE, Gata no. 478/2 Khand 03 new , Bilbai, MAHoba,MAHOBA,210427	Mahoba	29.08.2022	10.09.2022	NA	No	No	Yes	NO	NA	NA	NA
367	RAKESH KUMAR GOSWAMI, ARAZI/GATA No. 291, KHAND No. 02 NEW, LEASE AREA 0.809 Hac., Vill. MAJHOL, Teh. CHARKHARI, MAHOBA, 210421	Mahoba	14.03.2023	17.03.2023	NA	No	No	Yes	NO	NA	NA	NA
368	RAKESH KUMAR GOSWAMI, ARAZI/GATA No. 791 KHA, KHAND No. 02, LEASE AREA 4.0 Hac. Vill. PASWARA, Teh. SADAR, MAHOBA, 210427	Mahoba	14.03.2023	17.03.2023	NA	No	No	Yes	NO	NA	NA	NA
369	RAKESH KUMAR GOSWAMI, ARAZI/GATA No. 953, KHAND No. 04, LEASE AREA 0.809, Vill. DAHARRA, Teh. SADAR, MAHOBA, 210427	Mahoba	14.03.2023	17.03.2023	NA	No	No	Yes	NO	NA	NA	NA
370	RAKESH KUMAR MISHRA S/o SHRI VANSH GOPAL MISHRA, GATA No. 188, KHAND No. 04 NEW, 01 OLD, LEASE AREA 1.012 Hac., Vill. MAHUA ITAURA, Teh. KULPAHAR, MAHOBA, 210426	Mahoba	20.02.2023	26.02.2023	NA	No	No	Yes	NO	NA	NA	NA
371	RAM KISHOR SINGH, Ajaji 142,Khand 1, Pachehra, Sadar, 210425 1.214 ha	Mahoba	01.01.2023	05.01.2023	NA	No	No	Yes	NO	NA	NA	NA
372	RAM KISHOR SINGH, Araji 2561, Khand 3, Pahra, Sadar, Mahoba 1.821 ha	Mahoba	01.01.2023	05.01.2023	NA	No	No	Yes	NO	NA	NA	NA
373	RAM MANOHAR SHIVHARE, GATA NO 478/2 KHAND 1 NEW, Area 2.024 Hac., BILBAI, MAHOBA,MAHOBA,210427	Mahoba	29.08.2022	10.09.2022	NA	No	No	Yes	NO	11,808,000	0	Stay by S.C in civil appeal No 613/2023 Dinesh Chandra and Othres v/s State of U.P & Others
374	RAMESH KUMAR MISHRA, GATA No. 339, KHAND No. 11, LEASE AREA 0.809 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424	Mahoba	06.12.2022	15.12.2022	NA	No	No	Yes	NO	NA	NA	NA
375	Randhir Singh, Gata No. 339, Khand No. 16 Naya, Village Daharra, Teh. & Dist. Mahoba	Mahoba	12.12.2022	11.02.2023	NA	No	No	Yes	NO	NA	NA	NA
376	RATNA JADON, gata 967 khand 01 area 1.315 kabrai,MAHOBA,210427	Mahoba	19.11.2022	04.02.2023	NA	No	No	Yes	NO	NA	NA	NA


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377	RATNA JADON, gata no 1097 khand 1, Utayan, Mahoba, MAHOBA, 210427	Mahoba	19.11.2022	04.02.2023	NA	No	No	Yes	NO	NA	NA	NA
378	RATNA JADON, gata no 93 khand 27 area 1.012ha, Bari, MAHOBA, 210425	Mahoba	19.11.2022	04.02.2023	NA	No	No	Yes	NO	NA	NA	NA
379	RATNESH SAHU, Gata No.- 707 Mi, (Leased Area- 2.428ha) Village- Nathupura, Tehsil- Sadar, District- Mahoba, U.P.- 210427	Mahoba	08.12.2022	22.12.2022	NA	No	No	Yes	NO	NA	NA	NA
380	Reeta Purwar, Arajji No. 1033, Lease Area 0.708 Hac., Vill. Daharra, Mahoba	Mahoba	22.01.2023	04.02.2023	NA	No	No	Yes	NO	NA	NA	NA
381	REVA SUGAR INDUSTRIES PRIVATE(RAVINDRA SINGH) JAIWAR LIMITED, ARAJI/GATA No. 735, KHAND No. 07 NEW, 04 OLD, LEASE AREA 1.619 Hac. Vill. DAHARRA Tah. SADAR, MAHOBA, 210424	Mahoba	20.12.2022	09.01.2023	NA	No	No	Yes	NO	NA	NA	NA
382	ROYAL NATURAL STONES PVT LTD, gata no 1076, khand 03, Makarbai, MAHOBA, 210425	Mahoba	28.11.2022	04.02.2023	NA	No	No	Yes	NO	NA	NA	NA
383	SAPAN KUMAR AGARWAL, GATA No. 60, KHAND No. 01, LEASE AREA 1.214 Hac., Vill. JAMALA, Teh. KULPAHAR, MAHOBA, 210426	Mahoba	07.01.2023	05.02.2023	NA	No	No	Yes	NO	NA	NA	NA
384	SEERAJ DHAWAJ SINGH, Arazji No. 2/4 (Khand No. 01), Village- Jujhar, Tehsil- Sadar, District- Mahoba, U.P., (Leased Area-4.048 ha.), MAHOBA, 210001	Mahoba	10.01.2023	07.02.2023	NA	No	No	Yes	NO	NA	NA	NA
385	SH SIDDH GOPAL SAHU, Gata No.- 216, (Khand No.- 01), (Leased Area- 1.619 ha) Village- Gauhari, Tehsil- Sadar, District- Mahoba.	Mahoba	06.12.2022	20.12.2022	NA	No	No	Yes	NO	NA	NA	NA
386	Shabra Khaton, Gata no -323/1, Village- Mochipurawa, Mahoba 210424	Mahoba	27.06.2022	15.07.2022	NA	No	No	Yes	NO	NA	NA	NA
387	Shabra Khaton, Gata no -482, Village- Singhanpur Baghari, Mahoba 210424	Mahoba	27.06.2022	03.08.2022	NA	No	No	Yes	NO	NA	NA	NA
388	SHAFIQ AHMAD, GATA No. 356, KHAND No. 02, LEASE AREA 1.214 Hac., Vill. DUDHAIYA, Teh. MAHOBA, MAHOBA, 210433	Mahoba	08.02.2023	03.03.2023	NA	No	No	Yes	NO	NA	NA	NA


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389	SHASHIBHUSHAN RICHHARIYA, Gata No.- 3136, (Khand No.- 04 New, 02 Old), (Leased Area 0.809ha.) Village- Jaitpur, Tehsil- Kulpahar, District- Mahoba, U.P-210505	Mahoba	27.12.2022	28.01.2023	NA	No	No	Yes	NO	NA	NA	NA
390	SHEEL SINGH CHANDEL W/O SHRI HARPAL, Aaraji No- 989 (Khand No. 13),(Leased Area 1.214 ha.) Village-Makarbai, Tehsil-Sadar, District- Mahoba U.P.-210424	Mahoba	19.02.2023	3/15/2023	NA	NA	No	Yes	NO	NA	NA	NA
391	Sheesh Chandra Verma, ACS, UPEIDA (AGENT APCO INFRA TECH PRIVATE LIMITED), GATA No. 983, (Area 19.626 Hac.) Vill. MAKARBAI, Teh. & Dist. MAHOBA, 210424	Mahoba	23.09.2022	14.10.2022	NA	No	No	Yes	NO	NA	NA	NA
392	SHIV SHANKAR CONSTRUCTION SUPPLIER(SHIV SHANKAR TRIPATHI S/O Janki Prasad Tripathi), ARAJI/GATA No. 339, KHAND No. 02, LEASE AREA 1.214 Hac., Vill. DAHARRA, Teh. SADAR, MAHOBA, 210424	Mahoba	24.12.2022	15.01.2023	NA	No	No	Yes	NO	NA	NA	NA
393	Shiv Vijay Singh, Gata No. 1498, Vill. Pahra, Teh. & Dist. Mahoba	Mahoba	03.03.2023	27.03.2023	NA	No	No	Yes	NO	NA	NA	NA
394	SHIVPAL SINGH CONTRACTOR, ARAJI No. 2101/2, KHAND No. 01, LEASE AREA 0.809 Hac., Vill. SIJAHRI, Teh. SADAR, MAHOBA, 210427	Mahoba	14.12.2022	15.01.2023	NA	No	No	Yes	NO	NA	NA	NA
395	SHIVPAL SINGH CONTRACTOR, GATA No. 199, KHAND No. 06 Naya, LEASE AREA 1.619 Hac. Vill. KUMAHRAURA, MAHOBA, 210427	Mahoba	14.12.2022	15.01.2023	NA	No	No	Yes	NO	NA	NA	NA
396	SHRADDHA INFRASTRUCTURE(MAHENDRA KUMAR PANDEY S/O Shri Shiv Gopal), ARAJI No. 989, KHAND No. 15, AREA 1.214 Hac., Vill. MAKARBAI, Teh. SADAR, MAHOBA, 210424	Mahoba	11.12.2022	01.02.2023	NA	No	No	Yes	NO	NA	NA	NA
397	SHRI A K TRIPATHI, Gata no 1370, Area 2.428ha, Kulpahad, mahoba, MAHOBA, 210426	Mahoba	18.12.2022	20.12.2022	NA	No	No	Yes	NO	NA	NA	NA


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398	SHRI ABHISHEK MISHRA, ARAJI/GATA No. 339, KHAND No. 40 NEW 09 OLD, LEASE AREA 1.012 Hac., Vill. DAHARRA, Teh. SADAR, MAHOBA, 210424	Mahoba	06.12.2022	15.12.2022	NA	No	No	Yes	NO	NA	NA	NA
399	Shri Anshul Rajpoot, Gata No. 93, Khand No-02, Area-(1.012), Vill. Bari, Teh. Mahoba	Mahoba	01.12.2022	16.12.2022	NA	No	No	Yes	NO	NA	NA	NA
400	SHRI DEVENDRA SHIVHARE, lease area 4.0ha, araji no 199 khand 3 City:MAHOBA Block:Mahoba District:MAHOBA	Mahoba	19.11.2022	07.12.2022	NA	No	No	Yes	NO	NA	NA	NA
401	SHRI JAI SINGH, GATA NO-638 KHAND NO-01, VILLAGE-RATAULI, TEHSIL-MAHOBA, DISTRICT-MAHOBA 210427	Mahoba	06.12.2022	09.01.2023	NA	No	No	Yes	NO	NA	NA	NA
402	SHRI JAI SINGH, GATA NO-638 KHAND NO-02, VILLAGE-RATAULI, TEHSIL-MAHOBA, DISTRICT-MAHOBA, 210427	Mahoba	06.12.2022	09.01.2023	NA	No	No	Yes	NO	NA	NA	NA
403	SHRI JAINENDRA SINGH CONTRACTER, Gata No.- 339, Khand No-15, (Leased Area-1.012), Village-Daharra, Tehsil- Mahoba, District- Mahoba, Uttar Pradesh-210424	Mahoba	22.12.2022	16.02.2023	NA	No	No	Yes	NO	NA	NA	NA
404	SHRI KANDHILAL YADAV, ARAZI/GATA No.335, KHAND No. 06, LEASE AREA 2.024, Vill. GAUHARI, Teh. SADAR, MAHOBA, 210424	Mahoba	12.02.2023	21.02.2023	NA	No	No	Yes	NO	NA	NA	NA
405	SHRI MAA SARASWATI ASSOCIATES (NAGENDRA SINGH), Gata No.-68, 69, 70, (Lease Area-2.631 ha.), Village- Damaura, Tehsil- Sadar, District- Mahoba, U.P.-210427	Mahoba	10.12.2022	26.12.2022	NA	No	No	Yes	NO	NA	NA	NA
406	SHRI MOHAMMAD NOMAN S/O SHRI MOHAMMAD WASEEM, Gata No.-2101/2, (Khand No.- 02), Leased Area- 1.214 ha. VillageSijahari, Tehsil- Mahoba, District- Mahoba, U.P.-210427	Mahoba	07.01.2023	05.02.2023	NA	No	No	Yes	NO	NA	NA	NA
407	SHRI MOHAMMAD WASEEM S/O LATE MOHAMMAD ISRAIL, Gata No.- 339 (Khand No.- 20 Naya),Leased Area- 1.214 ha. Village- Daharra, Tehsil- Mahoba, District- Mahoba, U.P.-210424	Mahoba	03.01.2023	05.02.2023	NA	No	No	Yes	NO	NA	NA	NA


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CEO-6

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408	Shri Rajni Paliwal, Gata 1939 Khand 03Naya, Pahara, Mahoba, MAHOBA, 210427	Mahoba	30.12.2022	05.01.2023	NA	No	No	Yes	NO	NA	NA	NA
409	SHRI RAM GOPAL SINGH, Araji 1498 Khand 04 Pahra Mahoba, MAHOBA, 210427	Mahoba	18.01.2023	14.02.2023	NA	No	No	Yes	NO	NA	NA	NA
410	Shri Randhir Singh, Gata No. 2101/2, Khand No. 04 Naya, Village Sijhari, Teh. & Dist. Mahoba	Mahoba	13.12.2022	11.02.2023	NA	No	No	Yes	NO	NA	NA	NA
411	SHRI SURAJ PRASAD GUPTA, Araji no 220, Khand No. 36, lease area 4.048 Hac., Bari, MAHOBA, 210425	Mahoba	18.11.2022	07.12.2022	NA	No	No	Yes	NO	NA	NA	NA
412	SHRI SURAJ PRASAD GUPTA, gata no 745/2, lease area 1.182ha, MAHOBA, 210425	Mahoba	18.11.2022	07.12.2022	NA	No	No	Yes	NO	NA	NA	NA
413	SILVAR MIST RETAIL PRIVATE LIMITED (PRASHANT MALWIYA S/O Niraj Dubey), ARAJI/GATA No. 339, KHAND No. 27 NEW, 40 OLD, LEASE AREA 2.995 Hac., Vill. DAHARRA, Tah. SADAR, MAHOBA, 210424	Mahoba	21.12.2022	09.01.2023	NA	No	No	Yes	NO	NA	NA	NA
414	SILVAR MIST RETAIL PRIVATE LIMITED, (PRASHANT MALWIYA) ARAJI/ GATA No. 199, KHAND No. 02, LEASE AREA 4.0 Hac., Vill. NAIGAWAN, Tah. SADAR, MAHOBA, 210424	Mahoba	21.12.2022	09.01.2023	NA	No	No	Yes	NO	NA	NA	NA
415	SMT SUDHA SINGH, GATA NO - 2658 VILLAGE-PAHRA, TEHSIL AND DISTRICT-MAHOBA	Mahoba	18.12.2022	19.01.2023	NA	No	No	Yes	NO	NA	NA	NA
416	Smt. Farhat, W/O Shri Shakeel Araji No. 339, Khand No. 01 New 14 Old, Lease Area 0.809 Hac., Vill. Daharra, Teh. Sadar, Dist. Mahoba	Mahoba	26.01.2023	28.02.2023	NA	No	No	Yes	NO	NA	NA	NA
417	SOMESH BHARADWAJ, ARAJI/GATA No. 2660, AREA 2.935 Hac. Vill. PAHRA, MAHOBA, 210424	Mahoba	08.12.2022	17.12.2022	NA	No	No	Yes	NO	NA	NA	NA
418	POONAM BHARADWAJ, ARAJI/GATA No. 1082, AREA 4.655, Vill. UTIYAN, MAHOBA, 210424	Mahoba	08.12.2022	17.12.2022	NA	No	No	Yes	NO	NA	NA	NA
419	SUBHASH CHANDRA, Gata No.-791 Kha, (Khand No.- 1), Leased Area- 4.00 ha., Village- Paswara, Tehsil- Mahoba, District- Mahoba, U.P- 210427	Mahoba	07.01.2023	05.02.2023	NA	No	No	Yes	NO	NA	NA	NA

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420	SUDHA SINGH W/O Shri Jaiwant Singh, GATA NO -1939 KHAND NO.-04 NEW, VILLAGE-PAHRA TEHSIL-SADAR, DISTRICT-MAHOBA,MAHOBA,210424	Mahoba	18.12.2022	19.01.2023	NA	No	No	Yes	NO	NA	NA	NA
421	SUDHIR SINGH, GATA No. 356, KHAND No. 03, Vill. DHUDAIYA, Teh. & Dist. MAHOBA	Mahoba	22.12.2022	03.03.2023	NA	No	No	Yes	NO	NA	NA	NA
422	SUNITA SINGH, ARAJI/GATA No. 1819 Kha, LEASE AREA 1.420 Hac., Vill. MAKARBAL, Teh. SADAR, MAHOBA, 210424	Mahoba	01.01.2023	09.01.2023	NA	No	No	Yes	NO	NA	NA	NA
423	SURAJ PRASAD GUPTA, araji no. 692, area 2.821 ha, village utiyan,MAHOBA,210424	Mahoba	02.11.2022	15.11.2022	NA	No	No	Yes	NO	NA	NA	NA
424	Tiwari Construction (ARUN Kumar BHASKAR S/o Murlidhar), arazi No-356, (Khand-01), Village- Dudhaiya, MAHOBA,210427	Mahoba	21.01.2023	6/5/2023	NA	NA	No	Yes	NO	NA	NA	NA
425	VINAY KUMAR RAI, Arazi No-989, Khand No-03, Area-0.809ha, Makarbai, Sadar, MAHOBA, 210425	Mahoba	28.02.2023	02.03.2023	NA	No	No	Yes	NO	NA	NA	NA
426	VINEETA SAHU W/O Shri Siddh Gopal Sahu, Gata No. 2277, Leased Area- 1.518 ha. Village- Pahra, Tehsil- Mahoba, District- Mahoba, U.P.-210427	Mahoba	14.12.2022	16.02.2023	NA	No	No	Yes	NO	NA	NA	NA
427	VIPUL KUMAR AGRAWAL, gata 1097 khand 07 Utiyan, MAHOBA, 210425	Mahoba	29.11.2022	10.12.2022	NA	No	No	Yes	NO	NA	NA	NA
428	VISHAL SINGH, Gata no-93, Khand-31, Village- Bari, tehsil- Sadar, District- Mahoba,MAHOBA,210427	Mahoba	14.12.2022	06.01.2023	NA	No	No	Yes	NO	NA	NA	NA
429	YASHODA DEVI SAHU, Gata No.-1580, (Leased Area- 1.4160 ha) Village- Makarbai, Tehsil- Mahoba, District- Mahoba.U.P.-210424	Mahoba	06.12.2022	22.12.2022	NA	No	No	Yes	NO	NA	NA	NA
430	YASHODA DEVI, Gata No.-2/4, Khand No.-08,(Lease Area-1.619 Ha) Village- Jujhar, Tehsil- Mahoba, District- Mahoba	Mahoba	06.12.2022	22.12.2022	NA	No	No	Yes	NO	NA	NA	NA
431	Shri Subodh Shukla, R/o- Bagkuchha, District- Farrukhabad, M/s R.C. Construction Company, Mining of Minor Mineral (Ordinary Sand), at Plot No.- 970 Ka, 1162, Village- Bhaupur Chaurasi, Tehsil- Amritpur, District- Farrukhabad, U.P., M/s R.C. Construction Company, (Leased Area- 7.194 Ha)	Farrukhabad	NOT APPLIED	NA	NA	NO	YES	YES	NO	SCN for EC Revoked	NO	NO


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432	M/s Moti Construction Company, R/o-405 Kh, Naya Patel Nagar, Tehsil-Orai, Distrcit- Jalaun, River Sand Mine, at Khasra No.- 698K, 699 & 721, Village- Katri Ludhwa Khera (Rani Ghat), Tehsil - Sadar, District.- Kanpur, U.P.,M/s Moti Construction Company, (Leased Area-21.58 Ha)	Kanpur Nagar	NOT APPLIED	NA	NA	NO	YES	YES	NO	740000	NO	NO
433	Shri Chandershekhar Chaurasia S/o Deen Dayal Chaurasia, R/o 28, Brahmmapuri Colony, Near Jugauli Crossing,Faizabad Road, Lucknow,U.P., M/s Eureka Mines and Minerals LLP, River Bed Sand Mining Project from Yamuna River of M/s Eureka Mines and Minerals LLP located at Gata No.-1598 Cha, Village-Samuhi, Tehsil- Ghatampur, District-Kanpur Nagar, (Leased Area-27.5 Ha)	Kanpur Nagar	NOT APPLIED	NA	NA	NO	YES	YES	NO	740000	NO	NO
434	Shri Siddharth S/o Shri Shashi Kumar, Village- Lohaie, Tehsil- Kaimganj, District- Farrukhabad, U.P., Proposed "Soil Execavation Project" at Gata No.-496, 527, 902 Mi, 1100, 1101, 865, 1114, located in Village- Purauri,Tehsil- Kaimganj, District-Farrukhabad, U.P. (Leased Area-1.4126 Ha)	Farrukhabad	NOT APPLIED	NA	NA	NO	YES	YES	NO	SCN for EC Revoked	NO	NO
435	Shri Suneel Raajak S/o Shri Hira Rajak, R/o- 1333, Pragatisheel Colony Road, Vijay Nursing Home, Narmda Road, Bhita Thana- Gorakhpur, Distt- Jabalpur(M.P) Sand/ Mining Project of Shri Sunil Rajak (Area 8.00 ha) Near Village-Pratappur, Tehsil-Bara, District- Allahahbd, U.P., Lease Area 8.00 Ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
436	Smt. Srimani Gupta W/o Shri Ashok Kumar Gupta, R/o- Mayur Vihar Jhalwa, Tehsil- Sadar, Distt.- Allahabad EC of mining lease for extraction of Sand/Morrum from river bed Yamuna at Zone No./Gata No/ Khand No.-11/3 and 11/4, Area- 24.28 ha. (60.00 Acres) Village- Diya, Tehsil- Manjhanpur, Distt.- Kaushambi, U.P.,Lease Area: 24.28 Ha	Kaushambi	NA	NA	NA	NA	NA	Yes	No	740000	No	No

13/10/23
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13/10/23
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13/10/23
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437	Shri Sanjeev Kumar Gupta, S/o Shri Surendra Kumar Gupta, R/o Shri 437/189, Nevada Colony, Ashok Nagar, Tehsil-Sadar, District-Allahabad, U.P. Proposed river bed Sand Mining from Yamuna River at Khand No. 4, Village-Semri Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
438	Shri Sarvesh Kumar Pathak, S/o Shri Lalji Pathak, R/o Muriladhi, Thana-Ghorawal, District-Sonebhadra, U.P. Proposed river bed Sand Mining from Yamuna River at Khand No. 2, Village-Pandua, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
439	Shri Vidyabhushan Singh, S/o Shri Ramesh Singh, R/o Village-Pawari, Tehsil-Karchhana, District-Allahabad, U.P. Proposed river bed Sand Mining from Yamuna River at Khand No. 5, Village-Naudiha, Amilia, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
440	Shri Udai Pratap Singh, S/o Shri Budhram Singh, R/o 86B, Mohile Nagar, Allapur, Thana-George Town, Tehsil-Sadar, District-Allahabad, U.P. Proposed river bed Sand Mining from Yamuna River at Khand No. 11, Village-Kanjasa, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
441	Smt. Sunita Singh, W/o Shri Raviraj Singh, R/o Village-Pawari, Tehsil-Karchhana, District-Allahabad, U.P. M/s Raj Construction Proposed river bed Sand Mining from Yamuna River at Khand No. 6, Village-Majhiyari and Bhadhaur, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-10.0 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
442	Shri Dharendra Kumar Dwivedi, S/o ShriRamesh Chandra Dwivedi, R/o 115C/2B/1, Tarakutir Road, Lukarganj, Thana-Khuldabad, District-Allahabad, U.P. Proposed river bed Sand Mining from Yamuna River at Khand No.11, Village/Ghat-Birwal, Kainua, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO


13/10/23
(Shri Shnu Sonkar)
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13/10/23
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13/10/23
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443	Smt. Sunita Singh, W/o Shri Raviraj Singh, R/o H.N. 53-A, Shaktinagar, Chaka, FCI, Tehsil-Karchhana, District-Allahabad, U.P. M/s Raj Construction Proposed river bed Sand Mining from Yamuna River at Khand No.16, Village-Madauka, Meerakpur and Mahewapatti (Paschim), Tehsil-Karchhana, District-Allahabad, U.P. (Leased Area-8.0 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
444	Shri Ajay Lal, S/o Shri Ram Chandra Patel, R/o Chitauri, Post-Jasra, Thana-Choorpur, District-Allahabad, U.p. Proposed river bed Sand Mining from Yamuna River at Zone No./Plot No. 12, Village/Ghat-Deoria, Bikar and Iradatganj, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
445	Smt Sunit Singh W/o Raviraj Singh, Address: Shri Surendra Kumar S/o Late Shivmurti Bhartiya, Owner, R/o- Village - Berui, Tehsil- Phoolpur, Distt.- Allahabad, U.P., M/s Raj Construction Sand/ Mining from River bed of yamuna at khand No.- 14, at Village- Baswar, Tehsil- Karchhana, Distt.- Allahabad, U.P., M/s Raj Construction, (Leased Area-12.00 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
446	Shri Kalpanal Karwaria, Owner, R/o-1203, Ahiyapur, Malwiya Nagar, Distt.-Allahabad, U.P., M/s K.K Associates Morrum Mining at Yamuna river, Khand No.-16/2 & 16/3, Village-Mahewa, Tehsil- Manjhanpur, Distt.-Kaushambi, U.P., M/s K.K Associates, (Leased Area-20.23 Ha)	Kaushambi	NA	NA	NA	NA	NA	Yes	No	740000	No	No
447	Shri Saiyad Sahil Ali S/o Shri Mohd. Rajan Babu, House No.- 1/8/40, Village- Kumharan Tola, Post-Sahadatganj, Cantt., Distt.- Faizabad, U.P. Proposed River Bed from Yamuna River located at Khand No. - 15/41 & 15/42, Village- Umrawan, Tehsil-Manjhanpur, Distt.- Kaushambi, U.P., (Leased Area-24.28 Ha)	Kaushambi	NA	NA	NA	NA	NA	Yes	No	740000	No	No

13/10/23
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13/10/23
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13/10/23
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448	Shri Yamuna Prasad Shukla S/o Shri Siyaram Shukla, Owner, Village-Kohrar Bazar, Thana & Tehsil - Meja, Distt.- Allahabad, M/s Yamuna Enterprises Sand Mining from River Bed of Tons at Khand- 45, Area- 6.0 ha (14.82 Acres) , Village- Sulmai to Sodhiya, Tehsil- Karchhana, Distt.- Allahabad, U.P.,M/s Yamuna Enterprises (Leased Area-6.0 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
449	Shri Sanjeev Kumar Gupta, S/o Shri Surendra Kumar Gupta, Owner, R/o 437/189, Nevada Colony, Ashok Nagar, Tehsil-Sadar, District- Allahabad, U.P. Sand Mining from River Bed of Yamuna River from Khand No.-3, Area 8.00 Ha (19.76 Acres) , Village- Bhilor, Tehsil- Bara, Distt.- Allahabad, U.P.,M/s C.L. Gupta & Sons (Leased Area-8.00 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
450	Shri Arun Kumar S/o Late Shri Ram Vilas Singh, R/o- A1/123, D.L.F. Dilshad Vistar 2, Sahibabad Pasaunda, District- Ghazaibad, U.P. Sand/ Morrum from river bed of Yamuna, at Zone No./ Gata No./ Khand No.-11/15 and 11/16, Area 24.28 Ha(60.00 Acres), at Village- Diya Uparhar, Tehsil- Manjhanpur, District- Kaushambi, U.P., M/s Rishab Herbal Pvt Ltd., (Leased Area-24.28 Ha)	Kaushambi	NA	NA	NA	NA	NA	Yes	No	740000	No	No
451	Shri Rajesh Mishra, Owner, R/o- Village and Post- Ayah, Tehsil and District- Fatehpur, U.P., M/s Rajesh Mishra Construction And Suppliers Proposed River Bed sand/Morrum Mining in Yamuna River for Gata No.-130, 131, 180, 181, 184, 185, 187 and 189, Area- 16.78 ha (41.46 Acres), Village-Gokan, Tehsil & District- Fatehpur, U.P., M/s Rajesh Mishra Construction And Suppliers(Leased Area-16.78 Ha)	Fatehpur	NA	NA	NA	NA	NA	Yes	No	740000	No	No


13/10/23
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13/10/23
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13/10/23
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CEO-G

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452	Shri Ravindra Kumar Pandey S/o Shri Ram Krishna Pandey, R/o- Nimbi, Post- Khai, Tehsil- Karchhana, District- Allahabad, U.P., M/s Bajarang Construction River Bed Sand Mining in River Tons, at Zone No./ Gata No./ Khand No.- 44, Area- 6.0 ha(14.82 Acres) at Village-Bagheda and Dharwara, Tehsil- Karchhana, District- Allahabad, U.P., M/s Bajarang Construction, Lease Area- 6.0 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	480000	NO	NO
453	M/s S.S Brothers & Company, Owner, R/o- 107 a, Mori, Daraganj, District- Allahabad, U.P., River Bed Sand Mining in River Tons, at Zone No./ Gata No./ Khand No.- 08, Area- 8.0 ha(19.76 Acres) at Village-Kachara, Mishrpur, Nagarwar, Tehsil- Bara, District- Allahabad, U.P., M/s S.S Brothers & Company, Lease Area- 8.0 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
454	Shri Santosh Kumar Yadav S/o Shri Deena Nath Singh Yadav, Owner, R/o- H.No.- 184, Eldico Green, Gomati Nagar, District- Lucknow, U.P., M/s Enterprises Proposed "Sand/Morrum Mining " Project in Yamuna River at Gata No.-467, 466, 454, 425, 426, 427, 428, 430 & 431, Village- Adhawal, Tehsil- Fatehpur, District- Fatehpur, U.P.,(Leased Area: 6 Ha)	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN for EC Revoked	No	No
455	Shri Sunil Kumar Pandey S/o Shri Anand Shankar Pandey, Village- Badahari, Tehsil- Manjhanpur, District- Kaushambi, U.P. Proposed River Bed Sand Mining Project from Yamuna River for M/s Harsh Enterprises, located at Plot No.-13/18, 13/19, Village- Badahari, Tehsil- Manjhanpur, District- Kaushambi, U.P., Sanctioned Lease Area: 24.28 Ha	Kaushambi	NA	NA	NA	NA	NA	Yes	No	740000	No	No


13/10/23
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13/10/23
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13/10/23
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456	Shri Ram Prasad Rai (Director), S/o Late Kishun Dayal Rai, R/o- Koilwar, District- Bhojpur, Bihar, M/s Bansidhar Construction Pvt. Ltd. Proposed " Sand/Morrum Mining" at Yamuna Bed River, Gata No.-108 to 120, 124 to 133 & 153 & 162, Area - 35.63 Ha (88.00 Acres)Village- Oti, Tehsil- Fatehpur, District- Fatehpur, U.P., M/s Bansidhar Construction Pvt. Ltd., (Leased Area- 35.63 Ha)	Fatehpur	NA	NA	NA	NA	NA	Yes	No	740000	No	No
457	Shri Kesri Nandan Singh, S/o Sri Rama Shankar Singh, R/o Vastu Nagar Haweliya Jhansi, Tehsil Phoolpur, Distt: Allahabad. Morrum nine Katri (Khand 14/11 to 14/12) Vill: Katri, Teshil Manjhanpur Distt: Kaushambi- 24.28 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
458	Shri Chandrika Prasad S/o Late Munnar , Owner, (Lessee), R/o Ibrahimpur Tehsil- Chinar, District- Mirzapur, U.P. Proposed Capacity Expansion Project "Gitti- Stone, Boulder & Khandas ine' at Gata No.- 2098/B of Area- 15.00 Acres (6.07 ha), Village- Bhatauti, Tehsil- Meja, District-Allahabad, U.P., Lease Area: 6.07 Ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
459	Shri CEO Uttar Pradesh Expressways Industrial Development Authority(UPEIDA), C-11 Second Floor, Paryatan Bhawan, Vipin Khand, Gomti Nagar, Lucknow, U.P. Proposed Sand/Morrum Mining" Project at Gata No.-9/18, 9/19, Village- Nanda Ka Purva, Tehsil- Chail, District- Kaushambi, U.P., (Leased Area:24.280 Ha)	Kaushambi	NA	NA	NA	NA	NA	Yes	No	740000	No	No
460	Shri Sudhakar Katiyar, Owner, R/o- Village- Maseni, Tehsil- Farrukhabad, District-Farrukhabad Proposed River Bed Sand/Morrum Mining in River Ganga at Village-Bhithaura, Gata No.- AS-1, Gata No.- 771/1/9 to 771/2/9, Area- 12.0 ha (29.65 Acres) at Village- Asani, Tehsil- Fatehpur, District- Fatehpur, U.P., Lease Area: 12.0ha	Fatehpur	NA	NA	NA	NA	NA	Yes	No	740000	No	No


13/10/23
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13/10/23
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13/10/23
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CEO-G

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461	Shri Deepak Chaurasia R/o 393/161, Ashok Nagar Allahabad UP Proposed Cluster of Mines of Bhatauti Gitti, Patthar & Boulder Mining project at plot no- 2062/86, plot no- 2089/87, plot no-2089/88, plot no -2089/89 plot no2089/90, plot no2089/91, plot no2089/92, (Area- 36.82 Ha or 91 Acre) at Village - Bhatauti Tehsil - Maja, District - Allahabad , UP.	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
462	Shri Manish Ojha, R/o Village- Katieya, Chayal, District - Kaushambi, U.P. Proposed Moram Mining Project at Yamuna River bed, Khand No. - 10/17 & 10/18 over an area of 24.28 Ha situated in Village - Kataieya, Tehsil - Chayal, District - Kaushambi, U.P.	Kaushambi	NA	NA	NA	NA	NA	Yes	No	740000	No	No
463	Shri Vijay Kumar Agarwal S/o Late Shri Rameshwar Prasad Agarwal, R/o: 12/10, Dr. Lohia Marg, Tehsil - Sadar, District - Allahabad (U.P.) Proposed "Gitti, Patthar & Khandas Mining" at Bhukhand No. 85 Area - 12.50 Acres (5.061 Ha) Village-Bhatauni, Tehsil - Meja, District-Allahabad, Uttar Pradesh	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
464	Shri Rajesh Kushwaha S/o Late Shri Mahadev Prasad, R/o- 20/17, Rasoolpur, Allahabad, U.P., M/s Rajesh Enterprises Proposed River Bed Sand Mining Project from Yamuna River for M/s Rajesh Enterprises located at Khand No.- 15/43 to 15/44, Village- Mahewa, Tehsil- Manjhanpur, District- Kaushambi, U.P., Sanctioned Lease Area: 59.99 acre(24.28 ha)	Kaushambi	NA	NA	NA	NA	NA	Yes	No	740000	No	No
465	Shri Mohd. Asif Usmani S/o Mohd. Mukwil Usmani, R/o- A 1068/5 G.T.B. Nagar, Karaili, District- Allahabad, M/s Bharat Earth Movers Proposed River Bed Sand/Morrum Mining Project from Yamuna River for M/s Bharat Earth Movers, located at Khand No.- 15/45 to 15/46, Village- Mahewa, Tehsil- Manjhanpur, District- Kaushambi, U.P., Sanctioned Lease Area: 24.28 ha (60 Acre), Effective Area- 18.88 ha (46.65)	Kaushambi	NA	NA	NA	NA	NA	Yes	No	740000	No	No


13/10/23
(Shri Sankar)
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13/10/23
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13/10/23
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466	Shri Shesh Narayan Karwariya S/o Shri Liladhar Karwariya, Village- Tenva, Tehsil- Manjhanpur, District- Kaushambi, U.P. Proposed River Bed Sand/Morrum Mining Project from Yamuna River for Shri Shesh Narayan Karwariya located at Khand No.-16/16 & 16/17, Village- Jamunapur, Tehsil- Manjhanpur, District-Kaushambi, U.P., Lease Area: 24.28 ha, Effective Working Area: 16.38 Ha	Kaushambi	NA	NA	NA	NA	NA	Yes	No	740000	No	No
467	Shri Pankaj Kumar S/o Shri Bhagwan Das, Owner, R/o- Mahmoodpur Manauri, Tehsil- Chayal, District- Kaushambi, U.P., M/s Jai Bajarang Traders Proposed River Bed Sand Mining Project from Yamuna River for M/s Jai Bajarang Traders located at Khand No.- 11/05 to 11/06, Village- Diya Uparhar, Tehsil- Manjhanpur, District- Kaushambi, U.P., Lease Area: 24.28 ha (59.97 acres)	Kaushambi	NA	NA	NA	NA	NA	Yes	No	740000	No	No
468	Shri Sanjay Tyagi ,Managing Director, M/s Devyash Project & Infra-Structure Pvt. Ltd., Village- Ramnagar Kauhan, Tehsil- Fatehpur, District- Fatehpur, U.P. Proposed Sand/Morrum Mining Project in Yamuna River at Khand No.- R.K. 1A.(Gata No.-Part of 144 etc, 40, 36, 32, 68, 5) , Village- Ramnagar Kauhan, Tehsil- Fatehpur, District- Fatehpur, U.P., Sanctioned Lease Area: 34.81 Ha	Fatehpur	NA	NA	NA	NA	NA	Yes	No	740000	No	No
469	Shri Shivpratap Singh Chandel S/o Shri Kallu Singh, R/o- 20-A, Gautam Nagar, Tehsil- Sadar, District- Fatehpur, U.P., M/s Jai Shakti Realcon Pvt. Ltd. Proposed River Bed Sand/Morrum Mining having lease area 40.48 ha (100.0 acre) along River Yamuna in Gata No.- 391 Mi (Khand No.- 04), Village- Korra Kanak, Tehsil- Fatehpur, District- Fatehpur, U.P., M/s Jai Shakti Realcon Pvt. Ltd. (Leased Area-40.48 Ha)	Fatehpur	NA	NA	NA	NA	NA	Yes	No	740000	No	No

13/10/23
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13/10/23
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13/10/23
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CEO-G

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470	Shri Bishan Singh S/o Ghanaram, R/o-650, C.I.C. Campus Jhokan Bagh, Jhansi, U.P., M/s Ghanarm Infraengineers Pvt. Ltd. Proposed River Bed Sand Mining Project from Yamuna River for M/s Ghanarm Infraengineers Pvt. Ltd. located at Khand No.- SG- 01, Gata No.- 191, 272, 378, 379, 380, 293/2, Village-Sangolipur Garha, Tehsil- Khanga, District- Fatehpur, U.P., Sanctioned Lease Area: 31.57 ha (78.0 acres)	Fatehpur	NA	NA	NA	NA	NA	Yes	No	740000	No	No
471	Shri Arun Kumar Mishra, M/s Dijiya Mining Corporation Pvt. Ltd., Vishnupuri Annex Indore "Korra Kanak" Sand/Morrum Mining Project over an area of 40.48 ha, (Khand No.-03, Gata No.- 383 Mi, 391) near Village-Korra Kanak, Tehsil & District- Fatehpur, U.P.	Fatehpur	NA	NA	NA	NA	NA	Yes	No	740000	No	No
472	Shri Ram Prasad Rai (Director), S/o Late Kishun Dayal Rai, R/o- Koilwar, District- Bhojpur, Bihar, M/s Bansidhar Construction Pvt. Ltd. Proposed " Sand/Morrum Mining" at Yamuna Bed River, Gata No.-108 to 120, 124 to 133 & 153 & 162, Area - 35.63 Ha (88.00 Acres)Village- Oti, Tehsil- Fatehpur, District- Fatehpur, U.P., M/s Bansidhar Construction Pvt. Ltd., (Leased Area- 35.63 Ha)	Fatehpur	NA	NA	NA	NA	NA	Yes	No	740000	No	No
473	Shri Ram Prasad Rai (Director), S/o Late Kishun Dayal Rai, R/o- Koilwar, District- Bhojpur, Bihar, M/s Bansidhar Construction Pvt. Ltd. Proposed Moram Mining Project at Yamuna River bed, Khand No. - 302, 301, 296, 297, 286 mi, 271 mi, 287 mi, 270 mi, 269 mi, 259, 58 mi, 255, 254, 253, 291, 252, 251, 292, 290, 289, 288, 287, 294, & 293, at Khand No.- A-10, OF Area-40.48, Ha(100.03 Acres) Village - Adhawal, Tehsil & District - Fatepur, U.P., M/s Bansidhar Construction Pvt. Ltd.	Fatehpur	NA	NA	NA	NA	NA	Yes	No	740000	No	No


13/10/23
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13/10/23
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13/10/23
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CEO-G

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474	Shri Vidhya Bhushan Singh, Owner, at Khasra No./Plot No.- 107, Khand No.- 8 & 9, Area- 2.631 Ha, Village- Surwadlapur, Tehsil- Meja, District- Prayagraj, U.P. Proposed Project of Sand Stone (Gitti- Pathhar, Khandas & Boulder) Mine Project at Khasra No./Plot No.- 107, Khand No.- 8 & 9, Area- 2.631 Ha, Village- Surwadlapur, Tehsil- Meja, District- Prayagraj, U.P., (Leased Area- 1.01 ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
475	Shri Vijay Bahadur, R/o- Panti Meja Khas, Tehsil- Meja, District- Prayagraj, U.P. Proposed of Sand Stone (Gitti- Pathhar, Khandas, Boulder) mine at Khasra No./ Plot No.- 1 mi, Khand No.- K/2, Area- 2.02 Ha (5.0 Acres) at Village- Kewalpur, Tehsil- Meja, District- Prayagraj, U.P., of Shri Vijay Bahadur	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
476	Shri Vikas Singh, R/o- 8044 near Dot Pul Rambag, Tehsil- Sadar, District- Prayagraj, U.P., M/s Sarita Construction Company/106546 Proposed of Building Stone (Gitti, Boulder) mine at Khasra No./Plot No.- 719, Khand No.-02, Area- 2.024 Ha (5.00 Acres) at Village- Chhatahara Ghurehtha, Tehsil- Bara, District- Allahabad, U.P., M/s Sarita Construction Company/106546	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	340000	NO	NO
477	Smt. Madhubala Ojha W/o Shri Manish Ojha, R/o- Shyam Colony, Vishunipur, Near Bhagwatiganj, Balrampur, U.P., M/s Aditya Building Material Supplier and Contractor Proposed Morrum Mining Project at Yamuna River Bed at Gata No- 33, 34, 38, 39, 50, 51, 56, 57, Khnad No. S.P.- 1 & 2, Village- Salempur, Tehsil- Khaga, District- Fatehpur, U.P., M/s Aditya Building Material Supplier and Contractor ,(Leased Area-30.36 Ha)	Fatehpur	NA	NA	NA	NA	NA	Yes	No	740000	No	No


13/10/23
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13/10/23
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13/10/23
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CEO-6

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478	Shri Abhishek Singh S/o Shri Jai Prakash Singh, R/o- Village- Shivpuri, Thana- Khakhareru, Tehsil- Khanga, District- Fatehpur, U.P. Proposed River Bed Sand/ Morrum Mining at River Yumana Project at Khand No.- R-3, Gata No- 34 mi, 54, 55, 97, 96, 56, 53, 35, 95, 57, 58, 52, 51, 92, 91, 59, 60, 50, 89, 90, 62, 61, 49, Village- Ranipur, Tehsil- Khaga, District- Fatehpur, U.P., Lease Area: 34.41 ha	Fatehpur	NA	NA	NA	NA	NA	Yes	No	740000	No	No
479	Shri Indrasan Maurya S/o Bhrgunath, R/o-Khand No.- 7/17, Village- Rasulpur Byur, Tehsil- Chail, District- Kaushambi, U.P Proposed river bed Sand/Morrum from river bed Yamuna at Khand No.- 7/17, Village- Rasulpur Byur, Tehsil- Chail, District- Kaushambi, U.P., Lease Area: 9.0 Ha	Kaushambi	NA	NA	NA	NA	NA	Yes	No	740000	No	No
480	Shri Kamlesh Kumar Singh, R/o- Para V.W, Dhanupur, Tehsil- Handiya, District-Prayagraj, U.P. Proposed Project of Building Stone (Gitti, Boulder) Mine Project at Khasra No./Plot No.- 107, Khand No.- 7 & 8, Village- Surwadalpur, Tehsil-Meja, District- Allahabad, U.P., (Leased Area-2.631 ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
481	Shri Sanjay Kumar S/o Late Jagat Narayan, Owner, R/o- Mahmoodpur, Manauri, District- Kaushambi, U.P., M/s Sagar Brick Field. Extraction of Sand/Morrum from river bed Yamuna at Zone No./Gata No/ Khand No.- 8/3 and 8/4, Village- Rushai, Saidpur, Tehsil- Chail, District- Kaushambi, U.P., M/s Sagar Brick Field. Lease Area: 74.28 Ha	Kaushambi	NA	NA	NA	NA	NA	Yes	No	740000	No	No
482	Shri Mahip Singh, R/o- Bishen Ka Pura, Post-Dohriya Uruwa, Tehsil- Meja, District- Prayagraj, U.P. Proposed for ordinary sand mining from river bed of Ganga river at Khand No.- 30, at Village- Paranipur- II (Bara Shiv Temple to High Tension Line Tower) & Imlauti, Tehsil- Meja/ Handiya, District- Prayagraj, U.P., M/s Mahip Construction/88944, Leased Area -5.0 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO

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13/10/23
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13/10/23
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483	Shri Kadam Raj Singh S/o Late hanu Pratap Singh, R/o- Village-Amaaw Madhupur, District-Jaunpur, U.P. Proposed for Ordinary Sand Mining from river bed of Ganga River located at Khand No.-27,Village- Chaudhraan, Tehsil- Karchhana, District- Prayagraj, U.P., Lease Area: 5.00 Ha ,	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
484	Smt. Reeta Singh W/o Shri Vijay Bahadur,R/o- Village- Sinhapur, Post-Saaripur, Tehsil-Aurai, District-Bhadohi, U.P. Proposed for Ordinary Sand Mining from river bed of Ganga River located at Khand No.-25, Village- Kabra to Diha and Kakra to Jamunipur, Tehsil- Karchhana, District- Prayagraj, U.P., Lease Area: 4.00 Ha ,	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
485	Shri Manoj Kumar Mishra S/o Shri Mahesh Kumar, R/o- Dudhua, Post & Thana- Utraanv, Tehsil- Handiya, District- Prayagraj, U.P. Proposed of Ordinary Sand Mining Project on River bed of Tons, at Khand No.- 42, Village-From Ganga Tons Sangam to Bhaganpur, Tehsil- Karchhana, District- Prayagraj, U.P.,Leased Area - 5.00 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
486	Shri Upendra Kumar Gupta S/o Shri Minnilal Gupta, R/o- House No.- E-91, Shri Nath Vihar Colony, Flat No- 2, Chilla Road, District- Banda, U.P. Proposed River Bed Sand/Morrum Mining having lease area 7.13 ha (17.61) along River Ken in Khanda No.- BA-1,Gata No.- 43 mi, 44 mi, Village- Bara, Tehsil- Bindki, District- Fatehpur, U.P., M/s Shreebamdev Global Pvt. Ltd., (Leased Area-7.13 Ha)	Fatehpur	NA	NA	NA	NA	NA	Yes	No	740000	No	No
487	Shri Vikas Singh , R/o- 80/44 near Dot Pul Rambag, Tehsil- Sadar, District- Prayagraj, U.P., M/s Sarita Construction Company Proposed of Building Stone (Khanda & Gitti, Boulder) Mining Project at Khasra No./ Plot No.- 719, Khand No.- 01, at Village- Chhatahara Ghurehtha, Tehsil- Bara, District- Prayagraj, U.P., M/s Sarita Construction Company, (Leased Area- 2.024 ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	340000	NO	NO

13/10/23
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13/10/23
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13/10/23
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488	Shri Nitin Nishad, R/o- 252 C, Nai Basti, Kydganj, District- Prayagraj, U.P. Proposed Capacity Expansion of Sand Stone (Gitte- Pathhar, Khandas, Boulder) mine at Khasra No./Plot No.- 2098, Khand No.- 51A, at Village- Bhatauti, Tehsil- Meja, District- Prayagraj, U.P., M/s Nitin Nishad/90873, Leased Area -2.631 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
489	Shri Varun Kumar, R/o- Ward No.- 70, Sindhi Tola, Shankargarh, District- Prayagraj, U.P. Proposed of "Building Stone (Gitti- Boulder) Sand Stone Mine" Project at Khasra No./Plot No./Gata No.-174, Khand No.-B/9, at Village- Bangaliya, Tehsil- Meja, District-Prayagraj, U.P.,M/s Varun Kumar/110803, Leased Area -4.048 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
490	Shri Ravi Jain, Director, R/o- 214 2nd Floor Bardhman Plaza Neta Ji Subhash Place, Delhi, M/s Amoras Trading India Proposed River Bed Sand/ Morrum Mining Project from Yamuna River located at Khasra No./Gata No.- 389, 391, Village-Korra Kanak, Tehsil- Fatehpur, District-Fatehpur, U.P., M/s M/s Amoras Trading India, Lease Area: 40.0 ha	Fatehpur	NA	NA	NA	NA	NA	Yes	No	740000	No	No
491	Smt. Mansi Rastogi W/o Shri Deepak Rastogi, Owner, H.No.- 132 HIG, Preetam Nagar, Gayasuddinpur, Uprhar, District- Allahabad, U.P. Proposed River Bed Sand/Morrum Mining Project from Yamuna River for M/s Balaji Coal Company, located at Khand No.- 9/8 to 9/10, Village- Umarwal, Tehsil- Chail, District- Kaushambi, U.P., Sanctioned Lease Area: 18 ha	Kaushambi	NA	NA	NA	NA	NA	Yes	No	750000	No	No
492	Shri Javed Ali, R/o- Subhash Nagar Saini, Tehsil- Sirathu, District- Kaushambi, U.P. , M/s Aman Brick Field Proposed Sand/ Morrum Mining Project from Yamuna Riverbed for located at Khand No.-10/19 to 10/21, Village- Kataicya, Tehsil- Chayal, District- Kaushambi, U.P. , M/s Aman Brick Field, Lease Area: 10.0 ha	Kaushambi	NA	NA	NA	NA	NA	Yes	No	340000	No	No


13/10/23
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13/10/23
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13/10/23
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CEO-G

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493	Shri Sunil Kumar S/o Shri Chandan Singh, R/o- H.N.-239/18, Shanti Nagar, Gurgaon, Haryana, M/s The Sunworld Travels Proposed River Bed Sand/Morrum Mining Project from Yamuna River located at Gata No.- 4, 5, 16, 17, 18, 25, 48 & 56, Village- Ghazipur, Tehsil-Khaga, District-Fatehpur, U.P., M/s The Sunworld Travels, Lease Area: 15.0 ha	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN for EC Revoked	No	No
494	Shri Durgesh Pratap Singh S/o Shri Satrubandhan Singh, R/o- Village-Koshnakalan, Tehsil- Meja, District-Prayagraj,U.P., M/s Maa Savitri Stones Proposed of " Building Stone (Khanda, Boulder, Gitti) Mine" Project at Khasra No./Plot No./Gata No.-3114, 3115, Khand No.-18, at Village- Koshnakalan, Tehsil- Meja, District- Prayagraj,U.P., M/s Maa Savitri Stones, Lease area-2.024 ha.,	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
495	Shri Manoj Kumar Singh S/o Shri Jagdish Singh, R/o- Present Add- 70 C/5B/1A, Uttari Lokpur, Naini, District-Prayagraj, U.P. Proposed of " Building Stone (Khanda, Boulder, Gitti) Mine" Project at Khasra No./Plot No./Gata No.-3460, Khand No.-17, at Village-Koshnakalan, Tehsil- Meja, District-Prayagraj,U.P., Lease area-1.619 ha.,	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
496	Shri Adhya Prasad Mishra S/o Late Shri Kamla Sankar Mishra, R/o-Dighiya Babgani Manda, Teshil- Meja, District- Prayagraj, U.P. Proposed of " Building Stone (Khanda, Gitti, Boulder)Mining" Project at Araj No./Plot No.275, 278, Khand No.- DH/13, at Village- Dharawal, Teshil- Meja, District- Prayagraj, U.P. Lease area-4.048 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO

13/10/22
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13/10/22
(B.P. Maurya)
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13/10/22
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CEO-6

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497	Smt. Rinku Singh W/o ShriUday Kumar, R/o- 16 F 811, Kajirpur, Naini, District- Prayagraj, U.P. Proposed of "Building Stone (Khanda, Gitti & Boulder) Sand Stone Mine" Project located at Araj No./Plot No.- 59, 98, Khand No.- 05, at Village- Parvezabad, Tehsil- Bara, District- Prayagraj, U.P., M/s Mateshree Associates, Leased Area -6.072 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
498	Shri Chandan Kumar Maurya S/o Shri Ram Khelawan Maurya, R/o- Village- Pipari, Sant Ravidas Nagar, Bhadohi, U.P. Proposed of " Building Stone (Khanda, Gitti & Boulder)Mining" Project at Gata No.-275, 276, Khand No.- D.H/12, at Village- Dharawal, Tehsil-Meja, District -Prayagraj, U.P., Lease area-6.758 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN for EC Revoked	NO	NO
499	Shri Somesh Bhardwaj S/o Shri Om Prakash Bharadwaj, R/o- Ganj, Mahoba, District-Fatehpur, U.P., M/s Ambey Granite Proposed of Sand/Morrum Mining Project at Guruwal Composite at Gata No.- 53 to 71, 74 to 86, 91, 132 to 134, Khand No.- 01, Village- Guruwal, Tehsil- Khaga, District-Fatehpur, U.P., M/s Ambey Granite, (Lease Area: 50.00 ha)	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN for EC Revoked	No	No
500	Smt. Kusum Devi, Owner, R/o- Pandila, Post- Ismailganj, Thana- Tharvai, District- Prayagraj , U.P., M/s Kusum Construction Proposed of "Sand Stone (Khanda, Gitti & Boulder) Mine" Project located at Gata No.- 174, Khanda No.- B/4, Village- Bangaliya, Tehsil-Meja District- Prayagraj , U.P., M/s Kusum Construction, Leased Area -2.024 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO


13/10/23
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13/10/23
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13/10/23
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CEO-6

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501	Shri Hemandas Gawri (Prop) Shri Chanchal Das Gawri R/o- 21A, Lukarganj (Near Police Chowki) Tehsil- Sadar, District – Prayagraj U.P.,M/s J.H. Traders Proposed Building Stone (Khanda, Boulder, Gitty) Sandstone mine at Araj No. /Plot No. Gata No- 1251, Khand No.-05, at Village – Kohdar, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s J.H. Traders, Area 8.097 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
502	Shri Ravi Shankar Gupta S/o Late Hira Laal, R/o- Daranagar, Tehsil- Sirathu, District- District-Kaushambi, U.P., Proposed river bed Sand/Morrum Mining Project along river Yamuna located at , Khand No.- 9/25 to 9/26, Village-Mohammadabad Kewat Ka Purwa, Tehsil-Chayal, District-Kaushambi, U.P., (Leased Area-16.00 Ha)	Kaushambi	NA	NA	NA	NA	NA	Yes	No	740000	No	No
503	Smt. Shakuntla W/o Shri Punjab Singh, R/o-Village-Bisenpur, Post-Dohariya, Thana-Meja, District-Allahabad,Uttar Prades Proposed of Ordinary River Sand Mining project at Khand No-31, Village- ParanipurIII (from tower of hightension line up to constructing tower of high tension line) & Kandla Mawaiya (Ganga River), Tehsil- Meja/Handiya District- Prayagraj, U.P. Area 5.0 Ha.	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	450000	NO	NO
504	Shri Ateek Ahmad R/o: Plot No.-154, Vivek Nagar, Kanpur Sagar Road, Kabrai, Mahoba-210424 Uttar Pradesh Proposed Building Stone (Gitti-Boulder) Sand Stone mine, at Khasra no. /Plot no./ Gata No. – 1144, Khand No.3, Area 2.024 ha. (5.0 Acres) at Village – Mamauli, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s Kumar Garnitey/90284.	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
505	Smt. Nirmila Devi D/o Shri Vishwanath R/o- 191C/ 146C Chaukhandi, Kydganj District- Prayagraj, U.P Proposed of “Ordinary Sand Mining at Yamuna River” having mine area: 8.0 ha., located at Khand No. 7, Village- Manpur, Ojha Patti, Barhula, Tehsil- Bara, District: Prayagraj	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO


13/10/23
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13/10/23
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13/10/23
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CEO-G

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506	Shri Santosh Tiwari S/o Shri Surendra Tiwari, R/o- Mo. No.- C-144, Sector-E, Thana- Aliganj, District- Lucknow, U.P. Proposed of Sand/Morrum Mining Project from Riverbed of Yamuna River located at Khand No.- 15/35 to 15/39, (Khand Sr. No.- 03) Village-Umrawan, Tehsil- Manjhanpur, District- Kaushambi, U.P., (Lease Area-10.00 ha)	Kaushambi	NA	NA	NA	NA	NA	Yes	No	740000	No	No
507	Shri Akhilesh Kumar Singh S/o Late Rakesh Bahadur Singh, R/o- 162- Chilbila Nahwai Manda, Tehsil- Meja, District- Prayagraj, U.P.,M/s Akhilesh Kumar Singh Proposed of Building Stone (Khanda & Gitti, Boulder) Mining Project at Arajji No./ Gata No.- 1 Kha, Khand No.- V/6, , at Village-Veerpur, Tehsil- Meja, District- Prayagraj, U.P.,M/s Akhilesh Kumar Singh, (Leased Area- 2.834 ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
508	Shri Atul Kumar Tiwari, R/o-Village – Sikikalan, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of Shri Atul Kumar Tiwari. Proposed of Building Stone (Gitti/Boulder/Khanda) mine, at Khasra No. /Plot No./Gata No.- 984 (2), 665, 666 and 669, Area 2.834 ha. (7.00 Acres) at Village – Sikikalan, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of Shri Atul Kumar Tiwari.	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN for EC Revoked	NO	NO
509	Shri Jagdish Prasad S/o Shri Baljor Shri Jagdish Prasad, Village- Mohammadabad Kewat Ka Purwa, Tehsil-Chayal, District- Kaushambi, U.P., M/sMaa Vaishno Traders Proposed “Sand/ Morrum Mining” Project at Khand No.- 9/27 to 9/29, VillageMohammadabad Kewat Ka Purwa, Tehsil- Chayal, District- Kaushambi, U.P. (Leased Area : 21.50 ha)	Kaushambi	NA	NA	NA	NA	NA	Yes	No	740000	No	No

13/10/23
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13/10/23
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13/10/23
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CEO-6

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510	Shri Ravindra Kumar (Prop) S/o Shri Rajendra Prasad Jaiswal R/o- 463/380A/1, F/1, New Basti Keedganj District - Prayagraj, Uttar Pradesh Proposed of Building Stone (Gitti / Boulder / Khanda) mine, at Khasra no. /Plot no./Gata No.- 1, 522, Khand No.D.H./7 Area 4.0480 ha (10.00 Acres) at Village - Dharawal, TehsilMeja, District- Prayagraj, Uttar Pradesh of M/s Jvoti Associates	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
511	Sunita Singh W/o Shri Dinesh Pratap Singh R/o - Rajapur, Bharatganj Tehsil - Meja, District - Prayagraj U.P. Proposed Building Stone (Gitti / Boulder / Khanda) Sandstone mine at Araj No. /Plot No. - 01, Khand No.-G/1, at Village - Gudgawa, TehsilMeja, District- Prayagraj, Uttar Pradesh of Smt. Sunita Singh, Area 2.024 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	640000	NO	NO
512	Shri Achintay Karvariya S/o Shri Kapil Muni Karvariya R/o - 1184 Malviya Nagar, Thana-Atarsuiya, Tehsil-Sadar, District- Prayagraj, U.P. Proposed Sand/ Moram Mining From Yamuna Riverbed Located at Khand No. 14/07 To 14/10, Village- Katri, Tehsil-Manjhanpur District: Kaushambi (U.P.) Lease Area: 17.0	Kaushambi	NA	NA	NA	NA	NA	Yes	No	740000	No	No
513	Shri Deepak Singh, R/o- Village - Hinauti Pandey, Tehsil- Bara, District- Prayagraj, Uttar Pradesh of Shri Deepak Singh. Proposed of Building Stone (Gitti/Boulder/Khanda) Sandstone mine, at Khasra no./Plot no./Gata No.-272, Khand No.6, Area 0.809 ha (2.00 Acres) at Village - Hinauti Pandey, Tehsil- Bara, District- Prayagraj, Uttar Pradesh of Shri Deepak Singh	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
514	Smt. Renu W/o Shri Satendra Kumar R/o- Ahiran Ka Pura, Dari Tehsil- Meja, District - Prayagraj U.P., M/s Jai Maa Aadi Group Proposed Building Stone (Gitti/Boulder/Khanda) Sandstone mine at Araj No. /Plot No. - 275, Khand No.-DH/14, at Village - Dharawal, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s Jai Maa Aadi Group, Area 1.012 ha.	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO

13/10/23
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13/10/23
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CEO-6

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515	Shri Usha Rani Gavri (Prop) W/o Shri Hemandas Gavri Office Add: 3rd Floor, Flat No.104 Skandh Apartment, Lukarganj, Prayagraj. Permanent Add:- 21A, Lukarganj (Near Police Chowki) Thana- Kuldabad, Tehsil- Sadar, District - Prayagraj U.P. Proposed Building Stone (Khanda, Boulder, Gitty) Sandstone mine at Araj No. /Plot No./Gata No- 174, Khand No.-B/10, at Village - Bangaliya, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s M.K.A. Enterprises, Area 2.428 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
516	Shri Diwakar Singh, R/o- Village- Kosanakalan Manda, Tehsil- Meja, District- Prayagraj Uttar Pradesh, M/s D.P.S Enterprises Proposed of Building Stone (Khanda, Boulder, Gitti) Sandstone mine at Araj No. /Plot No. Gata No- 174, Khand No.-B/5, at Village - Bangaliya, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s D.P.S Enterprises, Area 2.0240 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
517	Shri Arun Kumar Singh (Prop) S/o Shri Dharmendra Pratap Singh R/o: 529 Manda Khas Tehsil- Meja, District-Prayagraj U.P. Proposed of building stone (Gitti, Boulder, Khanda) sandstone mine at Araj No. /Plot No./Gata No- 1Mi, khand no.-K/3, at village - Kewalpur, tehsil- Meja, district- Prayagraj, Uttar Pradesh of Shri Arun Kumar Singh, area 2.024 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	750000	NO	NO
518	Shri Ravi Nandan, R/o- at Village - Bhatauti, Tehsil- Meja, District- Prayagraj, Uttar Pradesh Proposed of Building Stone (Gitti, Boulder, Khanda) Sand Stone mine at Araj No./Plot No./Gata No.- 2098, Khand No.-52, at Village - Bhatauti, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of Shri Ravi Nandan, Area 4.048 ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO

13/10/23
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13/10/23
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CEO-G

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519	Shri Ram Kesarwani, R/o- Village – Bhatauti, Tehsil- Meja, District- Prayagraj, Uttar Pradesh Proposed of Building Stone (Gitti, Boulder, Khanda) Sand Stone mine at Araj No./Plot No./Gata No.- 2098, Khand No.-41 and 43, at Village – Bhatauti, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of Shri Ram Kesarwani, Area-4.048 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
520	Shri Rajeev Kumar Singh S/o Shri Surendra Bahadur Singh R/o-Village Rajapur, Post – Bharatganj, Tehsil Meja, District- Prayagraj (U.P.) Proposed of “Building Stone Sand Stone (Khanda, Boulder Gitti) Mining Project” located at Araj No. 1Mi, khand K/1, Village- Kevalpur, Tehsil-Meja & District- Prayagraj, Uttar Pradesh. (Area 1.214 Ha.)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
521	Shri Aditya Singh S/o Shri Jagdish Singh, R/o- House No.- 109, Purani Bindki, Fatehpur, U.P. Proposed Ordinary Soil Excavation Project” at Gata No.- 159Ka, 159Kha, 159Gha, 113, 163, 165, Village- Mavaiya Mustakil, Tehsil- Bindki, District- Fatehpur U.P. (Area – 1.392 ha)	Fatehpur	NA	NA	NA	NA	NA	Yes	No	740000	No	No
522	Shri Nirmal Kumar Chaubey (Prop) S/o Shri Balwant Chaubey Add:- Chhorhar Hanumanganj District-Balia, U.P Proposed Building Stone (Khanda, Boulder Gitti) Sandstone mine located at Araj No. /Plot No. Gata No- 174, Khand No.-B/3, Area 2.0240 ha (5.0 Acres) at Village – Bangliya, Tehsil-Meja, District- Prayagraj, Uttar Pradesh, Area- 2.0240 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	410000	NO	NO
523	Smt. Santoshi Singh W/o Shri Deepak Kumar Singh R/o: 12, Hanumanbag Colony Mamfordganj, Thana-Colonelganj, Tehsil- Sadar, District- Prayagraj-U.P. Proposed Project is to extract Sand Stone at located Araj No./Plot No./Gata No.- 2061, Khand No.-1B, Area 8.097 ha (20.0 Acres) at Village – Bhatauti, Tehsil-Meja, District- Prayagraj, Uttar Pradesh.	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO

13/10/23
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524	Smt. Saroj Singh, R/o- Village-Bangliya, Tehsil - Meja, District-Prayagraj, U.P. Proposed of Building Stone (Khanda/ Boulder/Khanda) Sand Stone mine at Araj No./Gata No.- 174, Khand No.-B/2, at Village -Bangaliya, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of Smt. Saroj Singh, Area 1.619 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	740000	NO	NO
525	Shri Sunil Kesharwani, S/o Shri Ram Babu Kesharwani R/o -744, G T Road, Bamrauli, Distt-Prayagraj, U.P. Proposed river bed Sand/Morrum Mining having lease area 16.00 ha (40 acre) along river Yamuna in Khand No. 9/3 to 9/4 at Village - Piparhata, Tehsil- Chail, District- Kaushambi, U. P. of M/s Vishwanath Enterprises, Area 16.00 ha	Kaushambi	NA	NA	NA	NA	NA	Yes	No	240000	No	No
526	Smt. Yaduvanshi Pragya Singh D/o Shri Yaduvanshi Ashok Kumar Singh Add.- K-1 Block D, Shalimar Grand-10 Jopling Road, Lucknow, U.P. Proposed "Sand/ Morrum Mining" Project at Adhawal Composite-2 Gata No.- 331, 333 to 335, 339 to 343, 346 to 351, 362 to 366, 376, 380 to 390, 392, 395 to 397, 407, Village- Adhawal, Tehsil- Fatehpur, District- Fatehpur, U.P. (Applied Area : 45.0 ha.)	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN for EC Revoked	No	No
527	Shri Buddh Singh S/o Shri Shatrueet Singh R/o - 816, Moth, Poonch, Tehsil-Moth District- Jhansi, U. P., M/s Buddh Singh Granite, Proposes of Building Stone (Khanda, Boulder, Balast) Mining at Gata No./Araji No.-281, Khand No. 01, at Village -Madaurakhurd, Tehsil- Moth, District- Jhansi, Uttar Pradesh of M/s Buddh Singh Granite, Area 0.890 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
528	Shri Siddharth Yadav S/o Shri Jitendra Singh Yadav R/o- 364, Pratappura Nagra, Tehsil- Sadar, District- Jhansi, (U.P.), Proposed for Khailar Khanda-Boulder/ Gitty- Ballast Mining Project at Gata No.-669 (Khand No.07), Village- Khailar, Tehsil- Sadar, District- Jhansi, Uttar Pradesh by Shri Siddharth Yadav, Area- 2.530 Ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO

13/10/23
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13/10/23
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13/10/23
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CEO-6

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529	Smt. Shruti Dubey W/o Shri Tarun Gupta, R/o- 1346 Kunj Vihar Colony, Civil Line, Tehsil- Sadar, District- Jhansi, (U.P.), Proposed for Chaukari KhandaBoulder/ Gitty- Ballast Mining Project at Gata No.1127, Khand No.- 03, Village-Chaukari, Tehsil-Garautha, District-Jhansi, Uttar Pradesh by Smt. Shruti Dubey, Area- 0.8090 Ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
530	Shri Jitendra Pratap Singh Yadav S/o Shri Chhatrapal Singh Yadav, R/o- 50 Purana Raiganj, Seepari bazar, Tehsil- Sadar, District- Jhansi, (U.P.), Proposed for Khailar KhandaBoulder/ Gitty- Ballast Mining Project at Gata No. 669 (Khand No.21), Village- Khailar, Tehsil- Sadar, District-Jhansi, Uttar Pradesh by Shri Jitendra Pratap Singh Yadav, Area- 2.023 Ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
531	Shri Deeraj Kumar Prajapati S/o Shri Jitendra Kumar Prajapati, R/o- H.No.- 511, New Basti, District: Jhansi, Uttar Pradesh, Proposed Project of Building Stone (Khanda, Boulder, Bailast (Gitti) Mine at Arazi No.- 464 (Khand-01), Village- Pahara, Tehsil- Garautha, District- Jhansi, Uttar Pradesh, Area 1.618 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
532	Shri Shivpal Singh S/o- Shri Kartar Singh R/o - Village & Post-Khilli Tehsil- Moth, District- Jhansi (U.P.), Proposed Project of "Building Stone Khanda - Boulder/ Gitti- Ballast Mining " located at Gata No. 455 (Khand No. - 01), in Village- Pachobai, Tehsil- Moth, District- Jhansi, Uttar Pradesh. Area 0.809 Ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
533	Shri Sanjay Parecha, R/o-Ao 28 Ramnath City, Rajgarh, Tehsil- Sadar, District- Jhansi, (U.P.), Proposed Khanda- Boulder/ Gitty-Ballast Mining Project Area 2.0 Ha. for a Production of 60,000m ³ /yr at Gata No.310,Khand No.-4, Village- Dagariyarund , Tehsil-Sadar, District-Jhansi	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO


13/10/23
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13/10/23
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CEO-6

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534	Shri Sagar Parecha, R/o- Ao 27 Ramnath City, Rajgarh, Tehsil- Sadar, District- Jhansi, (U.P.), Proposed for Building Stone, khanda, gitty, boulder Mining Project Area 1.214 Ha. for a Production of 36420 m ³ /yr at Gata No.1127,Khand No.-2, Village- Chaukari, Tehsil- Garautha, District- Jhansi State- Uttar Pradesh by Prop. Shri Sushil Parecha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
535	Shri Ratan Singh Yadav S/o- Shri Hiralal R/O- Village: Poonchha, Thana: Poonchha District: Jhansi, U.P., M/s Ratan Stone Gramudyog, Proposed Project of "Building stone, Khanda – Boulder/ Gitti -Baillast Mining" located at Gata No- 505 (Khand-01), Area 1.618 Ha. in Village Patha, Tehsil- Garautha, District Jhansi, U.P., M/s Ratan Stone Gramudyog	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
536	Shri Rajendra Mishra, R/o- 127/581, S-Block Vinoba Nagar, Juhi, Kanpur Nagar, U.P., Proposed Project of "Building Stone, Khanda, Boulder, Ballast (Gitty) Mine" located at Gata No-152,Khand No.- 02, Village- Daun, Tehsil- Sadar, District- Jhansi, U.P., M/s Deep Builders. Area: 1.214	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
537	Shri Satish Yadav S/o - Shri Kartar Singh Yadav R/O- Village and P.O. - Khilli, Thana – Poonch, Tehsil : Moth, Distt: Jhansi, (U.P.), Proposed Project of "Building stone, Khanda – Boulder/ Gitti -Ballast Mining" located at Gata No- 23 (Khand-04), Area 1.30 Ha. in Village Dasna, Tehsil- Moth, District- Jhansi, Uttar Pradesh.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
538	Shri Dhiraj Kumar Prajapati S/o Shri Jitendra Kumar Prajapati R/o-511,New Basti, Jhansi, Uttar Pradesh, Proposed Building Stone "Khandas, Gitti, Boulder Mining Project" at Gata No. 98 (Khand – 05) ,Village: Karanpura, Tehsil: Garautha, District: Jhansi, State: Uttar Pradesh, Area: 0.809 Ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO


13/10/23
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CEO-G

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539	Shri Milan Yadav S /O- Shri Pramod Kumar R/O- 612 H.No, Kamal Singh Colony, Khati Baba District : Jhansi (U.P.), Proposed Project of "Building stone, Khanda – Boulder/ Gitti -Ballast Mining" located at Gata No - 442II (Khand-01), in Village Dongri , Tehsil-Sadar, District Jhansi , Uttar Pradesh , Area 1.618 Ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
540	Shri Anoop Parecha, R/o- Bo 30 Ramnath City, Rajgarh, Tehsil- Sadar, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti) Mine" Project at Gata No.-277, Khand No.- 02, at Village-Silari, Tehsil-Moth, District- Jhansi, U.P. Lease area-1.416 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
541	Shri Satyam Gupta S/o Saurabh Gupta, R/o- 944, Civil Lines, Tehsil & District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti, Boulder) Mining" Project at Gata No.- 22, Khand No.-07, Village- Dunara, Tehsil -Sadar, District- Jhansi, U.P., Leased Area -3.237 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
542	Shri Jitendra Singh, R/o-Village-Nawada, Tehsil-Mauranipur, District- Jhansi, U.P., Proposed River Bed Sand Mining Project at Gata No.-28, 67, 73, 76, Khand No.-02, Village- Nawada, Tehsil-Mauranipur, District- Jhansi, U.P. Lease Area- 14.0 ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
543	Shri Pramod Kumar Gupta S/o Shri Ram Narayan Gupta, R/o- 1215 Civil Line, Shakti Nagar, B.K.D.Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder & Gitti) Mining" Project at Gata No.- 669, Khand No.-03, at Village- Khaillar , Tehsil-Sadar, District- Jhansi, U.P., Lease area-2.023 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
544	Smt. Khushbu Yadav W/o Shri Neelesh, R/o- 17, Kamal Residency, Shivaji Nagar, District- Jhansi, U.P., M/s Brij Construction Company, Proposed of " Building Stone (Khanda, Boulder & Gitti) Mining" Project at Gata No.-244, Khand No.-01, at Village-Musawali, Tehsil-Moth, District- Jhansi, U.P., M/s Brij Construction Company, Lease area-1.821 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO


13/10/23
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CEO-C

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545	Shri Anoop Parecha, R/o- Bo 30 Ramnath City, Rajgarh, Tehsil- Sadar, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti) Mine" Project at Gata No.-3096, Khand No.- 12, at Village-Bijauli, Tehsil-Sadar, District- Jhansi, U.P. Lease area-0.8090 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
546	Smt.Ragini Dubey, R/o-B.A. 5 K.K. Puri Colony, Seeparee, Tehsil & District-Jhansi, U.P., Proposed of Red Morrum Mine Project at Gata No.- 2232, Khand No.- 04, at Village-Jhansi, U.P. Lease area-0.8090 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
547	Smt. Anupama Yadav W/o Shri Charan Singh Yadav, R/o- 178, CP Mission Compound, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Gitti, Boulder) Mining" Project at Gata No.-23, Khand No.- 07, at Village-Dasna, Tehsil-Moth, District- Jhansi, U.P., Lease area-2.00 ha.,	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
548	Shri Sandeep Singh Yadav, Owner, R/o-143, Barwa Sagar, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti) Mining" Project at Gata No.-37/4, at Village-Jarbo, Tehsil-Sadar, District- Jhansi, U.P., Lease area-1.011 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
549	Shri Suraj Prasad Gupta S/o Shri Kalicharan Gupta, R/o- Kabrai, Tehsil & District- Mahoba, U.P., Proposed of " Building Stone (Gitti , Khanda & Boulder) Mining" Project at Gata No.- 745/2, at Village-Makarbai , Tehsil-Sadar, District- Jhansi, U.P., Lease area-1.182 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
550	Shri Deepak Wadhi S/o Shri Jagmohan Wadhi, R/o- 1533, Janki Puram, Civil Line, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Gitti , Khanda & Boulder) Mining" Project at Gata No.-856, Khand No.-04, at Village-Pali Pahari, Tehsil-Sadar, District- Jhansi, U.P., Lease area-0.728 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO


13/10/23
(Shri Suraj Prasad Gupta)
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13/10/23
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13/10/23
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CEO-C

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
551	Shri Pramd Kumar Gupta S/o Late Ramnarayan Guupta, R/o- Shaktinagar Gwalior Road, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Gitti)" Project at Araji No.-1195/11 & 1219/11,at Village- Digara, Tehsil- Sadar, District- Jhansi, U.P., Lease area-1.396 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
552	Shri Pravendra Singh S/o Shri Vishun Singh, R/o- 240/4, Ao Kachahari Chauraha Civil Lines, Tehsil & District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Boulder & (Gitti) Bailast) Mining" Project at Gata No.-120, Khand No.-01, Village- Majhari, Tehsil- Tahrauli, District- Jhansi, U.P., Leased Area -0.809 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
553	Shri Harpal Singh, R/o- 206 Katra, Gursarai Dehat, Tehsil- Garautha, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti)Mining" Project at Gata No.-226, Khand No.-07, at Village- Sirvo, Tehsil- Garautha, District- Jhansi, U.P., Leased Area -0.809 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
554	Smt. Ratna Jadaun W/o Virendra Singhy Jadaun, R/o- E-7, M-708, Arera Colony Bhopal, M.P., Proposed River Bed Sand Mining Project at Gata No.-523, Village- Khakuora , Tehsil- Mauranipur, District- Jhansi, U.P., Lease Area: 20.0 ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN for EC Revoked	NA	NO
555	Shri Sagar Parecha, Owner, R/o-Village- Dangariyarund, Tehsil- Sadar, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder & Gitti)Mine" Project at Araji No.-310, Khand No.-03, at Village-Dangariyarund , Tehsil- Sadar, District-Jhansi, U.P., Lease area-2.0 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO

13/10/23
(Shri Sankar)
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13/10/23
(B.P. Maurya)
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13/10/23
(Dr. Ram Kaban)
CEO-G

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556	Shri Anoop Singh Patel S/o Shri Khyali Ram Patel, R/o- Mohalla Parvaripur, Tehsil & District- Mainpuri, U.P., Proposed Building Stone (khanda, Gitti & Boulder) Mining Project at Gata No.-295, Khand No.-01, Village-Khilara, Tehsil-Mauranipur, District Jhansi, U.P. Lease area-0.809 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
557	Shri Anand Kumar Yadav S/o Shri Sadhu Ram Yadav, 27, Isai Chowki, Khailar, Tehsi & District- Jhansi, U.P., Proposed for Building Stone (Gitti & Khandas, Boulder Mining at Gata No.-669, Khand No.-27, Village- Khailar, Tehsi -Sadar, District- Jhansi, U.P., Lease area- 2.023 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	1280000	NA	NO
558	Shri Rajendra Singh Yadav S/o Shri Lakhan Yadav, R/o- C.P. Mission Compound, Tehsil & District-Jhansi, U.P., M/s Shivam Steels,, Building Stone, Khanda & Boulder, Gitti/Ballast Mining at Gata No.-205/02,, Khand No.- 01, at Village- Bhadarwara Bujurg, Tehsil-Garautha, District - Jhansi, U.P. , M/s Shivam Steels, Lease area-1.618 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
559	Shri Vijay Kumar Khatri S/o Shri R.M. Khatri, R/o- Purana 45 Naya 762, Civil Lines, District- Jhansi, U.P., Proposed of " Building Stone (Khanda,Gitti, Boulder) Mining" Project at Gata No.-267, Khand No.- 01, at Village- Silari, Tehsil-Moth, District -Jhansi, U.P. Lease area-1.416 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
560	Shri Amit Singh, R/o- 1087/1 Station Road , PNB Bank K Pass, District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti- Boulder) Mine" Project at Gata No.-669, Khand No.-01, at Village- Khailar, Tehsil & District- Jhansi, U.P. Leased Area - 2.509 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
561	Shri Amit Singh, R/o- 1087/1 Station Road , PNB Bank K Pass, District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti- Boulder) Mine" Project at Gata No.-669, Khand No.-04, at Village- Khailar, Tehsil & District- Jhansi, U.P. Leased Area - 2.225 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO


13/10/23
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13/10/23
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13/10/23
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562	Shri Raj Kumar Parecha S/o Shri Ishwar Das Parecha, R/o- 1533, Jankipuram Civil Lines, Tehsil & District -Jhansi, U.P., Proposed of " Building Stone (Khanda, Gitti, Boulder)Mining" Project at Gata No.-06, Khand No.- 01, at Village- Punawali Kalan, Tehsil & District -Jhansi, U.P. Lease area-2.428 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
563	Shri Vinay Kumar S/o Shri Lala Ram Verma, R/o- 748, Vanshi Gauhara, Thana- Korwali Mainpuri, District- Mainpuri, U.P., Proposed of " Building Stone (Khanda, Gitti, Boulder)Mining" Project at Gata No.-105, Khand No.- 01, at Village- Athodna, Tehsil-Sadar, District -Jhansi, U.P. Lease area-2.023 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
564	Shri Vinay Kumar S/o Shri Lala Ram Verma, R/o- 748, Vanshi Gauhara, Thana- Korwali Mainpuri, District- Mainpuri, U.P., Proposed of " Building Stone (Khanda, Gitti, Boulder)Mining" Project at Gata No.-442 Ga, Khand No.- 02, at Village- Dongri, Tehsil-Sadar, District -Jhansi, U.P. Lease area-1.618 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
565	Smt. Anupama Yadav W/o Shri Charan Singh Yadav, R/o- B-178, c.p. Mission Compund, Jhansi, U.P., M/s Raj Construction Company, Proposed of " Building Stone (Khanda, Gitti & Boulder)Mining" Project at Gata No.- 173, Khand No.- 01, at Village- Dhawar, Tehsil-Moth, District -Jhansi, U.P., M/s Raj Construction Company, Lease area-2.832 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
566	Shri Harsh Kochar, C-1, & C-2, Industrial Estate, Jhansi, M/s J.K. Minerals, Proposed for Diaspore-Pyrophyllite Mining Project at Khasra No.- 1340, 1344, 1345, 1339, 1328, and Bawal Tanda 421, 422, at Village- Palar, Bewal & Tanda, Tehsil- Jhansi, U.P. (Leased Area-72.50 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO


13/10/23
(Shri Sankar)
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13/10/23
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13/10/23
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CEO-G

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567	Shri Devashish Biswas, Owner, R/o- B-603, 6th floor Aleesha Apartment, 3 way Road, Raja Ram Mohan Rai Marg, District- Lucknow, U.P., M/s Dec. Enterprises, Proposed of " Building Stone(Khanda, Gitti & Boulder) Mine" Project at Gata No.-181, Khand No.-01,at Village- Haivatpura, Tehsil-Garautha, District- Jhansi, U.P. M/s Dec. Enterprises, Lease area-2.023 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	760000	NA	NO
568	Smt. Shashi Devi W/o Shri Virendra Kumar, R/o- House No.-168/19, Noniya Mohal, District-Banda,U.P.,M/s Shubh Construction, Proposed River Bed Sand/Morrum Mining Project along river Betwa in Gata No.- 321 Ga, Village- Salemapur , Tehsil- Moth, District-Jhansi, U.P., (Leased Area-10.0 ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
569	Smt. Saraswati Dubey W/o Shri Sanjay Dubey, R/o- 81, Bajrang Colony, Block Side of Medical College, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone(Khanda, Gitti & Boulder)Mining" Project at Gata No.-326, Khand No.-01,at Village- Todi, Tehsil-Moth, District Jhansi, U.P. Lease area-0.809 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
570	Shri Chaudhary Ubaid Ahmad Thekedar S/o Shri Shahid Hussain, R/o- Nai Basti Banki, Tehsil- Nawabganj, District- Barabanki, U.P., Proposed of " Building Stone(Khanda, Gitti & Boulder) & Red Morrum Mining" Project at Gata No.-585, Khand No.-01,at Village- Bhandra, Tehsil-Mauranipur, District Jhansi, U.P. Lease area-2.0 ha., Shri Chaudhary Ubaid Ahmad Thekedar	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO

13/10/23
(Shri Sanjay)
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13/10/23
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13/10/23
(Dr. Ram Kishan)
CEO-G

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571	Shri Anoop Kumar Singh S/o Shri Dharmjeet Singh, R/o- B-27/70, 2ND Floor, Barhar Kothi, Durga Kund Road, Near Gurudham Crossing, Varanasi, U.P., M/s M.C.C. Mahadev Construction Pvt. Ltd., Proposed of "Building Stone(Khanda, Gitti & Boulder) Mine" Project at Gata No.-19, Khand No.-05, at Village- Paraaichha, Tehsil-Moth, District- Jhansi, U.P. M/s M.C.C. Mahadev Construction Pvt. Ltd. , Lease area-2.023 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
572	Smt. Triveni Devi W/o Shri Ratan La Ahirwar, R/o- 365, Nainagarh, Nagra,Jhansi,U.P., Proposed for Punawali Kalan(Gitti-Ballast & Khanda, Boulder) Mine" Project at Gata No.-2449, 2451/2, Village-Punawali Kalan, Tehsil & District-Jhansi U.P. Leased Area -5.0 Acres	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
573	Shri Arvind Kumar Nagayach, Owner, R/o- 808 Ramnagar Ajnaari Road, Railway Crossing K pass , Orai, District- Jhansi, U.P., M/s Nikhil Enterprises, Proposed of "Building Stone (Khanda, Gitti & Boulder) Mine" Project at Gata No.-515, Khand No.-04, at Village- Sirvo, Tehsil- Garautha, District- Jhansi, U.P., Leased Area - 2.023 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
574	Shri Anirudha Singh, Owner, R/o- 860 C.P. Mission Compound, Tehsil-Sadar, District-Jhansi, U.P., M/s Friends Enterprises, Proposed of "Building Stone (Khanda, Gitti & Boulder) Mine" Project at Gata No.-1293, Khand No.- 02, at Village-Karari, Tehsil- Sadar, District- Jhansi, U.P. Leased Area -2.023 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
575	Shri Srimati Saraswati Dubey, R/o- 81 Bajrang Colony Tehsil & District-Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti & Boulder) Mining" Project at Gata No.-603, Khand No.- 02, at Village- Sywari (Siori), Tehsil- Mauranipur, District-Jhansi, U.P. Leased Area -1.214 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO


13/10/23
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13/10/23
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13/10/23
(Dr. Ram Kishore)
CEO-6

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
576	Shri Anoop Kuamr Singh, R/o-H.No.-B-30/5, Plot No.-914/915, Ambrosiya Apartment , B.H.U Road, Sadar,Varanasi, U.P., Proposed of "Building Stone (Khandas, Gitti & Boulder) Mining" Project located at Gata No.-22, Khanda No.- 01, at Village-Paraichha , Tehsil-Moth, District- Jhansi, U.P., Leased Area - 1.902 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
577	Shri Deepak Changani S/o Shri Chetan Lal, Owner,R/o- H.No.-1042, CIC Camapus, Jhokan Bag, Tehsil & District- Jhansi, U.P. Proposed River Bed Sand Mining Project from Managoru River at Gata No.-794, Village- Atpei , Tehsil-Mauranipur, District- Jhansi, U.P., Lease Area: 2.50 ha), Proposed River Bed Sand Mining Project from Managoru River at Gata No.-794, Village- Atpei , Tehsil-Mauranipur, District- Jhansi, U.P., Lease Area-2.50 ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
578	Shri Sujeet Tiwari, R/o-372/28, Babulal Karkhane K Pass, Civil lines,Tehsil- Sadar, District- Jhansi, U.P.,M/s Sanika Construction, Proposed Project of riverbed "Ordinary Sand Mining" on the riverbed of River Gorbora at Gata No.- 373, 374, 382, 383, 384, 386, 387, 782, 800, 692 at Village-Navada, Tehsil-Mauranipur, District-Jhansi, U.P.,M/s Sanika Construction,Leased Area -3.0 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
579	Shri Ishwar Das Parecha, R/o- 57/A, Sundar Vihar Colony, Tehsil & District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti & Boulder) Mining" Project located at Arajai No.-696, Khand No.- 01 , at Village-Karari, Tehsil & District- Jhansi, U.P., Leased Area -2.023 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO


13/10/23
(Shri Sujeet Tiwari)
SA


13/10/23
(B.P. Maurya)
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13/10/23
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CEO-G

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580	Shri Jai Ram Yadav S/o Shri Badri Prasad, R/o- Village-Khalishpur, Tehsil- Budhanpur, District- Azamgarh, U.P., M/s Jai Ram Engineers Contractors, Proposed of "Building Stone (Khanda, Gitti & Boulder) Mining" Project at located Gata No.-281, Khanda No.- 05, Area - 1.780 ha , at Village- Madaurakhurd, Tehsil- Moth, District- Jhansi, U.P., M/s Jai Ram Engineers Contractors, Leased Area -1.780 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
581	Shri Ashish Kumar Singh S/o Shri Kailash Singh, R/o- Station Road, Paraichha, Tehsil & District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti & Boulder) Mine" Project at Gata No./Araji No./Plot No.- 719, at Village- Goramachhiya, Tehsil & District- Jhansi, U.P., M/s Ashish Enterprises, Leased Area -1.214 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
582	Smt. Rita Gupta W/o Shri Sanjay Kumar Gupta, R/o- 49, Kailash Residency, Than- Kotwali, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone(Khanda, Gitti & Boulder) Mine" Project at Khasra No.- 03, at Village- Sirov , Tehsil-Garautha, District-Jhansi, U.P., Lease area-2.023 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
583	Shri Sujeet Bahadur Singh, S/o- Shri Harihar Singh, R/o- Village- Sersa, Tehsil- Moth, District- Jhansi, U.P., M/s Harihar Stone Gramodhyog, Proposed of Building Stone (Gitti- Pathhar, Khandas, Boulder) mine at Gata No./Araji No./ Plot No.- 12, Khand No.- 02, Area- 0.890 Ha (2.25 Acres) at Village- Paraichha, Tehsil- Moth, District- Jhansi, U.P., M/s Harihar Stone Gramodhyog	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
584	Shri Sushil Kumar Gupta, R/o- A.M, 2/14 Virangana Nagar, Thana- Nawabad, Tehsil & District- Jhansi, U.P., M/s Sushil Stone Gramodhyog, Proposed of Building Stone (Khanda, Gitti, Boulder) Mine Project at khand no- 03, Village- Khairo, Tehsil- Garautha, District- Jhansi, U.P., M/s Sushil Stone Gramodhyog, Leased Area- 2.023 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	760000	NA	NO


13/10/23
(Shru Sankar)
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13/10/23
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13/10/23
(Dr. Ram Kaban)
CEO-6

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
585	Shri Anurudh Kumar Khare S/o Shri Siyasaran Khare, R/o- 34, Purani Kotwali, Pachkuiya, Tehsil & District- Jhansi, U.P., Proposed Project of Building Stone.(Khandas & Gitti, Boulder) Mine Project located at Gata No./Araji No./Plot No.- 87, Khand No.- 01, Area- 1.214 Ha, Villlage-Dasna, Tehsil- Moth, District- Jhansi, U.P., M/s Khare Traders, Leased Area - 1.214ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
586	Shri Sujeet Bahadur Singh, S/o- Shri Harihar Singh, R/o- Village- Sersa, Tehsil- Moth, District- Jhansi, U.P., Proposed Project of Building Stone.(Khandas & Gitti, Boulder) Mine Project located at Gata No./Araji No./Plot No.- 281, Khand No.- 01, Area- 0.890 Ha (2.25 Acres), Villlage- Marodakhurd, Tehsil- Moth, District- Jhansi, U.P., M/s Harihar Stone Gramodhyan I	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
587	Shri Anup Kumar Singh, R/o- B30/5, Flat No.- 914/915, Ambrosiya Apartment, B.H.U. Road, Tehsil- Sadar, District- Varansi, U.P., Proposed Project of Building Stone.(Khandas & Gitti, Boulder) Mine Project located at Gata No./Plot No.- 22, Khand No.- 01, Area- 1.902 Ha (4.698 Acres), Villlage-Paraichha, Tehsil- Moth, District- Jhansi, U.P., M/s Mahadev Construction Company, Leased Ar.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
588	Sri Radhika Raman Yadav, Thekedar, Village Lighaura, Tehsil Garautha, District-Jhansi, U.P., Khandas, Gitty/Boulders (Building stone) project at Gata no./Araji no./Plot no. 1098, Khand-01,at Village Sakarar, Tehsil Mauranipur, District-Jhansi., Lease area 1.618 ha.M/s Radhika Raman yadav,thekedar.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
589	Shri Bishan Singh S/o Shri Ghanaram , Director, For- Ghanaram Infra Engineers Pvt. Ltd., R/o 818 west Patel Nagar, New Delhi, Proposed Sand/Morrum Mining Project for M/s Ghanaram Infra Engineers Pvt. Ltd., located at Gata No./Zone No./Khand No- 01 Ka, Village- Kukargaon, Tehsil- Tehrauli, District- Jhansi, U.P.,(Leased Area-30.361 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO


13/10/23
(Shri Sunil Kumar)
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13/10/23
(B.P. Maurya)
ASO


13/10/23
(Dr. Ram Kishan)
CEO-S

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590	Shri Rajesh Singh , M/s Ambey Suppliers Pvt. Ltd. , W-21, First Floor, Rajauri Garden, Dehli, Erach (Khand-01/Area- 40.468 ha) Sand/Morrum Mine on Betwa River at Khand No.-01, Village- Erach Tehsil- Garautha, District- Jhansi, U.P., M/s Ambey Suppliers Pvt. Ltd., Sanctioned Lease Area: 40.468 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
591	Shri Shrestha Sahu S/o Shri Vinod Sahu, Owner, R/o- 940/80 Civil Line ,Jhansi, U.P., M/s Vardan Construction, Area- 30.0 Acre/ 12.140 Ha. for River Sand/Morrum Mining at Khand No./ Gata No.- 1129, Village- Dikauli, Tehsil- Garautha, District- Jhansi, U.P., M/s Vardan Construction (Leased Area-12.140 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
592	Shri Mayank Tomar, Lessee, i26, Bapu Nagar, Bhilwara, Rajasthan, Dhawaker River Sand/Morrum Mine at Khasra No.-1984 & 2009, at Village- Dhawaker, Tehsil- Mauranipur, District- Jhansi, U.P., (Leased Area-12.14 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
593	Shri Ashish Yadav S/o Ram Pratap, R/o- Village- Palar, Badagaon, Tehsil & District- Jhansi, U.P., M/s Green India Consultina Pvt. Ltd., Chelra Sand Mine on Betwa River at Khand No.-1055, 1107, Villgae- Chelra, Tehsil- Moth, District-Jhansi, U.P., M/s Green India Consultina Pvt. Ltd.,(Leased Area-16.187 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
594	Shri Akarshit Sharma, Address: H.No.-74, C.O.D. Farm, Jwalanagar, Vikash Nagar, Tehsil- Sadar, District- Rampur, M/s Green India Consultina Pvt. Ltd., Luhargaon Sand Mine On Betwa River at Khand No.- 01, Village- Luhargaon, Tehsil- Tahrauli, District- Jhansi, U.P.,M/s Green India Consultina Pvt. Ltd., (Leased Area-12.14 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO


13/10/23
(Shru Sonkar)
SA


13/10/23
(B.P. Maurya)
ASO


13/10/23
(Dr. Ram Kishore)
CEO-6

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595	Shri Sharad Pratap Singh S/o Shri Shyam Sundar Singh, R/o- Village-240, 4A, Kachahri Chauraha, Distt.-Jhansi, U.P., M/s Sharad Enterprises, River Sand Mining at Araj/Gata/Khand No.-184, Area 22.00 Acre (8.903 Ha) , Village- Paraicha, Tehsil- Moth, Distt.- Jhansi, U.P.,M/s Sharad Enterprise, (Leased Area-8.903 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
596	Shri Karan Singh Rathore S/o- Bharath Singh Rathore, A/49 Basant Vihar Panchayawala, Near Raysal School, Jaipur, Vaishali Nagar, Rajasthan, M/s Shri Kuberamma Marbles Pvt. Ltd., Mailwara Sand Mine on UR River located at Gata No. 950, 966 at Village - Mailwara, Tehsil- Mauranipur, Distt.- Jhansi , U.P., (Leased Area-14.164 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
597	Shri Akarshit Sharma S/o Sanjeev K. Sharma, H. No.- 74, C.O.D. Farm Jwalanagar, Vikas Nagar, Tehsil-Sadar, Distt.- Rampur, U.P., M/s Green India Consultina Pvt. Ltd., Pachauro Sand / Morrum Mine on Sukhnai River located at Gata No. 968, 796, 797, 1102 at Village - Pachauro, Tehsil- Mauranipur, Distt.- Jhansi , U.P., (Leased Area-8.093 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
598	Shri Aman Deep Singh S/o Shri Ranjeet Singh, Katghar, Veer Shah Hazari, Moradabad- 244001, M/s A.D. Agro Foods Pvt. Ltd., Tharro Sand Mine on Betwa River located at Gata No. 01, 319, Village - Tharro, Tehsil- Garautha, Distt.- JHANSI , U.P., M/s A.D. Agro Foods Pvt. Lt, (Leased Area-20.234 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
599	Shri Kailash Chand, E7 M708, Arera Colony, Bhopal, M.P., M/s R.S.I. Stone World Pvt. Ltd., Devri Sand Mine on Dhasan River located at Gata No 381/10, 332/1, Village - Devri, Tehsil- Garautha, Distt.- JHANSI , U.P., M/s R.S.I. Stone World Pvt. Ltd., (Leased Area-21.044 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO

13/10/23
(Shru Smaran)
SA

13/10/23
(B.P. Maurya)
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13/10/23
(Dr. Ram Kaban)
CEO-6

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600	Shri Ashok Kumar Rai, Prop., M/s Maa Betwa Trading Company, R/o Village-Badora, Post-Ghisauli, District-Jhansi, U.P., Sand/Moram mining at Araj/Gata No. 278 & 293, Village-Teharka, Tehsil-Garautha, District-Jhansi, U.P. (Leased Area-20.234 Ha).	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
601	Sri. Sujeet Bahadur Singh, S/o Sri Hari Har Singh, Village-Sersa, Tehsil-Moth, Jhansi, U.P., EC for Stone Ballast/Khanda Boulder Mine at Araj No. 19, Village-Paraicha, Tehsil-Moth, Jhansi U.P.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
602	Shri Rajeev Singh S/o Shri Brijendra Pratap Singh, R/o--Ambedkar Nagar Colony, Kabrai, District- Mahoba, U.P., Proposed of "Building Stone (Khanda, Gitti & Boulder, Patiya, Lalmorrum etc) Mining" Project at Araj No.-93/1, Khanda No.- 07, at Village- Lakhanapur, Tehsil-Lalitpur, District- Lalitpur, U.P., Leased Area - 2.134ha	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
603	Shri Ravaraja S/o shri Seetal Singh, Village -Jugupura, Devgarh Road, Lalitpur, District- Lalitpur, U.P., Proposed Building Stone (khanda, Gitti & Boulder, Ballast) Mining Project at Gata No.-1498, Khand No.-04, Village-Gadiya, Tehsil-Talbehat, District-Lalitpur, U.P. Lease area-2.023 ha.	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
604	Shri Jayram Singh Niranjn, Owner, Near Risala Temple Azadpura, Tehsil & District- Lalitpur,U.P., Proposed for Khanda, Gitti & Boulder Mining at Araj No.- 02/1, Khand No.- 04, Village-Lakhanpura, Tehsil & District- Lalitpur, U.P. Leased Area -1.00 ha	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	1110000	NA	NO
605	Shri Lakshmi Shankar, Adwaha, Post-Muhara, Tehsil & District- Lalitpur, U.P., Proposed for Khanda, Gitti Mining Project at Araj No.-02/1, Khand-02, Village- Lakhanpura, Tehsil- Lalitpur, District-Lalitpur, U.P., Lease area- 2.550 ha.	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO


13/10/23
(Shri Shankar)
SA


13/10/23
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13/10/23
(Dr. Ram Kishore)
CEO-S

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606	Shri Bhupendra Singh, Owner,R/o-Village-Pachauni, Tehsil & District-Lalitpur, U.P., Proposed of Riverbed Sand /Morrum mine at Khasra/Gata No.- 01, Khand No.-01, Village-Pachauni, Tehsil & District- Lalitpur, U.P. Leased Area -2.023 ha	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
607	Shri Jai Hind Singh Bundela, Owner,R/o- Village-Pachauni, Tehsil & District- Lalitpur, U.P., Proposed of Riverbed Sand /Morrum mine at Khasra/Gata No.- 01,Khand No.-02 , Village-Pachauni, Tehsil & District- Lalitpur, U.P. Leased Area -1.618 ha	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
608	Shri Kaushal Kishore Soni, Owner,R/o-Village- Balargua, Talbehat, District-Lalitpur, U.P., M/s Natraj Builders, Proposed for River Sand Mine at Khasra/Araji No.-391, Village-Balargua, Talbehat, District-Lalitpur, U.P., M/s Natraj Builders,(Area: 3.238 Ha)	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
609	Smt. Karuna Parecha Ruchi Satya,R/o-1533, Jankipuram Civil Line , Jhansi, Proposed of Khanda,Gitti mine at Araji/Gata No.- 02/1, Khand No.-03, Villlage- Lakhanpura, Tehsil & District- Lalitpur, U.P.,Lease Area 1.0 Ha	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
610	Shri Phool Singh Yadav S/o Shri Shuk Dayal,394, Basalguwa, Tabehat, Lalitpur, U.P., Proposed for (Khanda, Gitti & Boulder)Mining at Araji No.- 93/1, Khand No.- 05, Village-Lakhanpura, Tehsil & District- Lalitpur, U.P. Leased Area -2.024 ha	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
611	Shri Santosh Kumar Singh, Village-Lakhanapur, District- Lalitpur, U.P., Proposed for Khand Gitti Mining Project at Araji No.- 09, Village-Lakhanapur, District- Lalitpur, U.P. Area-1.396 Ha	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
612	Shri Ravendra Singh Chauhan, Owner, 440, Near National Convent School, Lalitpur, U.P., Padwa River Sand Mine at Araji No.- 01, at Vilge- Padwa, Tehsil- Mahaoni, District- Lalitpur, U.P., M/s Ramraja Minerals, Leased Area -2.60 ha	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO

13/10/23
(Shru Sankar)
SA

13/10/23
(B.P. Maurya)
ASO

13/10/23
(Dr. Ram Kaban)
CEO-G

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613	Sri. Deependra Singh Chauhan, MS KRISHNA ENTERPRISES, 115, Vijay nagar, Kanpur Road, District-Lucknow, Uttar Pradesh-226023, Sand Mining at River Sharda, Village-Mudi, Gata No. 443, Tehsil, Dhaurahra, District Lakhimpur Khiri, U.P.	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
614	M/s Mount Victoria Granites Ltd, 36/34, Pal Mohan Mension, East Patel Nagar, New Delhi, Stone Mining Project at Vill-Madwari, Distt-Lalitpur, U.P. (Leased Area-3.583 Hac)	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
615	M/s Mount Victoria Granites Ltd, 36/34, Pal Mohan Mension, East Patel Nagar, New Delhi-110008, Sand Stone Mining at Vill-Madwari, Distt-Lalitpur, U.P. (Leased Area-4.127 Hac)	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
616	Shri Nikhil Jain, R/o- 13- A, unv Block, Shalimarbagh, Delhi, M/s Abundance Toujours Pvt. Ltd., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 747, Khand No.- 03, Village-Pathrehta, Tehsil- Kalpi, District-Jalaun, U.P., (Lease Area: 16.194 ha)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	No	No
617	Shri Bishan Singh, R/o- 240/4A, Civil Lines Kachahari Chauraha, Tehsil-Jhansi, District- Jhansi, U.P., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 240, Khand No.- 03, Village-Hamanpur, Tehsil- Kalpi, District-Jalaun, U.P., (Lease Area: 13.360 ha)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	No	No
618	Shri Mohammad Jawed, Owner, R/o- 41 Raipur, IIM Road, District-Lucknow, U.P., M/s M P Infra, Proposed River Bed Sand/Morrum Mining Project on the River Bed of River Betwa located at Gata No.- 1396 G, Khand No.- 02, Village-Bhedikhurd, Tehsil- Kalpi, District-Jalaun, Uttar Pradesh. M/s M P Infra, Sanctioned Lease Area-20.242Ha	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	No	No

13/10/23
(Shri Sanjay)
SA

13/10/23
(B.P. Maurya)
ASO

13/10/23
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CEO-G

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619	Shri Nirmal Kant Tiwari,R/o-204, Budhauiyana Rath,District-Hamirpur,U.P.,M/s Mankameshwar Infrastructure, Proposed river bed Ordinary Sand Mining from Betwa River at Gata No.-1396 , Khand No.-1,Village- Bhedi Khurd, Tehsil- Kalpi, District- Jalaun, U.P., M/s Mankameshwar Infrastructure, (Leased Area-20.42 Ha)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	No	No
620	Shri Devendra Kumar Gupta S/o Shri Shiv Kumar Gupta, Owner, R/o 160-Om Shanti Nagar, Jhansi U.P., M/s Shaksham Contractors Suppliers, Proposed River Bed Sand/Morrum Mining Project from Betwa River for , located at Gata No.- 317 Mi, Khand No.- 03, Village- Kurauna, Tehsil- Orai, District- Jalaun, U.P.,M/s Shaksham Contractors Suppliers(Leased Area-20.242 Ha)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	No	No
621	Shri Rajesh Singh, M/s Kuber Kamna Marbels Pvt. Ltd., 312- Ganpati Plaza, Bhati, 41 M. Road, Rajasthan, Basrehi Sand/Morrum Mine on the Betwa River for M/s Kuber Kamna Marbels Pvt. Ltd. at Gata No.- 596, Khand No.-02,(Area- 16.194 Ha), Village-Basrehi, Tehsil- Kalpi, District- Jalaun, U.P.,	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	No	No
622	Shri Chandershekhar Chaurasia S/o Deen Dayal Chaurasia, R/o 28, Brahmपुरi Colony, Near Jugauli Crossing,Faizabad Road, Lucknow,U.P., M/s Eureka Mines and Minerals LLP, Proposed Riverbed Sand/Morrum Mining Project from Ken River of M/s Eureka Mines and Minerals LLP located at Gata No.-747 (Khand No.- 01), Village- Pathreta, Tehsil- Kalpi, District-Jalaun, Uttar Pradesh. Sanctioned Lease Area-40.02 Ha	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	No	No

13/10/23
(Shru Sonkar)
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13/10/23
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CEO-G

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623	Shri Anand Gupta S/o Shri Laxminarayan Gupta, R/o- Maharajpur, Kanpur Nagar, U.P., Proposed River Bed Sand/Morrum Mining Project having lease area- 20.242 ha (50.1 acre)along River Betwa in Gata No.- 1396 Ga, Khand No.- 04, at Village- Bhedikhurd, Tehsil- Kalpi, District- Jalaun, U.P., Lease Area: 20.242 ha,	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	No	No
624	Shri Devendra Kumar Gupta S/o Shri Shiv Kumar Gupta, Owner, R/o 160- Om Shanti Nagar, Jhansi U.P., M/s Saksham Contractors Suppliers, Proposed River Bed Sand/Morrum Mining Project from Betwa River for M/s Saksham Contractors Suppliers, located at Gata No.- 2513, 2629, Khand No.- 02, Area-20.242 ha (50.00 Acres)Village- Kharka, Tehsil- Orai, District- Jalaun, U.P., Lease Area: 20.242 ha	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	No	No
625	Shri Ajay Kumar Kattiyar, Owner R/o- 117/721 Q-Block, Kakadev Sarada Nagar, Naveen Nagar, District- Kanpur Nagar, U.P., M/s New Pooja Construction, Total Area- 22.0 Acres (8.906 Ha), Effective Workable Area- 17.30 Acres (7.012 Ha), River Sand/Morrum Mining Project at Gata No.-1782, 1783, Khand No.- 02, Village- Mohana, Tehsil- Orai, District- Jalaun, U.P., M/s Khajuraho Motors Pvt Ltd. Sanctioned	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	No	No
626	Shri Maheep Kumar Ojha S/o Shri Ramdeo Prasad Ojha, Village- Dhushah, Tehsil- Balrampur, District- Balrampur, U.P., M/s Bindu and Ram Construction Company, Proposed River Bed Sand Mining Project from Betwa River for M/s Bindu and Ram Construction Company, located at Gata No.- 1396 Ga and Khand No.- 03, Village- Bhedi Khurd, Tehsil- Kalpi, District- Jalaun, U.P., Sanctioned Lease Area: 20.242 Ha , Effective Ar	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	No	No

13/10/23
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13/10/23
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13/10/23
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CEO-G

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627	Shri Umesh Chandra Bansal S/o Shri Kailash Narayan Bansal, Village- Jauti Road, Near Radha Krishan Temple, Porsa, District- Muraina, U.P., M/s Kanhaiyan Lal And Sons, Proposed River Bed Sand Mining Project from Betwa River for M/s Kanhaiyan Lal And Sons located at Gata No.- 1782, 1783, Khand No- 03,Village- Muhana, Tehsil- Orai, District-Jalaun, U.P., Sanctioned Lease Area: 8.906 ha , Effective Workable Area- 8.016 Ha	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	No	No
628	Shri Suresh Chandra Gupta S/o Shri Narayan Das Gupta, Owner, H.No.- 60, Ganesh Bazar, Jhansi City, District- Jhansi, U.P., M/s Suresh Chandra Gupta, Area- 40.0 Acre/16.194 Ha. for River Sand/Morrum Mining Project at Khand No.- 03, Gata No.- 267, 268 ,Village- Kyotra, Tehsil- Kalpi, District- Jalaun, U.P., M/s Suresh Chandra Gupta (Leased Area-16.194 Ha)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	No	No
629	Sri Bishan Singh S/o Shri Ghanaram Singh R/o H.No. 240/4A, Civil Lines, Kachhehri Chauraha, Distt: Jhansi, U.P., Sand/Morrum Mining from Betwa River Gata no. 240 Khand no.5, Vill: Himanpura, Tehsil Kalpi, Dsitt: Jalaun.U.P. Lease Area 16.194 ha.	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	No	No
630	Shri Yashpal Singh Parmar, Owner, M/s Khajuraho Motors Pvt.Ltd., District- Chhatarpur, M.P., Area- 40.0 Acre(16.194 ha) for River Sand/Morrum Mining at Khand No.- 04, Gata No.- 2558, 2563, Village- Bandhauli, Tehsil- Urai, District- Jalaun, U.P., M/s Khajuraho Motors Pvt Ltd (Leased Area-16.194 Ha)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	No	No
631	Shri Suresh Chandra Gupta S/o Shri Narayan Das Gupta, Owner, H.No.- 60, Ganesh Bazar, Jhansi City, District- Jhansi, U.P., M/s Suresh Chandra Gupta, Sand/Morrum Mining from betawa river for M/s Suresh Chandra Gupta at Gata No. 596 Khand No. 1, Village- Basrehi, Tehsil- Kalpi, District- Jalaun, U.P. (Area 16.194ha)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	No	No


13/10/23
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13/10/23
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13/10/23
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CEO-6

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
632	Shri Ankit Gupta S/o Shri Vijay Shankar Gupta, Owner, H.No.-843, Sector- 19, Indira Ngar, Lucknow, U.P., M/s Maa Raktantika Contractors and Suppliers Pvt. Ltd., Proposed river bed sand/Morrum Mining from Betwa River for M/s Maa Raktantika Contractors and Suppliers Pvt. Ltd., located at Gata No.-1396 Ga,Khand No.- 2, Village- Bhedi Khued, Tehsil-Kalpi, District- Jalaun, U.P.,(Leased Area 20.242 Ha)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN for EC Revoked	No	No
633	Shri Sharif Khan, Owner, R/o- 315 Nemi Nagar, Extension- Vaishalinagar, Jaipu , M/s Green India Consultina Pvt. Ltd., Karthara Sand Mine on Betwa River at Khand No.- 01,Gata No.- 208, Villgae- Karthara, Tehsil- Orai, District- Jalaun, U.P., M/s Green India Consultina Pvt. Ltd.,(Leased Area- 6.882 Ha)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	No	No
634	Shri Vishwas Parmani, S/o H. Parmani, R/o - Associated Commerce, Pipriya, Distt.- Hoshangabad(M.P.), M/s Associated Commerce, Sand/ Morum Mining Project from Betwa River for M/s Associated Commerce located at Gata No.-747/16, Village-Patharehta, Tehsil-Kalpi, Disst.- Jalaun, U.P., M/s Associated Commerce, Lease Area 8.90 Ha	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	No	No
635	Sri Mahesh Kumar Dubery,, EC for Khanda/Gitti/Boulder Stone Mining Project at Gata No-892/3, Vill- Chhirwali, Tehsil-Konch, Distt-Jalaun, U.P. (Leased Area 2.70 Acres)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	No	No
636	Sri. Brijendra Singh, Village-Nrew Ramnagar Orai, Tehsil-Orai, District- Jalaun, Sand/Morum Mining Project at Gata No-860/19, Village-Simiriya, Tehsil-Orai, District Jalaun (Leased Area 3.112 Hac)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	No	No
637	Shri Shailendra Kumar Dubey S/o Shri Indra Kumar Dubey, R/o. Vill. Kalana Dubey, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 36/6/5, Vill. Sonbarsa, Teh. Lalganj, Area 2.50 Acre., Distt. Mirzapur	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN for EC Revoked	NA	NO

13/10/23
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13/10/23
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13/10/23
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638	Shri Vishal Dubey S/o. Shri Ramjidhar Dubey, R/o. Vill. Kalana, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 36/5/2, Vill. Sonbarsa, Teh. Lalganj, Area 4.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	600000	NA	NO
639	Shri Anirudh Kumar Tiwari S/o. Shri Vikramadity Tiwari, R/o. Vill. Chauguna, Post-Kador, Distt. Sant Ravidas Nagar (Bhadohi), Mining Project at Gata No. 83 Kh, Vill. Bhushi Patharaha (Niji), Teh. Lalganj, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	1220000	NA	NO
640	M/s. Om Jay Infradevelopers, Partner Shri Rahul Singh S/o. Om Prakash Singh R/o. House No. 31, Bhuneshwar Nagar Colony, Ardali Bazar, Sadar, Distt. Varanasi, Mining Project at Gata No. 6438Ga, Vill. Naugawan, Teh. Lalganj, Area 9.88 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
641	Shri Rana Ranjan Singh S/o. Late Rameshwar Singh, R/o. Vill. Matikhana, Post Belan Baraudha, Distt. Mirzapur, Mining Project at Gata No. 112Mi & 121Mi, Vill. Matikhana (Niji), Teh. Lalganj, Area 1.75 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
642	M/s. Dilip Bildcon Ltd., Director Shri Dilip Survanshi S/o. Late Shiv Narayan Suryavanshi, R/o. Plot No. 05, Inside Govind Narayan Singh Gate, Chunabhatti Kolar Road, Bhopal (M.P.), Mining Project at Gata No. 760, 762, 766, 768 & 770, Vill. Semari Mangradaha (Niji), Area 4.00 Teh. Lalganj, Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
643	M/s. Dilip Bildcon Ltd., Director Shri Dilip Survanshi S/o. Late Shiv Narayan Suryavanshi, R/o. Plot No. 05, Inside Govind Narayan Singh Gate, Chunabhatti Kolar Road, Bhopal (M.P.), Mining Project at Gata No. 764, Vill. Semari Mangradaha (Niji), Teh. Lalganj, Area 6.20 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO

13/10/23
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13/10/23
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13/10/23
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CEO-G

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644	Smt. Mithilesh Dubey W/o. Shri Ramji Dubey, R/o. Vill. Kalana Dubey, Gaipura, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 3Kh & 3Gh, Vill. Manikpur (Niji), Teh. Lalganj, Area 2.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	600000	NA	NO
645	Shri Shambhu Nath Yadav W/o. Shri Binnar Yadav, R/o. Vill. Devari Kalan, Teh. Marihan, Distt. Mirzapur, Mining Project at Gata No. 478, Vill. Devari Kalan, Teh. Marihan, Area 6.25 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN for EC Revoked	NA	NO
646	J.B.S. Stone, Prop. Jaypal Gupta S/o. Late Keshav Prasad Gupta, R/o. Vill. Barkachha Kalan, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 501 Ka & Ga, Vill. Devari Kalan (Niji), Teh. Marihan, Area 5.00, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	420000	NA	NO
647	Shri Jagdish Chandra Diwedi S/o. Late Ramrekha Diwedi, R/o. Visundarpur, Civil Lines, Sadar, Distt. Mirzapur, Mining Project at Gata No. 484, Vill. Devari Kalan (Niji), Teh. Marihan, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
648	Shri Girija Shankar S/o. Shri Mulraj, R/o. Vill. Mudaila, Thana Saray Khvaja, Teh. Shahganj, Distt. Mirzapur, Mining Project at Gata No. 1537/Kha/1, Vill. Bahuti (Niji), Teh. Marihan, Area 6.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
649	Shri Dhanpal Singh S/o. Shri Khajan Singh, R/o. Moh. Shankarpur, Ghaziabad and Shri Bramhdatta S/o. Shri Shivdatta R/o. Moh. C-729, Sector-C, Maha Nagar, Lucknow, Mining Project at Gata No. 17Gha, Vill. Pathraur (Niji), Teh. Marihan, Area 4.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
650	Shri Amod Kumar Singh S/o. Shri Devendra Chaudhari, R/o. Vill. Bathuva, Pathrahiya, Distt. Mirzapur, Mining Project at Gata No. 1K, 1J, 1An, 1Tha and 1Tha, Vill. Dhanawal (Niji), Marihan, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	800000	NA	NO


13/10/23
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13/10/23
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CEO-S

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651	Shri Suraj S/o. Late Shitala Prasad, R/o. Moh. Pakki Saray, Thana Kotawali Shahar, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 1537R, Vill. Bahuti (Niji), Marihan, Area 6.47 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	660000	NA	NO
652	Shri Keshav Nath Tiwari S/o. Late Ramnagina, R/o. Vill. Pahari Barkhha, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 1537R, Vill. Bahuti (Niji), Teh. Marihan, Area 4.94, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	660000	NA	NO
653	Shri Akhilesh Kumar Singh S/o. Shri Raj Bahadur Singh, R/o. Vill. Bhaidpur, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 508/1, Vill. Dadhiram, Teh. Sadar, Area 1.55 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	1150000	NA	NO
654	Shri Moh. Shah S/o. Shri Jamat Ali Shah, R/o. Vill. Harharpur Dunda Shubhali, Thana Bahedi, Distt. Bareilly, Mining Project at Gata No. 997 Mi, Vill. Sindhaura, Teh. Sadar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	490000	NA	NO
655	M/s. Satya Prakash Construction Company, Prop. Shri Satya Prakash Singh S/o. Shri Devraj Singh, R/o. Chakgaura Bisen, P.O. Nakati, Mishrauli, Distt. Mirzapur, Mining Project at Gata No. 2Mi, 3, 5 & 6 Mi. Vill. Chakgaura Bisen, Teh. Sadar, Area 1.30 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	760000	NA	NO
656	Shri Shyam Bahadur Singh S/o. Shri Jawahir Singh, R/o. Danghar, Hydil Colony, Distt. Mirzapur, Mining Project at Gata No. 562, Vill. Dadhiram, Teh. Sadar, Area 1.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	310000	NA	NO
657	Smt. Shiv Kumari Devi W/o. Shri Sushil Kumar Mishra, R/o. Vindhyapuri Colony, Bharuhana, Distt. Mirzapur, Mining Project at Gata No. 562, Vill. Dadhiram, Teh. Sadar, Area 1.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	600000	NA	NO

13/10/23
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13/10/23
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13/10/23
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CEO-G

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658	Shri Premji Tripathi S/o. Late Shivmurti Tripathi, R/o. Vill. & Post Bharpura, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 1312 Mi, Vill. Dadhiram, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 1312 Mi, Vill. Dadhiram, Teh. Sadar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
659	M/s. Bol Bam Eint-Bhatta, Prop. Shri Rajesh Kumar Tripathi S/o. Late Jatashankar Tripathi, R/o. Vill. Marpha, Po. Hinauti, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 997 Mi, Vill. Sindhora, Teh. Sadar, Area 2.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
660	M/s. Khaki Baba Construction Company, Prop. Shri Ramesh Singh S/o. Shri Ghurahu Singh, R/o. Imariti Colony, Robertsganj, Distt. Sonbhadra, Mining Project at Gata No. 997 Mi, Vill. Sindhora, Teh. Sadar, Area 11.01 Acre, Distt. Mirzapur.	MIRZAPUR	17/10/2022	NA	8/12/2022	No	Yes	Yes	No	700000	NA	NO
661	M/s. Vindhya Stone Products, Prop. Shri Sanjay Kumar Dubey S/o. Shri Vidda Prasad Dubey, R/o. Dharsara, Ghorawal, Distt. Sonbhadra, Mining Project at Gata No. 997 Mi, Vill. Sindhaura, Sadar, Area 7.48 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
662	M/s. Rudra Bali Traders, Prop. Shri Rajesh Kumar Singh S/o. Shri Ramji Singh, R/o. Basaratpur, Adalpur, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 997 Mi, Vill. Sindhora, Teh. Sadar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
663	M/s. Unnati Construction, Prop. Shri Vivek Kumar Singh S/o. Shri Arvind Kumar Singh, R/o. Vill. Chhitauni, Thana-Chaubeypur, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 997Mi, Vill. Sindhaura, Teh. Sadar, Area 2.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	380000	NA	NO

13/10/23
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13/10/23
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13/10/23
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664	M/s. Sadguru Suppliers, Prop. Shri Alokdhara Dubey S/o. Shri Jay Prakash Dubey, R/o. Chhapka, Thana-Robertsganj, Distt. Sonbhadra, Mining Project at Gata No. 997Mi, Village Sindhora, Teh. Sadar, Area 4.50. Distt. Sonbhadra.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
665	M/s. Vindhya Stone Products, Prop. Shri Sanjay Kumar Dubey S/o. Shri Vidda Prasad Dubey, R/o. Dharsara, Ghorawal, Distt. Sonbhadra, Mining Project at Gata No. 547 Mi, Vill. Bhojpur Pahari, Teh. Sadar, Area 2.50 Acre. Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	640000	NA	NO
666	M/s. Ivitech India Pvt. Ltd. Director Shri Prashant Singh S/o. Shri Surendra Singh, R/o. Sarswati Nagar, TCI Ke Peechhe, Distt. Varanasi, Mining Project at Gata No. 547, Vill. Bhojpur Pahari, Teh. Sadar, Area 4.96 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	790000	NA	NO
667	Smt. Vimlesh Devi W/o. Shri Ashok Kumar Tiwari, R/o. Chandleva, Thana-Padri, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 703Anh, Vill. Chandleva Kalan, Teh. Sadar, Area 2.00, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	490000	NA	NO
668	Shri Devendra Pratap Singh S/o. Late Musafir Singh, R/o. Chuppepur, Ramashankar Nagar Colony, Teh. Sadar, Distt. Varanasi, Mining Project at Gata No. 708Ja Mi, Vill. Chandleva Kalan, Teh. Sadar, Area 4.00, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	790000	NA	NO
669	Shri Santosh Kumar Pandey S/o. Shri Lakshmi Narayan Pandey, R/o. Vill. Mahuari Kalan, Thana-Vindhyachal, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 2442 to 2444, 2456, 2458, Vill. Mahuari Kalan, Teh. Sadar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
670	Smt. Suneeta Devi W/o. Shri Ramu Gupta, R/o. Vill. Purainiya, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	1590000	NA	NO

13/10/23
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13/10/23
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13/10/23
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CEO-G

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671	Shri Moh. Shah S/o. Shri Jamat Ali Shah, R/o. Vill. Harharpur Dunda Shubhali, Thana Bahedi, Distt. Bareilly, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	500000	NA	NO
672	Smt. Lakshmi Devi W/o. Shri Ashok Kumar Yadav, R/o. Moh. Ghurahupatti, Civilin Line, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 02.50, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
673	M/s. Soma Enterprises, Banjara Hills, Hyderabad, Prop. Shri P.R. Koteswar Roy S/o. Shri Venkateshwar Roy, R/o. Banjara Hills, Hyderabad, Hall Pata - Vibhuti Glass Factory, Ramnagar, Distt. Varanasi, Mining Project at Gata No. 139, 140/1, 141/1, 141/2, 143/1, Vill. Dhauhan, Teh. Chunar, Area 5.79 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
674	Shri Jagdish Singh S/o. Shri Ram Briksh Singh, R/o. Vill. Barawan, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 360, Vill. Adhavar, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	920000	NA	NO
675	Shri Alok Kumar S/o. Shri Jokhan Singh, R/o. Vill. Manjhawa, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 2.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	660000	NA	NO
676	Shri Sripati Singh S/o. Late Sitaram Singh, R/o. Katwamafi, Chakiya, Distt. Chandauli and Shri Jitendra Kumar Singh S/o. Shri Sabhajit Singh, R/o. Agarsand, Paragana-Haveli, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 428 Acre, Vill. Dhuriya, Teh. Chunar, Area 4.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	660000	NA	NO
677	Smt. Madhurima Singh W/o. Shri Akshya Pratap Singh, R/o. Vill. & Post Jamo Gauriganj, Distt. Amethi, Mining Project at Gata No. 01, Vill. Dhuriya, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO


13/10/23
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SA


13/10/23
(B.P. Maurya)
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13/10/23
(Dr. Ram Kishan)
CEO-G

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
678	Shri Ashok Kumar Sharma S/o. Shri Vansh Narayan Sharma, R/o. Vill. Puradurvasa (Ahraura) Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 428 Acre, Vill. Dhuriya, Teh. Chunar, Area 5.00, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	660000	NA	NO
679	Shri Pankaj Singh S/o. Shri Jagtamba Singh, R/o. Vill. Awaleshpur, Thana Rohaniya, Teh. Sadar, Distt. Varanasi. After dead of Mining Lease Holder to transfer Name of Shri Jagtamba Singh S/o. Shri Aditya Narayan Singh, R/o. Vill. Ramgarh Kalan, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	600000	NA	NO
680	M/s. Dynamik Riyalcon Pvt. Ltd. B-41-G-3F Dilshad Gordane Sahdara, New Delhi, Prop. Shri Dinesh Khandelwal S/o. Shri K.C. Khandelwal, R/o. 211C, RatanDham Apartment, Maikrobertganj, Kanpur Nagar, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 03.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
681	M/s. Dynamik Riyalcon Pvt. Ltd. B-41-G-3F Dilshad Gordane Sahdara, New Delhi, Prop. Shri Dinesh Khandelwal S/o. Shri K.C. Khandelwal, R/o. 211C, RatanDham Apartment, Maikrobertganj, Kanpur Nagar, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
682	Shri Dinesh Khandelwal S/o. Shri K.C. Khandelwal, R/o. 211C, RatanDham Apartment, Makrobertganj, Kanpur Nagar, Mining Project at Gata No.428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
683	Shri Hari Lal Prajapati S/o. Shri Moti Ram Prajapati, Shri Moti Ram Prajapati S/o. Shri Shivnath Prajapati, R/o. Vill. Korari, Girdhar Shahpur, Teh. & Distt. Amethi, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO


13/10/23
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13/10/23
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13/10/23
(Dr. Ram Kishore)
CEO-6

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
684	Shri Hari Lal Prajapati S/o. Shri Moti Ram Prajapati, Shri Moti Ram Prajapati S/o. Shri Shivnath Prajapati, R/o. Vill. Korari, Girdhar Shahpur, Teh. & Distt. Amethi, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
685	M/s. Ajayashish Construction & Infra Pvt. Ltd., Vill. Sarvanpur, Durgapur Road, Distt. Amethi, Director Shri Ajay Kumar Pandey S/o. Shri Ashok Kumar Pandey, R/o. Vill. Pure Agavan Majare Korari Girdharshah, Thana, Teh. Amethi, Distt. Amethi, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	680000	NA	NO
686	M/s. Ajayashish Construction & Infra Pvt. Ltd., Vill. Sarvanpur, Durgapur Road, Distt. Amethi, Director Shri Ajay Kumar Pandey S/o. Shri Ashok Kumar Pandey, R/o. Vill. Pure Agavan Majare Korari Girdharshah, Thana & Teh. Amethi, Distt. Amethi, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	680000	NA	NO
687	Shri Sunil Kumar Pandey S/o. Shri Devi Prasad Pandey, R/o. Bankelal Tandon ji Ki Gali, Welleslyganj, Distt. Mirzapur, Mining Project at Gata No. 730, Vill. Bhagautideye, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
688	Shri Rajesh Bhai Patel S/o. Late Jagdish Singh, R/o. Vill. Ramrasahi, Post Patihata, Chunar, Mirzapur, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 05.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	430000	NA	NO
689	Shri Neeraj Upadhyay S/o. Shri Harishankar Upadhyay, R/o. Vill. & Post Patihata, Teh. Chunar, Mirzapur, Mining Project at Gata No. 703, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	380000	NA	NO


13/10/23
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13/10/23
(B.P. Moushy)
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13/10/23
(Dr. Ram Kaban)
CEO-6

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
690	Smt. Vijeta Singh W/o. Shri Hemant Kumar Singh, R/o. Patel Nagar (Garaudi), Post Adalhat, Mirzapur, Mining Project at Gata No. 705, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	780000	NA	NO
691	Shri Abhay Singh S/o. Shri Jagat Narayan Singh, R/o. Vill. Lalpur, Ahraura, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 705, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	340000	NA	NO
692	Shri Amrita Singh W/o. Shri Vishal Singh, R/o. House No. J-12/15 H-3, Bauliyabag, Ramkatora, Chetganj, Sadar, Distt. Varanasi, Mining Project at Gata No. 728, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
693	Shri Ganga Sagar Singh S/o. Shri Meghvaran Singh, R/o. Vill. Karampur, Tehsil Saidpur, Distt. Ghazipur, Mining Project at Gata No. 730, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	12/14/2022	NA	12/16/2022	No	Yes	Yes	No	SCN for EC Revoked	NA	NO
694	M/s. J.A.M. Marbal & Minerals, Part. Shri Mata Prasad S/o. Shri Ram Prasad, R/o. Vill. Paharpur, Tehsil Naraini, Distt. Banda, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	610000	NA	NO
695	Shri Ashok Kumar Mishra S/o. Shri Ramakant Mishra, R/o. Vill. Bihara, Post Pila Kothi, Thana Kotwali Karvi, Distt. Chitrakoot, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	380000	NA	NO
696	Moh. Shah S/o. Shri Jamat Ali Shah R/o. Vill. Harharpur Dunda Shubhali, Thana Bahedi, Distt. Bareilly, Mining Project at Gata No. 732, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	500000	NA	NO


13/10/22
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13/10/22
(B.P. Maurya)
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13/10/22
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CEO-6

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697	M/s. S.R. Developers, Prop. Smt. Renu Singh W/o. Shri Sandip Kumar Singh, R/o. Sa. Koronation Kalindi Vile Flat No. 402, Vibhuti Khand, Gomati Nagar, Distt. Lucknow, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	12/25/2022	NA	2/22/2023	No	Yes	Yes	No	350000	NA	NO
698	Shri Swatnra Singh S/o. Shri Sidhnath Singh, R/o. 592Gha/53C, Rajeev Nagar, Thana-P.G.I., Distt. Lucknow, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	380000	NA	NO
699	Mohd. Shamshad S/o. Shri Mohd. Iliyas, R/o. Moh. H.No. 578-A, Lala Mahavir Prasad Road Kasai bar, Sadar Kant, Ahmadpur Urf Kamlapur Dilkusha, Thana Kantt, Tehsil Sadar, Distt. Lucknow, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	10/17/2022	NA	12/8/2022	No	Yes	Yes	No	380000	NA	NO
700	M/s. Karuna Consaltents Pvt. Ltd., Director Smt. Bhawana Pandey D/o. Shri Lakshmi Datt Pandey, R/o. Moh. 153/1, Jasola, New Delhi, Permanent Address: Himmatpur, Mota Haldu, Thesil Lalkuan, Haldwani, Distt. Nainital, Mining Project at Gata No. 705 Khand-08, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	1080000	NA	NO
701	M/s. Karuna Consaltents Pvt. Ltd., Director Smt. Bhawana Pandey D/o. Shri Lakshmi Datt Pandey, R/o. Moh. 153/1, Jasola, New Delhi, Permanent Address: Himmatpur, Mota Haldu, Thesil Lalkuan, Haldwani, Distt. Nainital, Mining Project at Gata No. 705, Khand-07, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	1080000	NA	NO

13/10/23
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13/10/23
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13/10/23
(Dr. Ram Kishan)
CEO-6

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702	M/s. Karuna Consultants Pvt. Ltd., Director Smt. Bhawana Pandey D/o. Shri Lakshmi Datt Pandey, R/o. Moh. 153/1, Jasola, New Delhi, Permanent Address: Himmatpur, Mota Haldu, Tehsil Lalkuan, Haldwani, Distt. Nainital, Mining Project at Gata No. 705 Khand-06, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	1080000	NA	NO
703	Shri Kamala Shankar Yadav S/o. Shri Baba Prasad Yadav, R/o. Vill. Ahirauli, Post Shitalganj, Thana Kotawali Madiyahu, Distt. Jaunpur, Mining Project at Gata No. 728, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	680000	NA	NO
704	Shri Akhilanand Mishra S/o. Shri Ram Sagar Mishra, R/o. Vill. Mishrapur, Tehsil Sagadi, Distt. Azamgarh, Shri Aashish Kumar Tiwari S/o. Shri Ashok Kumar Tiwari, R/o. Moh. 51Ga, Katara Raja Himmat Singh, Tehsil & Distt. Amethi, Mining Project at Gata No. 732, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	500000	NA	NO
705	Shri Akhilanand Mishra S/o. Shri Ram Sagar Mishra, R/o. Vill. Mishrapur, Tehsil Sagadi, Distt. Azamgarh, Shri Aashish Kumar Tiwari S/o. Shri Ashok Kumar Tiwari, R/o. Moh. 51Ga, Katara Raja Himmat Singh, Tehsil & Distt. Amethi, Mining Project at Gata No. 737, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	500000	NA	NO
706	Shri Shailendra Singh S/o. Shri Narayan Singh, R/o. Vill. Rajupur, Post Adalhat, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 4.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN for EC Revoked	NA	NO


13/10/23
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SA


13/10/23
(B.P. Maurya)
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13/10/23
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CEO-G

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707	M/s. Jay Maa Vindhyavasini Contractor, Vill. Saravanpur, Durgapur Road, Amethi, Distt. Amethi, Prop. Shri Ajay Kumar Pandey S/o. Shri Ashok Kumar Pandey, R/o. Vill. Korari Girdhar Shahpur, Tehsil & Distt. Amethi and Shri Abhishek Tiwari S/o. Shri Ashok Kumar Tiwari, R/o. Vill. Katara Raja Himmat Singh, Tehsil & Distt. Amethi, Mining Project at Gata No. 141, Vill. Chiraiya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
708	Shri Ritesh Singh S/o. Shri Om Prakash Singh, R/o. Vill. Sevrai, Thana Gahmar, Tehsil Jamaniya, Distt. Ghazipur, Mining Project at Gata No. 141, Vill. Chiraiya, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	1260000	NA	NO
709	Smt. Kanchan Pandey W/o. Shri Amitabh Pandey, R/o. Moh. Bhatawa Ki Pokhari, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 141, Vill. Chiraiya, Teh. Chunar, Area 2.75 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	780000	NA	NO
710	Shri Ramesh Kumar Singh S/o. Late Devpujan Singh, R/o. Vill. Kanchanpur, Chunar, Distt. Mirzapur, Mining Project at Gata No. 309, Vill. Baradih, Chunar, Area 02.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	640000	NA	NO
711	Shri Ramashankar Dubey S/o. Shri Surendra Dubey, R/o. Kamhari, Bramh Nagar, Robertsganj, Distt. Sonbhadra, Mining Project at Gata No. 142, Vill. Sonpur, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	600000	NA	NO
712	Shri Nikshay Pandey S/o. Shri Rishikant Pandey, R/o. Moh. Bhatawa Ke Pokhari, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 142, Vill. Sonpur, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	780000	NA	NO
713	Shri Chandrabhan Singh S/o. Shri Hariraj Singh, R/o. Line par, Chau Ki Basti, Distt. Muradabad, Mining Project at Gata No. 1K (Khasara No. 39), Vill. Sonpur, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	430000	NA	NO


13/10/23
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SA


13/10/23
(B.P. Maurya)
ASO


13/10/23
(Dr. Ram Kishan)
CEO-6

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714	Shri Chandrabhan Singh S/o. Shri Hariraj Singh, R/o. Line par, Chau Ki Basti, Distt. Muradabad, Mining Project at Gata No. 1K (Khasara No. 40), Vill. Sonpur, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	430000	NA	NO
715	Shri SidhiNath Singh S/o. Shri Mahadev Singh & Shri Budhiram S/o. Shri Shyama Singh, R/o. Vill. Sonpur, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 1K, Vill. Sonpur, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
716	Shri Babu Narayan Kushwaha S/o. Shri Ram Sahay Kushwaha, R/o. Mo. Ramedia Taraus Shahar-Meerpur and Shri Byas Varma S/o. Shri Triveni Prasad Verma, R/o. H.No. 568Kh/219, Geetapalli, Aalambag, Thana Krishna Nagar, Distt. Lucknow, Mining Project at Gata No. 497 & 198 Vill. Sonpur Chakjata, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	380000	NA	NO
717	Shri Raj Kumar Singh S/o. Vijay Pratap Singh, R/o. Gaughat, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 626, Vill. Bhuiili, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur.	MIRZAPUR	10/17/2022	NA	12/8/2022	No	Yes	Yes	No	380000	NA	NO
718	Mamrej Construction Pvt. Ltd., Director Shri Harishankar Dubey S/o. Shri Nathuni Dubey, R/o. Flat No. 84, Balaji Nagar Colony, Samane Ghat, Thana Lanka, Distt. Varanasi, Mining Project at Gata No. 118Mi, Vill. Lahaura, Teh. Chunar, Area 02.25 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
719	Shri Shyam Bahadur Singh S/o. Shri Jawahir Singh, R/o. Danghar, Hydil Colony, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 4.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	310000	NA	NO
720	Smt. Anju Singh W/o. Shri Yogendra Pratap Singh, R/o. Pahiti, Post Lahaura, Thana Marihan, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	310000	NA	NO


13/10/23
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SA


13/10/23
(B.P. Maurya)
ASO


13/10/23
(Dr. Ram Kishan)
CEO-6

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721	M/s. Vindhyavasini Enterprises, Prop. Shri Rajendra Prasad Pathak S/o. Ramruchi Pathak, R/o. Sa. Mudiladhi, Thana Ghorawal, Distt. Sonbhadra, Mining Project at Gata No. 02, Vill. Sariya, Teh. Chunar, Area 03.00 Acre, Distt. Mirzapur.	MIRZAPUR	12/27/2022	NA	3/17/2023	No	Yes	Yes	No	740000	NA	NO
722	Shri Abhay Kumar Singh S/o. Shri Suresh Kumar Singh, R/o. Vill. Pachokhara, Thana & Tehsil Marihan, Distt. Mirzapur, Mining Project at Gata No. 02, Vill. Sariya, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	220000	NA	NO
723	Shri Birendra Kumar Singh S/o. Late Lal Bahadur Singh, R/o. Vill. Kanhaipur, Thana Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 38Mi, Vill. Kudaran, Teh. Chunar, Area 04.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN for EC Revoked	NA	NO
724	M/s. Maa Mundeshwari Devi Enterprises, Prop. Shri Sohan S/o. Shri Raghunath, R/o. Vill. Paharpur, Thana Shahabganj, Tehsil Chakiya, Distt. Chandauli, Mining Project at Gata No. 207, Vill. Alhua, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	680000	NA	NO
725	M/s. Jay Maa Vaishno Stone Works, Part. Shri Gyanendra Pratap Singh S/o. Shri Akhilesh Kumar Singh, R/o. Vill. Mahmoodpur, Thana Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
726	Shri Chhatrabali Singh S/o. Shri Wakil Singh, R/o. Ben Tiaryi Chakiya, Distt. Chandauli, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.25 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	680000	NA	NO
727	Shri Pradeep Kumar S/o. Ram Naresh Yadav, R/o. Dohari, Ahraura, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 177, Vill. Dhuriya, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	920000	NA	NO


13/10/23
(Shriyankar)
SA


13/10/23
(B.P. Maurya)
ASO


13/10/23
(Dr. Ram Kishan)
CEO-6

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728	Smt. Sunita Singh W/o. Shri Surendra Kumar Singh, R/o. Dakahi, Ahraura, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	1000000	NA	NO
729	Sri Sanjay Singh S/o. Shri Jhagadu Singh, R/o. Hinauti Mafi, Rastogi Talab, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 38 & 01, Vill. Kudaran & Basdih, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	10/7/2022	NA	12/9/2022	No	Yes	Yes	No	740000	NA	NO
730	Shri Jayprakash Singh S/o. Late Lal Bahadur Singh, R/o. Vill. Kanhaipur, Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
731	M/s. Abhiyan Infrastructure, Shri Abhishek Singh S/o. Bharat Singh, R/o. Moh. Satyanganj, Post & Thana Ahraura, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 141, Vill. Chiraiya, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
732	M/s. Khaki Baba Construction Company, Prop. Shri Ramesh Singh S/o. Shri Ghurahu Singh, R/o. Imariti Colony, Robertganj, Distt. Sonbhadra, Mining Project at Gata No. 732, Vill. Bhagautideyee, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	17/10/2022	NA	8/12/2022	No	Yes	Yes	No	380000	NA	NO
733	Shri Javed Ahmad S/o. Shri Ali Jamir Khan, R/o. Rasulpur, Thana Adalhat, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 730, Bhagautideyee, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	380000	NA	NO
734	Shri Sanjay Bhai Patel S/o. Shri Jagdish, R/o. Ramrasahi, Post Patihatta, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 180/2, Vill. Bhagautideyee, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	210000	NA	NO


13/10/22
(Shri Sanjay)
SA


13/10/22
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13/10/22
(Dr. Ram Kishan)
CEO-G

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735	Shri Chandrabali Yadav, S/o. Shri Birju, R/o. Devnathpur, Adhwar, Distt. Mirzapur, Mining Project at Gata No. 703, Vill. Bhagautideeye, Teh. Chunar, Area 2.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
736	M/s. Maa Vindhvasini Constrecton, Prop. Shri Madhusudan Singh, S/o. Rambadan Singh R/o. Prabhapuram Colony, Urmaura Road, Robertsganj, Distt. Sonbhadra, Mining Project at Gata No. 705, Vill. Bhagautideeye, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
737	M/s. Vindhvasini Enterprises. Prop. Shri Rajendra Prasad Pathak S/o. Late Ramruchi Pathak, R/o. Mudiladeeh, Ghorawal, Distt. Sonbhadra, Mining Project at Gata No. 157, Vill. Sonpur, Teh. Chunar, Area 4.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	340000	NA	NO
738	M/s. Dilip Buildcon Ltd., Director Shri Dileep Suryavanshi S/o. Late Shiv Narayan Suryavanshi R/o. Plot No. 05, Inside Govind Narayan Singh Gate, Chuna Bhatti, Colar Road, Bhopal (M.P.), Mining Project at Gata No. 1k, Vill. Sonpur, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN for EC Revoked	NA	NO
739	M/s. Maa Sheetal Stone, Prop. Shri Mithilesh Singh S/o. Shri Ramcharittar Singh, R/o. Vill. Adalpura, Thana & Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 1k, Vill. Sonpur, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	460000	NA	NO
740	M/s. R.K. Construction Company, Prop. Shri Rajkumar Singh S/o. Shri Vijay Pratap Singh, R/o. Gau Ghat, Thana Kotawali Shabar Distt. Mirzapur, Mining Project at Gata No. 1k, Vill. Sonpur, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	10/17/2022	NA	12/8/2022	No	Yes	Yes	No	740000	NA	NO
741	Shri Gulbadan S/o. Shri Setu, R/o. Vill. Sonpur, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 170, Vill. Sonpur, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	510000	NA	NO


13/10/22
(Shru Sonkar)
SA


13/10/22
(B.P. Maurya)
ASO


13/10/22
(Dr. Ram Kishan)
CEO-6

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742	M/s. Asha Ram Contractors, Prop. Shri Asha Ram S/o. Late Satyanarayan, R/o. Vill. Bahuti (Parmapur), Thana Lalganj, Tehsil Marihan, Distt. Mirzapur, Sand Mining Project at Gata No. 494Ga/3, Vill. Baisukhiya, Sadar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
743	M/s. Krishna Enterprises, Prop. Shri Dayashankar Upadhyay S/o. Late, Dalsringar Upadhyay, R/o. Kolhar, Kotawali Dehat, Tehsil Sadar, Distt. Mirzapur, Sand Mining Project at Gata No. 494Ga/4, Vill. Baisukhiya, Sadar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
744	M/s. Bol Bam Eint Bhatta, Prop. Shri Rajesh Kumar Tripathi S/o. Late Jata Shankar Tripathi, R/o. Vill. Bhualpur & Post Sikhar, Tehsil Chunar, Distt. Mirzapur, Sand Mining Project at Gata No. 494Ga/5, Vill. Baisukhiya, Sadar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
745	M/s. Shubham Udyog, Shri Shubham Raj Singh S/o. Shri Tilakraj Singh, R/o. Vill. Bhaupur, Ajagana, Thana Jigana, Tehsil Sadar, Distt. Mirzapur, Sand Mining Project at Gata No. 9Gh/2, Vill. Khaira, Sadar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
746	M/s. Vindhya Green, Infra Promoters Pvt. Ltd., Director Shri Gajendra Prasad Singh S/o. Shri Jagdish Singh, R/o. Vill. Jamuai, Tehsil Marihan, Distt. Mirzapur, Hall Pata Sangmohal Cloth Shop Mirzapur, Sand Mining Project at Gata No. 592/1, Vill. Gahiya, Sadar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
747	M/s. H.P. Traders, Prop. Shri Haushila Prasad Dubey S/o. Shri Aditya Narayan Dubey, R/o. Vill. Rampur, Post Kolhua, Thana Chilh, Tehsil Sadar, Distt. Mirzapur, Sand Mining Project at Gata No. 494Ga/2, Vill. Baisukhiya, Sadar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN for EC Revoked	NA	NO

13/10/23
(Shri Sanjay)
SA

13/10/23
(B.P. Maurya)
ASO

13/10/23
(Dr. Ram Kishore)
CEO-6

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748	M/s. Rakesh Kumar Pandey, Prop. Shri Rakesh Kumar Pandey S/o. Srhi Lalmani Pandey, R/o. Moh. D.J. Colony, Tarakapur, Tehsil Sadar, Distt. Mirzapur, Sand Mining Project at Gata No. 03Mi/1, Vill. Gogaon, Sadar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
749	M/s. Shri Ramayan Construction, Smt. Dayawati Singh W/o. Rajendra Prasad Singh, R/o. Krishnapuri Colony, Bharuhana, Post Sadar, Distt. Mirzapur, Sand Mining Project at Gata No. 03Mi/2, Vill. Gogaon, Sadar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
750	M/s. Bol Bam Eint Bhatta, Prop. Shri Rajesh Kumar Tripathi S/o. Late Jata Shankar Tripathi, R/o. Vill. Bhualpur & Post Sikhhar, Tehsil Chunar, Distt. Mirzapur, Sand Mining Project at Gata No. 105/2, Vill. Manjhar Kalan, Tehsil Chunar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
751	M/s. Vidhata Associates, Prop. Smt. Madhuri Singh, W/o. Shri Ravindra Kumar Singh, R/o. Champa Kunj, Nagawan, Lanka, Sadar, Distt. Varanasi, Sand Mining Project at Gata No. 140/1, Vill. Basaratpur, Tehsil Chunar, Area 9.88 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	410000	NA	NO
752	Shri Rahul Singh, R/o-H.No.- D-31, Bhuneshwar Colony Orderly Bazar Sadar, Varanasi, U.P., Proposed for Building Stone (Sand Stone) Mining Project for Area: 9.00 Acre/ 4.00 Ha, Sand Stone (Building Stone) mining at Arajji No.- 6438 Ga, Village-Naugawan, Tehsil- Lalganj, District-Mirzapur U.P.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
753	Shri Dev Jhoti Das, Moh.-Vidhyanchal, Tehsil- Sadar, District- Mirzapur, U.P., Proposed Project of Building Stone, (Sand Stone) Mining Project at Gata No.- 307/4, Area-0.80 ha, Moh.- Village Kamapur Kalan, Tehsil- Lalganj, District- Mirzapur, U.P. (Leased Area-0.80 ha)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO


13/10/23
(Shnu Sankar)
SA


13/10/23
(B.P. Maudhya)
ASO


13/10/23
(Dr. Ram Kaban)
CEO-6

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
754	Smt. Meela Devi W/o Shri Umashankar Vill: & Post Sikhad, Tesil Chunar, Distt: Mirzapur,UP, Sand Stone Mine' project at Gata no. 187Mi, Village Madfa Teshil Chunar, Distt: Mirzapur, UP Leased area 1.5175 ha.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
755	Shri Arun Kumar Tripathi, Director, S/o Shri Kapil Muni Tripathi, R/o- Saraswati Nagar Colony, Opp. Of TCI, Chandanpur, Than- Maduwadh, Tehsil- Sadar, District- Varansi, U.P., Proposed of " Building Stone(Sand stone) Mine" Project at Gata No./Araji No.-141, at Village- Chiraiyai, Tehsil- Chunar, District Mirzapur, U.P. M/s P.B. Infratech Pvt. Ltd., Lease area- 0.890 ha.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
756	Shri Rajendra Singh, Owner, R/o- Village- 7/364, Shivpuram, Gora Bazar, Thana- Kotwali Nagar, District- Raebareli, U.P., M/s Jagriti Infratech Pvt. Ltd., Proposed Project of Building Stone, (Sand Stone) Mine Project at Gata No.- 547, Village-Bhojpur Pahadi, Tehsil- Sadar, District- Mirzapur, U.P., (Leased Area-2.01 ha)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
757	Shri Dileep Suryavanshi, Director, R/o- Plot No.- 05, Inside Govind Narayan Singh Gate Chunabhatti Kolar Road Bhopal, M.P., Proposed of Building Stone, (Sand Stone) Mining Project at Araji No.- 1, Village- Sonpur, Tehsil- Chunar, District- Mirzapur, U.P., (Leased Area-1.01 ha)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
758	Smt. Kusum Kali, R/o-Village - Baluwa Bajahur, Tehsil- Chunar, District-Mirzapur, U.P, Proposed Project of Building Stone, (Sand Stone mining) Mine Project at Gata No./Khasra No.- 258, Village - Baluwa Bajahur, Tehsil- Chunar, District- Mirzapur, U.P., (Leased Area-0.7 ha)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO


13/10/23
(Shri Sankar)
SA


13/10/23
(B.P. Maurya)
ASO


13/10/23
(Dr. Ram Kishore)
CEO-G

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
759	Shri Praveen Kumar S/o Shri Anil Kumar, R/o- Mahalla-S.R.23, Golghar, Tehsil & District- District- Varanasi, U.P., Proposed for Sand Stone (Khanda, Gitti, Boulder) Mine, at Gata No./Araji No.- 997 mi, Village- Sindhora, Tehsil- Sadar, District- Mirzapur, U.P. (Area-0.80 Ha)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
760	Shri Virendra Kumar Singh, R/o- Village- Kudaran, Tehsil- Chunar, District- Mirzapur, U.P., Proposed of "Building Stone (Sand Stone) Mine" Project at Gata No./Araji No.-399, at Village-Kudaran, Tehsil- Chunar, District- Mirzapur, U.P., Leased Area -1.616 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
761	Smt. Mihitesh Kumari W/o Shri Chiraunji Lal, R/o- Chandradeepa, Jangi Road, Tehsil- Sadar, District- Mirzapur, U.P., Proposed of Building Stone (Sand Stone) Mine Project at Gata No./Araji No.-36/6/5, at Village- Sonbarsa, Tehsil- Lalganj, District- Mirzapur, U.P., Leased Area -0.809 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
762	Shri Surendra Kumar Singh, R/o- Village- Dakahi, Thana- Ahraura, District- Mirzapur, U.P./M/s Shiv Stone works. , Proposed of "Building Stone (Sand stone) Mining Project at Araji No.-37, Village- Dakahi, Tehsil- Chunar, District- Mirzapur, U.P., M/s Shiv Stone works. , Leased Area -1.21 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
763	Shri Govind Singh, R/o- Village- Basaratpur, Adalpura, Thiresapur, Tehsil- Chunar, District- Mirzapur, U.P., M/s Dipali Traders, Proposed of Building Stone (Sand Stone) Mine Project at Araji No.-01, at Village- Ahirupur, Tehsil- Chunar, District- Mirzapur, U.P., M/s Dipali Traders, Leased Area -1.01 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
764	Shri Bhagwati Shivhare, R/o- 421/4, C.P. Mission Compound, Thana- Sipri Bazar, District- Jhansi, U.P., M/s Ankur Enterprises, , Extraction of Building Stone, Khanda, Gitti & Boulder at Gata No.-587, Khand No.-04, Village- Nahari, Tehsil- Naraini, District- Mirzapur, U.P., M/s Ankur Enterprises, Leased Area -2.0 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO


13/10/23
(Shri Sankar)
SA


13/10/23
(B.P. Maurya)
ASO


13/10/23
(Dr. Ram Kishore)
CEO-6

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
765	Shri Harishankar Dubey, Owner, R/o-Flat No.- 84, Balaji Nagar Colony, Samneghat, Tehsil- Sadar, District- Mirzapur, U.P., M/s Mamraj Construction Pvt. Ltd., Proposed for Building Stone (Sand Stone Mining) Mine at Khasra/ Gata No.-188 mi, Khand No.- V/1, Village- Lahaura, Tehsil- Chunar, District- Mirzapur, U.P. (Leased Area-2.02 Ha.)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
766	Shri Harishankar Dubey, Owner, R/o-Flat No.- 84, Balaji Nagar Colony, Samneghat, Tehsil- Sadar, District- Mirzapur, U.P., M/s Mamraj Construction Pvt. Ltd., Proposed for Building Stone (Sand Stone Mining) Mine at Khasra/ Gata No.-188 mi, Village- Lahaura, Tehsil- Chunar, District- Mirzapur, U.P. (Leased Area-0.909 Ha.)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
767	Shri Harishankar Dubey, Owner, R/o-Flat No.- 84, Balaji Nagar Colony, Samneghat, Tehsil- Sadar, District- Mirzapur, U.P., M/s Mamraj Construction Pvt. Ltd., Proposed for Building Stone (Sand Stone Mining) Mine at Khasra/ Gata No.- 37, Village- Dakahi, Tehsil- Chunar, District- Mirzapur, U.P. (Leased Area-1.21Ha)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
768	Shri Indulata Pandey, R/o- Sahaspur, Tehsil- Chunar, District- Mirzapur, U.P., Proposed for Building Stone (Sand Stone Mining) Mine at Khasra/ Gata No.- 1141, Village- Darhram, Tehsil- Sadar, District- Mirzapur, U.P., (Leased Area-0.607 Ha)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
769	Shri Alok Dhar Dubey S/o Shri Prakash Dhar Dubey, R/o- Chhapka, Tehsil- Robertsganj, District- Sonebhadra, U.P., Proposed of Building Stone (Sand Stone) with the average production capacity of 18,200 Cubic meter/ Year at Gata No./Araji No.-997mi, at Village- Sindhora, Tehsil- Sadar, District- Mirzapur, U.P., Leased Area - 1.82 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO


13/10/23
(Shri Shonu Sankar)
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13/10/23
(B.P. Maudhya)
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CEO-6

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
770	Smt. Ruchi Singh W/o Shri Santosh Singh, Village-Sariya, Thana-Ahraura, Tehsil- Chunar, District-Mirzapur, U.P., Proposed of Building Stone "Sand Stone" Project at Araji No.-01, at Village-Ahirupur, Tehsil- Chunar, District-Mirzapur, U.P.,Leased Area - 1.01 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	1220000	NA	NO
771	Smt. Ruchi Singh W/o Shri Santosh Singh, Village-Sariya, Thana-Ahraura, Tehsil- Chunar, District-Mirzapur, U.P., Proposed of Building Stone "SandStone" Project at Araji No.-01, at Village-Ahraura, Tehsil- Chunar, District-Mirzapur, U.P.,Leased Area - 1.01 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
772	Shri Rahul Singh S/o Shri Gautam Singh, R/o- 36/10-7, Kaivalya Dham Colony, Durga Kund, District- Varansi, U.P., Proposed of Building Stone (Sand Stone) Mine Project at Gata No./Araji No.-78, at Village- Khamhawa Jamati, Tehsil- Chunar, District- Mirzapur, U.P.,Leased Area -0.607 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	270000	NA	NO
773	Smt. Sushila Devi, Owner, Village-Dhuriya, Tehsil- Chunar, District-Mirzapur, U.P. , Proposed of Building Stone (Sand Stone) Mine" Project at Araji No.-428, at Village-Dhuriya, Tehsil- Chunar, District- Mirzapur, U.P. Lease area-1.414 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
774	Shri Jai Prakash Singh, R/o- Village-Jigna, Tehsil- Chunar, District-Mirzapur, U.P., Proposed of "Building Stone (Sand Stone) Mine" Project at Gata No./Araji No.-399, at Village-Jigna, Tehsil- Chunar, District-Mirzapur, U.P., Leased Area -1.01 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	270000	NA	NO
775	Smt. Lalli, Owner,R/o- Village-Dhuriya, Tehsil- Chunar, District-Mirzapur, U.P., Proposed for Building Stone (Sand Stone) Mine, at Gata No.-177, Village- Dhuria, Tehsil- Chunar, District- Mirzapur, U.P.(Area: 1.01 Ha)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO


13/10/23
(Shri Sanjay)
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13/10/23
(B.P. Maurya)
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13/10/23
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CEO-6

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776	Shri Ajay Kumar Singh S/o Shri Basant Ram Singh, R/o- Rampur Sakteshgarh, Tehsil- Chunar, District- Mirzapur, U.P., Proposed of Building Stone "Sand Stone Project" at Arajji No.-639, at Village- Rampur Sakteshgarh, Tehsil- Chunar, District- Mirzapur, U.P. Leased Area -3.64 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
777	Shri Arun Kumar Tripathi (Partner) S/o Shri Kapil Muni Tripathi, R/o- Saraswati Nagar Colony, Opp. of TCI, chandanpur, Thana- Maduwadih, Sadar, District- Varanasi (U.P.), Proposed Building Stone (Sandstone) mine, at Gata No./Arajji No. /Plot no. - 141) at Village- Chiraiya, Tehsil- Chunar, District- Mirzapur, Uttar Pradesh of M/s Sriram Infrastructure., Lease Area: 2.02 ha.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN for EC Revoked	NA	NO
778	Shri Ajay Kumar Singh, R/o- 514151 A, Ambrosia, Lanka, Varanasi, Mirzapur, Uttar Pradesh, Proposed "Building Stone (Sand Stone)" Project at Gata No.-142, Village Sonpur, Tehsil- Chunar, District- Mirzapur, U.P. (Applied Area : 1.01 ha)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
779	Shri Prashant Kumar Singh S/o Shri Ramdhani Singh, R/o Patelnagar Garaudi, Thana- Adalhat, Tehsil- Chaunar, District- Mirzapur, U.P., Proposed of "Building Stone (Sand Stone) Mine" Project at located Arajji No.-01 Ka, at Village- Sonpur, Tehsil- Chaunar, District- Mirzapur, U.P., Leased Area -0.809 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
780	Smt. Ruchi Singh W/o Shri Santosh Singh, Village-Sariya, Thana-Ahraura, Tehsil- Chunar, District-Mirzapur, U.P., Proposed of Building Stone "Sand Stone" Project at Arajji No.-01, at Village-Ahirupur, Tehsil- Chunar, District-Mirzapur, U.P., Leased Area - 0.809	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	1220000	NA	NO


13/10/23
(Shru Sankar)
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CEO-G

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781	Smt. Dayawati Singh W/o Shri Rajendra Prasad Singh Address- Krishnapuri, Bharuhana, Sadar, Mahuana, Mirzapur, Proposed Sand Mining Project at Gata No. 03 Mi, (Khand No. - 02), (Area 5.0 Ha.) in Village: Gogaon, Tehsil: Sadar & District: Mirzapur Uttar Pradesh	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
782	Shri Bihari Yadav, R/o- Village- Khamhwajamati, Tehsil-Chunar, District - Mirzapur, Uttar Pradesh By M/s Adarsh Construction & Suppliers (Shri Lal Bihari Yadav), Proposed of "Building stone (Sandstone) Mine" Project at Arazi No.-597Jha & 597 Tra, Village- Khamhwajamati, Tehsil-Chunar, District - Mirzapur, Uttar Pradesh By M/s Adarsh Construction & Suppliers (Shri Lal Bihari Yadav) Area 2.545 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN for EC Revoked	NA	NO
783	Shri Mahusoodan Singh, R/o- Prabhapuram Colony, Umraura Road Robertsganj, Sonbhadra, U.P., M/s Maa Vindhyaasini Construction, Proposed of "Building Stone (Sand Stone) Mining" Project at Gata No.- 180/2, at Village- Bhagautidei, Tehsil-Chunar, District- Mirzapur, U.P., M/s Maa Vindhyaasini Construction, Leased Area -1.21 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	520000	NA	NO
784	Shri Manish Kumar, R/o Ward no. 23, Near Main market, Ahraura, Tehsil-Chunar, Mirzapur, U.P., Proposed of Building stone(Sandstone)" Project at Gata No.-519, Village- Ghasipur, TehsilChunar, District-Mirzapur, Uttar Pradesh, (Area : 2.02 ha.)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
785	Shri Prashant Maurya S/o Shri Vinod Kumar Maurya Address- Sundar Ghat, Mahuaria, Mirzapur, (U.P.), Proposed "Sand Mining Project" located at Gata No.- 03mi Khand No.-03, Village-Gogaon, Tehsil- Sadar & District-Mirzapur, Uttar Pradesh, (Area:5.0 Ha.)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN for EC Revoked	NA	NO

13/10/23
(Shri Sankar)
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CEO-G

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786	Shri Sarjeet Singh, R/o- 410, Kesar Bhawan, Ganeshganj, Aghauli, Mirzapur, U.P., Proposed of Building Stone (Sandstone) mining project at Arajai No.- 36/6/5 Village-Sonbarsa, Tehsil- Lalganj, District- Mirzapur, U.P. Area-0.809 Ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	500000	NA	NO
787	Shri Ramakant Chaubey S/o Shri Ram Dular Chaubey, R/o- Village- Karaundi, Post- Moin Kumar Bhabhua, Kaimur (Bhabhua), Bihar, Proposed Project of "Building Stone (Sand stone) Mining" located at Arajai No - 37, Village: Dakahi, Tehsil-Chunar, District Mirzapur, Uttar Pradesh, (Area- 1.818 Ha)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	1060000	NA	NO
788	Shri Arjun Singh, R/o- Village- Hinauti Mafi, Tehsil- Gothaura, District- Mirzapur, U.P., Proposed for "Building stone (Sandstone)" Project at Arajai No.- 360, Village- Adhwar, Tehsil-Chunar, District-Mirzapur, Uttar Pradesh By Shri Arjun Singh, Area - 1.01 ha.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN for EC Revoked	NA	NO
789	Smt. Sunita Singh, R/o- Village-Tiyara, District Chandauli, Uttar Pradesh, Proposed of Building Stone (Sandstone) mine at Arajai/Gata No.- 88, village Kukuhipur, Tehsil- Chunar, District- Mirzapur, U.P., Area- 2.424 ha.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	740000	NA	NO
790	Shri Ashok Kumar Rai, R/o- S 20 53, Plot No.- 57 58, Buddha Vihar Mall Road Cantt., District- Varanasi, U.P., Proposed of Building Stone (Sand stone) Mining Project at Arajai No. - 703, Village: Bhagauti Dei, Tehsil- Chunar, District - Mirzapur (U.P.), M/s Shriram Enterprises Area-1.01 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	1060000	NA	NO
791	Shri Subhash Singh, R/o- Village And Post- Akorhi, District- Mirzapur, Uttar Pradesh, Proposed for "Building stone (Sandstone)" Project at Arajai No.- 307/4, Village- Kamapur Kalan, Tehsil- Lalganj, District-Mirzapur, Uttar Pradesh By Shri Subhash Singh, Area-0.809	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	630000	NA	NO

13/10/23
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13/10/23
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13/10/23
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CEO-6

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792	Shri Vikas Gupta, R/o- Mohalla Bundelkhandi, Tehsil- Sadar, District- Mirzapur, U.P., Proposed Building Stone (Sand stone) Mining Project" at Arazi No. - 494 Ga, Village- Devarikalan, Tehsil- Madihan, District - Mirzapur (U.P.) Applied Area - 1.518 Ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	1560000	NA	NO
793	Sri. Rajeev Agrawal, CGM (T) cum Regional Officer, U.P. M/s National Highways Authority Of India (NHAI), Sand/Moram Mining, Project at Gata No. 246, 472, Village- Khebandha, Tehsil- Robertseani District- Sonbhadra U.P.	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	740000	NA	No
794	Mr. Shriran Panday, Owner, S/o Shri Hanuman Prasad Panday, R/o Village- Vardiya, Tehsil- Rabertsganj, Distt.- Sonebhadra, U.P., M/s Kaimuranchal Stone Crushing Company, EC for Gitti/Boulder (Dolo Stone) at Araj No. 921 K at Village- Vardiya, Tehsil- Rabertsganj, Sonebhadra, U.P., M/s Kaimuranchal Stone Crushing Company	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	740000	NA	No
795	Shri Satish Kumar Upadhyay S/o Ravindra Kumar Upadhyay, Add.- Bandhawa, Kanchwa, District- Mirzapur, U.P., Proposed "Sand/Morrum Mining" Project at Araj No.- 166 (Khand No.-01), Village- Nagawan, Tehsil- dudhdi, District- Sonebhadra, U.P., M/s Aman Associates (Leased Area-8.097 ha)	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	740000	NA	No
796	Ajay Kumar Singh S/o Shri Baijnath Singh, M/a A.K.S. Industries 514/15, Ambrosiya Apartment, Lanka, Distt: Varanasi., Proposed 'Granite (Gitti & Boulder) Mine Project at Gata no. 2Ga, Village Jata Juwa, Tehsil Dudhi, Distt: Sonbhadra, U.P. Lease area 1.670 ha.	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	740000	NA	No
797	Shri Gyanendra Tripathi, Add.- Ward No.- 21, Ashok Nagar, Tehsil- Robertsganj, District- Sonbhadra, U.P., Proposed Project of "Dolo Stone", (Gitti, Boulder) Mine Project located at Araj No.- 7536 Ga Mi, Khand No.- 02, Villlage-Billmarkundi, Tehsil- Robertsganj, District- Sonbhadra, U.P., Leased Area - 4.0 ha	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	740000	NA	No


13/10/23
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CEO-G

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798	Shri Amit Mittal, Add.- 61, Bari Dala, Dala, Tehsil- Robertsganj, District-Sonbhadra, U.P, Proposed "Dolo Stone"(Gitti, Boulder) Mine Project located at Araj No.- 5593 ka, Khand No.- 08, Villlage-Billimarkundi, Tehsil- Robertsganj, District- Sonbhadra, U.P, M/s Amit Enterprises, Leased Area - 4.230 ha	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	740000	NA	No
799	Smt. Binduwati Devi /o hri Ram Chandra Ratna, R/o- Village- Bijri Harhua, Churk, District- Sonebhadra, U.P Proposed of "Sand Stone (Khanda, Gitti & Red Morrur) Mine" Project at Gata No.-52, at Village-Sirsiya Thakurai, Tehsil- Robertsganj, District- Sonebhadra, U.P., Leased Area -5.0 ha	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	740000	NA	No
800	Smt. Binduwati Devi /o hri Ram Chandra Ratna, R/o- Village- Bijri Harhua, Churk, District- Sonebhadra, U.P. Proposed of "Sand Stone (Khanda, Gitti & Red Morrur) Mine" Project at Gata No.-52, at Village-Sirsiya Thakurai, Tehsil- Robertsganj, District- Sonebhadra, U.P., Leased Area -5.0 ha	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	740000	NA	No
801	Shri Vijendra Kumar S/o Shri Laldhari Kushwaha, R/o Village- Sarai, Post-Ramgarh, Tehsil- Robertsganj, District - Sonbhadra (U.P.) , Proposed Project of riverbed Sand / Morrur Mining" from private land (Niji Bhoomi) at Arazi No. 166 Kh, in Village- Nagwa, Tehsil-Dudhi, District- Sonbhadra, Uttar Pradesh., Area 2.0 ha	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	740000	NA	No
802	Shri Abhishek Kumar Singh S/o Arvind Kumar Singh, R/o- Village & Post-Chhitauni, District- Varanasi, U.P., M/s Unnti Engineering, Proposed River Bed Sand/ Morrur Mining Project from Son River located at Gata No.- 221 Cha, Village- Sasnai, Tehsil-Obra, District-Sonbhadra, U.P., M/s Unnti Engineering , Lease Area: 18.215 ha	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	740000	NA	No


13/10/23
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13/10/23
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13/10/23
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CEO-6

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803	Shri Harivansh Singh S/o- Bagholan, R/o Village- Ghaghara, Post- Ghaghara Tehsil - Dudhi District -Sonbhadra (U.P.), Proposed Project of riverbed "Sand/ Morrum Mining" from private land (Niji Bhoomi) at Arazi No. 6400k, 6400kh, area- 1.876 ha in Village- Ghaghara, Tehsil- Dudhi, District- Sonbhadra, Uttar Pradesh.	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	740000	NA	No
804	Shri Rajeev Kumar Sharma,R/o- 59- Chakarpuri Paper Mil Colony Near Metro City Nishatganj Mahanagar Lucknow,,Uttar Pradesh, Proposed for Mining of Gitti Boulder (Dolo Stone) Mining Lease Area at Araj No:-4478 Chha, Village-Billimarkundi, Tehsil -Obra District-Sonbhadra , Uttar Pradesh. Area 1.80 ha	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	740000	NA	No
805	Shri Ajay Kumar Singh S/o Late Shri Onkar Nath Singh, R/o-18/188, Ayappa Temple, Sector-8, Obra, Tehsil-Obra, Distt-Sonbhadra (U.P), Proposed for "Billi Markundi Building Stone Gitty/Boulders Dolostone Mining Project (Khand-4)" at Gata no./ Arazi No. 7536 Ga. Mi, near Village - Billi Markundi, Taluka: Obra, District: Sonbhadra, Uttar Pradesh, Area - 4.0 ha	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	740000	NA	No
806	Shri Arun Singh Yadav, R/o- Village- Billimarkundi, Tehsil- Obra, District- Sonbhadra, U.P., M/s Shri Mahadev Enterprises, Proposed Project of Building Stone (Gitti/ Boulder (Dolo Stone)), in Gata No.- 4949 Kha, Village-Billimarkundi, Tehsil- Obra, District- Sonbhadra, U.P., (Area : 5.880 ha)	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	SCN for EC Revoked	NA	No
807	Shri Jonnavalasa Venkata Ramana Rao S/o Shri Suranna Jonnavalasa R/o - B - 12, Industrial Development Area, Maula Ali, District- Hyderabad (Telangana),M/s S.K. Bio Extract And Applications Pvt. Ltd., Proposed Project of "Sand/Morrum Mining Project" located at Araj No. 246, Khand - Ba, Village - Khebandha, Tehsil - Obra , District- Sonbhadra, Uttar Pradesh,M/s S.K. Bio Extract And Applications Pvt. Ltd., Area- 6.0 ha	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	740000	NA	No


13/10/23
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CEO-G

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808	Shri Ravindra Mishra, R/o- Village-Khargupur, Tehsil- Raja Talab, District- Varanasi, U.P, Proposed Project Building Stone Gitti/ Boulder (Sand Stone), Mine Araj No.-30/73, Village -Sukrit, Tehsil -Robertsganj, District-Sonbhadra, Uttar Pradesh, Area-1.2545 ha	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	740000	NA	No
809	Smt. Geetanjali Chaube W/o Shri Sanjeet Kumar Chaube R/o Near Degree College, Obra, Sonbhadra (U.P), M/s Harikeshwar Enterprises, Proposed Project of Billi Markundi Khanda, Boulder,(Dolo Stone) Deposit Mining Project (Area 1.504) at Arazi No./Khasra/Gata No 5430ka, 5430kha, 5470, 5469kha, 5431kha, 5468kha, near village- Billi Markundi, Tehsil -Obra, District - Sonbhadra, Uttar Pradesh, M/s Harikeshwar Enterprises (Area 1.504 Ha)	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	380000	NA	No
810	Shri Sukh Sagar Prasad Upadhyay, R/o- Kota Dala Sonbhadra U .P.,Proposed of Sand/Morrum Mining Project Son River at Arazi No : 531 3, Khand No: 6, Village- Sasnai, Tehsil- Obra, District- Sonbhadra U .P.,Area-18.214 Ha	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	220000	NA	No
811	M/s M/s B.C.S. Enterprises, Pro.-Shri Chandra Bhushan Gupta S/o Shri Ramlakhan Gupta, R/o- Obra, District- Sonbhadra mining of Dolo Stone Boulders at Arazi no. 4419Kh, 4419G, 4422K Mi, 4416K, 7577 Kh, 4420Mi, Area-4.86 Acre, Village-Billi-Markundi, Tehsil-Obra, District- Sonbhadra	Sonbhadra	NOT APPLIED	NA	NA	NA	Yes	Yes	No	520000	NA	
812	M/s Eshana Construction, Pro.-Shrimati Aafina Khan W/o Shri Istiyak Khan, R/o- Village Billi-Markundi, Obra, Sonbhadra mining of Dolo Stone Boulders at Arazi no.5355K, 5359Kh, 5361, 5363K, 5351K, 5352, 5353, 5354, 5362, 5355Kh, 5356, 5357Kh and 5351Kh, Area-5.80 Acre, Village-Billi-Markundi, Tehsil-Obra, District- Sonbhadra	Sonbhadra	NOT APPLIED	NA	NA	NA	Yes	Yes	No	470000	NA	

13/10/23
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13/10/23
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13/10/23
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CEO-6

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813	River Bed Ordinary Sand Mining Project, Gatano. 22kha, 42kha, 42ga, 43ka, Village-Katri Durjanapur, Kannauj Kuldeep Narayan Katiyar/143211, Nekpur Kalan, Fatehgarh.	Kannauj	Not Applied	NA	NA	No	Yes	Yes	No	360000	NA	No
814	Ajit Singh Malhotra khand no 7,17,18,21,23,25,27,28,29,30,35,37,38, 40,177,176Mi, Area 62.48 acre, Vill. Amlaur Khadar, Teh. Pailani, BANDA.210126	Banda	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
815	BRAJESH TIWARI Kolawalraipur, Gata No-721, 722, 723, Naraini Banda	Banda	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
816	KATYAYNI NATURAL RESOURCES LTD Gata No. Part of 195/1Village- Lahureta, Tehsil-Naraini, District Banda, BANDA	Banda	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
817	Pehalwan Traders (Old Name R.S.I STONE WORLD PRIVATE LIMITED) Gata No. 2/1, 2/2 and 2/4 (5.80 Hectares), Vill./Ghat- Khairai, Pailani, BANDA	Banda	Not Applied	NA	NA	No	YES	Yes	NO	SCN for EC Revoked	NA	NA
818	S.R. Innovation LLP, Gata no- 100, Khand no- 1(block-24), Village-Khaptiaha Kalan, Tah- Pailani, Disstt-Banda	Banda	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
819	SG PROJECTS LIMITED Area- 44.46 Acre (18.0Ha) On Ken River ForSand/Morrum Mining Project at Khand No/GataNo-60 Village-Sadikhadar Tehsil- Pailani , District-Banda(LLP)	Banda	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
820	RAKESH KUMAR MISHRA CONTRACTOR AND SUPPLIER, GATA N.170 MI,VILLAGE SAIPUR, TEHSIL-KARWI, DIST.-CHITRAKOOT	Chitrakoot	24.12.2022	NA	25.03.2023	No	YES	Yes	NO	110000	NA	NA
821	RAULI KALYANPUR GRANITE, GATA NO-2131/3 RAULI KALYANPUR KARWI CHITRAKOOT, CHITRAKOOT, 210202	Chitrakoot	03.12.2022	NA	22.02.2023	No	YES	Yes	NO	110000	NA	NA
822	Khare Lal Verma S/o Shri Mukund Lal Verma Gata No.-476, Village- Pahra, Tehsil- Sarila, District-District-Hamirpur, U.P., Leased Area -1.62 ha	Hamirpur	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
823	Sapan Kumar Agrawal S/o Late Sudhakar Agrawal Gata No.- 526, Village- Khadakhar, Tehsil- Rath, District- Hamirpur, U.P.,Leased Area - 0.80 ha	Hamirpur	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA


13/10/23
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CEO-G

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824	Adarsh Stone Mill (Mohammad Arshad Khan S/o Mohammad Rafique Khan) Gata No.-426, at Village- Palka, Tehsil- Mahoba, District -Mahoba, U.P. Lease area-1.214 ha.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
825	Adya Enterprises, Gata No.1119, Vill. Kabrai, Dist. Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
826	Ajay Singh Stone Mill (Ajay Singh S/o Shri Ram Kishore Singh), Gata No.-199 Khanda No.- 07, of Area- 0.8090 ha (1.99 Acres), at Village- Kumhraura, Tehsil & District- Mahoba, U.P., Leased Area -0.8090 ha	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
827	Alok kumar Shukla S/o Gopal Chandra Shukla Gata No.-1027, , Area-2.024 ha, Village- Kharka Tehsil and District- Mahoba, U.P.,	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
828	Amar Chandra Rajpoot, Gata No 822, Vill. Bamhauri Beldaran, Teh. Charkhari, Dist. Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	310000	NA	NA
829	Anand Mohan Yadav, Gata No. 735, Khand No. 5 Naya, Vill. Daharra, Teh. & Dist. Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
830	Ashirwad Murti Singh S/o Late Rammurti Singh Gata No.-512, Khanda No.- 02 new, Area-1.214 ha, Village- Gauharir, Tehsil and District- Mahoba, U.P.,	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
831	Brij Mohan Singh, Gata No 1032, Vill. Makarbai, Teh. & Dist. Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
832	Brij Mohan Singh, Gata No 199, Khand No. 3 Naya, Vill. Kumhraura, Teh. & Dist. Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
833	Brijendra Pratap Singh s/o Late Chandra Bali Singh Gata No.- 512, Khanda No.-04 New, Area-1.214, Village- Gauhari, Tehsil- and District- Mahoba, U.P.,	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
834	Brijraj Singh Contractor(Brijraj Singh S/o Shri Kuber Singh) Gata No.-979, Khanda No.- 04, at Village- Gahra, Tehsil & District- Mahoba, U.P., Leased Area -1.113 ha	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
835	C.P.S.K. Ventures Pvt. Ltd.(Sanjay Kumar Sahu S/o Shri Chhanga Prasad Sahu) GataNo.- 967 (Khand No.- 05), Village- Kabrai, Tehsil- Mahoba, District- Mahoba, U.P. (Applied Area : 3.036)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA

13/10/23
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13/10/23
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CEO-6

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836	DEVENDRA KUMAR GUPTA, GATA N. 3136, KHAND N. 02 Naya, VILLAGE-Jaitpur, TEHSIL Kulpahar, DIST.-MHOBA	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
837	Devendra Shivhare S/O Shri Ram Manohar Shivhare Gata no 1370 Khand no 08 vill- Kulpahar Teh Kulpahar Dist-Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
838	Devendra Singh S/o Shri Mulayam Singh Arazi No. 712 (Khand 04) Village- Chhikhara, Tehsil- Sadar, District- Mahoba (U.P.). Area: 2.024 ha	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
839	Dinesha Chandra Sahu, Gata No. 512, Khand No. 1 Naya, Vill. Gauhari, Teh. & Dist. Mahoba.	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
840	Dinesha Chandra Sahu, Gata No. 512, Khand No. 6 Naya, Vill. Gauhari, Teh. & Dist. Mahoba.	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
841	Divyanshu singh S/o Dilip Kumar singh Gata No. 1021 , Area- 1.214Ha. in Village Makarbai , Tehsil: Sadar & District Mahoba, Uttar Pradesh.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	380000	NA	NA
842	Divyanshu singh S/o Dilip Kumar singh Gata No.979 Khand No 02 New , Area- 2.429Ha. in Village Gahara , Tehsil: Sadar & District Mahoba, Uttar Pradesh.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	380000	NA	NA
843	Divyanshu singh S/o Dilip Kumar singh Gata No.979 Khand No 03 New , Area- 2.429Ha. in Village Gahara , Tehsil: Sadar & District Mahoba, Uttar Pradesh.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	380000	NA	NA
844	Ganga Charan S/o Shri Ram Swaroop,(Siyarani Rajpoot Filling Station) Araj No.-288, Khand No.- 4, Village: Majhol, Tehsil: Charkhari District: Mahoba State: Uttar Pradesh, Area: 0.809 Ha	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
845	Gaurav Bajpai S/o Shri Bhuvan Prakash Bajpai, Gata No.- 93, Khand No.-01, Area- , at Village- Bari, Tehsil & District- Mahoba, U.P. ,Leased Area -1.012 ha	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
846	Himwant Singh S/o Shri Balwant Singh Gata No.- 2702, Khand No.-01 New, Village- Pahara, Tehsil and District- Mohaba,U.P., (Leased Area-2.022 Ha)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA


13/10/23
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13/10/23
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CEO-G

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847	Ideal Buildtech Private Limited, Gata No.-2456 Kha, Khand No.- 02, Village- Pahra, Tehsil-Mahoba, District- Mahoba, U.P., (Leased Area :4.0 ha.)	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	500000	NA	NA
848	Ishwar Saran Gupta S/O Shri Nand Kishore Gupta GataNo.- 149 (Khand No.-35), Village- Bari, Tehsil- Sadar, District- Mahoba, U.P. (Applied Area : 1.012 ha.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
849	J S Enterprises (Jyoti Sachan D/o Shri Ashok Sachan), Gata No.- 192, Village- Mochipura, Tehsil- Sadar, District- Mahoba, U.P., Lease Area - 4.048 ha	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
850	Janmejay Singh S/o Shri Mangal Singh located Gata No.-1939, Area- 1.214 ha, at Village- Pahra, Tehsil & District- Mahoba, U.P., Leased Area -1.214 ha	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
851	Kalyan Singh S/O Shri Badri Singh Gata no 1939 vill- Pahara Teh and Dist-Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
852	Kanhaiya Enterprises, Gata No. 967, Khand No. - 03 Naya, Village Kabrai, Tehsil & District Mahoba, Uttar Pradesh. (Area 2.024 Ha.)	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
853	Kanhiya Enterprisse (Sunaina W/o Shri Mahesh Tiwari) Arazi No. 989, Khand No. - 07, Village Makarbai, Tehsil Mahoba & District Mahoba, Uttar Pradesh. (Area 0.809 Ha.) in	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
854	Kiran Kumari D/o Shri Manohar Lal Arazi No. 989, Khand No. - 19, Village- Makarbai, Tehsil- Sadar & District- Mahoba, Uttar Pradesh, (Area- 1.619 Ha.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
855	Mohit Singh S/o Shri Brajnandan Singh Arazi No.-188, (Khand -03 New, 02 old), Village- Mahua Itaura, Tehsil- Kulpahad, District- Mahoba, U.P., Lease area- 1.214 ha.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	600000	NA	NA
856	Mujiburrahman S/o Shri Abdul Majeed Arazi No. 339 (Khand No. - 30 Naya, 19 Purana), Village: Daharra, Tehsil - Mahoba & District -Mahoba, Uttar Pradesh, (Area 1.214 Ha.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
857	N H CONSTRUCTION, ARAZI No. 989, KHAND No. 05, LEASE AREA 0.809, Vill. MAKARBAI, Teh. MAHOBA, MAHOBA, 210424	Mahoba	14.12.2022	NA	24.03.2023	No	YES	Yes	NO	740000	NA	NA


13/10/23
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13/10/23
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13/10/23
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CEO-G

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858	Nagendra Infrastructure (Kiran Tripathi W/o sajay Tripathi) Araj No.-01, Khand No.- 02, at Village- Baghwa, Tehsil-Mahoba, District- Mahoba, U.P., Lease area-0.4040 ha.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
859	Narayan Singh S/o Shri Badri Singh Gata No 989 Khand No. 01, Village- Makarbai, Tehsil- Sadar, District- Mahoba, Uttar Pradesh. (Area- 1.619 Ha.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	420000	NA	NA
860	Narayan Singh, Gata No. 339, Khand 10 Naya, Vill. Daharra, Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	420000	NA	NA
861	Neeraj Yadav, Gata No 721, Vill. Daharra, Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
862	new Annpurna Granite (Amita Singh W/O Shri Anil Singh), Gata No.- 339, Khand No.-21 New 32 Old, Village- Daharra, Tehsil -Sadar, District- Mahoba, U.P., Leased Area -1.619 ha	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
863	OM Construction and Supplier (Satyendra Kumar Agnihotri S/o Shri Jageshwar Prasad Agnihotri) Gata No. 323, Khand No. - 06 Naya, Village- Mochipura, Tehsil- Sadar, District- Mahoba, Uttar Pradesh, M/s OM Construction and Supplier, Area- 0.607 Ha.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
864	Pathak Granite, Gata No. 1164, Vill. Kahra, Teh. Dist. Mahoba.	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
865	PNC Infratech Ltd (Ashwani Rawat S/o Shri Devi Prasad Rawat) Gata No.-199, Khand No.- 01, Village- Naigawan, Tehsil- Sadar, District- Mahoba, U.P., (Applied Area : 4.00 ha.)	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	500000	NA	NA
866	Praveen kumar Tripathi S/o Shri Narenda Kumar Tripathi Gata No.- 339, Khand No.-06 New, Village- Daharra, Tehsil and District- Mahoba, U.P., (Leased Area-1.214 Ha)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
867	Priyanshi Singh Pahihar, Gata No. 93, Khand 03, Vill. Bari. Teh. & Dist. Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
868	Shri Vijay Bahadur Singh, Khasra No.- 1370, Khand no 04 New 03 Old, Village -Kulpahad, Tehsil-Kulpahad, District- Mahoba, U.P., Lease area- 2.024 ha.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
869	Shri Vaibhav Singh S/o- Kalyan Singh, Gata No. -2611, Village- Pahra, Tehsil- Sadar, District- Mahoba, Uttar Pradesh, Area- 1.882 Ha.,	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA

13/10/23
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13/10/23
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13/10/23
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CEO-C

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
870	Pushpendra Singh Yadav S/o Shri Shivpal Singh Yadav Arazi No.- 20 kha, Village: Naigawan, Tehsil- Mahoba, District- Mahoba, State-Uttar Pradesh. Area -1.729 Ha.	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
871	Rafique Khan, Gata No. 339, Khand No. 22 Nava, Daharra, Dist. Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
872	Rahul Singh S/o Shri Rajendra Kr. Singh Arazi No. 989, Khand No. - 16, Village- Makarbai, Tehsil- Sadar , District- Mahoba, Uttar Pradesh,(Area 4.048 Ha.)	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	380000	NA	NA
873	Rahul Singh S/o Shri Rajendra Kr. Singh, Arazi No. 935, Khand No. - 02 ,n Village -Makarbai, Tehsil- Sadar & District- Mahoba, Uttar Pradesh,(Area 3.643 Ha.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	380000	NA	NA
874	RAKESH KUMAR MISHRA, GATA N.188, Khand No. 1 Naya VILLAGE Mahua Itaura, TEHSIL-Kulpahar, DIST-Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
875	Ram Karan Misra Contractor, Gata No. 199, Khand No. 04 Naya, Kumhraura Maff, Teh. & Dist. Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
876	Ram Khilavan Shukla S/o Shri Devi Prasad Gata No.-2561, Khand No.- 02, at Village- Pahara, Tehsil-Sadar, District- Mahoba, U.P., Lease area-1.21 ha.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
877	Ram Singh S/o Shri Sitaram Singh Gata No.-339Khand 08 Naya , Village-Daharra, Tehsil- Mahoba, District- Mahoba, U.P. (Applied Area : 1.129.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	380000	NA	NA
878	Ratnesh sahu S/o Shri Laxmi Narayan Sahu Gata No.-128 Khand 03 New , Village- Marhathi, Tehsil- Mahoba, District-Mahoba, U.P. (Applied Area : 0.809Ha.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
879	Ratnesh sahu S/o Shri Laxmi Narayan Sahu Gata No.-512Khand 03 New , Village- Gauhari, Tehsil- Mahoba, District-Mahoba, U.P. (Applied Area : 0.809Ha.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
880	Rituraj Singh S/o Shri Yuvaraj Singh Gata No.- 918 , Village- Kharka, Tehsil- Mahoba, District-Mahoba, U.P. (Applied Area : 1.129.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
881	RIYAZUDDIN S/o Saiuddin A.B. ASSOCIATES, Arazi No. 1517, Leased Area-1.542 Ha, Village-Pahra, TehsilSadar, Mahoba, U.P.-210427	Mahoba	07.01.2023	NA	24.03.2023	No	YES	Yes	NO	140000	NA	NA

13/10/23
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CEO-G

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882	S S Infratech Raj Kumar Sharma S/o Shri Nand Lal Sharma Araj No. /Plot No. - 712, Khand No.-05, Area 2.024 ha (5.00 Acres) at Village - Chhikahra, TehsilSadar, District- Mahoba, Uttar Pradesh of M/s S.S. Infratech.	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	60000	NA	NA
883	Sadhusharan Vishwakarma Araj No.-1097, Khand No.- 08, at Village-Utiya, Tehsil- Sadar, District- Mahoba, U.P., Lease area-0.809 ha.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
884	Sahu Stone Crushing Industries (Kirti Rani Sahu W/o Shri Sanjay Kumar Sahu), Gata No.- 2/4 (Khand No.-09), Village- Jujhar, Tehsil- Sadar, District- Mahoba, U.P. (Applied Area : 3.441 ha.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
885	Sandeep Construction & Suppliers (Thakur Deen Yadav S/o Shri Vishwanath) Arazi No- 339 (Khand No: 12) Area 0.809 ha. in Village- Daharra Tehsil- Sadar & District- Mahoba, Uttar Pradesh, M/s, Area 0.809 ha.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
886	Sandeep Kumar Sahu, Gata No. 216, Khand 2 Naya, Vill. Gauhari, Teh & Dist. Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
887	Satyam Shivam Contractor (Savitri Devi W/o Shri Santosh Singh) , Gata No.- 93, Khand No.- 06, Villlage- Bari, Tehsil- Mahoba, District- Mahoba, U.P., Area -1.012 ha.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
888	Shabir khan S/o Shri Masoor Ali Gata No.- 128, Khanda No.-02, Area-0.809, Village- Marhathi, Tehsil- and District- Mahoba, U.P.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
889	Shiv Baran Singh S/o Shri Shyam Arazi No. - Gata No. 989, Khand No. 14, Village Makarbai, Tehsil- Sadar, District- Mahoba, Uttar Pradesh, (Area 1.214 a.)	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	380000	NA	NA
890	Shiv Baran Singh S/o Shri Shyam Arazi No.- 989, Khand No. - 11 , Village- Makarbai, Tehsil- Sadar & District -Mahoba, Uttar Pradesh,(Area 0.809 Ha.)	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	380000	NA	NA
891	Shivam Granite (Ramkishor Singh S/o Shri Guru Prasad Singh) Arazi No. 339, Khand No. - 26 New 29 Old, Village- Daharra, Tehsil- Mahoba , District -Mahoba, Uttar Pradesh,(Area 1.619 Ha.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA


13/10/23
(Shri Sankar)
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13/10/23
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13/10/23
(Dr. Ram Kishor)
CEO-6

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892	Shri Balaji Suntech power Energy Pvt Ltd. (Prop.- Smt Arati saxena W/o Ashok Kumar) Gata No.-534/3, New , Area-0.809, Village- Urwara, Tehsil & District- Mahoba, U.P.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
893	Sukirti Singh W/o Sh. Ramkishore Singh Gata No.-93, Khand No.- 07, Village- Bari, Tehsil- Mahoba, District- Mahoba, U.P. (Applied Area : 1.012 ha)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
894	Sumita devi W/o Devendra Singh Gata No.-2101/2Khand 05 , Village- Sijahari, Tehsil- Mahoba, District- Mahoba, U.P. (Applied Area : 1.214.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
895	Uma Shankar Mishra Gata No.- 3136, Khanda No.- 03 new, Area-0.809 ha, Village- Jaitpur, Tehsil- Kulpahar, District- Mahoba, U.P.,(Leased Area-0.809 ha)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
896	Sumita Devi S/o Shri Devendra Singh Gata No.-356, Khand No.- 04, at Village- Dudhaiya, Tehsil & District- Mahoba, U.P., Leased Area -1.619 ha	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
897	Upendra Kumar Shukla S/o Shri Ramkhilawan Shukla Arazi No.- 2509, 2516 Village- Pahra, Tehsil- Sadar & District -Mahoba, Uttar Pradesh, (Area 1.303 Ha.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
898	Usha Bajpai W/o Shri Bhuvan Prakash Bajpai Gata No.-989, KhandNo.-09, at Village- Makarbai , Tehsil-Sadar, District- Mahoba, U.P., Lease area-0.809 ha.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
899	Vinay Kumar Rai S/o Raj Nath Rai Gata No.- 953, Khanda No.- 01 New , Area-1.214, Village- Daharra, Tehsil & District- Mahoba, U.P.,(Leased Area-1.214 ha)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
900	Vineeta Verma w/o Late Shri Virendra Kumar Gata No. 735, Khand No. - 06 New (Old-07), Area- 1.012 ha. in Village- Daharra, Tehsil Sadar & District- Mahoba, Uttar Pradesh.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA
901	VIPUL KUMAR AGRAWAL, gata 2101/2 khand 06 Sijhari, Dist. MAHOBA, 210425	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN for EC Revoked	NA	NA
902	Wakar Fatima Usmani W/o Md Shoyeb Gata No.- 2702, Khanda No.-03 New, Area-2.024, Village- Pahara, Tehsil- and District- Mahoba, U.P.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	740000	NA	NA

13/10/23
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13/10/23
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13/10/23
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903	Wazid Stone Crusher Udyog (Wazid Ali S/o Shri Yakub Ali) at Gata No.-291, Khand No.- 01 New, Village-Majhol, Tehsil- Charkhari, District-Mohaba,U.P., (Leased Area-0.809 Ha)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	690000	NA	NA
904	Ramkishore Singh S/o Shri Guruprasad Singh, Gata No.- 339, Khand No.- 09, at Village- Daharra, Tehsil & District-Mahoba, U.P., M/s Shivam Granite, Leased Area -0.809 ha	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	740000	NA	NA
905	M/s MHG Landstockist Pvt. Ltd.- Sand Mining located at Gata No-212 ,216-224, 232-246, 379, 381-385, 391,392, Khand No.-03, Village-Subhanpur, Tehsil-Khekra, Distt.-Baghpat	Bagpat	Not applied	No	No	No	No	Yes	No	No	No	No
906	M/s Manish Chauhan- Sand Mining located at Gata No.-1/2/1, Village-Badarkha Salarpur, Tehsil- Badaut, Disst.- Baghpat, U.P.,	Bagpat	Not applied	No	No	No	No	Yes	No	No	No	No
907	M/s HSM HOLDINGS Village-Sankroud, Tehsil- Khekra, DistrictBaghpat	Bagpat	Not applied	No	No	No	No	Yes	No	50000000	No	Stay dt. 08/11/2021 by Hon'ble Supreme Court in Appeal No 6463/2021
908	M/s MANGAL INFRA REALTY PVT LTD KHASRA NO 1/2, VILLAGE GAURIPUR KHADAR, DISTRICT AND TEHSIL BAGHPAT	Bagpat	Not applied	No	No	No	No	Yes	No	No	No	No
909	M/s Apollo Retailers Pvt. Ltd., Gata No.-1/2, Village- Chaprauli Khadar, Tehsil- Badaut, District-Baghpat, U.P.,	Bagpat	Not applied	No	No	No	No	Yes	No	No	No	No
910	EC of the Proposed Sand Minor Mineral Mines at Gata No.-228 over an area of 20.469 ha, Village-Bidauli, , Distt.- Shamli, M/s Deep Builders	Shamli	No	No	No	No	No	Yes	No	No	No	No
911	Mamaur Ahatmal Sabik Ordinary Sand Mine On Yamuna River located at Gata No.- 2/9, 2/10, 2/11, 3, 4 mi, 5/2, 2/4, 19/3, 19/8, 19/2, 22, 9/4, 19/7, 21/1, 21/2, 21/3, 21/5, 23/2, at Village-Mamaur Ahatmal Sabik, Tehsil-Kairana, District- Shamli, U.P. , M/s M.M. Traders (Lesed Area- 15.818)	Shamli	10.12.2020	30.12.2020	No	No	No	Yes	No	5202840	1200000	4002840


13/10/23
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13/10/23
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CEO-G

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912	Proposed River Bed Sand/Morrum Mining Project (Area- 20.34 ha) in River Yamuna at Gata No.- 621 ma, 622 ma, at Village-Mandawar-4, Tehsil- Kairana, District- Shamli, U.P., M/s P.C. Gupta & Company (Leased Area-20.34 ha)	Shamli	15.12.2021	15.12.2021	No	No	No	Yes	No	No	No	No
913	Mandawar - 3 Sand Mining Project at Gata No. 621 ma, 622 ma Village - Mandawar - 3, Tehsil - Kairana, District -Shamli - Uttar Pradesh ,M/s Shiva Buildtech Pvt Ltd.,Lease area - 20.34 ha	Shamli	16.10.2020	19.10.2020	No	No	No	Yes	No	No	No	No
914	Proposed River Bed Sand/Morrum Mining having lease area 24.92 ha (64.07 acre) along River Yamuna in Gata No.- 20, 57, 58, 59, 61m, 62, 67m, 68, 69, 70, 71, 72, 73kh, 82m, 83, 84, 314m, 86, 88, 306, 310, 311, 312m, 313m, 317m, 321m, 322/39(Gata No.- 85, 273, 320 area 0.30 ha for haulage road), at Village- Naglarai Atatmal, Tehsil- Kairana, District- Shamli, U.P., M/s Devansh Infra/109104 (Leased Area- 24.92 Ha)	Shamli	16.10.2020	19.10.2020	No	No	No	Yes	No	No	No	No
915	Proposed River Bed Sand/Morrum Mining having lease area 4.213 ha (10.41 acre) along River Yamuna in Gata No.- 1671 & 674, at Village- Issopur Khurgan, Tehsil- Kairana, District- Shamli, U.P., (Leased Area- 4.213 Ha) Shri Manju Singh W/o Shri Jay Kumar Singh, R/o- 502, Awas Vikas, District- Etanur	Shamli	No	No	No	No	No	Yes	No	No	No	No
916	Proposed Sand/ Morrums Mining Project of Yamuna River located at Gata No.-228, Village- Bidauli, Tehsil- Unn, District- Shamli, U.P., M/s Shakumbari Mines, Leased Area- 20.469 Ha,	Shamli	26.11.2022	20.12.2022	No	No	No	Yes	No	23563976	1120000	22443976
917	M/s Star Mines, Gata No 01, Yamuna River Village- Bartha Korsi, Tehsil- Behat, District- Saharanpur, U.P. (Lease Area 36.00 Ha)	Saharanpur	12/18/2021	12/30/2021	No	No	Yes	Yes	No	221001716	No	Hon'ble Supreme Court has passed stay order against Environmental Compensation imposing

13/10/23
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13/10/23
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13/10/23
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CEO-6

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918	M/s Balaji Trading Company, Gata No.-839, 841 to 856, 858, 859, 860, 861, 863, 864, 865, 866, 867, 871, 872, 888, 889, 406, 407, in Village- Dhikka Kalan, Tehsil- Nakur, District- Saharanpur, U.P.	Saharanpur	1/20/2022	1/20/2022	No	No	Yes	Yes	No	5010000	3580000	Hon'ble Supreme Court has passed stay order against Show cause notice dated 11.01.2023 issued by State board regarding EC of Rs. 12,36,74,324
919	M/s Shakumbari Mines Gata No.-8/1, 19, & 22, Village- Haiderpur Hinduwala, Tehsil- Behat, District- Saharanpur, U.P., (Leased Area: 4.20 Ha)	Saharanpur	2/1/2022	3/11/2022	No	No	Yes	Yes	No	1290000	1290000	Hon'ble Supreme Court has passed stay order against Show cause notice dated 11.01.2023 issued by State board regarding EC of Rs. 1,25,01,153
920	M/s Shanti Enterprises (Leased Area- 24.29 Ha) Gata No.-1/1/1, Laat No.-38, Village-Nuniyari Aehatmal, Tehsil- Behat	Saharanpur	12/13/2021	12/15/2021	No	No	No	Yes	No	No	No	in compliance of Hon'ble NGT order Appeal No 23/2021 Pramod V/s State of Uttar Pradesh & Ors. Dated 11.03.2022. the Environmental Clearance issued by SEIAA U.P. has been cancelled. The CTO granted to the unit is recommended for revok is sent to
921	M/s Adesh Pandey , Gata No.-378/2 & 379/2, Village- Sherpur Pelo, Tehsil- Behat, District- Saharanpur, U.P. (Lease Area 7.00 Ha)	Saharanpur	6/13/2023	No	7/20/2023	No	Yes	Yes	No	1420000	500000	Hon'ble Supreme Court has passed stay order against Show cause notice dated 11.01.2023 issued by State board regarding EC of Rs. 2,22,72,248


13/10/23
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13/10/23
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13/10/23
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CEO-6

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922	M/s Prime Vision Industries Ltd, Gata No 1/1, Yamuna River (Lease Area 52.63 Hectare) Village- Dariya Baramad, Tehsil and District Saharanpur	Saharanpur	7/18/2021	No	10/8/2021	No	Yes	Yes	No	5440000	No	Hon'ble Supreme Court has passed stay order against Show cause notice dated 11.01.2023 issued by State board regarding EC CP-15/06/21/2023
923	Project of Building Stone (Sand, Bajri & Boulder) Mining Project at khand No/ Gata no 03, Lot No 03 (Area 08.05 hectare) mining lease Village Rehna, Tehsil-Behat, District- Saharanpur, U.P operated by Shri Satendra Kumar S/o Shri Virendra Singh, Village & Post Khaira Najafgarh, Nai Dilli	Saharanpur	Not Applied	No	Not Applied	Not Applied	Yes	Yes	No	0	0	Hon'ble Supreme Court has passed stay order against Show cause notice dated 11.01.2023 issued by State board regarding EC of Rs. 5,34,53,015
924	Project of Building Stone (Sand, Bajri & Boulder) Mining Project at Gata No 14/1 (Area 3.10 Hectare) mining lease Village Badshahi Bagh Ra Tehsil - Behat , District Saharanpur, UP operated by Shri Rajesh Kumar S/o Shri Ranveer Singh, R/o- Garhi Birwal, Tehsil- Indri, District- Karnal, Haryana	Saharanpur	Not Applied	No	Not Applied	Not Applied	Yes	Yes	No	23360916	No	2,33,60,916.00
925	Project of Building Stone (Sand, Bajri & Boulder) Mining Project at Gata No.- 179/2, Village- Rahna, Tehsil-Behat, District- Saharanpur, U.P, (Leased Area- 3.75 ha) mining lease operated by Shri Sanjay Bhatiya S/o Late Shri Anand Prakash Bhatiya by R/o- 1/472, Ramchandrapuri, Muzaffarpur, Bihar	Saharanpur	Not Applied	No	Not Applied	Not Applied	Yes	Yes	No	2980000	No	Hon'ble Supreme Court has passed stay order against Show cause notice dated 11.01.2023 issued by State board regarding EC of Rs. 1,31,57,942
926	M/s Manjeet Chawla, Village-Ganeshpur, Gang, Aligarh	Aligarh	11.02.2019	28.02.2019	NA	0	No	Yes	No	No	No	No


13/10/23
(Shri Sanjay Bhatiya)
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13/10/23
(B.P. Maurya)
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13/10/23
(Dr. Ram Kishan)
CEO-G

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927	M/s Shree Nathji Filling Station, Khasra No-46/9, Leased area-8.384 ha. Village-Allipur, Barwara Khan, Tehsil & District-Kasganj	Kasganj	21.03.2023	Yes	NA	NA	0	Yes	No	No	No	No
928	M/s Kamps Infra Developers, Khasra No.-234 mi, Village-Jahagirpur Khadar, Tehsil-Mant, Mathura	Mathura	29.12.2022	31.12.2022	No	No	No	Yes	No	-	-	-
929	M/s Satjug Food Pvt Ltd., Khasra No-87, Village-Bhidauni Khadar, Tehsil-Mant, Mathura	Mathura	29.12.2022	31.12.2022	No	No	No	Yes	No	-	-	-
930	Mr Mohammad Ali S/o Late Mr Fakir Mohammad	Bulandshahr	No	No	No	No	No	Yes	No	No	No	No
931	Mr Jitendra S/o Mr Aan Singh	Bulandshahr	No	No	No	No	No	Yes	No	No	No	No
932	Shri Girish Chandra S/o Shri Maharaj Singh	Bulandshahr	09.12.2022	21.12.2022	No	No	No	Yes	No	No	No	No
933	Smt. Dolly Garg, W/o Shri Brajesh, R/o - H.No.- 12/40, Nagala Udaiya Road, Kheragarh, Distt.- Agra, U.P., M/s Mahakali Construction - Sand Mining (Sand Mining Project from Yamuna River of M/s Mahakali Construction - Sand Mining located at Gata No.-1,2, Village-Sawami Ahatmali, Tehsil- Sadar, Disst.-Agar, U.P., M/s Mahakali Construction - Sand Mining, Lease Area 6.07 Ha)	Agra	Not Applied	&	No	No	No	Yes	No	&	&	&


13/10/23
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13/10/23
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13/10/23
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CEO-G

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934	Shri Arun Kumar S/o Late Shri Rambilash Singh, R/o- A1/123, D.L.F. Dilshad Vistar 2, Sahibabad Pasaunda, District- Ghazaibad, U.P., M/s Rishabh Herbal Pvt. Ltd.(Akbara-2 Ordinary Sand Mining at Yamuna River" Project at Gata No.-1175 Sh, Village- Akbara-2, Tehsil- Kirawali, District- Agar, U.P.,(Leased Area: 8.09 Ha))	Agra	Not Applied	&	No	No	No	Yes	No	&	&	&
935	Shri Ram Gopal Chaudhary S/o Shri Kaloo Ram Chaudhary, H.No.-162/2 Vijay Nagar, Gali No.-2, District- Etawah (River Bed Ordinary Sand Mining Project from Yamuna River for M/s R G Construction located at Gata No.-63/2, Village- Karmana, Tehsil- Agra, District- Agra, U.P., Sanctioned Lease Area: 6.07 ha)	Agra	Not Applied	&	No	No	No	Yes	No	&	&	&
936	Shri Harivansh Lal Verma S/o Bhagoti Prasad Verma, Owner, Village- Dhem, P.O.- Bhambuwa , Tehsil- Colonelganj, District- Gonda, U.P. (Proposed River Bed Sand Mining Project from Yamuna River for M/s Ankur Construction, located at Gata No.- 1064 Mi, Village- Madra, Tehsil- Agar, District- Agar, U.P., Lease Area: 6.07 ha (6.07 acre),)	Agra	Not Applied	&	No	No	No	Yes	No	&	&	&
937	Smt. Doli Garg,Owner, R/o-Nagla Udaiya Road, Kheragarh, M/s Mahakali Construction (Proposed Baipur Ehatmali Sand/Morrum Mining Project on River Yamunaat Plot/Khasra No.- 32, Village- Baipur Ehatmali, Tehsil- Sadar, District- Agra, U.P., M/s Mahakali Construction,(Leased Area-6.07 Ha))	Agra	27.03.2023	03.04.2023	No	No	No	Yes	No	&	&	&


13/10/23
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13/10/23
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13/10/23
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CEO-G

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938	M/s Shyam Enter Prissess prop. Sri Gopal Panday S/o Late Sri Gaurishankar Pnaday, R/O - H. No.-622, A.B. Nagar, Lucknow Distt.- Lucknow, Pin Code - 226022	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
939	Shri Dharmveer Gupta, A-3, 1996, New Civil Lines, Indra Prasad, Hordoi	Hardoi	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
940	Shri Sunita Singh W/o Shri Pawan Kumar Singh, R/o- B-708, Sector- C, Mahanagar, Lucknow, U.P.	Hardoi	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
941	Shri Rajveer singh S/o Shri Veerendra Singh, 122/1 Kailashpuri, Sandi Road, Distt.- Hardoi, U.P., M/s Awadh Construction	Hardoi	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
942	Shri Abimanyu Choudhury S/o Shri Naresh Choudhury, Director, W 21 1st Floor Rajori Garden, New Delhi, M/s Ambey Suppliers Pvt. Ltd.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
943	Shri Brij Kishore Dawivedi S/o Shri Maharaj Narayan Dwivedi, R/o- 972, Indra Nagar, District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
944	Shri Pradeep Kumar Dixit S/o Shri Mahesh Kumar Dixit, Address- 167, Kevta Talab, Civil Line, Tehsil & District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
945	Shri Gopal Pandey S/o Shri Gauri Shankar Pandey, R/o- H.No.- Old 622, New 1000, D.S.N. College Road, Tehsil & District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0


13/10/22
(Shri Sankar)
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13/10/22
(B.P. Maurya)
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13/10/22
(Dr. Ram Kishan)
CEO-6

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
946	Shri Anand Kumar S/o Shri Jai Prakash Yadav, R/o- Village- Michkura Mahulara, Tehsil- Milkipur, District- Faizabad, U.P., M/s Maa Vindyawashini Builders	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
947	Shri Nadu S/o Shri Babu Lal, Add.- Jawahar Nagar, Khurd- Kotwali, Tehsil & District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
948	Shri Sanjay Singh Chauhan S/o Shri Brijbhan Singh Chauhan, R/o- Banthara Sikandarapur, District- Lucknow, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
949	Shri Ankit Singh, Village- Magarwara, Tehsil & District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
950	Shri Kamlesh Chaurasiya S/o Shri Ram Narayan, R/o- 248/2, Lok Nagar, District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
951	Shri Mohd.Armaan S/o Shri Mohd Usmaan, R/o- Village- Saharawa, Tehsil- Purwa, District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
952	Shri Vishvash Opratap Singh, Owner, Manikapur, Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
953	Shri Shailendra Singh, Owner, Gurudhari Unnao, Saffpur, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
954	M/s Gawar Construction Ltd., Owner, Gurgaon, Haryana	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
955	Shri Charu Chandra Srivastava S/o Late Shri S.B. Srivastava, R/o- Mohalla- Rakabganj, Tehsil- Sadar, District- Lucknow, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
956	Shri Anuj Jaiswal S/o Late Shri Satya Narayan Jaiswal, R/o- Village & Post- Ajgain, Tehsil- Hasanganj, District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0


13/10/23
(Shri Anuj Jaiswal)
SA


13/10/23
(B.P. Maurya)
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13/10/23
(Dr. Ram Kumar)
CEO-G

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957	Shri Jai Chand Singh, S/o Shri Shiv Narayan Singh Vill: Hanuman Colony, Sufipura, Distt: Bahraich, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
958	Shri Sunil Kuymar, Owner, R/o- Banthar, District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
959	Shri Sunil Kuamr Yadav S/o Shri Surajbhan Yadav, R/o- Village & Post- Sarosi, Tehsil & District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
960	Shri Brij Kishor Dewedi S/o Shri Mahraj Narain Dewedi, R/o- H. No.-972, Indira Nagar, Thana- Sadar, Tehsil- Sadar, District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
961	Shri Ankit S/o Shri Jay Shankar, R/o- Village- & Post- Banther, District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
962	Shri Ashish Kumar Pandey S/o Shri Anil Kumar Pandey, R/o- Anang Behta, Tehsil- Sadar, District- Hardoi, U.P.	Hardoi	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
963	Shri Akshat Singh, R/o- A BEE City 99, Type- 2 Colony, A B Nagar, District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
964	Shri Jitendra Kumar S/o Shri Ramesh Chandra Sahu, R/o- Lohcha, Haraha, Achalganj, District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
965	Shri Brij Kishor Dwivedi, R/o- H No 972 Indra Nagar Thana Sadar Tehsil- sadar, District - Unnao UP.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
966	Shri Sudheer urf Anuj Sharma S/o Shri Rajkumar Sharma R/o: Village- Sheshpur Nari, Tehsil & District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
967	Smt. Kamlesh Kumari, R/o- 7/60, Katra, Tehsil- Bangarmau, District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0

13/10/23
(Shri Sunil Kumar)
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13/10/23
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13/10/23
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CEO-G

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968	Shri Jitendra Kumar S/o Ramesh Chandra Sahu, R/o- Lohcha, Haraha, Achalganj	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
969	M/S Raalpur Ordinary Sand Mining Project Gata No. 1436/22, 1437, Khand no. 1/A, Vill. Raalpur, Tehsil Lalganj, Raebareli	Raebareli	Not Applied	NA	NA	NO	Yes	Yes	NO	750000	0	0
970	Proposed "Soil Excavation" Project at Gata No.-65 & Area- 1.727 ha in Village- Borumau, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P.	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
971	Proposed "Soil Excavation" Project at Gata No.- 266, 91, 92, 90, Village- Pashchim Gaon, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P., (Leased Area-1.4875 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
972	Proposed of " Soil/ Clay Excavative for Brick Kiln Site" at Gata No.-527, 665, 680, at Village-Kurauni, Tehsil-Sarojini Nagar, District-Lucknow, U.P., Leased Area -1.489 ha	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
973	Proposed of Ordinary Earth Earth Excavation from Khasra/Gata No.- 163,165, at Village- Barakhempur, Tehsil-Bakshi Ka Talab, District- Lucknow, U.P., (Leased Area: 2.751Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
974	Proposed Brick Earth Mining Project located at Gata No.-1482, 138, 873, 875, 884, 922, 967 Sa, 854, 915, 972, 977 and 818, at Village- Kurauni, Kishunpur, Kuudiya and Banthara Sikandarpur, Tehsil- Sarojini Nagar, District- Lucknow, U.P., M/s Anil Ent Udyog, (Leased Area: 4.6161 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
975	Proposed Brick Earth Mining Project located at Gata No.-728, 749, 725, 315, 317, 682, 722, 703, 706, 244, 247, at Village- Khandedeve, Dadupur, Tehsil-Sarojini Nagar, District- Lucknow, U.P., M/s S.K. Brick Field, (Leased Area: 3.825 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
976	Proposed "Soil Excavation" Project at Gata No.-194, Village- Sairpur, Tehsil-Bakshi Ka Talab, District- Lucknow, U.P., M/s Usha Construction Area: 0.8810 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0

13/10/23
(Shmu Sankar)
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13/10/23
(B.P. Mawrya)
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13/10/23
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CEO-C

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977	Proposed "Soil Excavation" Project at Gata No.-624,Village- Rasoolpur, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P.,M/s Usha Construction Area: 0.6570 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
978	Proposed "Soil Excavation" Project at Gata No.-441,Village- Rajauli, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P.(Area: 0.8953 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
979	Proposed "Soil Excavation" Project at Gata No.-320, 222,Village- Salidapur, Tehsil- B.K.T.,District- Lucknow, U.P, (Area: 1.2160 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
980	Proposed "Ordinary Earth Excavation Project" at Gata No.-2467 Kha, 2490 Ga, 1212, 1213, Village- Thari, Tehsil- Malihabad, District- Lucknow, U.P., Area: 0.975 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
981	Proposed "Soil Excavation Project" at Gata No.- 134, Village- Naguvamau Khurd, Tehsil-B.K.T, District- Lucknow, U.P., (Leased Area-0.355 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
982	Proposed "Soil Excavation Project" at Gata No.- 735, 923, Village- Bhaurumau, Tehsil- B.K.T., District- Lucknow, U.P.,M/s Sadbhav Engineers Ltd. (Leased Area-0.410 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
983	Proposed "Soil Excavation Project" at Gata No.-1378, Village- Malaha, Tehsil- Malihabad, District- Lucknow, U.P.,M/s Sadbhav Engineers Ltd. (Leased Area-1.520 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
984	Proposed "Soil Excavation Project" at Gata No.-1377 Sa, Village- Malaha, Tehsil- Malihabad, District- Lucknow, U.P.,M/s Sadbhav Engineers Ltd. (Leased Area-0.7850 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
985	Proposed "Soil Excavation Project" at Gata No.- 191, Village- Papnamu, Tehsil- Sadar, District-Lucknow, U.P., M/s PNC Infratech Ltd.(Leased Area-1.35 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
986	Proposed "Soil Excavation Project" at Gata No.- 163, 561 & 669, Village- Dhatingra, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area-4.099 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0

13/10/23
(Shruvankar)
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13/10/23
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13/10/23
(Dr. Ram Kishore)
CEO-6

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987	Proposed "Soil Excavation Project" at Gata No.-394, Village- Sonava, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area- 4.360 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
988	Proposed "Soil Excavation Project" at Gata No.-288, Village- Sonava, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area- 4.101 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
989	Proposed "Soil Excavation Project" at Gata No.-364, 365 & 367 Village- Parsau, Pargana- Mahona, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area- 1.261 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
990	Proposed "Soil Excavation Project" at Gata No.-1730/20 & 1730/23, Village- Shipuri, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area-0.530 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
991	Proposed "Soil Excavation Project" at Gata No.-1117 & 1141 Ka, Village- Paharpur, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area-1.377 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
992	Proposed "Soil Excavation Project" at Gata No.-12, 16 Aa, 20 Sa Mi & 21 Sa, Village- Hardaurpur, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area-3.648 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
993	Proposed "Soil Excavation Project" at Gata No.-873, 1029, 1197, Village- Dharurahara, Tehsil- Mohanlalganj, District- Lucknow, U.P.(Leased Area- 0.7160 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
994	Proposed "Soil Excavation Project" at Gata No.-369, Village- Saraura, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P.(Leased Area-0.623 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
995	Proposed "Soil Excavation Project" at Gata No.-336, Village- Saraura, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P.(Leased Area-0.5780 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
996	Proposed "Soil Excavation Project" at Gata No.-826 Sa, Village- Barauna, Tehsil- Sarojni Nagar, District- Lucknow, U.P.(Leased Area-3.228 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0


13/10/23
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13/10/23
(B.P. Maurya)
ASO


13/10/23
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CEO-G

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997	Proposed "Ordinary Soil Excavation Project" at Gata No.-350, 351, 1183 Ka, 1307, 1572, 1537, 633, 659, 630, 631, 520 Kha, Village- Malaha, Tehsil- Malihabad, District- Lucknow, U.P.(Leased Area-2.559 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
998	Proposed "Soil Excavation Project" at Gata No.-53, Village- Nizampur , Tehsil- Mohanlalganj, District- Lucknow, U.P.(Leased Area-1.066 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
999	Proposed "Soil Excavation Project" at Gata No.-1819, 1820, 1822, Village- Gauriya Kala, Tehsil- Mohanlalganj, District- Lucknow, U.P. (Leased Area- 2.238 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1000	Proposed "Soil Excavation Project" at Gata No.-1205Kh, located in Village- Jehta, Tehsil- Lucknow, District- Lucknow, U.P. (Leased Area-0.7590 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1001	Proposed "Soil Excavation Project" at Gata No.-963, Village-Dhanua Saad, Tehsil- Mohanlalganj, District- Lucknow, U.P.(Leased Area-1.631 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1002	Proposed "Soil Excavation Project" at Gata No.-678, located in Village- Sadrauna, Tehsil- Sarojini Nagar, District- Lucknow, U.P..(Leased Area- 3.428 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1003	Proposed "Soil Excavation Project" at Gata No.-518, 529 Sa, 540, located in Village- Palenhada, Tehsil- Sarojini Nagar, District- Lucknow, U.P. , M/s Ambay Build Infra Pvt. Ltd., (Leased Area-1.423 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1004	Proposed "Soil Excavation Project" at Gata No.-548 Jha, located in Village- Kaliya Khera, Tehsil -Sarojini Nagar, District- Lucknow, U.P. ,M/s Rajeev Associates, (Leased Area-4.87 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1005	Proposed "Soil Excavation Project" at Khasra No.-114, located in Village- Malaha, Tehsil-Malihabad, District- Lucknow, U.P..(Leased Area-0.511 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0


13/10/23
(Shru Sonkar)
SA


13/10/23
(B.P. Maurya)
ASO


13/10/23
(Dr. Ram Kishor)
CEO-6

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1006	Proposed "Soil Excavation Project" at Gata No.-1421, 1428, 1429, Village- Malaha, Tehsil- Malihabad, District- Lucknow, U.P., (Leased Area-1.6503 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1007	Proposed of Ordinary Soil Excavation Project at Gata No.- 855, located in Village-Raipur Raja, Tehsil-B.K.T, District- Lucknow, U.P.,M/s SVGS Enterprises Leased Area -0.4480 ha	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1008	Proposed of Ordinary Soil Excavation Project at Gata No.- 312, located in Village-Sultanpur, Tehsil-B.K.T, District- Lucknow, U.P.,M/s SVGS Enterprises Leased Area -0.7344 ha	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1009	Proposed "Ordinary Soil Excavation Project" at Gata No.- 757, Village- Kuroni, Tehsil- Sarojani Nagar, District- Lucknow, U.P., Lease area-0.7160 ha.	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1010	Proposed of Ordinary Soil Mining project at Gata No- 95, 79Ka, 79Kha Village-Chaurahiya, Tehsil- Mohanlalganj, District- Lucknow, U.P.,M/s Ujjwal India Enterprises, Lease area-0.56 ha	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1011	Proposed of Ordinary Earth Excavation Mining Projec at Gata No.-602, 62/1, Villag-Shivpuri, Tehsil-Bakshi ka Talab, District- Lucknow, U.P.,M/s Shree Balaji Infratech and Developer, (Lease Area: 1.804 ha),	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1012	Proposed of Ordinary Earth Mine, at Khasra No.-1531ja & 1609ka ,Village- Gauriya kala, Tehsil-Mohanlalganj, District- Lucknow,U.P., developed by Shri Kamal Kishor, 1.53 ha	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1013	Proposed "Ordinary Earth Excavation Project" at Gata No.-225, in Vill.: Dada Sikandarapur, Tehsil: Mohanlalganj, District- Lucknow, Uttar Pradesh. (Lease Area: 0.914 Ha.)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0


13/10/23
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13/10/23
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13/10/23
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CEO-G

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1014	Proposed of "Ordinary Earth Excavation Project" at Gata No.-701/2, 701/3, 835 in Village: Kolwa Bhanora, Tehsil: Malihabad, District- Lucknow, Uttar Pradesh. Area-0.879 Ha.	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1015	Proposed River Bed Sand Mining Project from Gomti River located at Gata No.-182 Mi, 184, 186, 199 Kh, 200, 201,203 Mi, Village- Jheeha Mau, Tehsil- Nawabganj, District- Barabanki, U.P., (Total Lease Area: 5.238 ha)	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1016	Proposed Riverbed Sand/Morrum Mining Project from Ghaghra River located at Khand No.-03 (Gata No.-498 Jha) Village - Udhiya, Tehsil -Ramnagar, District - Barabanki, U.P., Sanctioned Lease Area - 11.00 Ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1017	Proposed River Bed Sand/Morrum Mining Project from Ghaghra River for M/s Laxmi Dev, located at Khand No.-02, (Gata No.-498 Jha), Village- Udhaiya, Tehsil- Ramnagar, District- Barabanki, U.P., Sanctioned Lease Area- 12 ha	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1018	Proposed Brick Earth Mining Project located at Khasra No./Gata No.-985, 1054, 1170 Ga, 909, 913, 916, 978 Jh & 1179 in Village- Medua, Tehsil- Ram Sanehighat, District- Barabanki, U.P.,(Leased Area: 4.202 Ha)	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1019	Proposed "Soil Mine Project" at Khasra No./Gata No.-325, Village- Jata, Tehsil- Nawabganj , District- Barabanki, U.P., (Leased Area-0.506 Ha)	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1020	Proposed for Soil Mining Project at Khasra No./Gata No.- 221, Village- Daudpur, Tehsil- Nawabganj, District- Barabanki, U.P., Leased Area -0.696 ha	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1021	Proposed of Earth Mining to be in used in "Earth Filling by Ordinary Soil Excavation, at Khasra No.- 196, Village- Mohammadpur Kirat, Tehsil- Ramsanehighat, District- Barabanki, U.P. Leased Area -0.5086 ha	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0


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1022	Proposed "Soil Excavation Project" at Gata No.-311 Ka,Village- Jata, Barauli, District- Barabanki, U.P., (Leased Area-0.421 Ha)	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1023	Proposed of Ordinary Earth Mine at Khasra No./Gata No.- 42, Village- Sohilpur, Tehsil-Ramsanehighat, District-Barabanki, U.P, Leased Area - 0.122 ha	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1024	Proposed Project of Ordinary Sand Mine at Gata No.- 1 Gh, Village- Kothri Gauriya, Tehsil- Sirauligauspur, District- Barabanki,U.P., Lease area-2.1833 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1025	Proposed of Ordinary Earth Mine at Khasra/Gata No.- 316, Village- Jata, Tehsil- Nawabganj , District- Barabanki.U.P., Lease Area: 0.567 ha	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1026	Proposed Ordinary Earth Mine At Gata No.- 594, Village- Ruhera, Tehsil- Ramnagar, Barabanki, U.P., M/s Chauhan Enterprises, Area: 0.379 ha,	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1027	Proposed of Ordinary Earth Mine at Gata No. 100 & 101,,Village- Manjhar, Tehsil- Haidergarh, Barabanki,U.P. Area- 1.65 Ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1028	Proposed of Riverbed Ordinary Sand mine, Village Kothri Gauriya (Gata No.- 685/2/1, 685/2/2, 758/3, 674, 675/1, 758/1 & 758/1) Tehsil- Sirauli Gauspur & District -Barabanki, Developed By Shrimati Bhanmati, Area 1.6035 Ha	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1029	Proposed for our Soil Mine, over an area 1.396 ha. in Khasra/Gata No.- 444, 461 & 473Mi in Village- Sarai Akbarabad, Tehsil -Nawabganj, District:- Barabanki, Uttar Pradesh, Lease area- 1.619 ha	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1030	Proposed of Ordinary Earth Mine At Gata No. 732, 734 & 736Mi, Village- Pachhim Belawn, Tehsil- Haidergarh, District- Barabanki, Uttar Pradesh, Area- 1.3286 Ha	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1031	Proposed simple soil excavation form Gata Nos. 520, 506 at Village- palhari , Tehsil - Navabganj, District - Barabanki, Uttar Pradesh, Area - 0.444 ha	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0

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1032	Proposed for our Soil Mine, at Khasra/Gata No.- 231, 482, 502 & 530 in village Mohammadpur, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh, Area: 0.995 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1033	Proposed for our Soil Mine, at Khasra/Gata No.- 2711 , village Barel (Bahar Seema), Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh, Area: 0.177 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1034	Proposed for our Soil Mine, at Khasra/Gata No.- 353, 354 & 355, Village- Jata, Tehsil -Nawabganj, District:- Barabanki, Uttar Pradesh, Area: 0.722 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1035	Proposed for Soil Mine at Khasra/Gata No.- 1067Ga in village- Bahlohpur, Tehsil- Nawabganj, District:- Barabanki, Uttar Pradesh, Area- 0.410 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1036	Proposed for our Soil Mine Project at Khasra/Gata No.- 31kh, 34kh, 35, 36kh & 39 in village Shahpur, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh, Area- 1.487 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1037	Proposed for our Soil Mine Project at Khasra/Gata No.- 966, 967 & 968 in village Rahramau, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh, Area- 0.775 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1038	Proposed of Project Soil Mine, Village- Amoli Hissampur, Tehsil-Ramnagar, District- Barabanki, U.P., developed by Shri Hitendra Verma, (Applied Area : 1.128).	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1039	Proposed of Project Soil Mine, Village- Meerpur, Tehsil-Nawabganj, District- Barabanki, developed by M/s K. M. Construction (Jitendra Singh) (Applied Area : 0.809).	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1040	Proposed of Soil Mine, Project at Khasra/Gata No.-260Ja,260Jha,260La,260Ra & 260Gya in village Salarpur, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh, Area 1.15 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1041	Proposed of Soil Mine, Khasra/Gata No.- 311Ka , Village- Jata, Tehsil - Nawabganj, District:- Barabanki, Uttar Pradesh, Area- 0.843 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0


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CEO-6

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1042	Proposed of Soil Mine, Khasra/Gata No.- 505 , Village- Jata, Tehsil - Nawabganj, District:- Barabanki, Uttar Pradesh, Area- 0.843 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1043	Proposed for our Ordinary earth Mine, Khasra/Gata No.- 183 G, 183 K & 186 in village Saheliya, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh, Area 0.290 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1044	Proposed for our ordinary earth Mine, Khasra/Gata No.- 487, 525mi, 475 & 710 in village Rampur joga, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh, Area 0.8529 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1045	Proposed for our Ordinary earth Mine, at Khasra/Gata No.- 462Ka & 480 , Village- Umrapur Raisaheb, Tehsil- Ramsanehighat, District:- Barabanki, Uttar Pradesh, Area- 0.390 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1046	Proposed for Ordinary Earth Mine, Khasra/Gata No.- 294, 445, 446, 447 & 462, Village- Sarai Akbarabad, Tehsil- Nawabganj, District:- Barabanki, Uttar Pradesh, Area 1.71 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1047	Proposed for our Ordinary earth Mine, Khasra/GataNo.- 37 & 42, village - Sultanpur, Tehsil- Nawabganj, District:- Barabanki, Uttar Pradesh, Area 0.774 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1048	Proposed for our Soil Mine at Khasra/GataNo.- 272 Da & 289 Mi, Village-Chandamau, Tehsil-Ramnagar, District:- Barabanki, Uttar Pradesh., Area 0.865 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1049	Proposed for Ordinary earthmine, at Khasra/GataNo.-709 atVillage- Chhedanagar, Tehsil-Nawabganj, District- Barabanki, Uttar Pradesh by Vivek verma, Area- 0.402 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1050	Proposed for Ordinary earth mine at Gata No.- 179, Village- Gehndwer, Tehsil- Nawabganj, District Barabanki, developed by Pratap Singh, (Area- 0.78 ha.)	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0

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1051	Proposed of Ordinary earth mine at Gata no.- 1179, 1185, 1186, 1187, 1188, 1189 & 1194 Village- Mirzapur, Tehsil- Nawabganj, District- Barabanki, (Area- 1.435ha.) developed by Sri Ajay Kumar.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1052	Proposed of Ordinary earth mine at Khasra/Gata No. - 1001, 1015, 1014 & 1010 mi at Village- Mohammadpur, Tehsil- Nawabganj, District- Barabanki, Uttar Pradesh developed by Ankit Kumar shukla, Area- 2.061 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1053	Proposed of Ordinary earth Mine, Khasra/Gata No.- 182, 183, 195 & 198, Village- Sultanpur, Tehsil- Nawabganj, District:-Barabanki, Uttar Pradesh, Area 0.738 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1054	Proposed of Ordinary earth Mine at Khasra/Gata No.- 292 & 293 in village Parsa, Tehsil- Sirauligaupur & District- Barabanki, Uttar Pradesh, Area 0.418 ha. in	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1055	Proposes of Ordinary earth Mine, Khasra/Gata No.- 466 & 471 in village- Parsa, Tehsil- Sirauli Gauspur, District- Barabanki, Uttar Pradesh, Area- 0.607 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1056	Proposed of "Ordinary earth mine" at Khasra/Gata no.- 347 & 365, Village- Jata, Tehsil- Nawabganj, District- Barabanki in Area- 0.897 ha. developed by Shri Ramu	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1057	Sand Mining Project at Khasra No.-257 Ka, Village- Dhanwan, Tehsil- Biswan, DISTT.- Sitapur, U.P., M/s Saini Traders	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1058	Sand Mining Project at Gata No.- 609Ka, 610Ka, Village- Kyotana Hardopatti, Tehsil- Laharpur, Distt.- Sitapur, U.P., M/s Radhey Construction,	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1059	Sand/ Mining Project at Gata No.- 1105 Mi, 1328 ka, 1104 Mi, 1325, Village- Raghunathpur, Tehsil- Misrikh, District- Sitapur, U.P., M/s Kamal Enterprises, Lease Area 10.132 Ha	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0

13/10/23
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CEO-6

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1060	River Bed Sand Mining in River Kadhina at Gata No.- 325, 348, 356, 357, 360, 391, Area- 7.315 ha, Village- Bhithaura Bahadur Nagar, Tehsil- Moholi, District- Sitapur, (Leased Area-7.315 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1061	Proposed "Ordinary Sand Mining" Project In Sharda River at Gata No.-8 Ka/ 195, Village- Ratauli, Tehsil- Laharur, District-Sitapur, U.P.,(Leased Area: 8.0 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1062	Proposed "Ordinary Sand Mining" Project at Gomti River at Gata No.-337 Mi & 330, Village- Ajizpur, Tehsil- Mishrikh, District-Sitapur, U.P., M/s Bharat Construction (Leased Area:5.12 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1063	Proposed "Ordinary Sand Mining" Project at Sharda River at (Khand- Aa) Gata No.-8 Ka/195,, Village- Ratauli, Tehsil- Laharpur, District-Sitapur, U.P., M/s Abhaya Pratap Singh (Leased Area:8.782 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1064	Proposed "Ordinary Sand Mining" Project at Gata No.-1347, Village - Ismailganj, Tehsil-Sidholi, District- Sitapur, U.P.	Sitapur	25.04.2023	31.05.2023	NA	No	No	Yes	No	0	0	0
1065	Proposed " Ordinary Soil Excavation" Project at Gata No.- 180, 166/2, 165, 167, 168, 169, 171/2, 171/2, 172, 235/2, 176, 390,318, 207, 195, 196, 159, 163, 10/2, 273, 274 Ka, Village- Murtajanagar, Tehsil- Mahoodabad, District-Sitapur,U.P.,(Leased Area- 2.502 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1066	Proposed "Ordinary Soil Excavation Project" at Gata No.- 313 Ka, 314, 316 Ka, 317, 334 Ka, 189, 432 Ka, 40, Village- Angrasi,Tehsil & District- Sitapur, U.P., (Leased Area-0.9805 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1067	Proposed "Ordinary Soil Excavation Project" at Gata No.-90, 353, 478 Ka, 549, 572 Ga, 585, 587, 612, 613, 691, 705, 777, 778 Ga, Village- Khapura, Tehsil & District- Sitapur, U.P., (Leased Area-2.183 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0


13/10/23
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1068	Proposed "Ordinary Soil Excavation Project" at Gata No.- 03, 97, Village- Singhariya, Tehsil & District- Sitapur, U.P., (Leased Area-1.219 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1069	Proposed "Ordinary Soil Excavation Project" at Gata No.- 809, 811, 813, Village- Ramnagar, Tehsil & District- Sitapur, U.P., (Leased Area-0.518 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1070	Proposed "Ordinary Soil Excavation Project" at Gata No.-1238, 1241, 1243, 1254, 1252, Village- Katesar, Tehsil- Laharpur, District- Sitapur, U.P. (Leased Area-0.593 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1071	Proposed "Ordinary Earth" Mining Project located at Gata No.-735, 732 Kha, 734 Kha, 732 Ka, 734 Ka, 699, Village- Neri, Tehsil & District- Sitapur, U.P. (Lease Area: 0.801ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1072	Proposed "Ordinary Earth" Mining Project located at Gata No.-7, 373, 374, 585, 587, 588, 589, 620, 692, 693, 706, 808, 809, 812, 463, 464, 467, 468, 469, 501, 683, 60, 481, 204, 338 ka, 279, 281 ka, 341, Village-Khapura, Tehsil & District- Sitapur, U.P., M/s Ramraj Construction (Lease Area: 4.085ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1073	Proposed "Ordinary Earth" Mining Project located at Gata No.-125 mi, 1238 mi, Village-Dhanai Khara, Tehsil & District- Sitapur, U.P., M/s Ramraj Construction, (Lease Area: 1.295 ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1074	Proposed of Soil Mine Project from Khasra/Gata No.-486 Kha & 486 Gha, at Village-Chilvara(Khairabad), Tehsil & District- Sitapur, U.P., (Leased Area: 4.028 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1075	Proposed of Ajay Soil Mining Project (Category B2) from Khasra No.-447, Village- Tahpur, Tehsil- Laharpur, District- Sitapur, U.P., (Lease Area: 0.591 ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0

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13/10/23
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CEO-6

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1076	Proposed of Ordinary Soil Excavation Project at Gata No.-176, 166/2, 167, 168, 169, 171/2, 135/2, 318, 172, 207, 195, 196, 180, 390,, Village- Murtajanagar, Tehsil- Mahmoodabad, District- Sitapur, U.P., (Lease Area- 2.476 ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1077	Proposed Ordinary Sand Mining Project at Gata No.-21 Ka/20,at Village- Manjha Setuhee, Tehsil-Laharpur, District- Sitapur, U.P.,Leased Area - 1.0720 ha	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1078	Proposed of Ordinary Earth Mining Project at Gata No.-1288, 1289, Village- Katesar, Tehsil- Laharpur, District- Sitapur, U.P., (Lease Area: 0.562 ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1079	Proposed for Umesh Soil Mining Project (for category B2) at Gata No.- 122/1, Village- Dhanaikheda, Tehsil & District- Sitapur, U.P., Leased Area - 1.00 ha	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1080	Proposed for our Soil Mine, over an area 1.037 ha. in Khasra/Gata No.- 307, 764, 766, 668, 671, 682Ga, 749Kha, 750Ga, 779kha & 780Kha in village- Narhi, Tehsil & District:- Sitapur, Uttar Pradesh	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1081	Proposed of Ramraj Coal Soil Mining Project Village- Dhanaikheda, Tehsil Sitapur, District Sitapur, State-Uttar Pradesh Area - 3.035 ha	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1082	Proposed for Soil Excavation from Gata No.- 03, 97 Village-Singhariya, Tehsil & District- Sitapur, U.P. (Area - 1.219 ha).	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1083	Proposed Soil Excavation Project at Gata No.- 195, Village- Badi, Tehsil- Sidhauri, District- Sitapur, U. P., Area: 0.392 ha.	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1084	Sand Mining at River Sharda, Village- Mudi, Gata No. 443, Tehsil, Dhaurahra, District Lakhimpur Khiri, U.P.	Lakhimpur Kheri	20.04.2023	17.05.2023	NA	No	No	Yes	No	0	0	0
1085	River Bed Ordinary Sand mining at River Jauraha at Gata No. 947, Village- Manjha, Tehsil-Nighasan, District- Kheri, U.P. (Leased Area-11.809 ha)	Lakhimpur Kheri	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0


13/10/23
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13/10/23
(B.P. Maurya)
ASO


13/10/23
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CEO-G

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1086	Proposed Sand Mining Project at Sharda River Bed, Gata No.- 183 ba, over an area of 13.06 Ha situated in Village- Sarvashivpuri, Tehsil- Lakkhimpur, District- Kheri, U.P, Sanctioned Lease Area: 13.06 ha	Lakhimpur Kheri	27.04.2023	16.05.2023	NA	No	No	Yes	No	0	0	0
1087	Proposed Sand Mining Project at Sharda River Bed, Gata No.- 183 A, over an area of 13.06 Ha situated in Village- Sarvashivpuri, Tehsil- Lakkhimpur, District- Kheri, U.P, Sanctioned Lease Area: 13.06 ha	Lakhimpur Kheri	25.04.2023	26.06.2023	NA	No	No	Yes	No	0	0	0
1088	Proposed Brick Earth Mining Project located at Gata No.-322, 750, 808, 810, 1478, 411, 1417, 268, 1420, 86, Area- 4.334 ha, at Village- Kiriyaara, Tehsil- Mohammdi, District- Kheri, U.P., M/s Khan Bricks Field, (Leased Area: 4.334 Ha)	Lakhimpur Kheri	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1089	Proposed Brick Earth Mining Project located at Khasra No.- 777, 785, 68, 69, 70, 71, 72, 75, 371 & 379, at Village- Jamunia Rana & Rehjanja, Tehsil- Mitauli, District- Kheri, U.P., M/s Qadri Bricks Feild, (Leased Area: 3.766 Ha)	Lakhimpur Kheri	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1090	Proposed Riverbed Ordinary Sand Mining Project located at Gata no. 443, Vill: Mudi, Tehsil Dhaurhara, Distt: Kheri, U.P. L area 6.87 ha.	Lakhimpur Kheri	Not Applied	NA	NA	No	Yes	Yes	No	750000	0	0
1091	Proposed Project of riverbed Sand/Morrum Mining on the Sharda River Bed, Gata No.- 504, Village- Atariya, Tehsil-Paliya, District-Kheri, U.P., M/s Raj Contractor and Supplier, Sanctioned Lease Area: 0.603 ha	Lakhimpur Kheri	19.04.2023	21.06.2023	NA	No	No	Yes	No	0	0	0
1092	Shri Santosh kumar jaisawal, Mining area-Rudauli, Gata no- 2Gha, 613, 1,2, (Area in Hec- 2.50), vill-Sarai nasir and barai, Tahsil-Rudauli, Ayodhya	Ayodhya	Not applied	N/A	N/A	No	No	Yes	No	No	N/A	730000
1093	M/s Maa Aadi Shakti Construction, Prop. Smt Shimpi Singh W/o Tej Pratap Singh, Mining area-vill-Majha Raipur, Gata no-01Mi, 02Mi, (Area in Hec-7.0), Tahsil-Tanda, Ambedkarnagar.	Ambedkar Nagar	24/01/2023	8/2/2023	N/A	No	No	Yes	No	No	N/A	730000


13/10/23
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CEO-6

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1094	Shri Ravindra Kumar S/o Raj Kishor Yadav, Mining area-vill-Majha Salarpur, Gata no-56DA Mi, (Area in Hec-5.262), Tahsil-Tanda, Ambedkarnagar.	Ambedkar Nagar	14/01/2023	8/2/2023	N/A	No	No	Yes	No	No	N/A	730000
1095	M/s Aradhya Enterprises, Prop. Shri Ajay Kumar Singh, Mining area-vill-Sonauli Mohammadpur, Gata no-6186JA, (Area in Hec-6.00), Tahsil-Tarabganj, Gonda.	Gonda	Not applied	N/A	N/A	No	No	Yes	No	No	N/A	730000
1096	Shri Kartikey mishra, Mining area-vill-Devidas pur, Gata.no-328Ga(Area in Hec-0.750) Tahsil-Kaiserganj, Bahraich.	Bahraich	25/03/2023	24.04.2023	N/A	NA	No	Yes	No	No	N/A	730000
1097	Shri Omkar nath singh, Mining area-vill-Laxmanpur Lahsorwa, Gata.no-640 (Area in Hec-0.858),Tahsil-Nanpara, Bahraich.	Bahraich	12/12/2022	23/12/2022	N/A	No	No	Yes	No	No	N/A	No
1098	Shri Durgesh kumar sahu, Mining area-vill-Bhauri, Gata.no-2296Kha(Area in Hec-4.536) ,Tahsil-Mahsi, Bahraich.	Bahraich	3/25/2023	24.04.2023	N/A	NA	No	Yes	No	No	N/A	No
1099	Shri Subedar Yadav S/o Late-Pitamber Yadav ,Vill-Dadwa,Post-Rajgadh, Dist-Gorakhpur Mining Project-Address- Total Area25.0hect. of Gata No.-1150 of Vill-Narayanpur, tehsil-Dhanghata, District-Sant Kabir Nagar	Sant Kabir Nagar	Not Applied	N/A	N/A	No	No	Yes	No	No	N/A	No


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CEO-G

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1100	Shri Ahmad S/o Mustfa Shekh, Vill-Shekhpurwa, tehsil-Mankapur, Dist-Gonda, Proposed for Ordinary Sand Mining to be used in Riverbed of Ghaghara M/s A.R. Vito Minerals from Gata No.-3225, Village-Chhapar Magaarbi, Teshil-Dhanghata, District- Sant Kabir Nagar, U.P.,Leased Area -3.364 ha	Sant Kabir Nagar	Not Applied	N/A	N/A	No	No	Yes	No	No	N/A	No
1101	Shri Sunil Kumar Jaiswal, Date: 29/09/2021 S/o- Shri Chhotelal Jaiswal R/o-Vill-Tandiya Bazar, Thana-Jogiya Udaipur District-Siddharthnagar, Proposed for "Ordinary Sand Mining Project", at Gata No. 259 ऋ, 258 ऋ & 258 ऋ, Village/Ghat-Chivarahiya, Tehsil-Naugarh, District-Siddharth Nagar , U.P. , (Lease Area: Area-2.32 Ha)	Siddharth Nagar	Not Applied	N/A	N/A	No	No	Yes	No	No	N/A	No

13/10/22
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1102	Shri Ajit Kumar Mishra S/o Shri kailash nath Mishra, Civil Line, Balrampur, Mining Project Address- Total Area 2.387 hect. of Gata No.-5, 7क, 30क मि, 28 of Vill-Ahmad Nagar, District-Balrampur	Balrampur	Not Applied	N/A	N/A	No	No	Yes	No	No	N/A	No
1103	M/s Shiva Enterprises, Maharajganj, Gata No 593, Village Khaira Khas, Tehsil Belthara Road, District Ballia	Ballia	1/4/2023	—	3/3/2023	—	—	Yes	—	—	—	—
1104	M/s Anil Sing, Gata No 767, Village-Sahbadiya Sultanpur, Tehsil-Sagari, District-Azamgarh	Azamgarh	1/31/2023	—	3/3/2023	—	—	Yes	—	—	—	—
1105	Proposed "Soil Excavation Project" at Gata No.-293, 300, Village- Paranapur, Tehsil- Sadar, District- Varansai, U.P.M/s Gammon Engineers & Contractors Pvt. Ltd.(Leased Area-3.123Ha)	Varanasi	Not Applied	NO	NO	NO	NO	Yes	NO	NO	NO	NO
1106	SAND MINE, Gata No-103 Village-Ibrahimpur Teh-Gyanpur Dist-Bhadohi	Bhadohi	27.01.2023	15.02.2023	NO	NO	NO	Yes	NO	NO	NO	NO
1107	Proposed Project of River Bed "Sand/Morrum Mining" on the river bed of Ganga River, at Gata No.- 1255 Ka (Area 15 ha) in Village-Bara, Tehsil- Sewrai, Distt.- Ghazipur	Ghazipur	Not Applied	NO	NO	NO	NO	Yes	NO	NO	NO	NO
1108	EC of Proposed River Bed Sand Mining Project from Ganga River of M/s Tejaswa Gas Service Sand Mining at Gata No-2, Village-Gangbarar Tari, Tehsil- Zamania Distt.-Ghazipur	Ghazipur	Not Applied	NO	NO	NO	NO	Yes	NO	NO	NO	NO


13/10/23
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13/10/23
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CEO-G

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1109	SHIVA ENTERPRISES, VILLAGE - LEELAPUR, TEHSIL-SADAR, DISTRICT- GHAZIPUR	Ghazipur	21.03.2023	Yes	NO	NA	NO	Yes	NO	NO	NO	NO
1110	EC of Proposed River Bed Sand Mining Project from Ganga River of M/s Rajesh Prasad Yadav and Son located at Arazi No.-2, Khand No.-01, Village- Hasanpur, Tehsil-Sakaldiha, Distt.-Chandauli, U.P.	Chandauli	Not Applied	No	No	NO	NO	Yes	NO	NO	NO	NO
1111	EC of Proposed River Bed Sand Mining Project from Ganga River of Shri Ajay Kumar Singh located at Arazi No-2 Ga, Khand No.-03, Village- Puravijai, Tehsil-Sakaldiha, Distt.-Chandauli, U.P.	Chandauli	Not Applied	NO	NO	NO	NO	Yes	NO	NO	NO	NO
1112	Shri Dev Narayan, Proposed River Bed Sand/ Morrum Mining Project from Rapti River bed, for located at Block No.-02, Gata No.- 04, Village- Tal Mahulani, Tehsil- Campierganj, District- Gorakhpur, U.P., Lease Area: 5.0 ha	Gorakhpur	No	No	No	No	Yes	Yes	No	730000	No	730000
1113	Shri Manoj Singh, Owner, Proposed of Ordinary Sand Mining Project on River Rapti at Gata No./Khand No./Zone No.- Ra-06, Village-Terhavar Karthari Urf Sisai, Tehsil- Campierganj, District- Gorakhpur, U.P.,Leased Area -5.00 ha	Gorakhpur	06.04.2023	19.05.2023	-	NA	No	Yes	No	No	No	730000
1114	Shri Rakesh Chauhan, Owner, Proposed Project of riverbed Ordinary Sand Mining on the riverbed of Rapti River located at Gata No.-10/2, Block No.-02,Village- Nadua Lalpur Ehatmali, Tehsil- Sadar, District- Gorakhpur, U.P., (Lease Area: 5.0 ha)	Gorakhpur	No	No	No	No	Yes	Yes	No	730000	No	730000


13/10/23
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13/10/23
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13/10/23
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1115	Shri Sanjay Kumar Maddeshiya S/o Shri Shivnath Prasad, Proposed Ordinary Sand Mining Project from Ganghra river for at Gata No.- 648, Village- Malauli, Tehsil- Gola, District- Gorakhpur, U.P.,Leased Area - 5.0 ha,	Gorakhpur	No	No	No	No	Yes	Yes	No	730000	No	730000
1116	Shri Manoj Singh S/o Late Shri Shamsher Bahadur Singh, Proposed Ordinary Sand Mining Project from River Bed of Rapti river at Gata No./Khand No.- 03,at Village- Indravar, Tehsil- Campierganj, District- Gorakhpur, U.P.,Leased Area - 5.0 ha,	Gorakhpur	06.04.2023	19.05.2023	-	NA	No	Yes	No	No	No	730000
1117	Shri Jitendra Nishad,Owner, Proposed of "Ordinary Sand Mining "Project located at , Gata No.- GHA, Village- Hariharpur , Tehsil- Gola, District- Gorakhpur, U.P., (Leased Area-1.1300 Ha)	Gorakhpur	06.04.2023	19.05.2023	-	NA	No	Yes	No	No	No	No
1118	Shri Shrimati Rajni Shahi, Proposed Project of Ordinary Sand Mining Project on the riverbed Ghaghra River at Gata No.-Gha, Block No.-04, Village- Ratanpura, Teshsil-Gola, District- Gorakhpur, U.P., M/s Aarchis Enterprises, Lease Area: 5.0 Ha	Gorakhpur	No	No	No	No	Yes	Yes	No	730000	No	730000
1119	Shri Sharda Devi, Proposed of Riverbed Ordinary Sand Mine from the Riverbed Of Rapti River At Village- Rudain Urf Majhgawa, Tehsil- Bansaon, Gorakhpur,Uttar Pradesh, AREA- 5.0	Gorakhpur	08.04.2023	Yes	14.06.2023	NA	No	Yes	No	No	No	730000


13/10/23
(Shri Sanjay Kumar)
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13/10/23
(B.P. Maurya)
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13/10/23
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CEO-S

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
1120	Shri Sandhya Pandey W/o Shri Dinesh Pandey, Proposed of Sand Mining Project from River Bed of Rohin river at Gata No.- 247 Ga.at Village- Baikunthpur, Tehsil- Nautanwa, District- Maharajgaj, U.P.,Leased Area - 5.475 ha.	Maharajganj	18.04.2023	No	12.05.2023	NA	No	Yes	No	No	No	No
1121	Shri Raj Pratap Yadav S/o Shri Bhagwat Prasad Yadav, Proposed "Sand Mining" at Ghaghra River Bed at Gata No. - 396/1 , Village: Takia Dharahara Khadar, Tehsil: Salempur, District: Deoria, State: Uttar Pradesh,Area: 11.70 Ha	Deora	No	No	No	No	Yes	Yes	No	730000	No	730000
1122	Shri Moor Singh S/o Shri Karan Singh, Mahmoodpur, Than-Sunagadi, Tehsil- Patiyali, District- Kasaganj,U.P., M/s Green India Consultina Pvt. Ltd.	Badaun	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1123	Shri Jitendra Kumar, Owner, S/o Shri Gyanchand, Ward No.- 4, Dineshpur, Tehsil- Gadarpur, District- Udham Singh Nagar(U.K.), M/s Green India Consultina Pvt. Ltd.	Badaun	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1124	Shri Sanjeev Kumar Gupta, Owner, R/o- 35, Krishan Bihar, Krishan Mandir Jwala Nagar, Rampur,U.P.	Badaun	2/14/2023	14/02/2023	NA	NO	NO	Yes	NO	NO	NA	NA
1125	Shri Mohammad Arif,Owner, Gohar Neariya, District- Pilibhit, U.P.	Pilibhit	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1126	Shri Shivendra Singh, Ambedkarnagar, District- Shahjahanpur,U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1127	Shri Gurudev Mishra, District- Shahjahanpur,U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO


13/10/23
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13/10/23
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13/10/23
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CEO-6

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
1128	Shri Mahendra Kumar Agarwal S/o Babulal Agarwal, R/o- Ward No.- 04, Tilak Nagar Khatima, Udham Singh Nagar	Pilibhit	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1129	Smt. Nisha Dulvani S/o Harvansh Dunwani, R/o- H.No.- 19, Madhuban Colony, Mohalla Nai Basti, District- Pilibhit, U.P., M/s Shri Om Brick Field	Pilibhit	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1130	Shri Rais Ahmad S/o Munne Ansari, R/o- Saraini Tirkunia, Amaria, District- Pilibhit, U.P., M/s Singh Brick Field	Pilibhit	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1131	Shri Rajesh Kumar erma S/o Shri Chote Lal Verma R/o-Village- Gadhiya Saraili, Tehsil- Puwayan, District-Shahahanpur, U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1132	Shri Deepu Gupta, R/o- Madan Nagar, Jalalabad, District- Shahjahanpur, U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1133	Shri Deepu Gupta, R/o- Madan Nagar, Jalalabad, District- Shahjahanpur, U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1134	Shri Gurudev Mishra, District- Shahjahanpur, U.P., M/s Satya Om Enterprises	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1135	Shri Arivind Verma, District- Shahjahanpur, U.P., M/s Balaji Construction and Supplier	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1136	Smt. Ashi Parveen, R/o- Khudaganj, Nayaganj, District- Shahjahanpur, U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1137	Shri Mohd Jahid, R/o- 94, Bhangshan Miranpur Katar, Tehsil- Tilhar, District- Shahjahanpur, U.P., M/s Hira Brick Field	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO


13/10/23
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13/10/23
(B.P. Maurya)
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13/10/23
(Dr. Ram Kishore)
CEO-6

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
1138	Shri Mumtaz, R/o- 130 Umarpur, Tehsil- Tilhar, District- Shahjahanpur, U.P, M/s Sabri Brick Field	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1139	Shri Taj Mohammad, R/o- Dhakiya Hamidnagar, District- Shahjahanpur, U.P, M/s Chand Brick Field	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1140	Smt. Mamata Agarwal, R/o- 90 Ka cha Katra, District- Shahjahanpur, U.P, M/s Singhal Ent Udyog	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1141	Shri Prem Prakash Narang, R/o- Krishna Nagar, District- Shahjahanpur, U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1142	Shri Kuldeep Singh, R/o- Kasbhara, Tehsil- Puwanya, District- Shahjahanpur, U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1143	Shri Rajesh Kumar Verma. Owner, R/o- Gadhiya, Sareli lalpur, District- Shahjahanpur, U.P.,	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1144	Shri Jagjeet Singh, R/o- Birasini, Tehsil- Tilhar, District- Shahjahanpur, U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1145	Smt. Mubshara Bi, W/o Sajid Khan Bragad, R/o- Village- Shahbaznagar, Tehsil- Sadar, District- Shahjahanpur, U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1146	Shri Rajesh Kumar Verma, S/o Shri Chotte Lal verma, Village: gadhiya sareli, lalpur, Shahjahanpur, U.P	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1147	Shri Radha Krishan Gupta, S/o Shri Ramnarayan Gupta, R/o Village- Hundal Khel, Tehsil- Sadar, District- Shahjahanpur, Uttar Pradesh	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO


13/10/23
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13/10/23
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CEO-6

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1148	Shri Ashish Kumar Verma, S/o Shri Sushil Chandra Verma, R/o Village – Hundala Khel, Singh Bhawani Wali Gali, Tehsil- Sadar, District- Shahjahanpur, U.P	Shahjahanpur	12/27/2022	27/12/2022	NA	NO	NO	Yes	NO	NO	NA	NA
1149	Shri Harsh Raj Tiwari, R/o- Village: siktiha, Lakhimpur kehri, U.P	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1150	Shri Sachin Kumar, R/o- Village: Badagaon, Puwanya, Shahjahanpur, U.P	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1151	Shri Rajesh Chotelal, R/o-Village – Daulatpur Mu. , District- Shahjahanpur, U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1152	Shree Kant Verma, R/o- Nizampur Gautiya, Shahbaznagar, M/S Shree Shyamji Enterprises	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1153	Shri Rajesh Chotelal, R/o-Village – Daulatpur Mu. , District- Shahjahanpur, U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1154	Shree Kant Verma, R/o- Nizampur Gautiya, Shahbaznagar, M/S Shree Shyamji Enterprises	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1155	Shri Anuj Bansal, HN-30, Qazi Zadgan, Moh- Katarmal, Tehsil- Chandpur, District- Bijnor, U.P., M/s Bansal Bricks	Bijnor	Not applied	No	NA	No	No	Yes	NO	NO	NO	NO
1156	Shri Pankaj Vesh S/o Shri Ashok, 191, Katarmal, Tehsil- Chandpur, District- Bijnor, U.P., M/s Sagar Bricks Works	Bijnor	Not applied	NO	NA	No	No	Yes	NO	NO	NO	NO
1157	Shri Gaurav Agarwal S/o Shri J.D. Agarwal, R/o- B.N. Marg, Kalabarh, Kotdwar	Bijnor	16.01.2021	01.06.2021	NA	No	No	Yes	NO	NO	NO	NO
1158	Smt. Asharani W/o Shri Yogesh Kumar Chaudhary, R/o- Mohalla- Lal Sarai Nikat Hindu Inter College, Nagina, District- Bijnor, U.P.	Bijnor	14.12.2022	22.12.2022	NA	No	No	Yes	NO	NO	NO	NO


13/10/22
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13/10/22
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13/10/22
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CEO-S

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1159	Shri Yash Pal Singh S/o Ramswaroop Singh, R/o-Village-Mathera Chauhan, Tehsil-Nagina, District- Bijnor, U.P.	Bijnor	Not applied	NO	NA	No	No	Yes	NO	NO	NO	NO
1160	Shri Satyendra Singh S/o Shri Brijendra Singh, R/o- A-7, Mangal Vihar Colony, Nikat Nangla Maulvi Aligarh Shehar Col, District- Aligarh, U.P., M/s Brijwala Infra Solution Pvt. Ltd.	Bijnor	Not applied	NO	NA	No	No	Yes	NO	NO	NO	NO
1161	Pawan Chauhan S/o Shri Ram Pal Singh, R/o-Village- Pal, Salempur Gosain, Gajraula, Amroha, U.P.	Amroha	Not applied	NO	NA	No	No	Yes	NO	NO	NO	NO
1162	Shri Dilip Kumar Ojha S/O Shri Hanuman Prasad Ojha R/O-184, N Block, Kidwai Nagar, Kanpur Nagar, U.P./M/S JAYANTI ENTREPRENEUR PVT. LTD.	Bijnor	Not applied	NO	NA	No	No	Yes	NO	NO	NO	NO
1163	Shri Dipanshu Dhaka S/o Shri Jaydev Singh Dhaka, R/o- H.No.- 60, Gali No.- 11, Verma Park, Gandhi Colony, Thana Nai Mandi, Tehsil- Sadar, District- Muzaffarnagar, U.P.	Bijnor	19.02.2023	06.03.2023	NA	No	No	Yes	NO	NO	NO	NO
1164	MS NAITHANI CONTRACTOR Shri Sanjay Naithani S/o Shri Sunil Dutt Naithani, Udayarampur, Post-Kalaldhari, Kotdwar, Distt.-Pauri Garhwal (Uttarakhand)	Bijnor	24.11.2022	19.12.2022	NA	No	No	Yes	NO	NO	NO	NO
1165	Mr. Neelam Mathur, Owner, M/s Krishna Construction, H.No.-31, Anand Bhawan, Sant Pual College, Civil Lines, Distt.-Moradabad, U.P.	Moradabad	Not applied	No	NA	No	No	Yes	No	NO	NO	No


13/10/23
(Shri Sanjay)
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13/10/23
(B.P. Maurya)
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13/10/23
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CEO-G

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1166	Smt. Neelam Mathur, Owner, H.No.- 31, Anand Bhawan, Sant Paul College, Civil Lines, Distt.-Moradabad, U.P., M/s Krishna Construction	Moradabad	Not applied	No	NA	No	No	Yes	No	NO	NO	No
1167	Shri Yogesh Kumar Saxena, M/s Sainik Foods Pvt. Ltd., Block-A, Flat No.- 504, Coral Woods, Hosangabad Road, Bhopal	Sambhal	9/25/2021	12/6/2021	NA	No	No	Yes	No	NO	NO	No
1168	PROPOSED SAND MINING PROJECT, Gata No. 236, 237,238, 240 245, Village- Rampur Dhamman, Tehsil Tanda, Rampur,RAMPUR,244925 R	Rampur	1/4/2023	1/30/2023	NA	No	No	Yes	No	NO	NO	No
1169	Shri Pradeep Chaudhary S/o Shri Rajendra Singh, Village- Pachokra Khanpur, Tehsil- Kanth, District- Moradabad, U.P.	Moradabad	Not applied	No	NA	No	No	Yes	No	NO	NO	No
1170	Shri Sher Alam S/o Islam Ali, Village- Rustumapur, Tehsil- Bilari, District-Moradabad,U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1171	Shri Amit Kumar S/o Shri Giriraj Singh, R/o-Suraj Nagar Pital Nagar, Tehsil- Moradabad, District-Moradabad,U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1172	Shri Lakhvinder Singh, Shri Mahendra Singh & Shri Jugendra Singh, S/o Shri Sarjeet Singh, R/o- Jamna Jamni Chauhadda, Tehsil- Sadar, District- Rampur, U.P.	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1173	Shri Gurmeet Singh, R/o- Asadullahpur, Tehsil- Milak, District- Rampur, U.P., M/s A.A. Cable Layers	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1174	Shri Sunny Garg, Owner, R/o- Ramraj Road, Bazpur, District- Udham Singh Nagar, Uttarakhand	Rampur	3/2/2023	NO	27.05.2023	NA	No	Yes	No	NO	NO	No


13/10/23
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13/10/23
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13/10/23
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CEO-G

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1175	Shri Arun Kumar Goyal S/o Shri Deewan Chand, R/o- Subhash Nagar, Uttarakhand	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1176	Shri Saurabh Kumar Tomar, R/o- Shop No.- 02, Before Meenar, Harthala, Moradabad, U.P., M/s Shiv Shakti Enterprises	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1177	Shri Anjali Kapoor W/o Shri Sharad Kapoor R/o- H.No.- C-13, Gandhi Nagar, Teshil & District- Moradabad, U.P.	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1178	Shri Kailash Singh S/o Shri Rajveer Singh, R/o- Village- Milak Ghansurpur Bamniya, District- Amroha, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1179	Shri Vijendra Singh S/o Late Shri Ram Singh, Resident of Vidya Nagar Mau, Thana-Civil Lines, Tehsil & District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1180	Shri Mudassir Khan, Owner, R/o- Rampur Bheela, PO- Sarkara Khas, Tehsil & District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1181	Shri Arshad Ali S/o Shri Munan Ahamad, R/o- Pipli Chak, District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1182	Shri Mohd Saleem, Owner, R/o- Village- Milak Sihora, Posr- Munda Pandey, Tehsil & District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1183	Shri Pappi Chaudhari S/o Shri Ahmad Jan, R/o- Chamraua, Post- Akka Dilari, District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1184	Shri Nazim Ali, Owner, Village- Rampur Bheela Sakara Khas, Tehsil & District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No

13/10/23
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13/10/23
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13/10/23
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CEO-G

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1185	Shri Danish, Owner, R/o- Village-Salempur Nawada, Chaudharpur, Tehsil- Amroha, District- Amroha, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1186	Shri Imran Ali, Owner, R/o- Barwara Manjhra, P.O.-Bhaisiya, District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1187	Shri Kuldeep Singh, Owner, R/o- D-39, Deen Dayal Nagar, Phase-2, District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1188	Shri Yogesh Kumar S/o Shri Param Singh, R/o- House No.- E-10, New Moradabad Oop. Power House-2, Sector- 01, District- Moradabad, U.P.,	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1189	Shri Radhey Shyam S/o Shri Ramswaroop, R/o- Chakarapur, Tehsil- Bajpur, District- Udham Singh Nagar, Utttarakhand	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1190	Shri Satpal Singh, R/o- Village-Bhoovra Ehatmali, Tehsil- Swar, District- Rampur, U.P.	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1191	Shri Rishipal Singh S/o Shri Tularam Singh, R/o- Village-Bhatawali, P.O.- Kazipura, Tehsil & District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1192	Shri Sameer Khan, Owner, R/o- Plot No.- 14-15, First Floor, Shri Sai Hospital, Mansarovar Colony, Tehsil & District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1193	Shri Sagar Gupta, Owner, R/o- Mohalla-Mahajan, P.O.- Chandausi, District- Sambhal, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No


13/10/23
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13/10/23
(B.P. Maurya)
ASO


13/10/23
(Dr. Ram Kishan)
CEO-G

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
1194	Shri Mohammad Rafi , Owner, R/o- Village- Milak Bujpur Asha, P.O.- Veerpur Than, Tehsil & District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1195	Shri Pawan Kumar, Owner, R/o- Mohiuddinpur, Kamelpur Dhanora, Tehsil & District- Amroha, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1196	Shri Mohd. Akhlak S/o Shri Mohd. Ishak, R/o- Pandit Nagala, Tehsil & District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1197	Shri Monu Pal, Owner, Village- Hussainpur Hameer, Tehsil- Bilari District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1198	Shri, Owner, R/o- Lalpur Hameer, Faridpur Hameer, Tehsil- Bilari ,District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1199	Shri Yogesh Chandra, Owner, R/o- ,K.G.K College, Surya Nagar , Tehsil & District- Moradabaad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1200	Shri Yogesh Kumar S/o Shri Param Singh, R/o- House No.- E- 10, New Moradabad Opposite power house- 2 sector 1, District- Moradabad, UP,	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1201	Shri Brahmpal Singh, R/O- Ampur Dhamman, Tehsil – Tanda, District – Rampur, U.P.	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1202	Shri Rajesh Kumar Gupta, R/o- Mohalla- Nausar, Jalalabad District- Shahjahanpur, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1203	Shri Pushendra Chaudhary , R/o- H.I.A. 265, Ashiyana Phase- 1, Sharda Traders, District- Moradabad, U.P., M/s Pushendra Chaudhary/127626	Moradabad	3/2/2023	1/30/2023	NA	No	No	Yes	No	NO	NO	No

13/10/23
(Shru Sonkar)
SA

13/10/23
(B.P. Maurya)
ASO

13/10/23
(Dr. Ram Kishor)
CEO-S

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
1204	Shri Amit Kumar S/o shri Giriraj Singh R/o- Suraj nagar Pilat Basti, District – Moradabad , Uttar Pradesh.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1205	Shri Bisharat Husain, R/o-Village- Chaudharpur, (DiDoli), Tehsil & District-Amroha, U.P., Amroha, Uttar Pradesh	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1206	Shri Imran Ali, Owner, R/o- Viillage-Barwara, P.O-Bhaisiya Tehsil & District- Moradabad (U.P).	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1207	Shri Rajendra Singh R/o Munda Pande, District- Moradabad, Uttar Pradesh	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1208	Shri Pradeep Kumar S/o Shri Rajendra R/Oo – Village Pachokara khanapur – Post – Kuchawli, Chhajlet, Tehsil - Moradabad, District - Moradabad, Uttar Pradesh	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1209	Shri Rajesh Kumar S/o Shri Rajpal Singh, R/o Kanharpur Nagla Barah, Tehsil- Bisauli, District - Badaun. U.P.	Sambhal	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1210	Shri Subhan, R/o- Village- Karanpur, P.O.- Yusufpur Nagaliya, Tehsil & District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1211	M/s Umar Goods Transport & Ent. , Add.- Bhojpur Dharampur, Near B.S.N.L. Kashipur Road, District-Moradabad, U.P.	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No


13/10/23
(Shri Sanjay)
SA


13/10/23
(B.P. Maurya)
ASO


13/10/23
(Dr. Ram Kishan)
CEO-G

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1212	Shri Sameer Khan, R/o- Plot No 14-15, 1st Floor Beside Sri Sai Hospital Mansarovar Colony Tehsil District Moradabad,,Moradabad,Moradabad,Uttar Pradesh,M/s Verner Enviro India Pvt Ltd.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1213	Shri Malkit Singh, R/o- Math Khera, Tehsil- Swar, District- Rampur, U.P., M/s Baba Deep Singh Enterprises	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1214	Shri Nusrat Naim Siddiqui, Date: 30/12/2021 S/o- Late Shri Rashidullah Siddiqui R/o- Ekta Vihar, Shaikat Ali Road, Civil Lines, Tehsil- Sadar, District- Rampur (U.P.)	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1215	Shri Name Ali S/o Shri Maseeta R/o-Narpat Nagar Dudawala, Tehsil- Swar, District-Rampur, U.P., M/s Imran Traders	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1216	Shri Naame Ali S/o Shri Maseeta R/o—Narpat Nagar Doondawala, Tehsil- Swar, District-Rampur, U.P.	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1217	Shri Ayush Bhedda S/o Shri Mahesh Pal, R/o – Near Primary School, Katha Bagpat,Uttar Pradesh	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1218	Shri Vijendra Singh S/o Late Shri Ram Singh R/o – Bank Colony, Harthala Tehsil & District- Moradabad (U.P.)	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1219	Shri Gaurav Agarwal S/o Shri Jaideep Agarwal R/o Badrinath Marg, Kalagarh Sukhri, Kotdwar, Pauri Garhwal	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No

13/10/23
(Shru Sonkar)
SA

13/10/23
(B.P. Maurya)
ASO

13/10/23
(Dr. Ram Kishan)
CEO-G

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
1220	Shri Pawan Kumar S/o Shri Mahendra Singh Residential Address – Village- Muhiuddinpur, Post- kamelpur dhanaura, Amroha, Uttar Pradesh	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1221	Shri Gurmeet Singh, Partner R/o- Asadullahpur, Tehsil- Milak, District- Rampur, U.P., M/s A. A.Cable Layers	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1222	Shri Sumit Chaudhary, R/o- Mahendari Sikandarpur, Chhajlet, District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1223	Shri Rajesh Kumar S/o Shri Rajpal Singh, R/o Kanharpur Nagla Barah, Tehsil- Bisauli, District- Badaun, U. P.	Sambhal	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1224	Shri Nazim Ali S/o Shri Muslim Residential Address – Village Rampur bheela, Post Sarkara khas, District- Moradabad, Uttar Pradesh	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1225	Shri Mou Raza, R/o- ill- Lakhanpur ladapur, Post- Uddhamawala, Roshanpura, Moradabad, Uttar Pradesh	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1226	Shri Pappi Choudhry, R/o- Ahmad Jan Chamraua Post Office Akka Dilari Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1227	Shri Abdul Vahab S/O Abdul Gaffar R/o- Mohalla -Lal Masjid, Tehsil- Sadar ,District-Rampur, U.P	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1228	Shri Pawan Kumar, R/o- Village- Muhiuddinpur, Post Kamelpur Dhanaura, Tehsil- Amroha, District- Amroha (U.P.)	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No


13/10/23
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13/10/23
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CEO-6

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
1229	Shri Kuldeep Singh, R/o- D-39, Deendayal Nagar, Phase- 2, Near Wave Mall, Tehsil & District- Moraadabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1230	Shri Sunny Garg S/o- Shri Meghraj Garg, Gata No- 659 & 671, Village- Doondawala, Ehatmali, Swar, Rampur, UP	Rampur	3/2/2023	No	27.05.2023	NA	No	Yes	No	NO	NO	No
1231	Shri Ravindra Chaudhary S/o Shri Ram Ratan Singh, Village- Pachokra Khanpur, Post- Kuchawali, District- Moradabad, Uttar Pradesh	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1232	Shri Atul Singh, R/o- Village- Bhatawali, District- Moradabad, Uttar Pradesh	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No


13/10/23
(Shri Sunil Kumar)
SA


13/10/23
(B.P. Maurya)
ASO


13/10/23
(Dr. Ram Kishore)
CEO-6